

List of cases which were e-filed during the month of February 2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-205/2023	ICICI BANK LTD VS VIPIN	SHAILENDE R BABBAR	9810076766	babbasandassociatesicici@gmail.com	01.02.2023	31.01.2023
			CS COMM-211/2023	ICICI BANK VS VARUN SAGAR	MANISH KUMAR DEWAN	9213905829	manish@klfindia.com	02.02.2023	01.02.2023
			OMP (I) COMM-82/2023	HDFC BANK VS RAJBEER	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	01.02.2023	31.01.2023
			OMP (I) COMM-83/2023	HDFC BANK VS VEER SINGH BHAGEL	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	01.02.2023	31.01.2023
			OMP (I) COMM-84/2023	HDFC BANK VS NARESH DHARAMVEER	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	01.02.2023	31.01.2023
			OMP (I) COMM-85/2023	HDFC BANK VS NARENDER KUMAR SHARMA	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	01.02.2023	31.01.2023
			OMP (I) COMM-86/2023	HDFC BANK VS ANIL MORIYA	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	01.02.2023	31.01.2023
			OMP (I) COMM-87/2023	HDFC BANK VS ROOHI MALOHATRA	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	01.02.2023	31.01.2023
			OMP (I) COMM-88/2023	HDFC BANK VS MERAJ ALI	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	01.02.2023	31.01.2023
			OMP (I) COMM-89/2023	HDFC BANK VS POOJA BAWA	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	01.02.2023	31.01.2023

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			OMP (I) COMM-104/2023	HDFC BANK VS JITENDER KUMAR	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	02.02.2023	01.02.2023
			OMP(I)COMM-111/2023	HDFC BANK VS SURENDER SINGH NEGI	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	03.02.2023	02.02.2023
			CS COMM-226/2023	ROHIT JAIN VS KRF PVT. LTD.	MUNISH VOHRA	9811427955	MUNISH1ADVOHRA@GMAIL.COM	06.02.2023	04.02.2023
			CS COMM-227/2023	SUDHIR KUMAR GUPTA VS AMARJEET SINGH	SAHIL AERON	9910007125	INDIAAERON@GMAIL.COM	06.02.2023	04.02.2023
			CS COMM-234/2023	MOHD. SARTAJ VS VIPIN SHARMA	SHARIK ANSARI	9560020508	Sharikansari@gmail.com	07.02.2023	06.02.2023
			OMP (I) COMM-144/2023	HDFC BANK VS CHAUHAN REFIGERATION CENTER	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	07.02.2023	06.02.2023
			OMP COMM-18/2023	RAVINDER GOYAL VS SOBHA CARDS PVT. LTD.	M.P. CHAUDHARY	8588826768	MPCHAUDHARY07@GMAIL.COM	07.02.2023	06.02.2023
			CS COMM-243/2023	MANISH GUPTA VS KAPIL KUMAR	SUDHIR KUMAR GUPTA	9810035583	SKGSC35@HOTMAIL.COM	09.02.2023	07.02.2023
			CS COMM-244/2023	VINOD KUMAR GARG VS VEES BEVERAGES	JAIDEEP KUMAR BHOLA	9899934544	Jaideep.kr.bhola@gmail.com	09.02.2023	07.02.2023
			CS COMM-245/2023	CANARA BANK VS MANISH KUMAR	HANUJ AGGARWAL	999490798	ADVOCATEANUJAGARWAL@YAHOO.COM	09.02.2023	07.02.2023
			CS COMM-250/2023	ICICI VS BALAJI CRANE SERVICE ANR.	PRASHANT KUMAR	9818030800	INDUSLEGALBA@GMAAL.COM	10.02.2023	09.02.2023

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			CS COMM-251/2023	GURPREET SINGH HUNDAL VS BHARAT KHATTAR	GOVIND SINGH	8178803130	ADVOCATE@TRAKSH.COM	10.02.2023	09.02.2023
			CS COMM-266/2023	ADIDAD AG VS ASHOK KUMAR	AASTHA SHARMA	9810481016	MAIL@THELIGALIST.COM	14.02.2023	13.02.2023
			CS COMM-267/2023	ICICI BANK VS ASHOK TYAGI	SAGAR SHIVAM	9212036118	VIKASCHOPRAADVOCATE@GMAIL.COM	14.02.2023	13.02.2023
			CS COMM-268/2023	ICICI BANK VS RAMNIK KHANNA	SAGAR SHIVAM	9212036118	VIKASCHOPRAADVOCATE@GMAIL.COM	14.02.2023	13.02.2023
			CS COMM-269/2023	ICICI BANK VS MEENU VERMA	SAGAR SHIVAM	9212036118	VIKASCHOPRAADVOCATE@GMAIL.COM	14.02.2023	13.02.2023
			CS COMM-270/2023	VEDA DEFENCE SYSTEM PVT. LTD. VS. SINGHTOR. INFRATTECH	ILAM PARIDI	9742751288	office@vplegal.in	14.02.2023	13.02.2023
			CS COMM-271/2023	AAKASH ENGINEERS VS. ELECTROTEK M/s. TRISQUARE SWITCHGEARS	KALPANA	9910817646	Advchhetri@gmail.com	14.02.2023	13.02.2023
			CS COMM-284/23	NEWAGE PUMPS VS. RANJEET MECHATRONICS LTD.	MAMTA CHANDRA	9810566007	advocatemamtachandra@gmail.com	15.02.2023	14.02.2023
			CS COMM-292/23	RANJANA GULATI VS. DABUR INDIA LTD.	SUJOY DUTTA	9711899090	sujoy@aekomlegal.com	16.02.2023	15.02.2023
			CS COMM-293/2023	WAHI JEWELLERS VS. AJAY TANEJA	VARUN GUPTA	9818602771	advocatevaruno5gupta@gmail.com	16.02.2023	15.02.2023
			CS COMM-294/2023	KEWAL KRISHAN VS. KATYANI PAPERS	RAVI SHANKAR GARG	7351009514	Katvayinipapers.ksp@gmail.com	16.02.2023	15.02.2023

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			OMP (I) COMM-181/23	HDFC BANK VS. AVINASH MISHRA	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	16.02.2023	15.02.2023
			CS COMM-306/2023	ICICI BANK VS. YOGESH KUMAR	SHAILENDRA BABBAR	9810076766	babbasandassociatesicici@gmail.com	20.02.2023	17.02.2023
			CS COMM-307/2023	ICICI BANK VS. SONU NAGAR	SHAILENDRA BABBAR	9810076766	babbasandassociatesicici@gmail.com	20.02.2023	17.02.2023
			CS COMM-308/2023	ICICI BANK VS. RAJENDRA PRASAD	SHAILENDRA BABBAR	9810076766	babbasandassociatesicici@gmail.com	20.02.2023	17.02.2023
			OMP(I) COMM-185/2023	HDFC BANK VS. DEEPAK SAINI	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	21.02.2023	20.02.2023
			OMP(I) COMM-186/2023	HDFC BANK VS. PRASHANT KUMAR	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	21.02.2023	20.02.2023
			OMP(I)COMM-187/2023	HDFC BANK VS. ATUL RANDHIR SINGH	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	21.02.2023	20.02.2023
			CS COMM-319/2023	STATE BANK OF INDIA VS. HINDUSTAN LAUNDRY	ASHOK KUMAR THAKUR	9873736277	ashokkumarthakur@gmail.com	21.02.2023	20.02.2023
			CS COMM-321/2023	BHARTI BHAWAN VS. AJANTA BOOK DEPOT	NIKHIL TRIPATHI	9899836932	nikhiltripathi63@gmail.com	21.02.2023	20.02.2023
			OMP (I)COMM-189/2023	DCB BANK VS. ROSHAN LAL	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	22.02.2023	21.02.2023
			OMP(i)COMM-190/2023	DCB BANK VS. ROSHAN LAL	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	22.02.2023	21.02.2023

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			OMP(I)COMM-195/2023	PRADEEP MANCHANDA VS. GULSHAN MANCHANDA	GAGAN WADHWA	9873403435	vjayadv558@gmail.com	22.02.2023	21.02.2023
			OMP(I)COMM-197/2023	BANSAL CREDITS VS. OPENDRA RAM	RISHABH GULATI	9873709995	Rishabh.lawoffice@gmail.com	22.02.2023	21.02.2023
			CS COMM-336/2023	VDR COLORS AND CHEMICAL VS. SHREE JAGDAMBA DYEING MILLS	AMARJEET RAI	9868995997	jassiajr@gmail.com	23.02.2023	22.02.2023
			CS COMM-337/2023	SUNIL VS. VINAY KUMAR	SUNIL KUMAR	9818369860	kjindal2004@gmail.com	23.02.2023	22.02.2023
			CS COMM-338/2023	UNION BANK OF INDIA VS. ASHISH KUMAR	SHIVA BHARDWAJ	9599347754	advocateaditichopra@gmail.com	23.02.2023	22.02.2023
			CS COMM-339/2023	UNION BANK OF INDIA VS. VIKKAL KUMAR	SHIVA BHARDWAJ	9599347754	advocateaditichopra@gmail.com	23.02.2023	22.02.2023
			CS COMM-357/2023	P.P. BOOKS PVT. LTD. VS. ABDIN	SHIVA NAND SHARMA	9811013864	khannanadv@yahoo.co.in	25.02.2023	24.02.2023
			CS COMM-358/2023	JEET INDIA PVT. LTD. VS. CHEDDAS GRIH UDYOG	ROHIT SEHGAL	9911040316	gauravgauradvocate@gmail.com	25.02.2023	24.02.2023
			CS COMM-359/2023	JINDAL & ASSOCIATES VS. BASHI RAM VEERODEVI JAIN	ARAV KAPOOR	9810006919	Rahulgadv@yahoo.com	25.02.2023	24.02.2023
			OMP(I)COMM-198/2023	HDFC BANK VS. KIRAN KHETRAPAL	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	25.02.2023	24.02.2023
			OMP(I)COMM-199/2023	HDFC BANK VS. MANOJ JAMSHED	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	25.02.2023	24.02.2023

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			OMP(I)COMM-200/23	HDFC BANK VS. VAIBHAV JAIN	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	25.02.2023	24.02.2023
			OMP(I)COMM-201/23	HDFC BANK VS. GEETA NAVAL SINGH	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	25.02.2023	24.02.2023
			OMP(I)COMM202/23	HDFC BANK VS. FIROZ KHAN	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	25.02.2023	24.02.2023
			CS COMM-371/2023	ICICI BANK VS. JASPAL	PRASHANT KUMAR	9818030800	induslegalia@gmail.com	27.02.2023	25.02.2023
			CS COMM-374/2023	SANAT KUMAR PAUL VS. SADASHIV SHINDE	SHAMBHU NATH SINGH	9811656902	shambhunathsingh6@gmail.com	28.02.2023	27.02.2023
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	CS (COMM)/203/2023	ICICI BANK LIMITED Vs RKS PLASTICSTHROUGH PROPRIETORSH VIJAY KUMAR	SHAILENDR ITSABABBAR(P),	9810076766	babbarsandassociatesicici@gmail.com	01-02-2023	31-01-2023
			CS (COMM)/202/2023	STATE BANK OF INDIA Vs SUBHASH CHAUHAN SOLE PROP AP FASHION	VARUN CHANDIOK(P),	9818365119	VARUNCHANDIOK@GMAIL.COM	01-02-2023	31-01-2023
			OMP (I) (COMM)/101/2023	HDFC BANK LTD Vs SAMEER AHMED	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	02-02-2023	01-02-2023
			CS (COMM)/208/2023	ICICI BANK Vs RAHUL KUMAR BANSAL	MANISH KUMAR DEWAN(P),	9811898399	mainsh@klfindia.com	02-02-2023	01-02-2023
			OMP (I) (COMM)/100/2023	HDFC BANK LTD Vs KRISHNA BHRAMSINGH	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	02-02-2023	01-02-2023
			CS (COMM)/214/2023	VIVA BOOKS PRIVATE Vs B P R INTERNATIONAL SCHOOL	Narender Vashishta(P),	9899804997	nvashishta@gmail.com	03-02-2023	02-02-2023

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			CS (COMM)/215/2023	CANARA BANK Vs SHYAM SUNDER SHAH	ANUJ AGARWAL(P),	9999490798	advocateanujagarwal@yahoo.com	03-02-2023	02-02-2023
			OMP (I) (COMM)/110/2023	HDFC BANK LTD Vs PUNEET MENDIRATTA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	03-02-2023	02-02-2023
			Execution (Comm)/74/2023	HDB FINANCIAL SERVICES LTD Vs SUNITA T	DEEPANKUR SONDHI(P),	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	03-02-2023	02-02-2023
			OMP (I) (COMM)/108/2023	HDFC BANK LTD Vs VIRENDER GARG	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	03-02-2023	02-02-2023
			OMP (I) (COMM)/109/2023	HDFC BANK LTD Vs SHYAM SUNDAR AMBADI	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	03-02-2023	02-02-2023
			CS (COMM)/219/2023	PUNJAB NATIONAL BANK Vs MS SAM TECHNOLOGIES	MEENA GUPTA (P)	9654336403	advmeenagupta89@gmail.com	04-02-2023	03-02-2023
			OMP (I) (COMM)/120/2023	SERVICES LTD AND ANR Vs MUNAF MINING EARTHMOVERS AND CONSTRUCTION	VIKAS SHARMA(P),	9811205567	sharmavikas407@gmail.com	04-02-2023	03-02-2023
			CS (COMM)/218/2023	DEEPAK KHANDUJA Vs PUKHRAJ GULECHA AND COMPANY	ARPIT DUDEJA (P)	9811081980	mail@wrbindia.com	04-02-2023	03-02-2023
			CS (COMM)/224/2023	M/S CAPRISO FINANCE LTD Vs HARISH CHANDRA AGARWAL HUF	RAKESH KUMAR(P),	9310707170	INFO@DSNLEGAL.COM	06-02-2023	04-02-2023
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	OMP(I(COMM) 90/2023	HDFC BANK LTD. V/S ZULFIQAR AHMED	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	01.02.2023	31.01.2023
			OMP(I(COMM) 91/2023	HDFC BANK LTD. V/S VINAY ARORA	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	01.02.2023	31.01.2023

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			OMP(I(COMM) 92/2023	HDFC BANK LTD. V/S SHAILESH KUMAR	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	01.02.2023	31.01.2023
			OMP(I(COMM) 93/2023	HDFC BANK LTD. V/S NAFEES AHMED	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	01.02.2023	31.03.2023
			OMP(I(COMM) 94/2023	HDFC BANK LTD. V/S MOHD. JAVED	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	01.02.2023	31.03.2023
			OMP(I(COMM) 95/2023	HDFC BANK LTD. V/S MUKESH MALHOTRA	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	01.02.2023	31.03.2023
			CS(COMM) 206/2023	ICICI BANK LTD. V/S SUHAIL RAZA KHAN & ANR.	SH. SHAILENDRA BABBAR	9899585301	babbarandassociatesicici@gmail.com	01.02.2023	31.01.2023
			CS(COMM) 209/2023	M/S FEDEX, THROUGH ITS PROP. SH. TARUN KHANNA V/S M/S MOTI VISHAN DAS	SH. GAURAV KAPOOR	9899377311	gauravkapoor.law@gmail.com	02.02.2023	01.02.2023
			CS(COMM) 210/2023	M/S TOYS INDIA V/S M/S GUPTA TOYS & GIFT CORNER	SH. VINEETA AGGARWAL	9899406498	chamberofvineetaggarwal@gmail.com	02.02.2023	01.02.2023
			OMP(I(COMM) 102/2023	HDFC BANK LTD. V/S SHASHI KANT	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	02.02.2023	01.02.2023
			OMP(I(COMM) 103/2023	HDFC BANK LTD. V/S SHAHID CHANDU KHAN	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	02.02.2023	01.02.2023
			OMP(I(COMM) 112/2023	HDFC BANK LTD. V/S VINOD KUMAR	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	03.02.2023	02.02.2023
			OMP(I(COMM) 113/2023	HDFC BANK LTD. V/S SWATI PANDEY	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	03.02.2023	02.02.2023

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			OMP(I(COMM) 114/2023	HDFC BANK LTD. V/S VIKAS SATYAWAN	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	03.02.2023	02.02.2023
			OMP(COMM) 17/2023	M/S BATRA BROTHERS & ORS. V/S M/S ABHINAV CREATIONS & ANR.	SH. RAGHAV STANDON	7838669672	tandonraghav8@gmail.com	06.02.2023	04.02.2023
			OMP(I(COMM) 143/2023	HDFC BANK LTD. V/S RAGHAVENDRA NAIK	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	07.02.2023	06.02.2023
			COUNTER CLAIM 5/2023	PURPLE PAPER PRODUCTS PVT. LTD. V/S NARSINGH DASS & CO.	SH. CHANDER MOHAN KAPOOR	9871491045	cmkapooradvocate@gmail.com	07.02.2023	06.02.2023
			MISC.DJ/ 82/2023	STATE BANK OF INDIA V/S DHRAMWATI (DECEASED THROUGH L.R's)	SH. GAURAV	9953226302	prakash.gaurav01@gmail.com	07.02.2023	06.02.2023
			EXECUTION(COMM) 80/2023	ICICI BANK LTD. V/S VIJAY PAL	MS. SUNIT SINGH	9871040589	indolexlaw@gmail.com	07.02.2023	06.02.2023
			EXECUTION(COMM) 81/2023	PLASOCRAFT SANITARY INDIA PVT. LTD. V/S MARG LTD.	SH. KAPIL KHER	9891072729	anilkher@gmail.com	07.02.2023	06.02.2023
			EXECUTION(COMM) 82/2023	HDFC BANK LTD. V/S NASIM GACHOO KHAN	SH. NAVIN SHARMA	9958683230	naveenkumar101@gmail.com	08.02.2023	07.02.2023
			EXECUTION(COMM) 83/2023	CITI BANK NA LTD, V/S KARUNESH MITTAL	SH. AVINASH KUMAR	9811182985	avinashadv@gmail.com	08.02.2023	07.02.2023
			EXECUTION(COMM) 84/2023	HDB FINANCIAL LTD.V/S GOPAL DUTT	SH. DEEPANKAR SONDHI	9999925860	deepankar@sondhipartners.com	08.02.2023	07.02.2023
			CS(COMM) 238/2023	PULAK TRADEX PVT. LTD. V/S JIYA @ ZIYA ENTERPRISES & ORS.	SH. SAURABH MISHRA	9599862350	N/A	08.02.2023	07.02.2023

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			CS(COMM) 239/2023	M/S S.R. PRINTING & BINDING HOUSE V/S AAYANSH STATIONARY WORLD & ANR.	SH. SHARIK ANSARI	9560020508	N/A	08.02.2023	07.02.2023
			CS(COMM) 241/2023	STATE BANK OF INDIA V/S KISHAN	SH. VARUN R. CHANDIOK	9818365119	varunchandiok@gmail.com	09.02.2023	08.02.2023
			CS(COMM) 242/2023	M/S MANLIFT INDIA PVT. LTD. V/S M/S THEJU INTERIORS	SH. SANGAM SINGH KOCHAR	9711021016	sangamkochar@gmail.com	09.02.2023	08.02.2023
			MISC.DJ/ 89/2023	ICICI BANK LTD. V/S SUNITA RANI	SH. RAJIV SAGAR	N/A	sagarandsagarlawoffice@live.com	09.02.2023	08.02.2023
			CS(COMM) 253/2023	JAI KUMAR V/S DHARMENDER	SH. R.B. SINGH	9810822167	advocaterbsingh1962@gmail.com	10.02.2023	09.02.2023
			CS(COMM) 254/2023	PUNJAB NATIONAL BANK V/S M/S WHITE AND BLUE & ANR.	SH. SAURAV BHASIN	9899331166	sauravbhasin10@gmail.com	10.02.2023	09.02.2023
			OMP(I(COMM) 168/2023	HDFC BANK LTD. V/S GARV DEV	SH. NAVDEEP SINGH	9811311360	advnavdeep1963@yahoo.com	10.02.2023	09.02.2023
			OMP(I(COMM) 173/2023	HDFC BANK LTD. V/S AASIF MAL MOHAMMAD	SH. DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	13.02.2023	10.02.2023
			CS(COMM) 256/202	CANARA BANK (Erstwhile Syndicate Bank) V/S MILLENIUM MARKETING	SH. CHANDRA BHUSHAN TIWARI	9654643317	cb.tiwarilaw@gmail.com	13.02.2023	10.02.2023
			CS(COMM) 257/2023	CANARA BANK (Erstwhile Syndicate Bank) V/S M/S ANMOL TRADERS	SH. CHANDRA BHUSHAN TIWARI	9654643317	cb.tiwarilaw@gmail.com	13.02.2023	10.02.2023
			CS(COMM) 258/2023	ICICI BANK LTD. V/S RADHIKA ARORA	SH. VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	13.02.2023	10.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM) 262/2023	ICICI BANK LTD. V/S HEMANT KAUSHAL SAINI	SH. VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	14.02.2023	13.02.2023
			CS(COMM) 263/2023	ICICI BANK LTD. V/S COLOCUBE TECHNOLOGIES PVT. LTD.	SH. VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	14.02.2023	13.02.2023
			CS(COMM) 264/2023	NARESH GUPTA V/S SUBHAM SAINI	SH. NARESH KUMAR	9811655662	naresh.kumar83@yahoo.com	14.02.2023	13.02.2023
			CS(COMM) 265/2023	NIKE INNOVATE C.V. V/S ASHOK KUMAR (UNKNOWN)	SH. PRAMOD KUMAR SINGH	9810481016	mail@thelegist.com	14.02.2023	13.02.2023
			CS(COMM) 283/2023	ICICI BANK LTD. V/S RAJESH & ANR.	SH. SHAILENDRA BABBAR	9899585301	babbarandassociatesicici@gmail.com	15.02.2023	14.02.2023
			OMP(COMM) 22/2023	SURENDER KUMAR SHARMA & ANR. V/S PNB HOUSING FINANCE LTD.	SH. D.K. SHARMA	9990116161	N/A	16.02.2023	15.02.2023
			CS(COMM) 296/2023	PUMA SE V/S ASHOK KUMAR	SH. SHASHI P. OJHA	9891584230	shashi.ipr.attorney@gmail.com	17.02.2023	16.02.2023
			CS(COMM) 297/2023	SMT. MAYA DEVI, PROP. OF M/S SAKTI CRIATION V/S M/S V.S. TEXTILE & ANR.	SH. SANJAY KUMAR	9891848453	sanjaykumar9375@gmail.com	17.02.2023	16.02.2023
			MISC.DJ/ 108/2023	ICICI BANK LTD. V/S SARTHAK	SH. VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	17.02.2023	16.02.2023
			MISC.DJ/ 109/2023	ICICI BANK LTD. V/S MOHD. AQIL	SH. VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	17.02.2023	16.02.2023
			CS(COMM) 300/2023	ICICI BANK LTD. V/S VIMAL ARYA	SH. SHAILENDRA BABBAR	9899585301	babbarandassociatesicici@gmail.com	20.02.2023	17.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM) 301/2023	ICICI BANK LTD. V/S RAVINDRA PRATAP SINGH & ANR.	SH. SHAILENDRA BABBAR	9899585301	babbarandassociatesicici@gmail.com	20.02.2023	17.02.2023
			CS(COMM) 302/2023	ICICI BANK LTD. V/S RAJSONS METAL INDUSTRIES & ANR.	SH. SHAILENDRA BABBAR	9899585301	babbarandassociatesicici@gmail.com	20.02.2023	17.02.2023
			EXECUTION(COMM) 99/2023	S N ELECTRICAL PVT. LTD. V/S A R TEMS ELECTRICAL LTD.	SH. ANANT BHUSHAN	9312401165	BHUSHANANANT@HOTMAIL.COM	20.02.2023	17.02.2023
			CS(COMM) 311/2023	M/S AHMED ZAI YASSER LTD. V/S M/S KESHAR DEO RAMESH KUMAR & ANR.	SH. PRAVEEN PAHUJA	9871270660	praveenpahuja72@gmail.com	21.02.2023	20.02.2023
			COUNTER CLAIM 9/2023	DO BEST INFOWAY V/S NORTH EASTERN CARRYING CORPORATION LTD.	SH. VIKAS KAKKAR	9810234879	vikaskakkaradvocate@gmail.com	21.02.2023	20.02.2023
			COUNTER CLAIM 10/2023	HLG TRADING V/S NORTH EASTERN CARRYING CORPORATION LTD.	SH. VIKAS KAKKAR	9810234879	vikaskakkaradvocate@gmail.com	21.02.2023	20.02.2023
			COUNTER CLAIM 11/2023	GOYAL IMPEX AND INDUSTRIES LTD. V/S NORTH EASTERN CARRYING CORPORATION LTD.	SH. VIKAS KAKKAR	9810234879	vikaskakkaradvocate@gmail.com	21.02.2023	20.02.2023
			CS(COMM) 334/2023	KAPIL KUMAR SEHGAL V/S SANJEEV DUGGAL	SH. ASHUTOSH GUPTA	9871433339	ashutosh@indolegalservices.com	23.02.2023	22.02.2023
			CS(COMM) 335/2023	PUMA SE V/S ASHOK KUMAR (TRADING AS M/S SOMNATH SINDHWANI	SH. SHASHI P. OJHA	9891584230	shashi.ipr.attorney@gmail.com	23.02.2023	22.02.2023
			OMP(COMM) 28/2023	M/S PARI INFRASTRUCTURE V/S M/S SRP AUTOMOTION	SH. RAJESH KUMAR	9871443590	rajeshkumar9469@gmail.com	23.02.2023	22.02.2023
			EXECUTION(COMM) 115/2023	ICICI BANK LTD. V/S SHRI MOHAN	SH. CHARANJEE T SINGH	9540197757	cjsmjuris@gmail.com	24.02.2023	23.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM) 351/2023	M/S WALSONS SERVICES PVT. LTD. V/S I WORLD BUINESS SOLUTIONS PVT. LTD.	SH. AVINASH AHLAWAT	N/A	admin@ahlawatassociates.in	25.02.2023	24.02.2023
			CS(COMM) 352/2023	TIMES INTERNET LTD. V/S SERVICE MAGIC INFOJOBS PVT. LTD.,	SH. RAJEEV AGGARWAL	9810028877	lawyersinc@rediffmail.com	25.02.2023	24.02.2023
			CS(COMM) 365/2023	PUNJAB NATIONAL BANK V/S HARRIS ARORA	SH. PARVEEN KUMAR	9811141796	parveengargofficial@gmail.com	27.02.2023	24.02.2023
			CS(COMM) 366/2023	ICICI BANK LTD. V/S JASPAL	SH. DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	27.02.2023	24.02.2023
			CS(COMM) 367/2022	ICICI BANK LTD. V/S GOPAL SHARMA	SH. DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	27.02.2023	24.02.2023
			CS(COMM) 368/2023	ICICI BANK LTD. V/S VARUN	SH. DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	27.02.2023	24.02.2023
			OMP(I(COMM) 212/2023	HDFC BANK LTD. V/S A S K DESIGN CREATIONS PVT. LTD.	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	27.02.2023	24.02.2023
			OMP(COMM) 31/2023	SUMIT SINGH V/S M/S SATYA DEVP. PVT. LTD. & ANR.	SH. MANISH TANWAR	9953993355	manish.tanwar84@gmail.com	28.02.2023	27.02.2023
			EXECUTION(COMM) 117/2023	HDB FINANCIAL LTD.V/S GAURAV GUPTA	SH. MANISH VERMA	9650810426	msvermachambers@gmail.com	28.02.2023	27.02.2023
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM) 207/2023	DHARMENDER V/S M/S MUMBAI CAFE AND BAR PVT LTD	NAVEEN KUMAR	9810419936	NAVEENTRIPATHI3012@GMAIL.COM	02.02.2023	20.01.2023
			OMP I (COMM) 130/2023	HDFC BANK LIMITED VS. CHARAN SINGH	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	04.02.2023	21.01.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP I (COMM) 129/2023	HDFC BANK LIMITED VS. BHANAV KHARBANDA	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	04.02.2023	21.01.2023
			OMP I (COMM) 128/2023	HDFC BANK LIMITED VS. DEEPAK SHARMA	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	04.02.2023	21.01.2023
			OMP I (COMM) 127/2023	HDFC BANK LIMITED VS. UMESH GARG	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	04.02.2023	21.01.2023
			OMP I (COMM) 126/2023	HDFC BANK LIMITED VS. MANMEET KAUR ALAG KAUR ALAG	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	04.02.2023	21.01.2023
			OMP I (COMM) 125/2023	HDFC BANK LIMITED VS. MOHIT MOHAN	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	04.02.2023	21.01.2023
			OMP I (COMM) 121/2023	HDFC BANK LIMITED VS. MILAN KUMAW SINGH	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	04.02.2023	21.01.2023
			OMP I (COMM) 122/2023	HDFC BANK LIMITED VS. VIVEK MEHRA	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	04.02.2023	21.01.2023
			OMP I (COMM) 123/2023	HDFC BANK LIMITED VS. VIPIN PARASHER	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	04.02.2023	21.01.2023
			OMP I (COMM) 124/2023	HDFC BANK LIMITED VS. RAVINDER KAUR	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	04.02.2023	21.01.2023
			CS (COMM)/220/2023	PNB V/S ANIL KUMAR PROP OF M/S SAKSHAM	SURUCHI KUMARI	9716992446	SURUCHHK24@GMAIL.COM	04.02.2023	01.02.2023
			CS (COMM)/223/2023	M.S KAKKAR TRADING CO. V/S M/ CITY MEGA MART AND ORS	DEEPAK RAO	9899090801	DEEPAKRAOADVOCATE@GMAIL.COM	06.02.2023	02.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP I (COMM)/141/2023	HDFC BANK LIMITED VS. ISRU KHAN	ANISH BOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	06.02.2023	30.01.2023
			OMP I (COMM)/140/2023	HDFC BANK LIMITED VS. ASGAR UNNAS	ANISH BOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	06.02.2023	30.01.2023
			OMP I (COMM)/139/2023	HDFC BANK LIMITED VS. AMIT THAKRAN	ANISH BOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	06.02.2023	30.01.2023
			OMP I (COMM)/138/2023	HDFC BANK LIMITED VS. NITESH KUMAR CHAUDHARY	ANISH BOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	06.02.2023	30.01.2023
			OMP I (COMM)/137/2023	HDFC BANK LIMITED VS. LAL KISHAN	ANISH BOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	06.02.2023	30.01.2023
			OMP I (COMM)/136/2023	HDFC BANK LIMITED VS ARUN KUMAR	ANISH BOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	06.02.2023	30.01.2023
			OMP I (COMM)/135/2023	HDFC BANK LIMITED VS DEEPAK SAINI	ANISH BOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	06.02.2023	30.01.2023
			OMP I (COMM)/134/2023	HDFC BANK LIMITED VS SUNIL KUMAR PAWAR	ANISH BOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	06.02.2023	30.01.2023
			OMP I (COMM)/133/2023	HDFC BANK LIMITED VS SUNIL KUMAR PAWAR	ANISH BOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	06.02.2023	30.01.2023
			OMP I (COMM)/132/2023	HDFC BANK LIMITED VS SUNIL KUMAR PAWAR	ANISH BOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	06.02.2023	30.01.2023
			CS (COMM)/228/2023	ICICI BANK LIMITED VS. TRANZLEASE HOLDINGS INDIA PVT LTD	CHETNA BHALLA	9667226212	INFO@TRANZLEASE.COM	07.02.2023	04.01.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/229/2023	M/S CAPRISO FINANCE LTD VS. POOJA AGRAWAL RAKESH KUMAR	RAKESH KUMAR	9310707170	INFO@DSNLEGLA.COM	07.02.2023	04.02.2023
			CS (COMM)/233/2023	ABC GLOBAL VENTURES VS PARAS JAIN	SAMEER SIDHAR	9444446565	SAMEER.SIDHAR@METROPOLITANLEGAL.IN	07.02.2023	06.02.2023
			OMP I (COMM) 147/2023	HDFC BANK VS VEER BHURE SINGH	ANISH BHOLA	9911627439	ANISH.BHOLA172GMAIL.COM	08.02.2023	06.02.2023
			OMP I (COMM) 148/2023	HDFC BANK VS A SSATYA SAI AND TRAVEL	ANISH BHOLA	9911627439	ANISH.BHOLA172GMAIL.COM	08.02.2023	06.02.2023
			CS (COMM)/240/2023	WRIGHT HEIGHTS LLP VS. SH. SANJAY CHAUDHARY	GAURAV KOCCHAR	9810940055	INFO.CORPORATEWRIESTGMAIL.COM	09.02.2023	28.01.2023
			OMP I (COMM) 149/2023	HDFC BANK LIMITED VS. KAUSHAL NARANG	NAVDEEP SINGH	9811311360	ADVNAVDEEP1963@YAHOO.COM	09.02.2023	17.01.2023
			CS (COMM)/252/2023	LIC VS LOVE MALHIOTRA	VIPIN PILLAI	9213528073	1980ADV@GMAIL.COM	10.02.2023	06.02.2023
			OMP I (COMM) 166/2023	HDFC BANK LIMITED VS. VINAY KAPOOR	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	10.02.2023	01.02.2023
			OMP I (COMM) 167/2023	HDFC BANK LIMITED VS. VEENA GUPTA	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	10.02.2023	01.02.2023
			EX (COMM) 86/2023	ICICI BANK LIMITED VS. DHARM VEER SINGH	AMRENDER KUMAR	9871040589	INDOLEXLAW@GMAIL.COM	10.02.2023	06.02.2023
			EX (COMM) 92/2023	SHRIRIAM TRANSPORT CO LIMITED VS. ANKUSH	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	13.02.2023	10.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX (COMM) 94/2023	PHOOL CHAND BHAGAT SINGH VS. PIYUSH KHETAN	AMIT KUMAR	9711353209	ADVAMITKHANDELWAL09@GMAIL.COM	14.02.2023	08.02.2023
			CS (COMM)/272/2023	ICICI BANK LIMITED VS. PEEYUSH SARNA	VIKAS CHOPRA	9212036118	VIKASCHOPRAADVOCATE@GMAIL.COM	14.02.2023	13.02.2023
			CS (COMM)/273/2023	DINESH SHARMA V/S NEELAM MADAN	RAKESH SHUKLA	98994548635	RKS108@GMAIL.COM	14.02.2023	13.02.2023
			CS (COMM)/277/2023	MANISH MITTAL AND ANR VS. KANWAR PREET SINGH	ALOK TRIPATHI	98184444096	ALOKTRIPATHI.ADV@GMAIL.COM	14.02.2023	13.02.2023
			CS (COMM)/288/2023	M/S PINK CITY TRADING CO. V/S M/S GURUCHARAN TRADERS	RAJIV NARAIN	9810318803	NA	16.02.2023	05.12.2023
			CS (COMM)/295/2023	PUMA SE VS. ASHOK KUMAR	SHASHI. P. OJHA	9891584230	SOJHA@RNAIP.COM	16.02.2023	15.02.2023
			EX (COMM) / 98/2023	CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LTD	RAHUL BHARDWAJ	8376049807	AMARNATH_RBC@YAHOO.COM	17.02.2023	17.01.2023
			CS (COMM)-309/2023	CANARA BANK VS. ASHWINI AHUJA AND ANR	SH. SUMIT SAURAV	7042039746	suitsaurav@hotmail.com	21.02.2023	17.02.2023
			CS (COMM)-309/2023	CANARA BANK VS. JYOTI AHUJA	SH. SUMIT SAURAV	7042039746	suitsaurav@hotmail.com	21.02.2023	17.02.2023
			CS (COMM)-314/2023	SANDEEP JAIN VS. MCD	SH. SAROJ KUMAR JHA	9818701001	jhaandassocatesdhc@gmail.com	21.02.2023	01.02.2023
			CS (COMM)-314/2023	SANDEEP JAIN VS. MCD	SH. SAROJ KUMAR JHA	9818701001	jhaandassocatesdhc@gmail.com	21.02.2023	01.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)-324/2023	M/S BHARATI BHAWAN VS. M/S DAYAL STATIONERS & Anr	SH. NIKHIL TRIPATHI	9899836932	nikhilyripathi63@gmail.com	21.02.2023	20.02.2023
			CS (COMM)-323/2023	M/S BHARATI BHAWAN VS. M/S PUSTAK BHANDAR & Anr	SH. NIKHIL TRIPATHI	9899836932	nikhilyripathi63@gmail.com	21.02.2023	20.02.2023
			OMP (I) (COMM)-192/2023	HDFC BANK LTD. VS. USMAN UMMED	SH. ANISH BHOLA	9811452022	AniSH.BHOLA17@YAHOO.COM	22.02.2023	20.02.2023
			EX (COMM)-110/2023	HDB FINANCIAL SERVICES LTD. VS. PRIYA SHARMA & Ors	SH. DEEPANKUR ONDHI	9999925860	deepankur@sondhipartners.com	23.02.2023	02.02.2023
			EX (COMM)-114/2023	ICICI BANK LTD. VS. RAJVIR SINGH	MS. SUNITA SINGH	9871040589	indOLEXLAW@GMAIL.COM	23.02.2023	17.02.2023
			CS (COMM)-333/2023	M/S JAINSONS LIGHTS PVT. LTD. VS. M/S HINDUSTAN MILLENNIUM POOLS PVT. LTD.	SH. SHAILENDE R NEGI	999929218	SHAILNEGI1984@GMAIL.COM	23.02.2023	22.02.2023
			CS (COMM)-340/2023	ICICI BANK LIMITED VS. M/S DELUX ROADWAYS REGD AND ANR	SATISH KUMAR	9213905829	MANISH@KLFINDIA.COM	24.02.2023	02.02.2023
			CS (COMM)-341/2023	ICICI BANK LIMITED VS. CHANDRA SRIVASTAVA PROP OF M/S DISCOVERY	SATISH KUMAR	9213905829	MANISH@KLFINDIA.COM	24.02.2023	02.02.2023
			CS (COMM)-342/2023	ICICI BANK LIMITED VS. LAKHISH RAM	SATISH KUMAR	9213905829	MANISH@KLFINDIA.COM	24.02.2023	02.02.2023
			CS (COMM)-343/2023	ICICI BANK LIMITED VS. SATBIR	DEEPAK KAUSHIK	9818030800	INDUSLEGALIA@GMAIL.COM	24.02.2023	09.02.2023
			OMP (I) (COMM)-193/2023	HDFC BANK LIMITED VS. SURENDRA SINGH	NAVDEEP SINGH	9811311360	ADVNAVDEEP1963@YAHOO.COM	24.02.2023	09.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)-194/2023	HDFC BANK LIMITED VS. JAGTAR SINGH	NAVDEEP SINGH	9811311360	ADVNAVDEEP1963@YAHOO.COM	24.02.2023	09.02.2023
			CS (COMM)-345/2023	M/S KRBL LTD VS. JASMER FOODS PVT LTD AND ANR	SK BANSAL	9810132015	LEGLA@UNITEWORLD.CO.IN	24.02.2023	23.02.2023
			EX (COMM)/116/2023	M/S TVS CREDIT SERVICES LTD. VS. DILIP KUMAR	GYAN VARDHAN SINGH	9971883579	VARSHANSLAWFIRM@GMAIL.COM	24.02.2023	19.09.2022
			CS (COMM)-346/2023	GKJ SPECIAL FODDS PVT LTD VS. AYAAN FOODS AND ORS	A.S.RASTOGI	9811778900	OFFICE@ILOLEGAL.COM	24.02.2023	20.02.2023
			CS (COMM)-350/2023	SONAM PRIYA VS GUEST HOUSER PVT LTD & ORS	SACHIN BAJPAI	9975492578	SACHIN_BAJPAI@HOTMAIL.COM	24.02.2023	20.02.2023
			M. EX 124/2023	ICICI BANK LIMITED VS. MOHD FARMAN	MAHESH MENONNA	NA	NA	25.02.2023	22.02.2023
			CS (COMM)356/2023	TIMES INTERNET LTD VS. M/S ZARIA & ANOTHER	SRAJEEV AGGARWAL	9810028877	LAWYERSING@rediffmail.com	25.02.2023	24.02.2023
			CS (COMM)355/2023	PUNJAB AND SINDH BANK VS VIPIN JAIN	PRABHAKAR AWASTHI	9818893545	PRABHAKARWAWASTHI697@GMAIL.COM	25.02.2023	24.02.2023
			CS (COMM)361/2023	PUNJAB AND SINDH BANK VS SAJJAN ARORA	PRAVEEN KUMAR GARG	9811141796	PRAVEENGARGOFFICIAL@GMAIL.COM	25.02.2023	24.02.2023
			CS (COMM)360/2023	PUNJAB AND SINDH BANK VS B.S PUBLICITY AND OTHERS	PRAVEEN KUMAR GARG	9811141796	PRAVEENGARGOFFICIAL@GMAIL.COM	25.02.2023	24.02.2023
			CS (COMM)362/2023	ICICI BANK LIMITED VS. RAMESH GANDHI	DEEPAK KAUSHIK	9818030800	INDUSLEGALIA@GMAIL.COM	27.02.2023	24.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)-211/2023	HDFC BANK LIMITED VS. ANKUSH MEHANDRU	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	27.02.2023	24.02.2023
			OMP (I) (COMM)-210/2023	HDFC BANK LIMITED VS.SANJANA SINGH	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	27.02.2023	24.02.2023
			OMP (I) (COMM)-209/2023	HDFC BANK LIMITED VS.MUKESH MALHOTRA	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	27.02.2023	24.02.2023
			OMP (I) (COMM)-208/2023	HDFC BANK LIMITED VS.KRV CARRIERS INDIA PVT LTD	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	27.02.2023	24.02.2023
			OMP (I) (COMM)-207/2023	HDFC BANK LIMITED VS.RAVIKANT KHARB	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	27.02.2023	24.02.2023
			OMP (I) (COMM)-206/2023	HDFC BANK LIMITED VS.SONI GUPTA	ANISH BHOLA	9811452022	ANISH.BHOLA17@YAHOO.COM	27.02.2023	24.02.2023
			OMP (COMM)-30/2023	SH. F.M. RIZVI VS. SBI CARDS AND PAYMENT SERVICES	MANVENDRA MUKUL	9910336489	ADV.MANVENDRA@GMAIL.COM	27.02.2023	22.02.2023
			MISC DJ (COMM)139/2023	M/S FURNITEX V/S JOSE VARGHESE	VIR CHAND YADAV	9811594839	VC.YADAV.CO@GMAIL.COM	28.02.2023	24.02.2023
			CS (COMM)372/2023	M/S B.R.AGROTECH LTD VS. M/S BACCHUS ENTERPRISES LTD AND ORS.	DEEPAK YADAV	9999980081	DEEPAKYADAVADVOCATE@GMAIL.COM	28.02.2023	22.02.2023
			CS (COMM)373/2023	BANK OF INDIA VS. SANJANA KHANNA	VARUN SHARMA	8384089688	ADV.VARUNSHARMA@GMAIL.COM	28.02.2023	22.02.2023
			OMP(COMM)32/2023	ELDECO INFRASTRUCTURE VS MINISTRY OF RAILWAYS & ORS	VIJAY KAUNDAL	9811264777	VIJAY.KAUNDAL@SRGRLAW.COM	28.02.2023	27.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	OMP(I) COMM-73/2023	HDFC BANK LTD. V/S AMIT KUMAR	ANISH BHOLA	not available	not available	01.02.2023	01.02.2023
			OMP(I)COMM-74/2023	HDFC BANK LTD. V/S YUSUF ALI	ANISH BHOLA	not available	not available	01.02.2023	01.02.2023
			OMP(I) COMM-75/2023	DHDFC BANK LTD. V/S VIJAN KUMAR	ANISH BHOLA	not available	not available	01.02.2023	01.02.2023
			CS COMM-204/2023	ICICI BANK LTD V/S POONAM TALWAR	SHAILENDRA BABBAR	not available	not available	01.02.2023	01.02.2023
			OMP(I) COMM-76/2023	HDFC BANK LTD. V/S GURPREET KAUR RAI	ANISH BHOLA	not available	not available	01.02.2023	01.02.2023
			OMP(I) COMM-77/2023	HDFC BANK LTD. V/S MADHAVA PANDEY	ANISH BHOLA	not available	not available	01.02.2023	01.02.2023
			OMP(I)COMM-78/2023	HDFC BANK LTD V/S ASHOK KUMAR	ANISH BHOLA	not available	not available	01.02.2023	01.02.2023
			OMP(I)COMM-79/2023	HDFC BANK LTD. V/S AMZAD KHAN	ANISH BHOLA	not available	not available	01.02.2023	01.02.2023
			OMP(I)COMM-80/2023	HDFC BANK LTD. V/S AKS ELECTRICALS AND ELECTRONICS PVT. LTD.	ANISH BHOLA	not available	not available	01.02.2023	01.02.2023
			OMP(I)COMM-81/2023	HDFC BANK LTD. V/S PARVEZ KHAN	ANISH BHOLA	not available	not available	01.02.2023	01.02.2023
OMP(I)COMM-96/2023	HDFC BANK LTD. V/S RAJNESH YADAV SETHI	ANISH BHOLA	not available	not available	02.02.2023	02.02.2023			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I)COMM-97/2023	HDFC BANK LTD. V/S AJEET KUMAR	ANISH BHOLA	not available	not available	02.02.2023	02.02.2023
			OMP(I)COMM-98/2023	HDFC BANK LTD. V/S KRISNA MAHARAJ SINGH	ANISH BHOLA	not available	not available	02.02.2023	02.02.2023
			OMP(I)COMM98/2023	HDFC BANK LTD. V/S VIKRAM SUKHBIR	ANISH BHOLA	not available	not available	02.02.2023	02.02.2023
			OMP(I) COMM-105/2023	HDFC BANK LTD. V/S VIKAS AZAD RAGHAV	ANISH BHOLA	not available	not available	03.02.2023	03.02.2023
			OMP(I)COMM-106/2023	HDFC BANK LTD. V/S SHANKAR SHARMA	ANISH BHOLA	not available	not available	03.02.2023	03.02.2023
			CS COMM-213/2023	ICICI BANK LTD. V/S GOURAV CHAPRAN	MANISH KUMAR DEWAN	not available	not available	03.02.2023	03.02.2023
			OMP(I)COMM-107/2023	HDFC BANK LTD. V/S VIRENDER SINGH RAWAT	ANISH BHOLA	not available	not available	03.02.2023	03.02.2023
			OMP(I)COMM-118/2023	M/STATA CAPITAL FINANCIAL SERVICES LTD. AND ANR. V/S NARAYAN SINGH	VIKAS SHARMA	not available	not available	04.02.2023	024.02.2023
			OMP(I)COMM-119/2023	M/S TATA CAPITAL FINANCE SERVICE LTD. AND ANR. V/S JASBIR SINGH		not available	not available	04.2.2023	04.02.2023
			EX. COMM-75/2023	MS VARIETY METAL CORPORATION V/S MS CHAMPARM INDUSTRIES INDIA		not available	not available	04.02.2023	04.02.2023
			CS COMM-225/2023	M/S CAPRISO FINANCE LTD. V/S RASHMI AGARWAL	RAKESH KR.	not available	not available	06.02.2023	06.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX COMM-79/2023	ICICI BANK LTD. V/S NIZAMUDIN	SUNITA SINGH	not available	not available	07.02.2023	07.02.2023
			OMP(1)COMM-142/2023	HDFC BANK LTD. V/S MANISH KUMAR	MANISH BHOLA	not available	not available	07.02.2023	07.02.2023
			OMP COMM-19/2023	SHAYM SINGH VS. SBI CARDS & PAYMENT SERVICES. LTD.	ANMOL PANWAR	not available	not available	08.02.2023	08.02.2023
			OMP COMM-20/2023	ARUN KUMAR GUPTA V/S HDFC BANK LTD.	DEVANSHU CHAUHAN	not available	not available	09.02.2023	09.02.2023
			OMP(I)COMM-164/2023	HDFC BANK LTD. V/S NITISH CHAUDHARY	SACHIN TOMAR	not available	not available	10.02.2023	10.02.2023
			CS COMM-249/2023	MOHD. ANWAR V/S M/S MANEK APPARELS PVT. LTD.		not available	not available	10.02.2023	10.02.2023
			CS COMM-255/2023	CANARA BANK V/S KINKAN HOSIERY THROUGH ITS PROP. MR. NARENDER KR.	CHANDRA BHUSHAN TIWARI	not available	not available	13.02.2023	13.02.2023
			CS COMM-259/2023	PRACHI INDIA PVT. LTD. V/S MR. SUKHEN SOMNATH WAGH MARE	RAHUL KR. VERMA	not available	not available	14.02.2023	14.02.2023
			CS COMM-260/2023	ICICI BANK LTD. V/S VIKAS CHAUHAN	SAGAR SHIVAM	not available	not available	14.02.2023	14.02.2023
			MISC DJ-100/2023	ICICI BANK LTD V/S KHALIQUER REHMAN	NAZIA PARVEEN	not available	not available	14.02.2023	14.02.2023
			EX. COMM-93/2023	ICICI BANK LTD. V/S NAKUL SEHGAL	CHARANJEE T SINGH	not available	not available	14.02.2023	14.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM-261/2023	ICICI BANK LTD. V/S SVAM POWER PLANTS PVT. LTD.	SAGAR SHIVAM	not available	not available	14.02.2023	14.02.2023
			CS COMM-281/2023	ICICI BANK LTD. V/S RAKESH	BABBAR & ASSOCIATION	not available	not available	15.02.2023	15.02.2023
			CS COMM-282/2023	ICICI BANK LTD. V/S RAJESH	SHAILENDR BABBAR	not available	not available	15.02.2023	15.02.2023
			CS COMM-290/2023	PUMA SE VS. ASHOK KUMAR	SHASHI PRATAP OJHA	not available	not available	16.02.2023	16.02.2023
			CS COMM-291/2023	ICICI BANK LTD V/S SUNIL YADAV	SHAILENDR BABBAR	not available	not available	16.02.2023	16.02.2023
			EX. COMM-96/2023	HDFC BANK LTD. V/S RAMKUNWAR VISHRAM	SASHIM BHATT	not available	not available	17.02.2023	17.02.2023
			EX. COMM-97/2023	OM LOGISTICS LIMITED V/S K.P. INTERNATIONAL		not available	not available	17.02.2023	17.02.2023
			OMP COMM-25/2023	MANOJ KUMAR V/S M/S KOTAK MAHINDRA PRIME LIMITED		not available	not available	17.02.2023	17.02.2023
			CS COMM-304/2023	BINA TIWARI V/S SUMIT PATHAK	YATI SHARMA	not available	not available	20.02.2023	20.02.2023
			EX. COMM-101/2023	MOTI LAL V/S PRADEEP KUMAR	ASHISH KAPOOR	not available	not available	20.02.2023	20.02.2023
			MISC DJ -114/2023	UNION OF INDIA V/S M/S CAPITAL ELECTROTEK PVT. LTD	VINOD KUMAR	not available	not available	20.02.2023	20.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM-313/2023	SHIVANI ENTERPRISES V/S RISHAB COLLECTION	SARVIND KUMAR	not available	not available	21.02.2023	21.02.2023
			CS COMM-315/2023	BHARATI BHAWAN V/S KARAN BOOK SHOP	NIKHL TRIPATHI	not available	not available	21.02.2023	21.02.2023
			OMP(I) COMM-184/2023	HDFC BANK LTD V/S RAJ KUMAR GARAJ	ANISH BHOLA	not available	not available	21.02.2023	21.02.2023
			EX COMM-102/2023	DEEPAK ABHOT V/S MCD		not available	not available	21.02.2023	21.01.2023
			EX. COMM-105/2023	NAVEEN MITTAL V/S DIRECTOR RAHUL SINGHAL		not available	not available	22.02.2023	22.02.2023
			EX.COMM-11/2023	MAMTA GUPTA V/S AMIT DUA	NARENDRA KR.	not available	not available	23.02.2023	23.02.2023
			CS COMM-331/2023	ICICI BANK LTD. V/S CHAHAT RAM	CHETNA BHALLA	not available	not available	23.02.2023	23.02.2023
			EX. COMM-112/2023	SHANKAR LAL & SONS V/S SHIV DENIM ENTERPRISES	LALIT KUMAR SHARMA	not available	not available	23.02.2023	23.02.2023
			EX.COMM-113/2023	SHANKAR LAL & SONS V/S HERITAGE LIFE HIMANSHU	LALIT KUMAR SHARMA	not available	not available	23.02.2023	23.02.2023
			CS COMM-354/2023	ICICI BANK LTD. V/S AMAN KUMAR JATAV	DEEPAK KAUSHIK	not available	not available	25.02.2023	25.02.2023
			OMP-I-COMM-195/2023	HDFC BANK LTD. V/S DEEPAK JAIN		not available	not available	25.02.2023	25.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date Registration	of Date of e-filing	
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	CS(COMM) 3171/2021	44442		01.02.2023	516	NO	NO	SAME DAY
			CS(COMM) 1150/2020	13.08.2020		02.02.2023	908	NO	NO	SAME DAY
			CS(COMM) 2667/2021	02.08.2021		03.02.2023	550	NO	NO	SAME DAY
			CS(COMM) 5142/2021	04.12.2021		06.02.2023	429	NO	NO	SAME DAY
			CS(COMM) 2462/2021	23.07.2021		08.02.2023	565	NO	NO	SAME DAY
			CS(COMM) 4837/2021	18.11.2021		08.02.2023	447	NO	NO	SAME DAY
			CS(COMM) 1689/2021	05.06.2021		09.02.2023	614	NO	NO	SAME DAY
			CS(COMM) 5366/2021	16.12.2021		10.02.2023	421	NO	NO	SAME DAY
			CS(COMM) 1883/2020	21.12.2020		13.02.2023	784	NO	NO	SAME DAY
			CS(COMM) 1830/2020	15.12.2020		44971	791	NO	NO	SAME DAY
			CS(COMM) 2756/2021	06.08.2021		44971	557	NO	NO	SAME DAY

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date Registration	of Date of e-filing
			CS(COMM) 3900/2021	04.10.2021		44971 498	NO	NO	SAME DAY
			CS(COMM) 9/2022	24.12.2021		44971 417	NO	NO	SAME DAY
			CS(COMM) 1830/2021	16.06.2021		44972 609	NO	NO	SAME DAY
			CS(COMM) 4043/2021	08.10.2021		44972 495	NO	NO	SAME DAY
			CS(COMM) 1829/2021	16.06.2021		44973 610	NO	NO	SAME DAY
			CS(COMM) 4029/2021	07.10.2021		44974 498	NO	NO	SAME DAY
			CS(COMM) 1222/2022	09.05.2022		44974 284	NO	NO	SAME DAY
			CS(COMM) 5505/2021	22.12.2021		44977 425	NO	NO	SAME DAY
			CS(COMM) 2257/2021	12.07.2021		44978 589	NO	NO	SAME DAY
			CS(COMM) 445/2021	08.02.2021		22.02.2023 744	NO	NO	SAME DAY
			CS(COMM) 1338/2021	07.04.2021		22.02.2023 686	NO	NO	SAME DAY

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM) 1372/2022	28.05.2022	22.02.2023	270	NO	NO	SAME DAY
			CS(COMM) 1272/2020	02.09.2020	44980	904	NO	NO	8 DAYS
			CS(COMM) 4148/2021	12.10.2021	44980	499	NO	NO	SAME DAY
			CS(COMM) 4185/2021	16.10.2021	44980	495	NO	NO	SAME DAY
			CS(COMM) 4186/2021	16.10.2021	44980	495	NO	NO	SAME DAY
			CS(COMM) 2254/2022	26.09.2022	44981	151	NO	NO	SAME DAY
			CS(COMM) 129/2020	16.01.2020	44982	1136	NO	NO	SAME DAY
			CS(COMM) 4347/2021	25.10.2021	44984	490	NO	NO	SAME DAY
			CS(COMM) 1811/2022	18.07.2022	44985	225	NO	NO	1 DAY
7	MS. KAVERICENTRAL BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS COMM.212/2023	SPACE BUSINESS VS DIVISIONAL COMMISSIONER	SAMIT KUMAR	92130456452	AMITADV035@GMAIL.COM	02-02-2023	01-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM.216/2023	M/S JINJER JEANS VS M/S WADHVA	MANISH CHAUHAN	9899545625	MANISH00025@GMAIL.COM	03-02-2023	01-02-2023
			OMPI115/2023	HDFC BANK VS SHUBHAM RAGHAV	MANISH BHOLA	9654531730	BHOLANISH56@GMAIL.COM	03-02-2023	01-02-2023
			OMP116/2023	HDFC BANK VS VIKAS	ANISH BHOLA	9654531730	BHOLANISH56@GMAIL.COM	03-02-2023	01-02-2023
			OMP117/2023	HDFC BANK VS SUNIL SHARMA	ANISH BHOLA	9654531730	BHOLANISH56@GMAIL.COM	03-02-2023	01-02-2023
			CS COMM.235/2023	PUMA SE VS ASHOK KUMAR	SHASHI PARTAP	9312545687	PRATAPDV878@GMAIL.COM	07-02-2023	03-02-2023
			CS COMM.236/2023	SARDARI LAL VS AADEVA INFRA	ANIL SETHI	9213049782	SETHIANIL785@GMAIL.COM	07-02-2023	04-02-2023
			ARB.1/2023	NITIN KUMAR VS ADITYA BIRLA	ANIL SETHI	9213049782	SETHIANIL785@GMAIL.COM	07-02-2023	04-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM.246/2023	CANARA BANK VS SHREE RADHAY	BALDEV SINGH	9899874785	BALDEV895@GMAIL.COM	09-02-2023	05-02-2023
			OMP150/2023	HDFC BANK VS SHIV KUMAR	ANISH BHOLA	9654531730	BHOLANISH56@GMAIL.COM	09-02-2023	06-02-2023
			OMP151/2023	HDFC BANK VS SHARDA BHRMA	ANISH BHOLA	9654531730	BHOLANISH56@GMAIL.COM	09-02-2023	06-02-2023
			OMP152/2023	HDFC BANK VS ANIL KUMAR	ANISH BHOLA	9654531730	BHOLANISH56@GMAIL.COM	09-02-2023	06-02-2023
			OMP153/2023	HDFC BANK VS KARTIK	ANISH BHOLA	9654531730	BHOLANISH56@GMAIL.COM	09-02-2023	06-02-2023
			OMP154/2023	HDFC BANK VS SACHIN GARG	ANISH BHOLA	9654531730	BHOLANISH56@GMAIL.COM	09-02-2023	06-02-2023
			OMP155/2023	HDFC BANK VS MAHENDER	ANISH BHOLA	9654531730	BHOLANISH56@GMAIL.COM	09-02-2023	06-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP157/2023	HDFC BANK VS SAURABH	ANISH BHOLA	9654531730	BHOLAANISH56@GMAIL.COM	09-02-2023	06-02-2023
			OMP158/2023	HDFC BANK VS RAMESH	ANISH BHOLA	9654531730	BHOLAANISH56@GMAIL.COM	09-02-2023	06-02-2023
			OMP159/2023	HDFC BANK VS RAJEEV	ANISH BHOLA	9654531730	BHOLAANISH56@GMAIL.COM	09-02-2023	06-02-2023
			OMP160/2023	HDFC BANK VS PREM SINGH	ANISH BHOLA	9654531730	BHOLAANISH56@GMAIL.COM	09-02-2023	06-02-2023
			OMP161/2023	HDFC BANK VS PRADEEP	ANISH BHOLA	9654531730	BHOLAANISH56@GMAIL.COM	09-02-2023	06-02-2023
			OMP162/2023	HDFC BANK VS PRAVEEN	ANISH BHOLA	9654531730	BHOLAANISH56@GMAIL.COM	09-02-2023	06-02-2023
			OMP163/2023	HDFC BANK VS PURAN LAL	ANISH BHOLA	9654531730	BHOLAANISH56@GMAIL.COM	09-02-2023	06-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM.274/2023	ICICI BANK LTD VS PARMENDER	SAGAR SHIVAM	9654531730	SAGARADVOCATE558@GMAIL.	14-02-2023	11-02-2023
			CS COMM.275/2023	ICICI BANK VS JASVINDER	SAGAR SHIVAM	9654531730	SAGARADVOCATE558@GMAIL.	14-02-2023	11-02-2023
			CS COMM.276/2023	ICICI BANK VS SWARAN KAUR	DO	9654531730	SAGARADVOCATE558@GMAIL.	14-02-2023	11-02-2023
			CS COMM.278/2023	M/S AL. CHAUDHARY VS MS GREEN	RAJEEV	9213049875	ADVOCATERAJEEV007@GMAIL.	14-02-2023	11-02-2023
			OMP23/2023	VARDHMAN ENT. VS JAI DAYAL	HITESH BHARDWAJ	9711155789	HITESHADV1991@GMAIL.COM	16-02-2023	12-02-2023
			OMP24/2023	SHIV SHAKTI VS AK PAPER	CHANDRA	9214478987	CHANDRABHUSHAN@GMAIL.C	16-02-2023	12-02-2023
			CS COMM.298/2023	DHRUV GARMENTS VS MITTALI	SHILPI UPADHYAY	9755457895	SHILPIADV1996@GMAIL.COM	17-02-2023	12-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM.299/2023	ASHOK ARORA VS MANMEET SINGH	SUNIL GOEL	9654897895	GOELSUNIL786@GMAIL.COM	20-02-2023	14-02-2023
			CS COMM.305/2023	NEERAJ JAIN VS P ANKAJ	SANYAM JAIN	9316478957	PRATAPADV878@GMAIL.COM	20-02-2023	14-02-2023
			C CLAIM12/2023	MEDIDIVES MANUF. VS SETHI AGENCIES	NIKHIL	987895847	PRATAPADV878@GMAIL.COM	21-02-2023	16-02-2023
			CS COMM.320/2023	CANARA BANK VS ARROW COMM.	SUMIT	9654528798	PRATAPADV878@GMAIL.COM	21-02-2023	16-02-2023
			COMM.322/2023	M/S AHMED ZAI VS BAWEJA IMPEX	UPASANA	9578954555	ADVUPASANA2255@GMAIL.COM	21-02-2023	16-02-2023
			CS COMM.327/2023	BHARTI BHAWAN VS KAMAL BOOK	NIKHIL	93130547896	NIKHILKUMARADV011@GMAIL	22-02-2023	17-02-2023
			OMP191/2023	HANSRAJ SHARMA VS SBI CARDS	AMMAU	9213056879	NIKHILKUMARADV011@GMAIL	22-02-2023	17-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM.332/2023	ICICI BANK VS SHIV KUMAR	SHAILENDRA KUMAR	9899969787	KUMARSHAILENDRA789@GMA	24-02-2023	17-02-2023
			CS COMM.344/2023	ICICI BANK VS IRFAN	SHAILENDRA KUMAR	9899969787	KUMARSHAILENDRA789@GMA	24-02-2023	18-02-2023
			CS COMM.353/2023	ICICI BANK VS MURARI	DEEPAK KAUSHIK	9565457899	KAUSHIKDEEPAKADV1232@GM	25-02-2023	18-02-2023
			OMP203/2023	HDFC BANK VS SUKHVINDER	ANISH BHOLA	9654531730	BHOLANISH56@GMAIL.COM	25-02-2023	19-02-2023
			CS COMM369*/2023	ICICI BANK VS HIMANSHU	PRASHANT KUMAR	9899969787	KUMARPARSHU1990@GMAIL.C	27-02-2023	19-02-2023
			CS COMM.370/2023	ICICI BANK VS FARMAN	DEEPAK KAUSHIK	9565457899	KAUSHIKDEEPAKADV1232@GM	27-02-2023	24-02-2023
8	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	Execution (Comm)/71/2023	CANARA BANK Vs AMIT KUMAR	RAM BHUSHAN PANDEY(P),	9871434320	rbp5770@yahoo.com	01-02-2023	31-01-2023
			Execution (Comm)/72/2023	CANARA BANK Vs SAJJAN KUMAR GOEL	RAM BHUSHAN PANDEY(P),	9871434320	rbp5770@yahoo.com	01-02-2023	31-01-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/130/2023	CANARA BANK Vs RUPENDER SINGH YADAV	R B Pandey	9871434320	nil	01-02-2023	31-01-2023
			CS (COMM)/134/2023	CANARA BANK Vs NAVEEN KUMAR	CHITRA MALHOTRA(P),	9212888057	chitramalhotrallegal@gmail.com	02-02-2023	31-01-2023
			CS (COMM)/135/2023	CANARA BANK Vs SANJEEV KUMAR	CHITRA MALHOTRA(P),	9212888057	chitramalhotrallegal@gmail.com	02-02-2023	31-01-2023
			CS (COMM)/136/2023	MRS SATWANT KAUR PROP M/S KARAM SINGH GARANDSONS Vs JSM HKS LLP	SUNIL KUMAR ATREYA(P),	8285089020	lexsupremo(ljgm a i l.com	02-02-2023	01-02-2023
			CS (COMM)/137/2023	PUNJAB AND SINDH BANK Vs BISWASRI MUKHERJEE	Sukhvinder Singh Gulati(P),	9654419096	sukhvinderg7@gmail.com	02-02-2023	31-01-2023
			CS (COMM)/132/2023	GOGNA Vs BANSAL OIL AND LUBRICANTS CO THROUGH ITS PROPRIETER MR HIMANSHU BANSAL	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	02-02-2023	31-01-2023
			CS (COMM)/131/2023	M/S VDESIGNBUILD PROJECT PRIVATE LIMITED Vs PUNJABI BAGH CLUB	DEEPAK KANDPAL(P)	9811329325	mani.abhay@gmail.com	02-02-2023	01-02-2023
			CS (COMM)/133/2023	BANK OF BARODA Vs MRS ANGURI DEVI	SUMEET ANAND(P),	9953154353	suprapartnerslegal@gmail.com	02-02-2023	25-01-2023
			OMP (I) (COMM)/57/2023	SHRIRAM TRANSPORT FIN CO LTD Vs IDREES AHMAD	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	02-02-2023	01-02-2023
			OMP (I) (COMM)/58/2023	SHRIRAM TRANSPORT FIN CO LTD Vs SALEEM KHAN	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	02-02-2023	01-02-2023
			OMP (I) (COMM)/59/2023	SHRIRAM TRANSPORT FIN CO LTD Vs AMIT SHARMA	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	02-02-2023	01-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/60/2023	SHRIRAM TRANSPORT FIN CO LTD Vs MANOJ	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	02-02-2023	01-02-2023
			OMP (I) (COMM)/61/2023	SHRIRAM TRANSPORT FIN CO LTD Vs MEHBOOB ALI	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	02-02-2023	01-02-2023
			OMP (I) (COMM)/62/2023	SHRIRAM TRANSPORT FIN CO LTD Vs ZAKIR MALIK	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	02-02-2023	01-02-2023
			OMP (I) (COMM)/63/2023	SHRIRAM TRANSPORT FIN CO LTD Vs SURJEET RANA	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	02-02-2023	01-02-2023
			OMP (I) (COMM)/64/2023	SHRIRAM TRANSPORT FIN CO LTD Vs SUDHIR	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	02-02-2023	01-02-2023
			OMP (I) (COMM)/65/2023	SHRIRAM TRANSPORT FIN CO LTD Vs JAGDISH SHARMA	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	02-02-2023	01-02-2023
			OMP (I) (COMM)/66/2023	SHRIRAM TRANSPORT FIN CO LTD Vs ISHWAR SINGH	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	02-02-2023	01-02-2023
			OMP (I) (COMM)/67/2023	HDFC BANK LIMITED Vs SUBHASH BROTHERS	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	02-02-2023	01-02-2023
			Execution (Comm)/73/2023	M/S SACHIN CONSTRUCTIONS THROUGH PROPRIETOR SACHIN CHADHA Vs EXECUTIVE ENGINEER PWD	SUDHIR CHAND SRIVASTAVA (P),	9911371736	prabhatbipin@gmail.com	03-02-2023	31-01-2023
			CS (COMM)/139/2023	SUPER PLASTIC COATS PRIVATE LIMITED Vs PRIMAFLEX	PANKAJ GUPTA(P),	9810226738	ajayg557@yahoo.com	03-02-2023	28-01-2023
			CS (COMM)/140/2023	SATINDER PAL SINGH Vs MOHAN ELECTRONICS PVT LTS	Harshil Gupta(P),	811267374	dvocatenitinkaira@amail.com	03-02-2023	01-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/138/2023	SH NAVEEN KAPOOR AND ANR Vs SH RUPINDER SINGH TALWAR AND ANR	AMARJEET SINGH GAMBHIR(P)	9818186704	i.eetmrtsfS@yahoo.com	03-02-2023	25-01-2023
			OMP (I) (COMM)/81/2023	SHRIRAM TRANSPORT FIN CO LTD Vs ANITA RANI	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	04-02-2023	01-02-2023
			OMP (I) (COMM)/73/2023	SHRIRAM TRANSPORT FIN CO LTD Vs RAM KISHAN	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	04-02-2023	01-02-2023
			OMP (I) (COMM)/74/2023	SHRIRAM TRANSPORT FIN CO LTD Vs PRAVEEN KUMAR	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	04-02-2023	01-02-2023
			OMP (I) (COMM)/75/2023	SHRIRAM TRANSPORT FIN CO LTD Vs DEEPAK KUMAR	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	04-02-2023	01-02-2023
			OMP (I) (COMM)/76/2023	SHRIRAM TRANSPORT FIN CO LTD Vs NIHAL SINGH	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	04-02-2023	01-02-2023
			OMP (I) (COMM)/77/2023	SHRIRAM TRANSPORT FIN CO LTD Vs JITENDER	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	04-02-2023	01-02-2023
			OMP (I) (COMM)/78/2023	SHRIRAM TRANSPORT FIN CO LTD Vs RAJENDER KUMAR 9427	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	04-02-2023	01-02-2023
			Execution (Comm)/74/2023	SBI CARDS AND PAYMENTS SERVICES LIMITED Vs HARISHW KUMAR	R KHAN(P),	9811225408	wrkhanassociates@gmail.com	04-02-2023	27-01-2023
			OMP (I) (COMM)/72/2023	SHRIRAM TRANSPORT FIN CO LTD Vs MUNESH KUMAR	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	04-02-2023	01-02-2023
			OMP (I) (COMM)/79/2023	SHRIRAM TRANSPORT FIN CO LTD Vs RAJENDER KUMAR 0388	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	04-02-2023	01-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/145/2023	COIM INDIA PVT LTD Vs M/S AVON ELASTOMERS INDIA	DINESH MINOCHA(P),	9810089936	dineshminochalawven'@.vahoo.com	06-02-2023	04-02-2023
			CS (COMM)/144/2023	CANARA BANK Vs M/S IMPERIAL CASTING	CHITRA SMALHOTRA(P),	9212888057	chitramalhotralegal@gmail.com	06-02-2023	31-01-2023
			Execution (Comm)/81/2023	KOTAK MAHINDRA BANK LIMITED Vs M S JAI BHOLE NATH CONSTRUCTIONS	RAVI SHANKAR GARG(P),	9811252038	advocatersgarg@gmail.com	06-02-2023	28-01-2023
			OMP (I) (COMM)/95/2023	HDFC BANK LIMITED Vs DHEERAJ KUMAR	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	07-02-2023	01-02-2023
			OMP (I) (COMM)/94/2023	HDFC BANK LIMITED Vs ABHAY DUTTA	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	07-02-2023	01-02-2023
			OMP (I) (COMM)/91/2023	HDFC BANK LIMITED Vs MOHD ALTAF	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	07-02-2023	01-02-2023
			OMP (I) (COMM)/92/2023	HDFC BANK LIMITED Vs RAKESH ZALIM SINGH	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	07-02-2023	01-02-2023
			OMP (I) (COMM)/90/2023	HDFC BANK LIMITED Vs SABIR HUSSAIN	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	07-02-2023	01-02-2023
			OMP (I) (COMM)/93/2023	HDFC BANK LIMITED Vs A K MOTORS	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	07-02-2023	01-02-2023
			OMP (I) (COMM)/96/2023	HDFC BANK LIMITED Vs NISHANT SHARMA	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	08-02-2023	01-02-2023
			OMP (I) (COMM)/97/2023	HDFC BANK LIMITED Vs RUPESH KUMAR	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	08-02-2023	01-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/98/2023	HDFC BANK LIMITED Vs TOHID KHAN	MANISH SHANKAR VERMA(P),	9650810426	msvcrmachambers@gmail.com	08-02-2023	01-02-2023
			OMP (I) (COMM)/99/2023	HDFC BANK LIMITED Vs VINOD KUMAR	MANISH SHANKAR VERMA(P),	9650810426	msvcrmachambers@gmail.com	08-02-2023	01-02-2023
			OMP (I) (COMM)/100/2023	HDFC BANK LIMITED Vs NITIN GOYAL	MANISH SHANKAR VERMA(P),	9650810426	msvcrmachambers@gmail.com	08-02-2023	01-02-2023
			OMP (COMM)/5/2023	DINESH KUMAR Vs M/S BTW INDIA PVT LTD	ROHIT GUPTA(P),	9810293300	rajivtyagiandassociates@gmail.com	08-02-2023	07-02-2023
			CS (COMM)/146/2023	KUMAR SHARMA Vs M/S INFOTECH THROUGH ITS PROPRIETOR SH RAJENDER LAXMAN SUTAR	SANJAY KUMAR JHA(P),	9811243093	jhasanjayadv@gmail.com	08-02-2023	31-01-2023
			CS (COMM)/147/2023	EVERSHINE MARBLE CO Vs ORIENTAL INSURANCE CO LTD	DEVENDER SINGH(P),	9818317222	nil	09-02-2023	30-01-2023
			CS (COMM)/151/2023	RAKESH GUPTA Vs PIONEER SERVICE PVT LTD	EVIJAY KUMAR(P),	9811047505	vjayadv08@gmail.com	10-02-2023	04-02-2023
			Execution (Comm)/87/2023	RAJAN EXTRUSION TECHNIQUE Vs BESTECH POLYMERS	Arpit Chaudhary(P)	9811133644	MANOJK.ADV@GMAIL.COM	10-02-2023	10-02-2023
			Execution (Comm)/88/2023	SBI CARDS AND PAYMENT SERVICES LIMITED Vs AMIT JHA	SANJAY KUMAR SINGH(P),	9810508115	LEAGUMASSOCIATES@GAIL.COM	10-02-2023	01-02-2023
			CS (COMM)/153/2023	ARTEK SURFIN CHEMICALS LTD Vs GTZ INDIA PVT LIMITED	GAURAV BARATHI(P),	9810526981	gbarathi@glalaw.com	13-02-2023	10-02-2023
			CS (COMM)/152/2023	M/S PIONEER FABRICATORS PVT LTD Vs M/S PIONEER FABRICATORS PVT LTD	SANGAM SINGH KOCHAR(P),	9711021016	sangamkochar@gmail.com	13-02-2023	08-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/91/2023	ICICI BANK Vs MEHAK GOYAL	SUNITA SINGH(P),	9871040589	indolexaw@gmail.com	13-02-2023	06-02-2023
			Execution (Comm)/95/2023	HDFC BANK Vs KUBER SINGH	RAJEEV KUMAR RANJAN(P),	9311022102	ranian.and.companv@gmail.com	14-02-2023	04-02-2023
			OMP (I) (COMM)/115/2023	HDFC BANK LIMITED Vs DINESH KUMAR	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	14-02-2023	06-02-2023
			OMP (I) (COMM)/113/2023	HDFC BANK LIMITED Vs ZMC INTERNATIONAL	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	14-02-2023	06-02-2023
			OMP (I) (COMM)/112/2023	HDFC BANK LIMITED Vs VIJAY MALHOTRA	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	14-02-2023	06-02-2023
			OMP (I) (COMM)/111/2023	HDFC BANK LIMITED Vs SHARIQUE SABRI	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	14-02-2023	06-02-2023
			OMP (I) (COMM)/117/2023	HDFC BANK LIMITED Vs AMRITPAL PYARE LAL	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	14-02-2023	06-02-2023
			OMP (I) (COMM)/114/2023	HDFC BANK LIMITED Vs AFTAB AHMED	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	14-02-2023	06-02-2023
			Execution (Comm)/100/2023	AU SMALL FINANCE BANK LTD Vs KAMALDEEP SINGH	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	14-02-2023	10-02-2023
			OMP (I) (COMM)/116/2023	HDFC BANK LIMITED Vs DINESH KUMAR	MANISH SHANKAR VERMA(P),	9650810426	msvermachambers@gmail.com	14-02-2023	06-02-2023
			Execution (Comm)/99/2023	AU SMALL FINANCE BANK LTD Vs ROHIT	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	14-02-2023	10-02-2023

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			Execution (Comm)/98/2023	SHRIRAM TRANSPORT FIN CO LTD Vs RAJ KUMAR	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	14-02-2023	10-02-2023
			Execution (Comm)/97/2023	AU SMALL FINANCE BANK LTD Vs GURPREET SINGH GILL	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	14-02-2023	10-02-2023
			Execution (Comm)/96/2023	GAURAV INK PRIVATE LIMITED Vs RELIABLE FLEXIPACK INDIA PRIVATE LIMITED	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	14-02-2023	24-01-2023
			OMP (COMM)/7/2023	VEER DEV RMC Vs INDUSIND BANK LIMITED	KUNAL KUKREJA(P)	9871236226	nil	15-02-2023	14-02-2023
			Execution (Comm)/102/2023	HDFC BANK Vs KANHAIYA LAL	Manisha Baruah(P),	9958683230	naveenk101@gmail.com	15-02-2023	04-02-2023
			CS (COMM)/162/2023	VRINDER KAUR BANGA Vs VISHAL	VINEET KAUSHIK(P),	8588957065	vineet1743@gmail.com	15-02-2023	28-01-2023
			OMP (I) (COMM)/118/2023	HDFC BANK Vs VIKASH BHARDWAJ	ASHIM BHATT(P),	9599624216	\Ashim. bhatt] 7@gmail.com	15-02-2023	13-02-2023
			CS (COMM)/166/2023	SHELLZ OVERSEAS PRIVATE LIMITED Vs NAVEEN MAHAJAN	PARMOD KUMAR AGGARWAL(P),	9868920473	pgagg.adv@gmail.com	16-02-2023	15-02-2023
			Execution (Comm)/103/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs TIKRI SERVICE CENTER	NITIN MEHTA(P),	9773667288	ADVOCATE.MEHTAASSOCIATE09@GMAIL.COM	16-02-2023	14-02-2023
			Execution (Comm)/104/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs TIKRI SERVICE CENTER	NITIN MEHTA(P),	9773667288	ADVOCATE.MEHTAASSOCIATE09@GMAIL.COM	16-02-2023	14-02-2023
			CS (COMM)/164/2023	MANISH GOEL SOLE PROPRIETOR OF M/S TRENDZ INTERNATIONAL Vs M/S MARK TECH PLOYMERS PVT LTD	KUPENDER KUMAR(P),	9811063950	mmgoel1123@gmail.com	16-02-2023	14-02-2023

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			CS (COMM)/165/2023	M/S STRIKER INDUSTRIES PVT LTD Vs VANDANA LALWANI	SAMEER DEWAN(P),	9810134864	sameerdewan123@rediffmail.com	16-02-2023	30-01-2023
			OMP (I) (COMM)/127/2023	HDFC BANK Vs KRISHNA KANT VERMA	Manisha Baruah(P),	9958683230	naveenk101@gmail.com	17-02-2023	04-02-2023
			OMP (I) (COMM)/128/2023	HDFC BANK Vs NARENDER CHAUHAN	Manisha Baruah(P),	9958683230	naveenk101@gmail.com	17-02-2023	04-02-2023
			Execution (Comm)/106/2023	NAKUL ASSOCIATES Vs REGENT CONTINENTAL REGENT GROUP OF HOTELS	LALIT KUMAR SHARMA(P),	9818994286	nil	17-02-2023	15-02-2023
			OMP (I) (COMM)/131/2023	HDFC BANK Vs SUMAN TAREEF SINGH	Manisha Baruah(P),	9958683230	naveenk101@gmail.com	17-02-2023	04-02-2023
			OMP (I) (COMM)/130/2023	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD Vs YUSUF	LABID AHMAD(P),	9213142242	abidahmadadv@gmail.com	17-02-2023	14-02-2023
			OMP (I) (COMM)/129/2023	HDFC BANK Vs RAVI NAGAR FIRERAM	Manisha Baruah(P),	9958683230	naveenk101@gmail.com	17-02-2023	04-02-2023
			OMP (I) (COMM)/126/2023	HDFC BANK Vs NEERAJ TILAKRAJ SHARMA	Manisha Baruah(P),	9958683230	naveenk101@gmail.com	17-02-2023	04-02-2023
			CS (COMM)/175/2023	M/S JU AGRI SCIENCES PVT LTD Vs MRS VANAJAKSHI ANGADI	DEVENDRA SINGH MEHTA(P),	9818483258	MEHTA A.DEVENDRA5@GMAIL.COM	20-02-2023	16-02-2023
			CS (COMM)/176/2023	UNION BANK OF INDIA ERSTWHILE CORPORATION BANK Vs M/S JAI MATA PLASTIC	Vandana Bhatia(P),	9810092257	bhatiaandcompany171@gmail.com	20-02-2023	16-02-2023
			CS (COMM)/173/2023	SAN WUD SHOPPE PRIVATE LIMITED Vs KRISHAN NANDAN SINGH	PANKAJ GUPTA(P),	9810226738	ajayg557@yahoo.com	20-02-2023	15-02-2023

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			CS (COMM)/174/2023	M/S KWALITY POLYTHREADS PRIVATE LTD Vs MOHD ABDUR RAFIQUE DHALI	ASHISH KAPUR(P),	981166800	ashishkapuro7@gmail.com	20-02-2023	28-01-2023
			Execution (Comm)/113/2023	HDFC BANK LIMITED Vs PANEL REPAIR FACTORY INDIA PVT LTD	KARAN SINHA(P),	98 99314700	office@!pjportne rs.col	21-02-2023	08-02-2023
			CS (COMM)/183/2023	M/S HINDUSTAN COATINGS Vs NEW WEMBLEY PRODUCTS LLP,	BAL KISHAN WADHWA(P)	9953040018	lawcmchambers@gmail.com	21-02-2023	20-02-2023
			CS (COMM)/181/2023	UNION BANK OF INDIA Vs DAYARAM	ALOK KUMAR(P),	9911000126	ALOK.ADV2001 @GMAIL L.COM	21-02-2023	20-02-2023
			Execution (Comm)/112/2023	M/S KOTAK MAHINDRA PRIME LIMITED Vs AMIT PAL SINGH	Rohit Bohra(P),	7838530419	bhirath@bambhaandnanda	21-02-2023	13-02-2023
			Execution (Comm)/111/2023	M/S KOTAK MAHINDRA PRIME LIMITED Vs JASPREET SINGH	Rohit Bohra(P),	7838530419	bhirath@bambhaandnanda	21-02-2023	13-02-2023
			CS (COMM)/182/2023	UNION BANK OF INDIA Vs LAXMI SHG AND ORS	ALOK KUMAR(P),	9911000126	ALOK.ADV2001 @GMAIL L.COM	21-02-2023	20-02-2023
			OMP (COMM)/9/2023	DILDAR SINGH Vs SHRI RAM TRANSPORT FINANCE LTD	NARENDER SINGH(P),	9873078397	nil	22-02-2023	21-02-2023
			CS (COMM)/188/2023	M/S WALSONS SERVICES PRIVATE LIMITED Vs EWORLD BUSINESS SOLUTIONS PRIVATE LIMITED	PALAK PROHMETRA(P),	8130058325	adm@ahlawatassociates.in	24-02-2023	20-02-2023
			Execution (Comm)/134/2023	KOTAK MAHINDRA BANK LIMITED Vs NARENDER AWASTHY	SUNITA SINGH(P),	9871040589	indolexaw@gmail.com	27-02-2023	20-02-2023
			CS (COMM)/190/2023	CANARA BANK E SYNDICATE Vs WAZID ALI	SUBHASH KUMAR JHA(P),	9810840045	skjhaassociates@yuaahoo.com	27-02-2023	28-01-2023

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			CS (COMM)/191/2023	CANARA BANK E SYNDICATE Vs AYUB KHAN	SUBHASH KUMAR JHA(P),	9810840045	skjhaassociates@yuaahoo.com	27-02-2023	28-01-2023
			CS (COMM)/192/2023	M/S PB STATCLEAN SOLUTIONS PVT LTD THROUGH ITS DIRECTOR RAVI ZUTSHI Vs ANEETA CHEMICALS PVT LTD	SAYED AQUIB ALI(P),	41550331	nil	27-02-2023	04-02-2023
			CS (COMM)/193/2023	SPRAY TECHNICHS Vs ZORIN INTERIORS PVT LTD	TUSHAR THAREJA(P),	9899324444	nil	27-02-2023	04-02-2023
			CS (COMM)/194/2023	BANK OF BARODA THROUGH MR RAJAN SAINI Vs MR ROHIT CHAUHAN	Kamal Singh(P),	9899913203	nil	27-02-2023	08-02-2023
			CS (COMM)/195/2023	BANK OF BARODA THROUGH MR RAJAN SAINI Vs MR GIRISH	Kamal Singh(P),	9899913203	nil	27-02-2023	08-02-2023
			CS (COMM)/196/2023	RAGHBIR SINGH-- Vs BUREAU OF SYSTEMATIC SPECTACLES THROUGH ITS PROPRIETOR MEHARBAN SINGH BEDI	Deepak Dhyani(P),	9811059395	puris_)@yahoo.co.in	27-02-2023	16-02-2023
			CS (COMM)/197/2023	BANK OF BARODA THROUGH MR RAJAN SAINI Vs MR HEMANT MISHRA	Kamal Singh(P),	9899913203	nil	27-02-2023	08-02-2023
			CS (COMM)/198/2023	BANK OF BARODA Vs MR MAHENDRA	Kamal Singh(P),	9899913203	nil	27-02-2023	08-02-2023
			CS (COMM)/199/2023	DIVYANI SIINGH Vs RIDERS COLLECTION	ARVIND KUMAR(P),	9810680082	kumar_arvindkaku@yahoo.in	27-02-2023	20-02-2023
			CS (COMM)/200/2023	RAJKAMAL PLYWOOD INDIA PVT LTD Vs ATS DREAMZONE PVT LTD	Kapil Sethi(P),	9811333939	nil	27-02-2023	22-02-2023
			CS (COMM)/201/2023	LONGLASST INC Vs TOSHIBA AUTOMATIC SYSTEM PVT LTD	Abhinav Wadhwa(P),	9650371423	nfoueonceptlegalinternaiional.com	27-02-2023	22-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/202/2023	LONGLASST INC Vs SPARTA SECURITY AND ALLIED SERVICES	Abhinav Wadhwa(P),	9650371423	mfouconceptlegalinternaiional.com	27-02-2023	22-02-2023
			Execution (Comm)/116/2023	BEENU KATARIA Vs RISHI KATARIA	MOHIT GUPTA(P),	9650810426	msvermachambers@gmail.com	27-02-2023	22-02-2023
			Execution (Comm)/117/2023	POONAWALLA FINCORP LIMITED Vs PUJARA ENTERPRISES	RAJIV RANJAN(P),	9811057626	ADV.DILIPP'TA@GMAIL.CO	27-02-2023	31-01-2023
			Execution (Comm)/118/2023	SHAMSHER SINGH Vs THROUGH AUTHORISED REPRESENTATIVE	SACHIN MISHRA(P),	9811966422	Sachinmishral982@gmail.com	27-02-2023	31-01-2023
			Execution (Comm)/119/2023	POONAWALLA FINCORP LIMITED Vs RSG GROUP	RAJIV RANJAN(P),	9811057626	ADV.DILIPP'TA@GMAIL.CO	27-02-2023	31-01-2023
			Execution (Comm)/120/2023	SHAMSHER SINGH Vs APPLIANCE CRAFT	SACHIN MISHRA(P),	9811966422	Sachinmishral982@gmail.com	27-02-2023	31-01-2023
			Execution (Comm)/121/2023	HDB FINANCIAL SERVICES LTD Vs GURPREET SINGH	DEEPANKUR SONDHI(P),	999992586	DEEPANKUR@SONDHIPARTNERS.COM	27-02-2023	02-02-2023
			Execution (Comm)/122/2023	HDB FINANCIAL SERVICES LTD Vs SHANKAR K	DEEPANKUR SONDHI(P),	999992586	DEEPANKUR@SONDHIPARTNERS.COM	27-02-2023	02-02-2023
			Execution (Comm)/123/2023	HDFC BANK LTD Vs SURINDER SINGH	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	27-02-2023	04-02-2023
			Execution (Comm)/124/2023	CITIBANK NA Vs MAHAVIR P SHARMA	PAVINASH KUMAR(P),	9811182985	Avinashkumar.associates@mail.com	27-02-2023	04-02-2023
			Execution (Comm)/125/2023	HDFC BANK LTD Vs MANISH YADAV	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	27-02-2023	04-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/126/2023	HDFC BANK LTD Vs DEVENDER SHARMA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	27-02-2023	04-02-2023
			Execution (Comm)/127/2023	HDFC BANK LTD Vs SHUBHA KISHAN ARORA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	27-02-2023	04-02-2023
			Execution (Comm)/128/2023	HDFC BANK LTD Vs RAJESH LAKRA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	27-02-2023	04-02-2023
			Execution (Comm)/129/2023	HDB FINANCIAL SERVICES LTD Vs LATISH SHARMA	DEEPANKUR SONDHI(P),	999992586	DEEPANKUR@SONDHIPARTNERS.COM	27-02-2023	02-02-2023
			Execution (Comm)/130/2023	NARINDER KUMAR Vs SMT REENA AGGARWAL	VIKAS DEEP JAIN(P),	9588100261	lawvikas99@gmail.com	27-02-2023	14-02-2023
			Execution (Comm)/131/2023	HIMANSHU BHATIA THROUGH BHUVNESH KUMAR AGGARWAL Vs VIJAY KUMAR GOEL	TARUN AGGARWAL(P),	9212579391	anilagarwal136@gmail.com	27-02-2023	15-02-2023
			Execution (Comm)/132/2023	HDFC BANK Vs VIKAS SURENDER	ASHIM BHATT(P),	9599624216	\Ashim. bhatt]7@gmail.com	27-02-2023	16-02-2023
			Execution (Comm)/133/2023	M/S AJAY PAINT THROUGH PROP SH AJAY SHARMA Vs M/S TOOBA CONSTRUCTION	DEVENDRA KUMAR(P),	9999640354	devkrf656@gmail.com	27-02-2023	16-02-2023
			Counter Claim/13/2023	M/S LEARNING LINKS PUBLISHING HOUSE PVT LTD Vs SUPER CASSETTES INDUSTRIES LTD	PRAVEEN KUMAR(P),	9999099325	law_sharma@yahoo.com	27-02-2023	28-01-2023
			Execution (Comm)/135/2023	KOTAK MAHINDRA PRIME LTD Vs ATUL BERRY	RAJESH JANGRA(P),	9311022102	ranian.and.companv@gmail.com	27-02-2023	04-02-2023
			OMP (I) (COMM)/135/2023	HDFC BANK Vs TINA SINGH	Manisha Baruah(P),	9958683230	naveenk101@gmail.com	27-02-2023	20-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/136/2023	HDFC BANK Vs PRADEEP BRIJENDRA SINGH	Manisha Baruah(P),	9958683230	naveenk101@gmail.com	27-02-2023	20-02-2023
			OMP (I) (COMM)/137/2023	HDFC BANK Vs NITISH WALIA	Manisha Baruah(P),	9958683230	naveenk101@gmail.com	27-02-2023	20-02-2023
			OMP (I) (COMM)/138/2023	HDFC BANK Vs CLASSIC CONSULTANT PRIVATE LIMITED	Manisha Baruah(P),	9958683230	naveenk101@gmail.com	27-02-2023	20-02-2023
			OMP (I) (COMM)/139/2023	HDFC BANK Vs SHIV KUMAR	Manisha Baruah(P),	9958683230	naveenk101@gmail.com	27-02-2023	20-02-2023
			OMP (I) (COMM)/140/2023	HDFC BANK Vs CONCEPT CONSULTANT DELHI PVT LTD	Manisha Baruah(P),	9958683230	naveenk101@gmail.com	27-02-2023	20-02-2023
			OMP (I) (COMM)/141/2023	HDFC BANK Vs SUMIT KUMAR	Manisha Baruah(P),	9958683230	naveenk101@gmail.com	27-02-2023	20-02-2023
			OMP (I) (COMM)/142/2023	HDFC BANK Vs SANJAY KUMAR	Manisha Baruah(P),	9958683230	naveenk101@gmail.com	27-02-2023	20-02-2023
			CS (COMM)/210/2023	ALUCOPANEL INDUSTRIES Vs SURESH AGGARWAL PROP. M/S SITA RAM AND SONS		27-02-2023 9968010672	lawver.saniav~ gmail.com	27-02-2023	25-02-2023
			Execution (Comm)/107/2023	HARISH GANDHI Vs ORKUS PVT LTD	NAVJOT KUMAR(P),	9990217408	navjot279@yahoo.co.in	20-02-2023	03-02-2023
			Execution (Comm)/82/2023	ASHISH AGGARWAL Vs SACHIN SHARMA	RAJESH KUMAR SINGLA(P),	9999992438	nil	06-02-2023	04-02-2023
			OMP (I) (COMM)/80/2023	SHRIRAM TRANSPORT FIN CO LTD Vs LOKESH KUMAR	MANOJ KUMAR(P),	9811133644	manojk.adv @gmail.com	04-02-2023	03-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (COMM)/10/2023	SMAT FORM Vs CHIEF ELECTROAL OFFICER	FAMIT KUMAR(P),	9811133644 .	MANOJK.ADV@GMAIL.COM	28-02-2023	12-01-2023
			CS (COMM)/213/2023	PUNJAB NATIONAL BANK Vs M/S JMD INTERNATIONAL THROUGH ITS PROPRIETOR SHRI SUNIL GUPTA	AVADHESH KUMAR SHAKYA(P),	981 0362626	akshakyaO I @gmail.com	28-02-2023	27-02-2023
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	Misc.DJ/72/2023	USHA VS. SANJEEV KUMAR YADAV	DEEPANKAR SABHARWAL	9953561413		01.02.2023	01.02.2023
			CS/COMM/141/2023	BANK OF BARODA VS. SUNIL MADAN	GEETANJALI SHARMA	8447833470	advocate.134@gmail.com	04.02.2023	04.02.2023
			OMP(I)/COMM/68/2023	HDFC BANK VS. SATISH KUMAR	MANISH VERMA	9650810426	msvermachambers@gmail.com	04.02.2023	04.02.2023
			OMP(I)/COMM/69/2023	HDFC BANK VS. ANOOP SINGH	MANISH VERMA	9650810426	msvermachambers@gmail.com	04.02.2023	04.02.2023
			OMP(I)/COMM/70/2023	SHRIRAM TRANSPORT FIN VS. NIHAL SINGH	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	04.02.2023	04.02.2023
			OMP(I)/COMM/71/2023	HDFC BANK VS. SANGEETA DEVI	MANISH VERMA	9650810426	msvermachambers@gmail.com	04.02.2023	04.02.2023
			CS/COMM/142/2023	SANWUD SHOPPE PVT. LTD. VS. ASHOK KHURANA	AJAY GUPTA	9810226738	ajayg557@yahoo.com	06.02.2023	06.02.2023
			CS/COMM/143/2023	SANTOSH TIMBER TRADING CO. LTD VS. GURBACHAN SINGH	AJAY GUPTA	9810226738	ajayg557@yahoo.com	06.02.2023	06.02.2023
			COUNTER CLAIM/9/2023	NADIM KURASI	VIPIN SONI	931240125	vipinsainiadvocate@gmail.com	06.02.2023	06.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I)/COMM/82/2023	HDFC BANK VS. PUNEESH SEHGAL	MANISH VERMA	9650810426	msvermachambers@gmail.com	07.02.2023	07.02.2023
			OMP(I)/COMM/83/2023	HDFC BANK VS. ARPIT RAGHAV	MANISH VERMA	9650810426	msvermachambers@gmail.com	07.02.2023	07.02.2023
			OMP(I)/COMM/84/2023	HDFC BANK VS. MAMTA DHARMPAL CHAUHAN	MANISH VERMA	9650810426	msvermachambers@gmail.com	07.02.2023	07.02.2023
			OMP(I)/COMM/85/2023	HDFC BANK VS. MOHD. MUSTAFA ALAM	MANISH VERMA	9650810426	msvermachambers@gmail.com	07.02.2023	07.02.2023
			OMP(I)/COMM/86/2023	HDFC BANK VS. IMRAN KHAN	MANISH VERMA	9650810426	msvermachambers@gmail.com	07.02.2023	07.02.2023
			OMP(I)/COMM/87/2023	HDFC BANK VS. SUNDER SINGH	MANISH VERMA	9650810426	msvermachambers@gmail.com	07.02.2023	07.02.2023
			OMP(I)/COMM/88/2023	HDFC BANK VS. RAJESH KUMAR GUPTA	MANISH VERMA	9650810426	msvermachambers@gmail.com	07.02.2023	07.02.2023
			OMP(I)/COMM/89/2023	HDFC BANK VS.SAVI NARANG	MANISH VERMA	9650810426	msvermachambers@gmail.com	07.02.2023	07.02.2023
			COUNTER CLAIM/11/2023	SAI VIDEO LLP VS. M/S SUN BROADCAST EQUIPMENTS	VIPOL SRIVASTAVA	9810271839	vsrvconsultants.legal@gmail.com	09.02.2023	09.02.2023
			OMP/COMM/6/2023	EXECUTIVE ENGG. VS. SACHIN CONST.	AJAY KUMAR MISHRAR			09.02.2023	09.02.2023
			OMP(I)/COMM/101/2023	HDFC BANK VS.DEEPAK KUMAR	MANISH VERMA	9650810426	msvermachambers@gmail.com	09.02.2023	09.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I)/COMM/102/2023	HDFC BANK VS.VIRESH KUMAR	MANISH VERMA	9650810426	msvermachambers@gmail.com	09.02.2023	09.02.2023
			OMP(I)/COMM/103/2023	HDFC BANK VS.VISHAL YADAV	MANISH VERMA	9650810426	msvermachambers@gmail.com	09.02.2023	09.02.2023
			COMM/COMM/48/2023	SHIV TRADERS VS. INDERJEET	PRALABH BHARGAVA	9100781537	pralabhghargava05@gmail.com	09.02.2023	09.02.2023
			COMM/COMM1498/2023	UBI VS. SHYAM SUNDER	VANDANABHATIA	9810092257	bhatia and company17@gmail.com	10.02.2023	10.02.2023
			COMM/COMM1508/2023	AXIS BANK VS. SIDDH PLASTIC	RAJESH JANGRA	9958726491	angraadavocate@gmail.com	10.02.2023	10.02.2023
			OMP(I)/COMM/104/2023	HDFC BANK VS. REKHA DEVI	VANDANA BHAITA	9810092257	bhaitaandcompany17@gmail.com	10.02.2023	10.02.2023
			OMP(I)/COMM/105/2023	HDFC BANK VS. BHEEM SINGH	VANDANA BHAITA	9810092257	bhaitaandcompany17@gmail.com	10.02.2023	10.02.2023
			OMP(I)/COMM/106/2023	HDFC BANK VS. SUGANTHAN SEVARATANAM	VANDANA BHAITA	9810092257	bhaitaandcompany17@gmail.com	10.02.2023	10.02.2023
			OMP(I)/COMM/107/2023	HDFC BANK VS. BHEEM SINGH	VANDANA BHAITA	9810092257	bhaitaandcompany17@gmail.com	10.02.2023	10.02.2023
			OMP(I)/COMM/108/2023	HDFC BANK VS. TECH AND MECH ASSOCIATES	NAVEEN SHARMA	9958633230	naveenk101@gmail.com	13.02.2023	13.02.2023
			MISC.DJ/101/2023	KANSHI RAM PAWAN KR MKT. VS. CHANDER SHEKHAR KUMAR	SIDHANTH PRAKASH	9555778834	sidhantmalik1794@gmail.com	14.02.2023	14.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			MISC.DJ/102/2023	KAPCO MARKT. VS. DIPTI VOHRAQ	SIDHANTH PRAKASH	9555778834	sidhantmalik1794@gmail.com	14.02.2023	14.02.2023
			MISC.DJ/103/2023	KAPCO MARK. VS. VIKAS PROP.	SIDHANTH PRAKASH	9555778834	sidhantmalik1794@gmail.com	14.02.2023	14.02.2023
			OMP(I)/109/2023	HDFC BANK VS. MANOJ NAGAR	ASHIM BHATT	9599624216	kusumbhatt17@gmail.com	14.02.2023	14.02.2023
			OMP(I)/110/2023	HDFC BANK VS. M/S BERKELEY LIFESTYLE	VENANCIO DECOSTA	9810232678	vdcosta@luthra.com	14.02.2023	14.02.2023
			CS(COMM)/154/2023	CAMPUS ACTIVEWEAR LTD VS. LIBRO FOOTWEAR	ANKIT PARASHAR	8802310640	a.parashar@albalawoffices.com	14.02.2023	14.02.2023
			CS(COMM)/155/2023	ADS SPIRITS PVT. TD. VS. ARJUN CONTINENTAL PVT. LTD.	ABHISHEK K. RAI	989978737	abhi.j.ra@gmail.com	14.02.2023	14.02.2023
			CS(COMM)/156/2023	KARTAR KAUR SHOKEEN VS. GURUJI FASHION	YOGESH CHANDNA	9999505013	vkchandna@gmail.com	14.02.2023	14.02.2023
			CS(COMM)/157/2023	BANK OF BARODA VS. ADITYA YADAV	SIDHA SHUKLA	9899913203	advsudhashukla@gmail.com	14.02.2023	14.02.2023
			CS(COMM)/158/2023	DELHIVERY LTD VS. M/S FENDA AUDIO	NAMNA JOSHI	9810057280	naman.joshi@cjslegal.in	14.02.2023	14.02.2023
			CS(COMM)/159/2023	KANVAR CONCOS VS. JMD SALES CORP.	NIKHIL DOGRA	9810966815	advocatenikhildogra@gmail.com	14.02.2023	14.02.2023
			CS(COMM)/161/2023	OMNIFIC HEALTHCARE PVT. LTD. VS. ATLANTA MEDIWORLD PVT. LTD	ABHINAV GUPTA	9999886478	anurag@legalknight.in	15.02.2023	15.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)/163/2023	DIAL LOGISTICS PVT. LTD. VS. MAHA LAXMI CARRIER	ARUN AGARWAL	9810163624	advocatearun23@gmail.com	16.02.2023	16.02.2023
			OMP(I)(COMM)/119/2023	HDFC BANK VS. M.G. ELECTRICAL STAMPING	MANISHA BARUAH	9958683230	naveenk101@gmail.com	16.02.2023	16.02.2023
			OMP(I)(COMM)/120/2023	HDFC BANK VS.SANNI KUMAR	MANISHA BARUAH	9958683230	naveenk101@gmail.com	16.02.2023	16.02.2023
			OMP(I)(COMM)/121/2023	HDFC BANK VS.GAJAB SINGH	MANISHA BARUAH	9958683230	naveenk101@gmail.com	16.02.2023	16.02.2023
			CS(COMM)/167/2023	BANK OF BARODA VS. AMIT KUMAR	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	17.02.2023	17.02.2023
			CS(COMM)/168/2023	SHELIZ OVERSEAS VS. BUDDY RETAIL PVT. LTD	P.K. AGARWAL	9868920473	pkagg.adv@gamil.com	17.02.2023	17.02.2023
			OMP(I)(COMM)/122/2023	HDFC BANK VS. JAI PRAKASH	MANISHA BARUAH	9958683230	naveenk101@gmail.com	17.02.2023	17.02.2023
			OMP(I)(COMM)/123/2023	HDFC BANK VS. ANITA BAKSHI	MANISHA BARUAH	9958683230	naveenk101@gmail.com	17.02.2023	17.02.2023
			OMP(I)(COMM)/124/2023	HDFC BANK VS. ANKIT YADAV	MANISHA BARUAH	9958683230	naveenk101@gmail.com	17.02.2023	17.02.2023
			OMP(I)(COMM)/125/2023	HDFC BANK VS. AMIT KUMAR	MANISHA BARUAH	9958683230	naveenk101@gmail.com	17.02.2023	17.02.2023
			CS(COMM)114/2023	CANARA BANK VS GYAN ENTERPRISES	KRISHAN KUMAR	9.9906E+011	KRISHANKUMAR@GMAIL.COM	20.02.2023	20.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)169/2023	HARBANS SINGH VS RAMA MONGA	AMANRJEET SINGH	9818186204	JEETMRTS@YAHOO.COM	20.02.2023	20.02.2023
			CS(COMM)170/2023	RAGHBIR SINGH VS FOCAL POINT	V K PURI	47019395	PURIS@YAHOO.CO.IN	20.02.2023	20.02.2023
			CS(COMM)171/2023	SAKARINI PLASTER INDIA P LTD VS MANOJ SOMANI	SUBHASH GARG	9810397977	KRISHNA1099.KP@GMAIL.COM	20.02.2023	20.02.2023
			OMP I Comm 132/2023	HDFC BANK VS MANOJ SHARMA	NAVEEN SHARMA	9958683230	naveenk101@gmail.com	20.02.2023	20.02.2023
			OMP I COMM 133/2023	HDFC BANK VS YADUVANSHI MEHRA	NAVEEN SHARMA	9958683230	naveenk101@gmail.com	21.02.2023	21.02.2023
			CS(CoMM) 172/2023	KK ENTERPRISES VS RAJA CHAWLA	RAKESH CHAUDHARY	9811188090	DELHI@CHAUDHARYAND CHAUDHARY.COM	21.02.2023	21.02.2023
			CS(COMM) 180/2023	RAGHUBIR CHAND GARG VS GEETA BISHT	SRADHEY SHYAM	9811041494	--	21.02.2023	21.02.2023
			CS(COMM) 178/2023	M K ENTERPRISES VS UNITEC FIBRES P LTD	RANJAN KUMAR	8136073971	RKRANJANROOP@GMAIL.COM	21.02.2023	21.02.2023
			CS(COMM)179/2023	NUGREEN BUILDING TECH P LTD VS KARTHIKA RAMESH NEHA	SUNIRA JAIN	9711347119	ADVSUNIRAJAIN@GMAIL.COM	21.02.2023	21.02.2023
			CS(COMM)177/2023	NUGREEN BUILDING TECH P LTD VS RAMESH BABU	SUNIRA JAIN	9711347119	ADVSUNIRAJAIN@GMAIL.COM	22.02.2023	22.02.2023
			OMP I COMM 134/2023	HDFC BANK VS PREM CHANDRA	ASHIM BHATT	9599624216	kusumbhatt17@gmail.com	23.02.2023	23.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM 184/2023	UNION BANK OF INDIA VS SITA PLASTIC	VANDANA BHAITA	9810092257	bhaitaandcompany17@gmail.com	23.02.2023	23.02.2023
			CS COMM 185/2023	UNION BANK OF INDIA VS SHREE BALAJI ENT.	VANDANA BHAITA	9810092257	bhaitaandcompany17@gmail.com	23.02.2023	23.02.2023
			CS COMM 186/2023	PINTU VS NEHA BUS SERVICE	CHIRAG ALAGH	-	--	23.02.2023	23.02.2023
			CSCOMM187/2023	SHREI RAM ENTERPRISES VS SATGURU MOTOR PARTS	VINEET AGGARWAL	9899406498	chambersofvineetagarwal@gmail.com	24.02.2023	24.02.2023
			misc dj 127/2023	SUBHASH MANUFACTURING HOUSE VS SHIVAM PLASTIC	ASHA SHARAM	9899970317	advocateasha2011@gmail.com	24.02.2023	24.02.2023
			CS COMM 189/2023	SHREE RAM VANIJYA GLOBAL EXIM VS KRF LTD	RAVI CHOUHAN	9871694660	MAIL@RAVICHAUHAN.CO.IN	25.02.2023	25.02.2023
			CS COMM 203/2023	ALUCOPANAL INDUSTRIES VS VINOD SHARMA	SANJAY KUMAR	9968010672	LAWYERSANJAY@GMAIL.COM	27.02.2023	27.02.2023
			CS COMM 204/2023	ALUCOPANAL INDUSTRIES PRAHLAD SHARMA	SANJAY KUMAR	9968010672	LAWYERSANJAY@GMAIL.COM	27.02.2023	27.02.2023
			CS COMM 205/2023	ALUCOPANAL INDUSTRIES PRAVIN JAGANATH CHAUDHARY	SANJAY KUMAR	9968010672	LAWYERSANJAY@GMAIL.COM	27.02.2023	27.02.2023
			CS COMM 206/2023	ALUCOPANAL INDUSTRIES VS VIKKI KUMAR	SANJAY KUMAR	9968010672	LAWYERSANJAY@GMAIL.COM	27.02.2023	27.02.2023
			CS COMM207/2023	BANKEY BIHARI DAIRY & PANEER VS THE BEER CAFE	HEMANT KAUSHIK	NIL	NIL	27.02.2023	27.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM 208/2023	CANARA BANK VS PAPINDER KAUR	VANDANA BHATIA	9810092257	BHATIAANDCOMPANY171@GMAIL.COM	27.02.2023	27.02.2023
			CS COMM 209/2023	MANISH GUPTA VS ORIENT CRAFT LTD	ANIL KUMAR PANDEY	9810438858	AKPANDEY@YAHOO.CO.IN	27.02.2023	27.02.2023
			CS COMM 211/2023	UNION BANK OF INDIA VS SUNITA ENTERPRISES	DEEPA GUPTA	9312292558	NIL	28.02.2023	28.02.2023
			CS COMM 212/2023	BANK OF BARODA VS KAUSHAL VERMA	KAMAL SINGH	9899913203	ADVSUDHASHUKLA@GMAIL.COM	28.02.2023	28.02.2023
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	CS(COMM)1232/2023	KAMAKSHI ENTERPRISES VS ROBBINS TUNNELING AND TRENCHLESS TECHNOLOGY (INDIA) PVT LTD	SANYAM KHETARPAL	9873674225	sanyam@khetarpal.co.in	01.02.23	21.01.23
			CS(COMM)823/2023	CANARA BANK VS TINA PAUL	SHAILESH KUMAR	9891285888	advshaileshkumar@gmail.com	01.02.23	24.01.23
			CS(COMM)884/2023	RAMANLAL KISHANDAS KOTHARI VS ASKA EQUIPMENTS PRVATE LIMITED	ANIMESH RASTOGI	9999089680	animesh.legalcare@gmail.com	02.02.23	01.02.23
			CS(COMM)870/2023	M/S SATO ARGOX INDIA PVT LTD VS M/S WAGTAIL TECHNOLOGIES INDIA PVT LTD	MANOJ KUMAR	9650912025	ad.vishalsingh@gmail.com	02.02.23	13.01.23
			CS(COMM)868/2023	ICICI BANK LTD VS YOGYA TRAVEL	ANUJ CHAUHAN	9971891788	info@aualegal.com	02.02.23	06.01.23
			EX(COMM)921/2023	M/S HDB FINANCIAL SERVICES LIMITED VS JAGDAM PRASHAD	RISHAB RAJ JAIN	9811079695	rishab@rrjassociate.com	03.02.23	21.01.23
			EX(COMM)922/2023	M/S HDB FINANCIAL SERVICES LIMITED VS SHIV RAM	RISHAB RAJ JAIN	9811079695	rishab@rrjassociate.com	03.02.23	21.01.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)923/2023	M/S HDB FINANCIAL SERVICES LIMITED VS DALIP SINGH	RISHAB RAJ JAIN	9811079695	rishab@rrjassociate.com	03.02.23	21.01.23
			EX(COMM)925/2023	M/S HDB FINANCIAL SERVICES LIMITED VS SURAJ SINGH	RISHAB RAJ JAIN	9811079695	rishab@rrjassociate.com	03.02.23	21.01.23
			CS(COMM)917/2023	M/S YASHIKA PRINTERS VS M/S DELTON CABLES LIMITED	NITYANAND SINGH	9999130332	nitya@nakslaw.com	03.02.23	12.01.23
			CS(COMM)914/2023	UNION BANK OF INDIA VS KANHA BOOK DEPO ANAD GIFT ITEMS	UZAIR ELAHI	9999332412	gsuassociates@gmail.com	03.02.23	25.10.22
			CS(COMM)919/2023	JDL INDIA PVT LTD VS DAEMYUNG TECH INDIA PVT LTD	RAJNISH KUMAR JHA	9968954570	contact@actuslegal.in	03.02.23	17.01.23
			CS(COMM)913/2023	M/S SKYWAYS AIR SERVICES PVT LTD VS GIRISH KUMAR	NEERAJ GUPTA	9811267045	info@juslawoffice.com	03.02.23	21.01.23
			CS(COMM)934/2023	INDIA GRAPHICS SYSTEM PVT LTD VS TDI INFRACORP (INDIA) LTD	DHANANJAY BHARDWAJ	9178002943	counseldhananjaylegal25@gmail.com	04.02.23	20.01.23
			OMP(COMM)969/2023	THE PRINCIPAL DEPARTMENT OF TRAINING AND TECHNICAL EDUCATION VS SARVESH SECURITY SERVICES PVT LTD	ADITI GUPTA	9811046710	aditigupta29@gmail.com	06.02.23	13.01.23
			OMP(COMM)970/2023	UNION OF INDIA (M/O RAILWAYS) VS M/S MANRAJ ENTERPRISES	SANDEEP CHANDNA	9811338091	chandnasandeep@hotmail.com	06.02.23	31.01.23
			EX(COMM)976/2023	M/S ASHI LIMITED VS UNION OF INDIA	SAHIL GARG	9560690036	gargsahiladv@gmail.com	06.02.23	21.01.23
			EX(COMM)975/2023	M/S ASHI LIMITED VS UNION OF INDIA	SAHIL GARG	9560690036	gargsahiladv@gmail.com	06.02.23	21.01.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)1019/2023	CANARA BANK VS M/S AVENUE MANTRA SPA	SUMIT SAURAV	7042039746	sumitsaurav@hotmail.com	08.02.23	30.01.23
			CS(COMM)1071/2023	RAVINDER TOKAS VS FUTURE RETAIL LIMITED	NITIN AHLAWAT	9810185881	attorneynitin@yahoo.com	13.02.23	21.01.23
			CS(COMM)1072/2023	THE BRITISH MOTOR CAR CO (1934) PVT LTD VS M/S APEEJAYS TEA LTD	S K GANDHI	9810122555	listing@lexindis.com	13.02.23	03.02.23
			OMP(COMM)1148/2023	M/S VINPAK PROJECTS AND MARKETING PRIVATE LIMITED AND ORS VS DHANI LOANS AND SERVICES LIMITED	SAHIL GARG	9958640288	gargsahiladv@gmail.com	16.02.23	24.11.23
			CS(COMM)1169/2023	PARMOD GOEL VS M/S LIGHT AND SHADES	SHRIKANT LAKHERA	9911108825	sladvocate00@gmail.com	17.02.23	02.02.23
			CS(COMM)1166/2023	HOUSING DEVELOPMENT FINANCE CORPORATION LTD VS ANKIT KUMAR JAISWAL	BHAWANI GUPTA	9817078009	del@sjalanco.com	17.02.23	31.01.23
			OMP(COMM)1228/2023	GOMTI TOMER AND ANR VS HDFC BANK	KARAN SINGH TANWAR	9871385996	adv.karant9@gmail.com	21.02.23	08.02.23
			CS(COMM)1229/2023	M/S THE INDIAN HOTELS CO LTD VS NAHIDA ABDULAKADIR	JITENDRA VASHISHT	9811550817	jvashisht@gmail.com	21.02.23	27.01.23
			CS(COMM)1231/2023	M/S AERO TREK INTERNATIONAL VS M/S READHEY RADHEY CREATION	IZHAR HASHMI	9911713729	adv.raazhashmi@gmail.com	21.02.23	20.01.23
			CS(COMM)_1232/2023	LEVI STRAUSS AND COMPANY VS ASHOK KUMAR (UNKNOWN)	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	21.02.23	14.02.23
			CS(COMM)1236/2023	MERA TRAVELS PRIVATE LIMITED VS M/S GIBBSON GLOBAL	IZHAR HASHMI	9911713729	adv.raazhashmi@gmail.com	21.02.23	21.01.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)1270/2023	SPUN PIPE MANUFACUTRING WORKS VS ANSAL HOUSING AND CONSTRUCTION LTD	HIMANSHU JAIN	7988358702	jain.himanshu87@gmail.com	22.02.23	10.02.23
			OMP(COMM)1272/2023	M/S SUPERIOR FINLEASE LTD VS M/S OMAXE LTD	C P MALIK	9873903395	legumace26@gmail.com	22.02.23	13.02.23
			EX(COMM)1343/2023	M/S HDB FINANCIAL SERVICES LIMITED VS VINOD KUMAR	RISHABH RAJ JAIN	9811079695	rishabh@rrjassociate.com	24.02.23	14.02.23
			CS(COMM)1402/2023	SHAILA CROWN PVT LTD VS BHARAT SANCHAR NIGAM LIMITED	ARJUN SANJAY	9899500164	arjunsanjay24@gmail.com	25.02.23	07.02.23
			EX(COMM)1517/2023	M/S BHAI SUNDAR DASS SARDAR SINGH VS M/S SOUL SUNSHINE FOODS LLP & ORS	PARMANAND YADAV	9818057575	office.parmannand@gmail.com	28.02.23	07.02.23
			CS(COMM)1515/2023	CANARA BANK VS KAUVERI MONDAL	EKANT LUTHRA	8376841313	ekant23@gmail.com	28.02.23	21.02.23
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI DISTRICT	CS(COMM)821/2023	JAILAXMI ENTERPRISES PVT LTD VS M/S AV INDUSTRIES AND ANR	SHUBHAM JAIN	9999309222	shubhamjain@utkrishthalaw.com	01.02.23	14.01.23
			CS(COMM)871/2023	HOUSING DEVELOPMENT FIANNCE CORPORATION LTD VS NAGUR SAHEB SHEIK	MANDIRA MITRA	9810561149	mandiramitra@gmail.com	02.02.23	24.01.23
			CS(COMM)872/2023	HOUSING DEVELOPMENT FINANCE CORPORATION LTD VS AMIR HASSAN DILAWAR	MANDIRA MITRA	9810561149	mandiramitra@gmail.com	02.02.23	24.01.23
			CS(COMM)869/2023	OPPLE LIGHTING INDIA PRIVATE LIMITED VS ANKUR SOHAMLALJI LODHA	ATUL KUMAR	7838899913	advocateatul4673@gmail.com	02.02.23	13.01.23
			CS(COMM)918/2023	M/S YASHIKA PRINTERS VS M/S PICCADILY SUGAR AND ALLIED INDUSTRIES LIMITED	NITYANAND SINGH	9999130332	nitya@nakslaw.com	03.02.23	12.01.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)924/2023	M/S HDB FINANCIAL SERVICES LIMITED VS RAJ KUMAR MAHINDER	RISHAB RAJ JAIN	9811079695	rishab@rrjassociate.com	03.02.23	21.01.23
			CS(COMM)915/2023	UNION BANK OF INDIA VS QUEEN BOUTIQUE	SUZAIR ELAHI	9999332412	gsuassociates@gmail.com	03.02.23	25.10.22
			CS(COMM)916/2023	UNION BANK OF INDIA VS A K PROPERTIES	SUZAIR ELAHI	9999332412	gsuassociates@gmail.com	03.02.23	25.10.22
			OMP(COMM)935/2023	M/S TAANZ FASHONS (INDIA) PVT LTD VS MUKESH KUMAR GUPTA	SHOBHIT JAIN	9818668068	sjlawchambers.delhi@gmail.com	04.02.23	20.01.23
			EX(COMM)973/2023	BHUPINDER KAPOOR VS UNION OF INDIA	A K TRIVEDI	9810104312	avinshturvedi.legal@gmail.com	06.02.23	19.01.23
			OMP(COMM)968/2023	DELHI METRO RAIL CORPORATION LTD VS M/ASHA ENTERPRISES PVT LTD	RAKESH CHAUDHARY	9250401605	delhi@chaudharyandchaudhary.com	06.02.23	27.01.23
			CS(COMM)1005/2023	THE SUPREME INDUSTRIES LIMITED VS VISHAL HIRE	SHRIHAR TRIPATHI	9848888420	advocate.shrihar@gmail.com	07.02.23	28.01.23
			CS(COMM)1004/2023	FUTURE ORGANIC PVT LTD VS KRISHNA INDIA	MANU BHARDWAJ	9891116932	lekha.bhandari3@gmail.com	07.02.23	31.01.23
			EX(COMM)1090/2023	M/S SPACE ADVERTISING AND MARKETING VS PRASAR BHARTI	RAUSHAL KUMAR	9818392824	kraushal@gmail.com	14.02.23	07.02.23
			CS(COMM)1091/2023	J S HOSPITALITY SERVICES PVT LTD VS TANVEER HOSPITALITY AND ENTERTAINMENT SERVICES	VIKAS TOMAR	9958002005	vikaslawyer@gmail.com	14.02.23	04.01.23
			CS(COMM)1093/2023	GOLD CORP GLOBAL LOGISTICS PVT LTD VS BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	NAVNEET GOYAL	9811224831	navneetgoyal.advocate@gmail.com	14.02.23	01.02.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)1151/2023	STATE BANK OF INDIA VS KHURSHID ALAM	VARUN CHANDIOK	9818365119	varunchandiok@gmail.com	16.02.23	08.02.23
			EX(COMM)1150/2023	KOTAK MAHYINDRA BANK LTD VS SUSHIL SHARMA	PANKAJ KUMAR	9958732424	roy.pankaj@yahoo.co.in	16.02.23	15.01.23
			CS(COMM)1144/2023	M/S TOYSONS INDIA VS M/S FASHIONS BULL INDIA RETAIL PVT LTD	LOVE SHARMA	9811137917	advocatelovesharma@gmail.com	16.02.23	17.11.22
			CS(COMM)1145/2023	M/S IPL BIOLOGICALS PVT LTD VS M/S SRI MAHALAKSHMI AGENCY AND ANR	UMAKANT KATARIA	9910111711	kataria.saurav3@gmail.com	16.02.23	27.12.22
			CS(COMM)1146/2023	M/S IPL BIOLOGICALS PVT LTD VS M/S AHMAD BEEJ STORE AND ANR	UMAKANT KATARIA	9910111711	kataria.saurav3@gmail.com	16.02.23	27.12.22
			CS(COMM)1142/2023	STATE BANK OF INDIA VS KANISH CHAWLA	VARUN CHANDIOK	9818365119	varunchandiok@gmail.com	16.02.23	08.02.23
			CS(COMM)1173/2023	PUNJAB AND SIND BANK VS VIVID SAI MARKETING	ANSHU SHUKLA	9210043774	advocateanshu@gmail.com	17.02.23	04.02.23
			CS(COMM)1172/2023	PUNJAB AND SIND BANK VS HARISH	ANSHU SHUKLA	9210043774	advocateanshu@gmail.com	17.02.23	09.02.23
			OMP(COMM)1165/2023	SUNIL KUMAR AND ANR VS CAPRI GLOBAL CAPITAL LTD	RAJESH KUMAR DUDANI	9968402267	rk.dudani09@gmail.com	17.02.23	07.02.23
			CS(COMM)1167/2023	HOUSING DEVELOPMENT FINANCE CORPORATION LTD VS NISHIT THAKKAR	BHAWANI GUPTA	9817078009	del@sjalanco.com	17.02.23	29.01.23
			CS(COMM)1233/2023	LEVI STRAUSS AND COMPANY VS ASHOK KUMAR (UNKNOWN)	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	21.02.23	14.02.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)1273/2023	M/S HOTELBEDS SLU VS ZENITH LEISURE HOLIDAYS LIMITED	SHAURYA MITRA TOMAR	9736255917	shaurya.mitra@icul.in	22.02.23	02.01.23
			CS(COMM)1299/2023	M/S PEAREY LAL AND SONS P LTD VS PUNJAB NATIONAL BANK	AMIT SETH	9212549137	aseth@sethassociates.com	23.02.23	15.02.23
			OMP(COMM)1307/2023	R & R MULTISPECIALITY HOSPITAL VS 7MED INDIA PRIVATE LIMITED	ALDANISH RIEN	9899211344	reinlawconsultants@gmail.com	23.02.23	07.02.23
			CS(COMM)1296/2023	STATE BANK OF INDIA VS ADITYA MOBILE ZONE	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	23.02.23	14.02.23
			OMP(I)(COMM) 1297/2023	M/S EXPRESSIONS PORTFOLIO PVT LTD VS MANOJ GUPTA	SANJEEV KUMAR	7011678591	sanjiveadv59@gmail.com	23.02.23	17.02.23
			CS(COMM)1302/2023	M/S KMERICAA FOODS AND SERVICES PVT LTD VS M/S FIRST FIDDLE RESTAURANT LLP	ASEEM NAYYAR	9999342007	advaseem18@gmail.com	23.02.23	12.02.23
			CS(COMM)1303/2023	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED VS YOG RAJ VERMA	PRADEEP KUMAR JHA	9953133627	jhapradeep2010@gmail.com	23.02.23	15.02.23
			CS(COMM)1305/2023	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED VS YOG RAJ VERMA	PRADEEP KUMAR JHA	9953133627	jhapradeep2010@gmail.com	23.02.23	15.02.23
			EX(COMM)1341/2023	M/S HDB FINANCIAL SERVICES LIMITED VS BALJEET RISHAL	RISHABH RAJ JAIN	9811079695	rishabh@rrjassociate.com	24.02.23	14.02.23
			CS(COMM)1344/2023	KAMLESH KASSAL VS M/S RABJOT HOSPITALITY AND ORS	SKUSHAGRA PANDIT	9873137839	kushagrakpandit@gmail.com	24.02.23	20.01.23
			EX(COMM)1339/2023	M/S HDB FINANCIAL SERVICES LIMITED VS SUNIL RAO	RISHABH RAJ JAIN	9811079695	rishabh@rrjassociate.com	24.02.23	14.02.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)_1512/2023	M/S OVERSEAS LOGISTIC PVT LTD VS RAJAN AGGARWAL	PRAMOD KUMAR SHARMA	9818651449	abvpksharma1960@gmail.com	25.02.23	27.02.23
			CS(COMM)_1513/2023	M/S OVERSEAS LOGISTIC PVT LTD VS M/S LEATHERWOOD INTERNATIONAL	PRAMOD KUMAR SHARMA	9818651449	abvpksharma1960@gmail.com	25.02.23	27.02.23
			CS(COMM)_1516/2023	CANARA BANK (ERSTWHILE SYNDICATE BANK VS M/S NISHANT JAYSWAL	EKANT LUTHRA	8376841313	ekant23@gmail.com	28.02.23	21.02.23
12	SH. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	EX(COMM)920/2023	M/S HDB FINANCIAL SERVICES LIMITED VS RAM SHANKER	RISHAB RAJ JAIN	9811079695	rishab@rrjassociate.com	03.02.23	21.01.23
			EX(COMM)926/2023	M/S HDB FINANCIAL SERVICES LIMITED VS BALESHWAR K	RISHAB RAJ JAIN	9811079695	rishab@rrjassociate.com	03.02.23	21.01.23
			EX(COMM)933/2023	ARORA CONSTRUCTION CO PVT LTD VS UNION OF INDIA	PRUNNOY DEY	9873673124	prunnoydey@gmail.com	04.02.23	21.01.23
			CS(COMM)971/2023	DEVINDER SINGH AND SONS HUF VS M/S JAY HALDAR ACME INFO HI TECH PVT LTD	CHETAN ANAND	9810216161	ca@chetananand.co.in	06.02.23	27.01.23
			CS(COMM)972/2023	M/S ANY TIME SECURITY SERVICE VS NORTHERN RAILWAY	AVINASH KR. TRIVEDI	9871441764	aktrivedilawoffices@gmail.com	06.02.23	25.01.23
			EX(COMM)974/2023	BHUPINDER KAPOOR VS UNION OF INDIA	A K TRIVEDI	9810104312	avinshtivedi.legal@gmail.com	06.02.23	19.01.23
			CS(COMM)1019/2023	CANARA BANK VS M/S GOPAL AYURVEDIC MEDICINE AND COSMETICS	SUMIT SAURAV	7042039746	sumitsaurav@hotmail.com	08.02.23	30.01.23
			EX(COMM)1017/2023	INDCARE AND KARMA VS NORTH DELHI MUNICIPAL CORPORATION AND ANR	SANDEEP BAJAJ	9818324703	sandeep@pslcahmbers.com	08.02.23	30.01.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(COMM)1016/2023	BHARAT HEAVY ELECTRICALS LTD VS SARR FRIEGHT CORPORATION AND ANR	SSURAJ KUMAR SINGH	9810329829	advocatesuraj13@gmail.com	08.02.23	27.01.23
			OMP(I)(COMM) 1079/2023	M/S GTL INFRASTRUCTURE LTD VS M/S TECNOMAT COMPSHEET PVT LTD	SWETANK SHANTANU	9818058809	legalconsultus@gmail.com	13.02.23	09.02.23
			CS(COMM)1092/2023	GOLD CORP GLOBAL LOGISTICS P LTD VS BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	NAVNEET GOYAL	9811224831	navneetgoyal.advocate@gmail.com	14.02.23	01.02.23
			EX(COMM)1149/2023	SHUBH FINANCIAL SERVICES VS UNION OF INDIA	ASHOK SINGH	9313649228	asok69@yahoo.com	16.02.23	07.02.23
			EX(COMM)1141/2023	M/S GOYAL MG GASES PRIVATE LIMITED VS DIRECTOR AND MEDICAL SUPERINTENDENT	TARUN SINGH	9810202014	tarunsinghla@yahoo.com	16.02.23	08.02.23
			EX(COMM)1171/2023	VEDANGSOFT PVT LTD VS TAMIL NADU SMALL INDUSTRIES DEVELOPMENT CORP LTD (TANSIDCO)	PRANANYNAITH JHA	8506092806	gargsudhirbahuguna@gmail.com	17.02.23	30.01.23
			EX(COMM)1170/2023	VEDANGSOFT PVT LTD VS TAMIL NADU SMALL INDUSTRIES DEVELOPMENT CORP LTD (TANSIDCO)	PRANANYNAITH JHA	8506092806	gargsudhirbahuguna@gmail.com	17.02.23	30.01.23
			OMP(I)(COMM)1206/2023	FRESENIUS MEDICAL CARE INDIA PVT LTD VS QUALITY CARE DIALYSIS PVT LTD	DEEPAK BISWAS	9811025391	deepak@crblaw.in	20.02.23	09.02.23
			CS(COMM)1234/2023	M/S SHRIRAM PISTONS AND RINGS LIMITED VS ASHOK KUMAR (UNKNOWN)	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	21.02.23	14.02.23
			CS(COMM)1230/2023	MERA TRAVELS PRIVATE LIMITED VS M/S RADHEY RADHEY CREATION	IZHAR HASHMI	9911713729	adv.raazhashmi@gmail.com	21.02.23	21.01.23
			CS(COMM)1235/2023	M/S AERO TREK INTERNATIONAL VS M/S LAKAI TRADING	IZHAR HASHMI	9911713729	adv.raazhashmi@gmail.com	21.02.23	21.01.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)1271/2023	M/S ANIL MANTRA LOGISTIX PVT LTD VS GYAN CHAND AND SONS	RUCHI MUNJAL	9350219143	prashanrao124@gmail.com	22.02.23	14.01.23
			OMP(I)(COMM) 1298/2023	M/S EXPRESSIONS PORTFOLIO PVT LTD VS MANOJ GUPTA	SANJEEV KUMAR	7011678591	sanjiveadv59@gmail.com	23.02.23	17.02.23
			OMP(COMM)1300/2023	GOVT OF NCT, THROUGH EXECUTIVE ENGINEER VS M/S AEY KAY AND ASSOCIATES	BHANITA PATOWARY	9582865606	bhanita.patowary@gmail.com	23.02.23	06.02.23
			CS(COMM)1301/2023	M/S KMERICAA FOODS AND SERVICES PVT LTD VS M/S VIVA RESTURANTS PVT LTD	ASEEM NAYYAR	9999342007	advaseem18@gmail.com	23.02.23	12.02.23
			CS(COMM)1304/2023	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED VS SANJAY SINGH	PRADEEP KUMAR JHA	9953133627	jhapradeep2010@gmail.com	23.02.23	15.02.23
			CS(COMM)1306/2023	M/S HDFC BANK LTD VS BRIGHT MIND	RK RANJAN	9311022102	ranjan.and.company@gmail.com	23.02.23	16.11.22
			EX(COMM)1342/2023	M/S HDB FINANCIAL SERVICES LIMITED VS BRAHM PRAKASH RAMDHAN	RISHABH RAJ JAIN	9811079695	rishabh@rrjassociate.com	24.02.23	14.02.23
			EX(COMM)1340/2023	M/S HDB FINANCIAL SERVICES LIMITED VS RAJ KUMAR MEENA	RISHABH RAJ JAIN	9811079695	rishabh@rrjassociate.com	24.02.23	14.02.23
			OMP(COMM)1391/2023	ANAND MOHAN VS SHRIRAM TRANSPORT FINANCE COMP LTD	PONKAR ROY	9810229959	lawchambersofonkarroy@gmail.com	25.02.23	16.02.23
			OMP(COMM)1397/2023	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)NEW DELHI VS M/S FOOD WORLD	SHANTANU SAGAR	9717284820	shantanusagaroffice@gmail.com	25.02.23	10.02.23
			OMP(COMM)1399/2023	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)NEW DELHI VS M/S FOOD WORLD	SHANTANU SAGAR	9717284820	shantanusagaroffice@gmail.com	25.02.23	10.02.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)_1511/2023	HUGO BOSS TRADEMARK MANAGEMENT GMBH & CO.KG VS BOSS	KG BANSAL	9990605966	unitedmark@unitedandunited.com	27.02.23	23.02.23
			EX(COMM)1514/2023	SHRIRAM TRANSPORT FINANCE CO. LTD. VS MUSTAK ALAM & ANR	VIPIN KUMAAR RAGHAV	9718433130	advvipinksingh@gmail.com	28.02.23	08.02.23
13	SH. PREM KUMAR BHARTWAL, DJ (COMMERCIAL)-01	SOUTH	CS (COMM)/55/2023	BANSAL WIRE INDUSTRIES LTD Vs M/S BANSAL WIRES	SHRAVAN KUMAR BANSAL(P),	9650682928	rishi@unitedandunited.com	01-02-2023	30.01.2023
			OMP (I) (COMM)/267/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JATIN KUMAR MAHENDRABHAI PATEL	RAHUL BHARADWAJ(P)	8376049807	advocateashok.1@gmail.com	03-02-2023	31.01.2023
			OMP (I) (COMM)/266/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KIRAN VITTHAL JADHAV	RAHUL BHARADWAJ(P)	8376049807	advocateashok.1@gmail.com	03-02-2023	31.01.2023
			OMP (I) (COMM)/265/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANJAI KUMAR SINGH	RAHUL BHARADWAJ(P)	8376049807	advocateashok.1@gmail.com	03-02-2023	31.01.2023
			OMP (I) (COMM)/262/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUJATA RAVIKANT SHINDE	RAHUL BHARADWAJ(P)	8376049807	advocateashok.1@gmail.com	03-02-2023	31.01.2023
			OMP (I) (COMM)/264/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GIRDHAR SINGH	RAHUL BHARADWAJ(P)	8376049807	advocateashok.1@gmail.com	03-02-2023	31.01.2023
			OMP (I) (COMM)/263/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VASUDEV PATIDAR	RAHUL BHARADWAJ(P)	8376049807	advocateashok.1@gmail.com	03-02-2023	31.01.2023
			CS (COMM)/60/2023	PRIVATE LIMITED Vs LAKSYA AGRI JUNCTION ONE STOP SHOP CHANDRA NAGAR PURANPUR THROUGH ITS	Shubham Saigal(P),	9407223688	shubamsaigal06@gmail.com	04-02-2023	03.02.2023
			OMP (I) (COMM)/285/2023	KOTAK MAHINDRA BANK Vs SURENDER KUMAR	DIVYA TALWANI(P)	9643646534	parv.mahajan007@gmail.com	07-02-2023	03.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/284/2023	KOTAK MAHINDRA PRIME LTD Vs SHIV BAHADUR SINGH 7770	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07-02-2023	03.02.2023
			OMP (I) (COMM)/283/2023	KOTAK MAHINDRA PRIME LTD Vs AVDHESH KUMAR 4962	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07-02-2023	04.02.2023
			Execution (Comm)/44/2023	M/S KOTAK MAHINDRA BANK LTD Vs DEEPAK PANDEY	PRASHANT KUMAR(P),	9999691983	psvlawfirm@gmail.com	09-02-2023	07.02.2023
			OMP (I) (COMM)/300/2023	KOTAK MAHINDRA BANK Vs RAJESH KUMAR MISHRA	DIVYA TALWANI(P)	9643646534	parv.mahajan007@gmail.com	09-02-2023	07.02.2023
			OMP (I) (COMM)/305/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs CHARAN SINGH RAJPUT	RAJESH KUMAR(P),	9958726491	jangraadvicate@gmail.com	10-02-2023	09.02.203
			OMP (I) (COMM)/301/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NITISH KUMAR RAO	RAJESH KUMAR(P),	9958726491	jangraadvicate@gmail.com	10-02-2023	09.02.203
			OMP (I) (COMM)/306/2023	YES BANK LTD Vs PRINCE KUMAR 5705	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	10-02-2023	09.02.203
			OMP (I) (COMM)/304/2023	YES BANK LTD Vs LALIT KUMAR YADAV 8317	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	10-02-2023	09.02.203
			OMP (I) (COMM)/302/2023	YES BANK LTD Vs SHUBHAM TIWARI 8714	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	10-02-2023	09.02.203
			OMP (I) (COMM)/303/2023	YES BANK LTD Vs PARVEEN SINGH 3770	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	10-02-2023	08.02.2023
			OMP (I) (COMM)/340/2023	YES BANK LTD Vs BHAGWAN SINGH 6974	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	13-02-2023	04.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/333/2023	YES BANK LTD Vs SARTHAK DAWAR 1429	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	13-02-2023	04.02.2023
			Execution (Comm)/51/2023	M/S EQUITAS SMALL FINANCE BANK LTD Vs RAJENDRA PRASAD	SURAJ CHAUDHARY(P)	9711933467	surajchaudharyadv@gmail.com	13-02-2023	04.02.2023
			OMP (I) (COMM)/334/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs M N TOUR AND TRAVELS	RAJESH KUMAR(P),	9958726491	jangraadvicate@gmail.com	13-02-2023	07.02.2023
			OMP (I) (COMM)/335/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MADAN TAUMAR	RAJESH KUMAR(P),	9958726491	jangraadvicate@gmail.com	13-02-2023	07.02.2023
			OMP (I) (COMM)/339/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AVI RAJPUT	RAJESH KUMAR(P),	9958726491	jangraadvicate@gmail.com	13-02-2023	07.02.2023
			OMP (I) (COMM)/338/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NEHA CHARAN	RAJESH KUMAR(P),	9958726491	jangraadvicate@gmail.com	13-02-2023	07.02.2023
			OMP (I) (COMM)/336/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PIYUSHKUMAR N MAKWANA	RAJESH KUMAR(P),	9958726491	jangraadvicate@gmail.com	13-02-2023	07.02.2023
			CS (COMM)/78/2023	M/S DESIGN CONCEPT THROUGH ITS PROPRIETO MR ANIRUDDH GHOSH Vs M/S AMIGO OFFICE THROUGH ITS PARTNER / PROPRIETOR	HARSH GUPTA(P),	7838442301	optimaljuris@outlook.com	13-02-2023	07.02.2023
			Execution (Comm)/50/2023	HDFC BANK LTD Vs JAYPAL SINGH	SUMIT AGARWAL(P),	9953518347	lawconnect@hotmail.com	13-02-2023	09.02.2023
			OMP (I) (COMM)/337/2023	KOATK MAHINDRA BANK Vs MOHAMMAD HAROON	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	13-02-2023	09.02.2023
			Execution (Comm)/52/2023	DEUTSCHE MOTOREN PVT LTD Vs JAI PRAKASH EDUCATION TRUST SOCIETY	ANIMESH KHANNA(P),	9810008481	ashokchhabra4@gmail.com	14-02-2023	10.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/351/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AZHAR SIDDIQUEE	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	14-02-2023	08.02.2023
			CS (COMM)/80/2023	DHARAM PAL SINGH BHATIA TRADING AS SURGICAL ENTERPRISES Vs KAMALJEET SINGH	SHRAVAN KUMAR BANSAL(P),	9650682928	rishi@unitedandunited.com	14-02-2023	08.02.2023
			OMP (I) (COMM)/352/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AMIT KUMAR SINGH	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	14-02-2023	10.02.2023
			OMP (I) (COMM)/349/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SOPAN PRABHAKAR PATIL	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	14-02-2023	10.02.2023
			OMP (I) (COMM)/350/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHAHARUKH SAMASOD	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	14-02-2023	10.02.2023
			OMP (COMM)/10/2023	TECHPARK MAINTENANCE SERVICES PVT LTD Vs JONES LANG LASALLE BUILDING OPERATIONS PVT LTD	LOKESH BHOLA(P),	9811128170	dhairya@tcl-india.net	15-02-2023	10.02.2023
			OMP (COMM)/11/2023	ROHIT DHAR Vs M/S TOYOTA FINANCIAL SERVICES INDIA LTD	TWINKLE KHAN(P),	9697106584	amritkoul2@gmail.com	15-02-2023	10.02.2023
			CS (COMM)/83/2023	EMU LINES PVT LTD Vs GOLDFISH PHARMA PRIVATE LIMITED	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	15-02-2023	10.02.2023
			OMP (I) (COMM)/365/2023	KOTAK MAHINDRA BANK Vs BHARAT TRANSPORT CORP PRIVATE LIMITED 792	DIVYA TALWANI(P)	9643646534	parv.mahajan007@gmail.com	15-02-2023	10.02.2023
			CS (COMM)/85/2023	DINESH KALRA AND OTHERS Vs BORDERFREE CUISINES LLP	Ashish Kumar(P),	9811122114	jai@jsechambers.com	16-02-2023	14.02.2023
			CS (COMM)/86/2023	CANARA BANK Vs SUNIL RAWAT AND ANR	RITU SHARMA(P),	9873706792	ritumishra.advocate@gmail.com	16-02-2023	14.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/88/2023	SIEMENS INDUSTRY SOFTWARE INC Vs KHURSHID ALAM AND ORS	AARSHIA BEHL(P),	981861242	aarshia@saikrishnaassociates.com	16-02-2023	14.02.2023
			CS (COMM)/87/2023	CANARA BANK Vs KAMLESH KUMAR AND ANR	RITU SHARMA(P),	9873706792	ritumishra.advocate@gmail.com	16-02-2023	14.02.2023
			OMP (I) (COMM)/372/2023	KOTAK MAHINDRA PRIME LTD Vs CHAMELI T 537	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16-02-2023	14.02.2023
			OMP (I) (COMM)/369/2023	KOTAK MAHINDRA PRIME LTD Vs VINOD GAUTAM 266	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16-02-2023	14.02.2023
			OMP (I) (COMM)/374/2023	KOTAK MAHINDRA PRIME LTD Vs DAMODAR SINGH 195	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16-02-2023	14.02.2023
			OMP (I) (COMM)/375/2023	KOTAK MAHINDRA PRIME LTD Vs BABLU 050	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16-02-2023	14.02.2023
			OMP (I) (COMM)/370/2023	KOTAK MAHINDRA PRIME LTD Vs MANAVVER CHAUDHARY 666	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16-02-2023	14.02.2023
			OMP (I) (COMM)/371/2023	KOTAK MAHINDRA PRIME LTD Vs MOHAMMAD ALEEM 612	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16-02-2023	14.02.2023
			OMP (I) (COMM)/380/2023	KOTAK MAHINDRA BANK Vs DHARMENDRA KUMAR	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	17-02-2023	15.02.2023
			OMP (I) (COMM)/381/2023	KOTAK MAHINDRA BANK Vs DIWAKAR SINGH 320	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	17-02-2023	15.02.2023
			OMP (I) (COMM)/382/2023	SWARAN DEVI Vs M/S INDUS TOWER	VIKAS(P),	9650506624	vikas.chhabra07@gmail.com	17-02-2023	15.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/379/2023	IDFC FIRST BANK LTD Vs RAM KUMAR 9146	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	17-02-2023	15.02.2023
			OMP (I) (COMM)/383/2023	IDFC FIRST BANK LTD Vs AMIT RAJ BAGGA 6147	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	17-02-2023	15.02.2023
			OMP (I) (COMM)/392/2023	AXIS BANK LTD Vs VATTI LAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20-02-2023	16.02.2023
			OMP (I) (COMM)/378/2023	AXIS BANK LTD Vs LALA RAM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17-02-2023	16.02.2023
			OMP (I) (COMM)/385/2023	AXIS BANK LTD Vs UDAY RAM GURJAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17-02-2023	16.02.2023
			OMP (I) (COMM)/384/2023	AXIS BANK LTD Vs ARSAD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17-02-2023	16.02.2023
			OMP (I) (COMM)/402/2023	AXIS BANK LTD Vs FATEH MOHAMMAD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20-02-2023	17.02.2023
			OMP (I) (COMM)/401/2023	KOTAK MAHINDRA BANK Vs AMRESH CHANDRA UPADHYAY	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	20-02-2023	17.02.2023
			CS (COMM)/95/2023	SANDEEP RAY Vs CASA2 STAYS PRIVATE LIMITED	MOHIT SHARMA(P),	9971773474	mvslegalip@gmail.com	20-02-2023	17.02.2023
			OMP (I) (COMM)/400/2023	AXIS BANK LTD Vs YAD RAM CHOUDHARY	MAYANK MAHAJAN(P),	9643646534	parv.mahajan007@gmail.com	20-02-2023	17.02.2023
			OMP (I) (COMM)/398/2023	AXIS BANK LTD Vs RAM NIWAS JAT	MAYANK MAHAJAN(P),	9643646534	parv.mahajan007@gmail.com	20-02-2023	17.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/397/2023	AXIS BANK LTD Vs ASHA RAM MEENA	MAYANK MAHAJAN(P),	9643646534	parv.mahajan007@gmail.com	20-02-2023	17.02.2023
			OMP (I) (COMM)/396/2023	KOTAK MAHINDRA BANK Vs GOVIND KUMAR	DIVYA TALWANI(P),	9643646534	parv.mahajan007@gmail.com	20-02-2023	17.02.2023
			OMP (I) (COMM)/395/2023	KOTAK MAHINDRA BANK Vs BHARAT TRANSPORT CORP PRIVATE LIMITED 890	DIVYA TALWANI(P),	9643646534	parv.mahajan007@gmail.com	20-02-2023	17.02.2023
			CS (COMM)/94/2023	CANARA BANK Vs SATNAM SINGH PROP OF M/S DESTINY TRAVELS	Ankur Aggarwal(P),	9990042642	sri.anshu83@gmail.com	20-02-2023	17.02.2023
			CS (COMM)/93/2023	HUGO BOSS TRADEMARK MANAGEMENT GMBH AND COMPANY KG Vs ARJUN PANDEY	SHRAVAN KUMAR BANSAL(P),	9650682928	rishi@unitedandunited.com	20-02-2023	17.02.2023
			CS (COMM)/96/2023	RAGHAV ADITYA CHITS PVT LTD Vs HARDAYAL GAUR	MATLOOB ALAM(P),	9810276875	matloob.adv@yahoo.com	21-02-2023	20.02.2023
			CS (COMM)/97/2023	RAGHAV ADITYA CHITS PVT LTD Vs SANJAY SEHGAL	MATLOOB ALAM(P),	9810276875	matloob.adv@yahoo.com	21-02-2023	20.02.2023
			Execution (Comm)/59/2023	MANISH GOEL Vs UNION OF INDIA	SUMIT RANA(P),	9958307722	renuka_arora69@yahoo.com	22-02-2023	20.02.2023
			Execution (Comm)/57/2023	MANISH GOEL Vs UNION OF INDIA	SUMIT RANA(P),	9958307722	renuka_arora69@yahoo.com	22-02-2023	20.02.2023
			Execution (Comm)/58/2023	HDB FINANCIAL SERVICES Vs KHARIBAM RAKESH SINGH	NARESH KUMAR(P),	9818334269	rishab@rrjassociate.com	22-02-2023	21.02.2023
			CS (COMM)/102/2023	DESIGN CARE AND EXECUTIONS PVT LTD Vs JOHNSON ENGINEERS PVT LTD	AKHILESH KUMAR SINGH(P),	9910259027	akhileshsingh115@gmail.com	22-02-2023	21.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/104/2023	M/S G D BROTHERS Vs SOULGENIE HEALTH PATHWAYS LLP	GAURAV PATHAK	9555720871	pathakgaurav1122@gmail.com	23-02-2023	21.02.2023
			OMP (I) (COMM)/422/2023	HDFC BANK LTD Vs DEEPAK KUMAR 0393	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	23-02-2023	21.02.2023
			OMP (I) (COMM)/421/2023	HDFC BANK LTD Vs M S ENTERPRISES 6409	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	23-02-2023	21.02.2023
			OMP (I) (COMM)/420/2023	HDFC BANK LTD Vs HEENA SAIIFI 1357	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	23-02-2023	21.02.2023
			OMP (I) (COMM)/427/2023	HDFC BANK LTD Vs MANISH YADAV 1344	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	24-02-2023	18.02.2023
			CS (COMM)/108/2023	MANAGEMENT GMBH AND COMPANY KG THROUGH ANAND ARYA CONSTITUTED ATTORNEY Vs KANJIBHAI	SHRAVAN KUMAR BANSAL(P),	9650682928	rishi@unitedandunited.com	24-02-2023	18.02.2023
			OMP (I) (COMM)/428/2023	HDFC BANK LTD Vs SURENDER OM PARKASH 5082	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	24-02-2023	18.02.2023
			OMP (I) (COMM)/430/2023	HDFC BANK LTD Vs VIVEK SINGH 9215	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	24-02-2023	18.02.2023
			OMP (I) (COMM)/429/2023	HDFC BANK LTD Vs JAIDEEP SINGH 2934	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	24-02-2023	18.02.2023
			Execution (Comm)/65/2023	HDFC BANK LIMITED Vs RAJ MOHAN DHAUNDIYAL	SACHIN TOMAR(P),	9811311360	advnadeep1963@yahoo.com	24-02-2023	18.02.2023
			OMP (COMM)/12/2023	M/S DSCL FENGSHUN WABAG CONSORTIUM Vs GYAN CHAND GOEL PROPRIETOR OF M S GYAN CHAND GOEL	DEEPAK KHURANA(P),	9811231287	deepak.k@khaitanandkhaitan.com	25-02-2023	18.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/449/2023	HDFC BANK LTD Vs NEERU BAGGA 4728	SANJEEV KUMAR(P),	8285002845	manjul.sood@srslegal.com	25-02-2023	23.02.2023
			OMP (I) (COMM)/443/2023	HDFC BANK LTD Vs DHARUV YADAV 1121	SANJEEV KUMAR(P),	8285002845	manjul.sood@srslegal.com	25-02-2023	23.02.2023
			OMP (I) (COMM)/444/2023	HDFC BANK LTD Vs GAURAV KUMAR LAMBA 8574	SANJEEV KUMAR(P),	8285002845	manjul.sood@srslegal.com	25-02-2023	23.02.2023
			OMP (I) (COMM)/445/2023	HDFC BANK LTD Vs LALAN KUMAR MANDAL 0831	SANJEEV KUMAR(P),	8285002845	manjul.sood@srslegal.com	25-02-2023	23.02.2023
			OMP (I) (COMM)/446/2023	HDFC BANK LTD Vs SUMIT KUMAR 2716	SANJEEV KUMAR(P),	8285002845	manjul.sood@srslegal.com	25-02-2023	23.02.2023
			OMP (I) (COMM)/448/2023	HDFC BANK LTD Vs RAKESH KANT 8751	SANJEEV KUMAR(P),	8285002845	manjul.sood@srslegal.com	25-02-2023	23.02.2023
			OMP (I) (COMM)/447/2023	KOTAK MAHINDRA PRIME LTD Vs HARDEEP SINGH	RAJESH KUMAR(P),	9958726491	jangraadvicate@gmail.com	25-02-2023	23.02.2023
			OMP (I) (COMM)/473/2023	HDFC BANK LTD Vs SAKEEL MOHD 4417	SANJEEV KUMAR(P),	8285002845	manjul.sood@srslegal.com	27-02-2023	24.02.2023
			OMP (I) (COMM)/468/2023	HDFC BANK LTD Vs VAHID KHAN 1449	SANJEEV KUMAR(P),	8285002845	manjul.sood@srslegal.com	27-02-2023	24.02.2023
			OMP (I) (COMM)/469/2023	HDFC BANK LTD Vs TANVI GULATI 6754	SANJEEV KUMAR(P),	8285002845	manjul.sood@srslegal.com	27-02-2023	24.02.2023
			OMP (I) (COMM)/474/2023	KOTAK MAHINDRA PRIME LTD Vs RAJENDER M	RAJESH KUMAR(P),	9958726491	jangraadvicate@gmail.com	27-02-2023	24.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/470/2023	KOTAK MAHINDRA BANK LTD Vs M/S DIWAKAR SINGH	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	27-02-2023	25.02.2023
			OMP (I) (COMM)/475/2023	KOTAK MAHINDRA BANK Vs SERAJ AHAMAD	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	27-02-2023	25.02.2023
			Execution (Comm)/75/2023	NEXT RADIO LTD Vs MUKUL VASHISHT PROPRIETOR R R SOLUTION	MADHUR DHINGRA(P)	9810640303	madhur@amsassociates.co.in	27-02-2023	25.02.2023
			OMP (I) (COMM)/476/2023	KOTAK MAHINDRA BANK LTD Vs MANISH GUPTA	DIVYA TALWANI(P)	9643646534	parv.mahajan007@gmail.com	27-02-2023	25.02.2023
			OMP (I) (COMM)/471/2023	KOTAK MAHINDRA BANK LTD Vs JAI HANUMAN GARMENTS	DIVYA TALWANI(P)	9643646534	parv.mahajan007@gmail.com	27-02-2023	25.02.2023
			Execution (Comm)/73/2023	KOTAK MAHINDRA PRIME LTD Vs KARAN SINGH	AJAY UPPAL(P),	9811740125	virtuous.people@gmail.com	27-02-2023	25.02.2023
			OMP (I) (COMM)/472/2023	IDFC FIRST BANK LTD Vs RAM KUMAR 6199	SANJEEV KUMAR(P),	8285002845	manjul.sood@srslegal.com	27-02-2023	25.02.2023
			Execution (Comm)/74/2023	ANURAG JAIN PROP INNOVATIVE INDIA ILLUMINATIONS Vs UNILED TECHNOLOGIES FZC	ADITYA JAIN(P),	9682690231	info@unitedtech.com	27-02-2023	25.02.2023
			OMP (I) (COMM)/498/2023	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs SHRI GURUDEV CONSTRUCTION COMPANY	RAJESH KUMAR(P),	9958726491	jangraadvicate@gmail.com	28-02-2023	26.2.2023
			OMP (I) (COMM)/499/2023	KOTAK MAHINDRA PRIME LTD Vs AKRAM QURESHI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-02-2023	25.02.2023
			OMP (I) (COMM)/497/2023	KOTAK MAHINDRA BANK Vs VIRENDRA KUMAR YADAV	DIVYA TALWANI(P)	9643646534	parv.mahajan007@gmail.com	28-02-2023	26.2.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/117/2023	IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs KISAN AGRI JUNCTION THROUGH ITS PROPRIETOR ANURAG SINGU	Shubham Saigal(P),	9407223688	shubamsaigal06@gmail.com	28-02-2023	26.2.2023
			CS (COMM)/118/2023	IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs GUDLA KRISHNARAO KARLAMMA THROUGH ITS PROPRIETOR GUDLA KRISHNARAO	Shubham Saigal(P),	9407223688	shubamsaigal06@gmail.com	28-02-2023	26.2.2023
			OMP (I) (COMM)/500/2023	KOTAK MAHINDRA BANK Vs RUDRA TRADING COMPANY	DIVYA TALWANI(P)	9643646534	parv.mahajan007@gmail.com	28-02-2023	20.02.2023
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	OMP(I) (COMM)246/23	HDFC BANK LTD. VS SURINDER SINGH	Sanjeev Pathak	8285002845	sanjeev.pathak@srscslegal.com	01.02.2023	14.01.2023
			OMP(I)(COMM)247/23	YES BANK LTD VS RAJINDER MATHUR	Sanjeev Pathak	8285002845	sanjeev.pathak@srscslegal.com	01.02.2023	20.01.2023
			OMP(I) (COMM)248/23	KOTAK MAHINDRA BANK VS MINAKSHI RATAN PAL	Rajesh Jangra	9958726491	delhi.jangraadvocate@gmail.com	01.02.2023	24.01.2023
			OMP(I) (COMM)249/23	KOTAK MAHINDRA BANK VS PRADEEP KUMAR RASTOGI	Rajesh Jangra	9958726491	delhi.jangraadvocate@gmail.com	02.02.2023	25.01.2023
			OMP(I) (COMM)250/23	KOTAK MAHINDRA BANK VS RAVI BAISOYA	Rajesh Jangra	9958726491	delhi.jangraadvocate@gmail.com	02.02.2023	25.01.2023
			EXE.(COMM.)41/2023	CURE SURGICALS VS ADIVA HOSPITALS AND ORS.	PRIYANK KHER	9166998964	P.KHERADVOCATE@GMAIL.COM	03.02.2023	30.01.2023
			CS(COMM.)61/23	DYNAMIC REALINFRA PVT. LTD. VS VERA EDU INFRA PVT. LTD. AND ORS.	SAHARSH JAUHARI	9811982989	ADVOCATESAHARSHJAUHARI@GMAIL.COM	06.02.2023	27.01.2023
			CS(COMM.)62/23	CANARA BANK VS ALAM GEER AND ANR.	RITU MISHRA	9873706792	ADVOCATERITU22@GMAIL.COM	06.02.2023	28.01.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(COMM.)9/2023	ADVANCE CROP CARE PVT. LTD.VS CENTRAL WAREHOUSING CORPORATION	PREM PRAKASH	8076611363	NOT AVAILABLE	08.02.2023	28.01.2023
			OMP(I) (COMM)296/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS KULDIP SETHI	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	08.02.2023	11.01.2023
			OMP(I) (COMM)295/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SUNIL KUMAR	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	08.02.2023	11.01.2023
			OMP(I) (COMM)294/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SATISH KUMAR	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	08.02.2023	11.01.2023
			EXE.(COMM.)45/2023	MR. BHASKAR JAIN VS M/S. SOUTHY HOSPITALITY SERVICES PVT. LTD.	TANVI SAPRA	9650276726	SAPRA.LEGAL7@GMAIL.COM	09.02.2023	23.01.2023
			CS(COMM.)67/2023	SARDA EXPORTS VS EMAAR INDIA LTD. AND ANR.	JITIN MANN	9873558888	MANNASSO247@GMAIL.COM	09.02.2023	24.01.2023
			CS(COMM.)68/2023	BANK OF BARODA VS SHABIR	RAJNISH KUMAR BANYAL	9810872353	RAJNISH_123@GMAIL.COM	09.02.2023	09.02.2023
			CS(COMM.)69/2023	M/S. RED CUBE DIGITAL MEDIA P. LTD. VS M/S. PAC ASIAMEDUSERVE LLP AND ORS.	SABHAJEET SINGH YADAV	8375848527	LEGALSTREET.IN@GMAIL.COM	10.02.2023	25.11.2022
			OMP(I) (COMM)316/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS KAVADE MAHESH BALASAHEB	Rajesh Jangra	9958726491	JANGRAADVOCATE@GMAIL.COM	10.02.2023	10.02.2023
			OMP(I) (COMM)314/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS RAKESH KUMAR	Rajesh Jangra	9958726491	JANGRAADVOCATE@GMAIL.COM	10.02.2023	10.02.2023
			MISC DJ 12/2023	M/S. GENX FABRICS PVT. LTD. VS M/S. ISEO CHEMIDIS PVT. LTD. AND ANR.	A.P. DHAMIJA AND J.P. SINGH	9810633614	APDHAMIJAADVOCATE@GMAIL.COM	13.02.2023	03.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I) (COMM)332/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS PRIYA TIWARI	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.02.2023	10.01.2023
			OMP(I) (COMM)341/2023	YES BANK LTD VS NATHU RAM AND ANR.	Sanjeev Pathak	8285002845	sanjeev.pathak@srcslegal.com	13.02.2023	10.02.2023
			OMP(I) (COMM)342/2023	YES BANK LTD VS HASHIM ALI	Sanjeev Pathak	8285002845	sanjeev.pathak@srcslegal.com	13.02.2023	10.02.2023
			OMP(I) (COMM)358/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SUMIT DAHIYA	Rajesh Jangra	9958726491	JANGRAADVOCATE@GMAIL.COM	14.02.2023	14.02.2023
			OMP(I) (COMM)359/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SUNIL KUMAR	Rajesh Jangra	9958726491	JANGRAADVOCATE@GMAIL.COM	14.02.2023	14.02.2023
			OMP(I) (COMM)360/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS JYOTI JATIN YADAV	Rajesh Jangra	9958726491	JANGRAADVOCATE@GMAIL.COM	14.02.2023	14.02.2023
			OMP(I) (COMM)361/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS HARI OM YADAV	Rajesh Jangra	9958726491	JANGRAADVOCATE@GMAIL.COM	14.02.2023	14.02.2023
			OMP(I) (COMM)362/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS PRIYANKA KATHURIA	Rajesh Jangra	9958726491	JANGRAADVOCATE@GMAIL.COM	14.02.2023	14.02.2023
			OMP(I) (COMM)363/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS MEGHA KALRA	Rajesh Jangra	9958726491	JANGRAADVOCATE@GMAIL.COM	14.02.2023	14.02.2023
			OMP(I) (COMM)364/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS VIKASH SAINI	Rajesh Jangra	9958726491	JANGRAADVOCATE@GMAIL.COM	14.02.2023	14.02.2023
			OMP(I) (COMM)366/2023	KOTAK MAHINDRA PRIME LTD. VS FARDIN KHAN AND ANR.	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	15.02.2023	07.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I) (COMM)364/2023	KOTAK MAHINDRA PRIME LTD. VS VANDANA S AND ANR.	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	15.02.2023	07.02.2023
			OMP(I) (COMM)368/2023	KOTAK MAHINDRA PRIME LTD. VS SAMAN FAROOQ AND ANR.	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	15.02.2023	07.02.2023
			CS(COMM)90/2023	M/S. RSPL LTD. VS AJAY TRADERS	ANIL KUMAR SAHU AND MOHIT SHARMA	9810134793 / 9971773474	ALLIPCARE@GMAIL.COM	16.02.2023	14.02.2023
			OMP(I) (COMM)376/2023	YES BANK LTD. VS SAKIR MOHAMMAD HOON KHAN	Sanjeev Pathak	8285002845	sanjeev.pathak@srcslegal.com	16.02.2023	30.01.2023
			OMP(I) (COMM)377/2023	YES BANK LTD VS AJIT SINGH RAJPAL	Sanjeev Pathak	8285002845	sanjeev.pathak@srcslegal.com	16.02.2023	13.02.2023
			OMP(I) (COMM)373/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS KAILASH SINGH GURJAR	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.02.2023	13.02.2023
			CS(COMM.)91/2023	CANARA BANK VS M/S. SHIVAM SEEDS	KRISHAN KUMAR	9910577700	KRISHANKUMAR@GMAIL.COM	17.02.2023	16.01.2023
			CS(COMM.)92/2023	CANARA BANK VS M/S. APS FASHION EMBROIDERY	KRISHAN KUMAR	9910577700	KRISHANKUMAR@GMAIL.COM	17.02.2023	16.01.2023
			OMP(I)(COMM.)386/2023	AXIS BANK LTD. VS KESHWATI	Rajesh Jangra	9958726491	JANGRAADVOCATE@GMAIL.COM	17.02.2023	16.02.2023
			OMP(I)(COMM.)403/2023	HDFC BANK LTD. VS SANJAY KUMAR	Sanjeev Pathak	8285002845	sanjeev.pathak@srcslegal.com	20.02.2023	17.02.2023
			OMP(I)(COMM.)399/2023	KOTAK MAHINDRA BANK LTD. VS SAMA PARVEEN	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	20.02.2023	13.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I)(COMM.)394/2023	KOTAK MAHINDRA BANK LTD. VS SAMAJ JAGRITI SANSTHAN	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	20.02.2023	13.02.2023
			OMP(I)(COMM.)393/2023	KOTAK MAHINDRA BANK LTD. VS NASRUDDIN	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	20.02.2023	13.02.2023
			CS(COMM.)101/2023	PRUSTEL LIVING PVT LTD VS PRAMOD GUPTA	ANSHUL GARG	8920406830	ANSHULG620@GMAIL.COM	21.02.2023	17.02.2023
			EXE.(COMM.)55/2023	TATA MOTORS FINANCE VS TRUX APP PRIVATE	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	21.02.2023	07.02.2023
			EXE.(COMM.)56/2023	HDB FINANCIAL VS SAJEESH C	DEEPANKUR SONDHI	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	21.02.2023	01.02.2023
			EXE.(COMM.)60/2023	HDB FINANCIAL VS SACHIN KUMAR	RISHABH RAJ JAIN	9818334269	RISHAB@RRJASSOCIATE.COM	22.02.2023	20.01.2023
			EXE.(COMM.)61/2023	HDB FINANCIAL VS VIJAY SHARMA	RISHABH RAJ JAIN	9818334269	RISHAB@RRJASSOCIATE.COM	22.02.2023	20.01.2023
			EXE.(COMM.)62/2023	HDB FINANCIAL VS SANDEEP KUMAR	RISHABH RAJ JAIN	9818334269	RISHAB@RRJASSOCIATE.COM	22.02.2023	14.02.2023
			CS(COMM.)106/2023	CANARA BANK VS ASHARITU BISWAS	RITU MISHRA	9873706792	ADVOCATERITU22@GMAIL.COM	23.02.2023	16.02.2023
			CS(COMM.)107/2023	SAGAR RATNA RESTAURANT VS S.S. HOSPITALITY	DEEPAK KUMAR MAHAPATRA	9212406100	DEEPMACE@GMAIL.COM	23.02.2023	16.02.2023
			OMP(I) (COMM)431/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS GARCHAR LAKHMAN BHAI	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	24.02.2023	31.01.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I) (COMM)432/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SANTOSH THAKUR	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	24.02.2023	31.01.2023
			OMP(I) (COMM)433/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SARABJEET SINGH	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	24.02.2023	31.01.2023
			OMP(I) (COMM)434/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS JAMSEDI	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	24.02.2023	31.01.2023
			ARB.A(COMM)1/2023	DR TANVEER MALAWATI HEALTH AND EDUCATION CENTRE PVT Vs FRESENIUS MEDICAL CARE INDIA PVT	ANISH ROY	9582241162	ANISHROYOFFICE@GMAIL.COM	24.02.2023	24.02.2023
			EXEC(COMM.)72/2023	HDFC BANK LTD. VS P.K.SINGH	SUMIT AGGARWAL	9953518347	LAWCONNECT@HOTMAIL.COM	25.02.2023	24.12.2022
			CS(COMM.)113./2023	TARUN SHARMA V/S MOHIT GUPTA	NAVEEN TANWAR	8527346861	letschange537@yahoo.com	25.02.2023	24.02.2023
			CS(COMM.)112/2023	CLIX CAPITAL SERVICES VS SIRAJDULLA DIAGNOSTIC	RAVI SHANKAR GARG	9868552038	ADVOCATERSGARG@GMAIL.COM	25.02.2023	20.02.2023
			CS(COMM.)/2023	WD40 MANUFACTURING V/S RELIABLE AGENCIES	K.G. BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	25.02.2023	25.02.2023
			OMP(I) (COMM)459/23	KOTAK MAHINDRA BANK LTD. VS SACHIN KUMAR	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.02.2023	16.02.2023
			OMP(I) (COMM)477/23	KOTAK MAHINDRA BANK LTD. VS GAURAV MOHAN VAID	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.02.2023	16.02.2023
			OMP(I) (COMM)478/23	KOTAK MAHINDRA BANK LTD. VS GAGAN ARORA	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.02.2023	16.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I) (COMM)479/23	HDFC BANK LTD. VS RAJEEV DANG	Sanjeev Pathak	8285002845	LITIGATION@SRCSLEGAL.COM	27.02.2023	18.02.2023
			CS(COMM.)114/2023	SHUBHAM GOLDIE MASALA VS CHAUDHARY SWADIST MASALA	S.K.BANSAL	1126843455	UNITEDMARK@UNITEDIPR.COM	27.02.2023	25.02.2023
			CS(COMM.)121/2023	CANARA BANK VS AJAY PATHAK	RITU MISHRA	9873706792	ADVOCATERITU22@GMAIL.COM	28.02.2023	20.02.2023
			OMP(I) (COMM)504/2023	HDFC BANK LTD. VS YUNUS AYYUB	Sanjeev Pathak	8285002845	LITIGATION@SRCSLEGAL.COM	28.02.2023	23.02.2023
			OMP(I) (COMM)506/2023	HDFC BANK LTD. VS IKBAL RASID	Sanjeev Pathak	8285002845	LITIGATION@SRCSLEGAL.COM	28.02.2023	23.02.2023
15	SH. SANJEEV AGGARWAL	South	OMP (I) (COMM)/255/2023	KOTAK MAHINDRA PRIME LTD Vs SUKHPREET SINGH	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	02-02-2023	01.02.2023
			CS (COMM)/63/2023	CANARA BANK Vs SH RAJESH	ankur aggarwal(P),	9990042642	sri.anshu83@gmail.com	08-02-2023	03.02.2023
			Execution (Comm)/43/2023	INDUSIND BANK LTD Vs NARENDRA SINGH	PANKAJ KUMAR SINGH(P),	9717850496	pankajsin2007@gmail.com	08-02-2023	03.02.2023
			CS (COMM)/64/2023	INCORPORATED FREELoader COMMUNICATION PVT LTD Vs INDERJEET SINGH AHUJAWALLA	HEMANT MANJANI(P)	9818182928	hemantmanjani@gmail.com	08-02-2023	06.02.2023
			CS (COMM)/65/2023	ICICI BANK Vs NARVIR	PRASHANT KUMAR(P),	9818030800	induslegalia@gmail.com	09-02-2023	03.02.2023
			CS (COMM)/66/2023	ICICI BANK Vs JITENDER DAS	PRASHANT KUMAR(P),	9818030800	induslegalia@gmail.com	09-02-2023	03.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/73/2023	CARLSBERG BREWERIES AS Vs GAURAV MANCHANDA	SHRAVAN KUMAR BANSAL(P),	9650682928	info@unitedandunited.com	09-02-2023	05.02.2023
			CS (COMM)/70/2023	MANI INC Vs FOREVER DENTAL CO	SHRAVAN KUMAR BANSAL(P),	9650682928	info@unitedandunited.com	09-02-2023	05.02.2023
			Execution (Comm)/47/2023	HDFC BANK LTD Vs ASHOK KUMAR	ASHIM BHATT(P),	9599624216	ashim.bhatt17@gmail.com	10-02-2023	09.02.2023
			Execution (Comm)/48/2023	M/S KOTAK MAHINDRA BANK LTD Vs SHOBI KHAN	PRASHANT KUMAR(P),	9818030800	induslegalia@gmail.com	10-02-2023	09.02.2023
			OMP (I) (COMM)/309/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BABUBHAI PARMAR	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	10-02-2023	09.02.2023
			OMP (I) (COMM)/310/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ANIL PAHAL SINGH	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	10-02-2023	09.02.2023
			OMP (I) (COMM)/312/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JAVED SALIM KURNE	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	10-02-2023	09.02.2023
			OMP (I) (COMM)/311/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AMOL GAJANAN SEHLAR	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	10-02-2023	09.02.2023
			OMP (I) (COMM)/315/2023	KOTAK MAHINDRA BANK Vs BHARAT TRANSPORT CORP PRIVATE LIMITED890	DIVYA TALWANI(P)	9643646634	parv.mahajan007@gmail.com	10-02-2023	06.02.2023
			OMP (I) (COMM)/313/2023	KOTAK MAHINDRA BANK Vs ARCHISH ENTERPRISES	Parv Mahajan(P),	9643646634	parv.mahajan007@gmail.com	10-02-2023	06.02.2023
			CS (COMM)/77/2023	ICICI BANK Vs VIJAY IRON WORKS THROUGH ITS PROP SUDHIR KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	13-02-2023	10.01.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/346/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs REYYAZ INAMDARR	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	13-02-2023	06.02.2023
			CS (COMM)/76/2023	BIHARAI KRUSHI INTERNATIONALTHROUGH POA HOLDERMEHFOOZ AHMAD Vs MUNEER AHMAD TRADING AS BHARAT PRUSHI	SHRAVAN KUMAR BANSAL(P),	9650682928	info@unitedandunited.com	13-02-2023	06.02.2023
			OMP (I) (COMM)/343/2023	YES BANK LTD Vs SANJEEV KUMAR JAIN 1466	SANJEEV KUMAR(P),	8285002845	litigation@srslegal.com	13-02-2023	09.02.2023
			OMP (I) (COMM)/344/2023	YES BANK LTD Vs GUNJAN VERMA 3976	SANJEEV KUMAR(P),	8285002845	litigation@srslegal.com	13-02-2023	09.02.2023
			OMP (I) (COMM)/345/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SATYAM KUMAR	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	13-02-2023	09.02.2023
			OMP (I) (COMM)/347/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MUNSHI LAL	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	13-02-2023	09.02.2023
			OMP (I) (COMM)/348/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MANOJ KUSHWAHA	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	13-02-2023	09.02.2023
			Execution (Comm)/18/2023	KOTAK MAHINDRA BANK LTD Vs SHAJAD	Amit Kumar(P),	8860939556	amitkumar.294@rediffmail.com	13-02-2023	12.02.2023
			OMP (I) (COMM)/355/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GOLFGREEN RESIDENCY PVT LTD	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	14-02-2023	10.02.2023
			OMP (I) (COMM)/354/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GOLFGREEN RESIDENCY PVT LTD	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	14-02-2023	10.02.2023
			OMP (I) (COMM)/356/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DEHUNIYA PRAVIN RANJITBHAI	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	14-02-2023	10.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/81/2023	M/S SUN WOOLLEN INDUSTRIES Vs MR SATISH KUMAR CHAUDHARY	KUNAL KHANNA(P),	9999757185	ip.kunalkhanna@gmail.com	14-02-2023	13.02.2023
			Execution (Comm)/53/2023	M/S ADITYA BIRLA FINANCE LIMITED Vs FOCUS IMAGING RESEARCH PVT LTD AND ORS	NISHA MUNJRAL(P),	9811271436	anisulhaqueadvocate@gmail.com	14-02-2023	14.02.2023
			OMP (I) (COMM)/357/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DEVENDER SINGH	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	14-02-2023	14.02.2023
			CS (COMM)/82/2023	NIKE INNOVATE CVTHROUGH MS MEENA BANSAL Vs FABULOUS FASHION	SHRAVAN KUMAR BANSAL(P),	9650682928	info@unitedandunited.com	14-02-2023	14.02.2023
			OMP (I) (COMM)/353/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PATEL MANUBHAI ISHVARBHAI	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	14-02-2023	14.02.2023
			CS (COMM)/84/2023	BHAGWAT SINGH Vs BISTRO HOSPITALITY PVT LTD	MANISH KAPOOR(P),	9250505401	manish.legal@yahoo.com	15-02-2023	14.02.2023
			CS (COMM)/89/2023	ARDOUR DISTRIBUTION AND SERVICES PVT LTD Vs ROHIT	ARUN CHHALHIA (P),	9899548659	abhivaktaarun2001@gmail.com	16-02-2023	13.02.2023
			Execution (Comm)/54/2023	M/S ADITYA BIRLA FINANCE LIMITED Vs SHARMA DRY CLEANER AND ORS	NISHA MUNJRAL(P),	9811271436	anisulhaqueadvocate@gmail.com	16-02-2023	15.02.2023
			OMP (I) (COMM)/388/2023	KOTAK MAHINDRA PRIME LTD Vs PRADEEP KUMAR SINGH 942	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17-02-2023	13.02.2023
			OMP (I) (COMM)/390/2023	KOTAK MAHINDRA PRIME LTD Vs SUBHASH TIWARI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17-02-2023	13.02.2023
			OMP (I) (COMM)/391/2023	KOTAK MAHINDRA PRIME LTD Vs RAKHI B 046	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17-02-2023	13.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/389/2023	AXIS BANK LIMITED Vs AMIT KUMAR	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	17-02-2023	15.02.2023
			OMP (I) (COMM)/387/2023	IDFC FIRST BANK LTD Vs RAM KUMAR 6199	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	17-02-2023	15.02.2023
			OMP (I) (COMM)/408/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRADIP CHAUDHARY	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	20-02-2023	17.02.2023
			OMP (I) (COMM)/407/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RITU JAIN	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	20-02-2023	17.02.2023
			OMP (I) (COMM)/406/2023	KOTAK MAHINDRA BANK Vs BABLU	DIVYA TALWANI(P)	9643646634	parv.mahajan007@gmail.com	20-02-2023	17.02.2023
			OMP (I) (COMM)/404/2023	KOTAK MAHINDRA BANK Vs SERAJ AHAMAD	Parv Mahajan(P),	9643646634	parv.mahajan007@gmail.com	20-02-2023	17.02.2023
			OMP (I) (COMM)/405/2023	KOTAK MAHINDRA BANK Vs M/S DIWAKAR SINGH	DIVYA TALWANI(P)	9643646634	parv.mahajan007@gmail.com	20-02-2023	17.02.2023
			OMP (I) (COMM)/409/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ABHIMANYU YADAV	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	20-02-2023	15.02.2023
			OMP (I) (COMM)/413/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs HARSHAD GOVINDBHAI GAJJAR	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	21-02-2023	15.02.2023
			CS (COMM)/99/2023	CANARA BANK Vs RAVI SHANKAR RAY AND ANR	RITU SHARMA(P),	9873706792	ritumishra.advocate@gmail.com	21-02-2023	14.02.2023
			CS (COMM)/100/2023	CANARA BANK Vs ANITA RATHI AND ANR	RITU SHARMA(P),	9873706792	ritumishra.advocate@gmail.com	21-02-2023	14.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/98/2023	CANARA BANK Vs SUDHIR TANWAR ANR ORS	RITU SHARMA(P),	9873706792	ritumishra.advocate@gmail.com	21-02-2023	14.02.2023
			OMP (I) (COMM)/412/2023	YES BANK LTD Vs VARUN JHAM 9266	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	21-02-2023	17.02.2023
			OMP (I) (COMM)/410/2023	KOTAK MAHINDRA BANK Vs JAI HANUMAN GARMENTS	DIVYA TALWANI(P)	9643646634	parv.mahajan007@gmail.com	21-02-2023	17.02.2023
			OMP (I) (COMM)/411/2023	KOTAK MAHINDRA BANK Vs MANISH GUPTA	Parv Mahajan(P),	9643646634	parv.mahajan007@gmail.com	21-02-2023	17.02.2023
			OMP (I) (COMM)/414/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NITIN GUPTA	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	21-02-2023	17.02.2023
			CS (COMM)/103/2023	CANARA BANK Vs SMT SUMAIYA KHAN PROP OF SUMAIYA CRAFTS	Ankur Aggarwal(P),	9990042642	sri.anshu83@gmail.com	22-02-2023	09.02.2023
			OMP (I) (COMM)/418/2023	KOTAK MAHINDRA PRIME LTD Vs ARCHNA K 737	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	22-02-2023	17.02.2023
			Execution (Comm)/63/2023	KOTAK MAHINDRA BANK LTD Vs SHAJAD	Amit Kumar(P),	8860939556	amitkumar.294@rediffmail.com	22-02-2023	20.02.2023
			OMP (I) (COMM)/419/2023	AXIS BANK LTD Vs HEERALAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	22-02-2023	20.02.2023
			OMP (I) (COMM)/415/2023	AXIS BANK LTD Vs VIJAY SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	22-02-2023	20.02.2023
			OMP (I) (COMM)/416/2023	AXIS BANK LTD Vs PADMA RAM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	22-02-2023	20.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/417/2023	AXIS BANK LTD Vs DHARMCHAND	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	22-02-2023	20.02.2023
			CS (COMM)/105/2023	STATE BANK OF INDIA Vs NEERAJ KUMAR VISHWAKARMA	GAURAV(P),	9953226302	pankaj.gourav01@gmail.com	23-02-2023	20.02.2023
			Execution (Comm)/64/2023	AU SMALL FINANCE BANK LTD Vs RAKESH	NITIN MEHTA(P),	9773667288	advocatemehtaassociate01@gmail.com	23-02-2023	22.02.2023
			OMP (I) (COMM)/423/2023	YES BANK LTD Vs TAKMEEL HASAN 4529	SANJEEV KUMAR(P),	8285002845	litigation@srslegal.com	23-02-2023	22.02.2023
			CS (COMM)/109/2023	LTD THROUGH ITS DIRECTOR SH AMBUJ KUMAR SINGH Vs M/S STELLER ELECTRONICS PVT LTD THROUGH ITS DIRECTOR SH PRANAV	RAKESH KUMAR SHARMA(P),	9818666198	not on record	24-02-2023	22.02.2023
			OMP (I) (COMM)/442/2023	HDFC BANK LTD Vs ROHIT DATTA 9592	SANJEEV KUMAR(P),	8285002845	litigation@srslegal.com	24-02-2023	23.02.2023
			OMP (I) (COMM)/440/2023	HDFC BANK LTD Vs LALITA PRAMANIK 4320	SANJEEV KUMAR(P),	8285002845	litigation@srslegal.com	24-02-2023	23.02.2023
			OMP (I) (COMM)/435/2023	AXIS BANK LTD Vs YUSUF KHAN 132	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-02-2023	23.02.2023
			OMP (I) (COMM)/436/2023	AXIS BANK LTD Vs RAJKUMAR GURJAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-02-2023	23.02.2023
			OMP (I) (COMM)/437/2023	AXIS BANK LTD Vs RUKMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24-02-2023	23.02.2023
			OMP (I) (COMM)/438/2023	HDFC BANK LTD Vs ASHOK KUMAR 4087	SANJEEV KUMAR(P),	8285002845	litigation@srslegal.com	24-02-2023	23.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/439/2023	HDFC BANK LTD Vs RASHID KHAN 9517	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	24-02-2023	23.02.2023
			OMP (I) (COMM)/441/2023	HDFC BANK LTD Vs RAJ KUMAR SHARMA 6796	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	24-02-2023	23.02.2023
			OMP (I) (COMM)/456/2023	HDFC BANK LTD Vs ARUN DUBEY 2475	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	25-02-2023	23.02.2023
			OMP (I) (COMM)/452/2023	HDFC BANK LTD Vs LAL KISHAN 8200	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	25-02-2023	24.02.2023
			OMP (I) (COMM)/453/2023	HDFC BANK LTD Vs AJAY MALHOTRA 8565	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	25-02-2023	24.02.2023
			OMP (I) (COMM)/454/2023	KOTAK MAHINDRA PRIME LTD Vs MANPREET SINGH	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	25-02-2023	24.02.2023
			OMP (I) (COMM)/455/2023	KOTAK MAHINDRA PRIME LTD Vs ADITY KUMAR	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	25-02-2023	20.02.2023
			OMP (I) (COMM)/450/2023	KOTAK MAHINDRA BANK Vs JITENDRA KUMAR GUPTA	Parv Mahajan(P),	9643646634	parv.mahajan007@gmail.com	25-02-2023	24.02.2023
			OMP (I) (COMM)/451/2023	KOTAK MAHINDRA BANK Vs VIRENDRA KUMAR YADAV	DIVYA TALWANI(P)	9643646634	parv.mahajan007@gmail.com	25-02-2023	24.02.2023
			OMP (I) (COMM)/486/2023	KOTAK MAHINDRA PRIME LTD Vs MUSTUFA I	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	27-02-2023	24.02.2023
			OMP (I) (COMM)/481/2023	KOTAK MAHINDRA PRIME LTD Vs KAMAL SINGH	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	27-02-2023	24.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/480/2023	KOTAK MAHINDRA PRIME LTD Vs UPENDRA SINGH	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	27-02-2023	24.02.2023
			OMP (I) (COMM)/482/2023	KOTAK MAHINDRA PRIME LTD Vs MOHD MUKEEM	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	27-02-2023	24.02.2023
			OMP (I) (COMM)/483/2023	KOTAK MAHINDRA PRIME LTD Vs BINOD KUMAR GUPTA	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	27-02-2023	24.02.2023
			OMP (I) (COMM)/484/2023	KOTAK MAHINDRA PRIME LTD Vs AVANTIKA SHARMA	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	27-02-2023	24.02.2023
			OMP (I) (COMM)/485/2023	KOTAK MAHINDRA PRIME LTD Vs ASHISH SHARMA	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	27-02-2023	24.02.2023
			OMP (I) (COMM)/502/2023	HDFC BANK LTD Vs SHACHINDRA NARAYAN 8679	SANJEEV KUMAR(P),	8285002845	litigation@srslegal.com	28-02-2023	27.02.2023
			OMP (I) (COMM)/501/2023	HDFC BANK LTD Vs RAJESH BHIMRAO THUL 4836	SANJEEV KUMAR(P),	8285002845	litigation@srslegal.com	28-02-2023	27.02.2023
			OMP (COMM)/13/2023	HDFC BANK LTD Vs MALTI DEVI 0909	SANJEEV KUMAR(P),	8285002845	litigation@srslegal.com	28-02-2023	27.02.2023
			OMP (I) (COMM)/507/2023	HDFC BANK LTD Vs MALTI DEVI 0909	SANJEEV KUMAR(P),	8285002845	litigation@srslegal.com	28-02-2023	27.02.2023
			CS (COMM)/119/2023	CANARA BANK Vs MR VIJAY ROY	KRISHAN KUMAR(P),	8285002845	litigation@srslegal.com	28-02-2023	27.02.2023
			OMP (I) (COMM)/503/2023	HDFC BANK LTD Vs AIYESHA NOOR 4936	SANJEEV KUMAR(P),	8285002845	litigation@srslegal.com	28-02-2023	27.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/505/2023	HDFC BANK LTD Vs KAILASH CHAND 3119	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	28-02-2023	27.02.2023
16	SH. MUKESH KUMAR GUPTA	South	CS COMM-58/2023	CANARA BANK VS AMIT GUPTA & ANR.	ANKUR AGGARWAL	9990042642	SRI.ANSHU83@GMAIL.COM	01-02-2023	09-12-2023
			CS (COMM)/71/2023	CANARA BANK Vs NAVEEN CHAWLA	NILENDU VATSYAYAN	9999050853	nilenduvatsyayan@gmail.com	09-02-2023	01/24/23
			CS (COMM)/72/2023	BANK OF BARODA Vs MRS MONIKA HARSH	MANOJ KUMAR	986850378	manojkr_singh@hotmail.com	09-02-2023	01/24/23
			CS (COMM)/74/2023	CANARA BANK Vs M/S MAHA LAXMI STORE THROUGH ITS PROPRIETOR SANDEEP KUMAR	ANSHUMAN SRIVASTAVA	9990042642	sri.anshu83@gmail.com	09-02-2023	01/20/23
			CS (COMM)/75/2023	CANARA BANK Vs M/S LIFE ORTHO	KRISHAN KUMAR	999057770	krishenkumar@gmail.com	09-02-2023	01/16/23
			CS COMM-56/2023	PRAMILA RAI VS ALKA MALHOTRA	VIVEK SHEEL	9555909380	legalvishwamitra@gmail.com	01-02-2023	25-01-2023
			CS COMM-57/2023	PUNJAB NATIONAL BANK VS AYUHMANN THOROUGH ITS PARTNERS	MOHINDER KUMAR	9910337392	advmkarora@gmail.com	01-02-2023	18-01-2023
			CS COMM-59/2023	KANHA MINERALS VS YFC PROJECT PVT LTD	TANDOW LAW ASSOSTES	9810565403	karuneshtandow@gmail.com	02-02-2023	10-01-2023
			EX COM-39/2023	KANIKA MATHUR VS RITZY FOODSTUFF PVT LTD	KUNAL ANAND	RICHA KAPOOR	office@marklegal.co.in	01-02-2023	25-01-2023
			EX COM-40/223	HDB FINANCIAL SERVICES LIMITED VS ANGAD SINGH	RISHAB RAJ JAIN	9818334269	rishab@rrjassociate.com	03-02-2023	01-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX COM-42/20232	KOTAK MAHINDRA PRIME LIMITED VS KANTVERMA KUMUD	MANISH DUA	9899350360	manish.dua.advocate@gmail.com	06-02-2023	01-02-2023
			Execution (Comm)/46/2023	BAJAJ ELECTRICALS LIMITED Vs M/S DSC LTD	AADITAY VIJAY KUMAR	971722082	aadityavk@gmail.com	09-02-2023	02/01/23
			Execution (Comm)/49/2023	MRS UPINDERJIT KHURANA Vs DR SUMANTU VIRMANI	SHIVAKANT ARORA	9810294364	E-mail ID not mentioned	09-02-2023	02/07/23
			MISC DJ-11/2023	KOTAK MAHINDRA BANK LIMITED VS CHANCHAL KAPOOR	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	01-02-2023	28-01-2023
			OMP (I) (COMM)/307/2023	KOTAK MAHINDRA PRIME LTD Vs MANAV SHARMA 4160	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	09-02-2023	02/07/23
			OMP (I) (COMM)/308/2023	AXIS BANK LIMITED Vs SURENDER KUMAR	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	09-02-2023	01/23/23
			OMP (I) (COMM)/317/2023	KOTAK MAHINDRA BANK Vs DEVENDRA KUMAR CHAURASIYA	PARV MAHAJAN	9873347330	parv.mahajan007@gmail.com	09-02-2023	02/06/23
			OMP (I) (COMM)/318/2023	KOTAK MAHINDRA BANK Vs RMD INFRA 504	PARV MAHAJAN	9873347330	parv.mahajan007@gmail.com	09-02-2023	02/06/23
			OMP (I) (COMM)/319/2023	KOTAK MAHINDRA PRIME LTD Vs SANJAY YADAV	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	09-02-2023	01/27/23
			OMP (I) (COMM)/320/2023	KOTAK MAHINDRA PRIME LTD Vs SUSHMA PRAKASH	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	09-02-2023	01/27/23
			OMP (I) (COMM)/321/2023	KOTAK MAHINDRA PRIME LTD Vs SHAMS TABREZ	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	09-02-2023	01/27/23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/322/2023	KOTAK MAHINDRA PRIME LTD Vs SHASHI KUMAR	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	09-02-2023	01/27/23
			OMP (I) (COMM)/323/2023	KOTAK MAHINDRA PRIME LTD Vs NITIN SHARMA	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	09-02-2023	01/25/23
			OMP (I) (COMM)/324/2023	AXIS BANK LTD Vs AMIT KUMAR	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	09-02-2023	01/24/23
			OMP (I) (COMM)/325/2023	AXIS BANK LTD Vs SACHIN TYAGI	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	09-02-2023	01/24/23
			OMP (I) (COMM)/326/2023	KOTAK MAHINDRA PRIME LTD Vs ASHISH RATRA	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	09-02-2023	01/25/23
			OMP (I) (COMM)/327/2023	KOTAK MAHINDRA PRIME LTD Vs KKSPUN INDIA LTD	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	09-02-2023	01/24/23
			OMP (I) (COMM)/328/2023	AXIS BANK LIMITED Vs VIMAL	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	09-02-2023	01/23/23
			OMP (I) (COMM)/329/2023	AXIS BANK LIMITED Vs YASEEN KHAN	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	09-02-2023	01/23/23
			OMP (I) (COMM)/330/2023	AXIS BANK LIMITED Vs PREM CHAND SHARMA	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	09-02-2023	01/23/23
			OMP (I) (COMM)/331/2023	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RINKI NAHAK	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	09-02-2023	01/16/23
			OMP (I) (COMM)/424/2023	TOYATA FINANCIAL SERIVCES PVT LTD VS RAHUL SINGH	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	23-02-2023	03-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/425/2023	TOYATA FINANCIAL SERVICES PVT LTD VS ARCHANA SINGH	RAJESH JANGRA	9958726491	JAngraadvocate@gmail.com	23-02-2023	03-02-2023
			OMP (I) (COMM)/426/2023	IDFC FIRST BANK VS RESHIB BHAT	SRCS (LEGAL)	8285002845	Litigation@srcslegal.com	23-02-2023	31-01-2023
			OMP(I) COMM-251/2023	HDFC BANK LIMITED VS MAHESH	SRCS (LEGAL)	8285002845	litigation@ssrana.com	02-02-2023	20-01-2023
			OMP(I) COMM-252/2023	HDFC BANK LIMITED VS WAJIDA BEGUM	SRCS (LEGAL)	8285002845	litigation@ssrana.com	02-02-2023	20-01-2023
			OMP(I) COMM-253/2023	HDFC BANK LIMITED VS SUNIL DUTT	SRCS (LEGAL)	8285002845	litigation@ssrana.com	02-02-2023	19-01-2023
			OMP(I) COMM-254/2023	HDFC BANK LIMITED VS MAHESH LOHIA	SRCS (LEGAL)	8285002845	litigation@ssrana.com	02-02-2023	19-01-2023
			OMP(I) COMM-256/2023	KOTAK MAHINDRA BANK LIMITED VS DIWAKAR SINGH	PARV MAHAJAN	9873347330	parv.mahajan007@gmail.com	02-02-2023	18-01-2023
			OMP(I) COMM-257/2023	AXIS BANK LIMITED VS ASHISH TIWARI	JANGRA & ASSOCIATES	9958726491	jangraadvocate@gmail.com	03-02-2023	24-01-2023
			OMP(I) COMM-258/2023	AXIS BANK LIMITED VS REKHA DEVI	JANGRA & ASSOCIATES	9958726491	jangraadvocate@gmail.com	03-02-2023	24-01-2023
			OMP(I) COMM-259/2023	TOYATA FINANCIAL SERVICES PVT LTD VS MANOJ KUMAR	JANGRA & ASSOCIATES	9958726491	jangraadvocate@gmail.com	03-02-2023	20-01-2023
			OMP(I) COMM-260/2023	TOYATA FINANCIAL SERVICES PVT LTD VS LAVI RAI	JANGRA & ASSOCIATES	9958726491	jangraadvocate@gmail.com	03-02-2023	20-01-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I) COMM-261/2023	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KSHATRIYA INFRA BUILDCON PVT LTD	JANGRA & ASSOCIATES	9958726491	jiangraadvocate@gmail.com	03-02-2023	16-01-2023
			OMP(I) COMM-268/2023	HDFC BANK LIMITED VS RAJPAL SHRI CHANDRA	SRCS (LEGAL)	8285002845	litigation@ssrana.com	04-02-2023	12-01-2023
			OMP(I) COMM-269/2023	HDFC BANK LIMITED VS SOHAIO QURESHI	SRCS (LEGAL)	8285002845	litigation@ssrana.com	04-02-2023	12-01-2023
			OMP(I) COMM-270/2023	HDFC BANK LIMITED VS ARPIT GUPTA	SRCS (LEGAL)	8285002845	litigation@ssrana.com	04-02-2023	12-01-2023
			OMP(I) COMM-271/2023	HDFC BANK LIMITED VS VINAY KUMAR RAY	SRCS (LEGAL)	8285002845	litigation@ssrana.com	04-02-2023	12-01-2023
			OMP(I) COMM-272/2023	HDFC BANK LIMITED VS ANITA DHILLON	SRCS (LEGAL)	8285002845	litigation@ssrana.com	04-02-2023	12-01-2023
			omp(I) COMM-273/2023	HDFC BANK LTD VS MOHAMMAD FAIZAN	SRCS (LEGAL)	8285002845	litigation@ssrana.com	06-02-2023	12-01-2023
			OMP(I) COMM-274/2023	HDFC BANK LIMITED VS KUSHAL SINGHAL	SRCS (LEGAL)	8285002845	litigation@ssrana.com	06-02-2023	12-01-2023
			OMP(I) COMM-275/2023	HDFC BANK LIMITED VS MANVINDER WALIA	SRCS (LEGAL)	8285002845	litigation@ssrana.com	06-02-2023	11-01-2023
			OMP(I) COMM-276/2023	HDFC BANK LIMITED VS MOHD RASHID	SRCS (LEGAL)	8285002845	litigation@ssrana.com	06-02-2023	11-01-2023
			OMP(I) COMM-277/2023	HDFC BANK LIMITED VS MOHIT MISHRA	SRCS (LEGAL)	8285002845	litigation@ssrana.com	06-02-2023	11-01-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I) COMM-278/2023	HDFC BANK LIMITED VS KATEX LOGISTICS SOLUTION PVT LTD	SRCS (LEGAL)	8285002845	litigation@ssrana.com	07-02-2023	03-01-2023
			OMP(I) COMM-279/2023	HDFC BANK LIMITED VS NARESH KUMAR PAL	SRCS (LEGAL)	8285002845	litigation@ssrana.com	07-02-2023	13-01-2023
			OMP(I) COMM-280/2023	HDFC BANK LIMITED VS MAHESH LAL	SRCS (LEGAL)	8285002845	litigation@ssrana.com	07-02-2023	11-01-2023
			OMP(I) COMM-281/2023	HDFC BANK LIMITED VS REDEFINE ONLINE EXPRESS	SRCS (LEGAL)	8285002845	litigation@ssrana.com	07-02-2023	09-01-2023
			OMP(I) COMM-282/2023	HDFC BANK LIMITED VS REDEFINE ONLINE EXPRESS	SRCS (LEGAL)	8285002845	litigation@ssrana.com	07-02-2023	09-01-2023
			OMP(I) COMM-286/2023	HDFC BANK LIMITED VS RAHUL GOSWAMI	SRCS (LEGAL)	8285002845	litigation@ssrana.com	07-02-2023	13-01-2023
			OMP(I) COMM-287/2023	HDFC BANK LIMITED VS A.K. MOTORS	SRCS (LEGAL)	8285002845	litigation@ssrana.com	07-02-2023	13-01-2023
			OMP(I) COMM-288/2023	HDFC BANK LIMITED VS NITIN KUMAR	SRCS (LEGAL)	8285002845	litigation@ssrana.com	07-02-2023	13-01-2023
			OMP(I) COMM-289/2023	HDFC BANK LIMITED VS MOHD SHARIQ	SRCS (LEGAL)	8285002845	litigation@ssrana.com	08-02-2023	13-01-2023
			OMP(I) COMM-290/2023	HDFC BANK LIMITED VS GAGAN GANDHI	SRCS (LEGAL)	8285002845	litigation@ssrana.com	08-02-2023	13-01-2023
			OMP(I) COMM-2912023	HDFC BANK LIMITED VS JAWAHAR LAL	SRCS (LEGAL)	8285002845	litigation@ssrana.com	08-02-2023	13-01-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I) COMM-292/2023	HDFC BANK LIMITED VS PAWAN KUMAR	SRCS (LEGAL)	8285002845	litigation@ssrana.com	08-02-2023	13-01-2023
			OMP(I) COMM-293/2023	HDFC BANK LIMITED VS KULVINDER KAUR	SRCS (LEGAL)	8285002845	litigation@ssrana.com	08-02-2023	13-01-2023
			CS (COMM)/70/2023	MANI INC./FOREVER DENTAL CO.	MR. SHRAVAN KUMAR BANSAL	FILE TRANSFERED DATA NOT AVAILABLE	FILE TRANSFERED DATA NOT AVAILABLE	09-02-2023	10-02-2023
			CS (COMM)/73/2023	CARLSBERG BREWERIES AS/GAURAV MANCHAND	MR. SHRAVAN KUMAR BANSAL	FILE TRANSFERED DATA NOT AVAILABLE	FILE TRANSFERED DATA NOT AVAILABLE	09-02-2023	09-02-2023
			OMP (I) (COMM)/466/2023	IDFC FIRST BANK LTD Vs SHWETA SACHDEVA 3545	SANJEEV KUMAR(P),	FILE TRANSFERED DATA NOT AVAILABLE	FILE TRANSFERED DATA NOT AVAILABLE	27-02-2023	02-01-2023
			OMP (I) (COMM)/465/2023	IDFC FIRST BANK LTD Vs JILEY SINGH 4286	SANJEEV KUMAR(P),	FILE TRANSFERED DATA NOT AVAILABLE	FILE TRANSFERED DATA NOT AVAILABLE	27-02-2023	02-01-2023
			OMP (I) (COMM)/464/2023	YES BANK LTD Vs KLD CREATION INFRASTRUCTURE PVT LTD 8705	SANJEEV KUMAR(P),	FILE TRANSFERED DATA NOT AVAILABLE	FILE TRANSFERED DATA NOT AVAILABLE	27-02-2023	02-01-2023
			Execution (Comm)/71/2023	KOTAK MAHINDRA PRIME LTD Vs CHURAPLAMUTTIL BABY BABU	Rohit Bohra(P),	FILE TRANSFERED DATA NOT AVAILABLE	FILE TRANSFERED DATA NOT AVAILABLE	24-02-2023	03-01-2023
			OMP (I) (COMM)/487/2023	YES BANK Vs AMITA TYAGI	SANJEEV KUMAR(P),	FILE TRANSFERED DATA NOT AVAILABLE	FILE TRANSFERED DATA NOT AVAILABLE	28-02-2023	10-01-2023
			OMP (I) (COMM)/488/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NORTH GOA RENT A CAB ASSOCIATION	RAHUL BHARADWAJ(P),	FILE TRANSFERED DATA NOT AVAILABLE	FILE TRANSFERED DATA NOT AVAILABLE	28-02-2023	10-01-2023
			OMP (I) (COMM)/463/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SACHIN CHOUHAN	RAHUL BHARADWAJ(P),	FILE TRANSFERED DATA NOT AVAILABLE	FILE TRANSFERED DATA NOT AVAILABLE	27-02-2023	11-01-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/462/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAMBARAN SINGH GURJAR	RAHUL BHARADWAJ(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	27-02-2023	11-01-2023
			OMP (I) (COMM)/460/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHADAB UDDIN	RAHUL BHARADWAJ(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	27-02-2023	11-01-2023
			OMP (I) (COMM)/458/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHREE BHADHRIYA CONTRACTOR	RAHUL BHARADWAJ(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	27-02-2023	11-01-2023
			OMP (I) (COMM)/457/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHREE KRISHNA INFRASTRUCTURE	RAHUL BHARADWAJ(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	27-02-2023	11-01-2023
			OMP (I) (COMM)/461/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs TRANZLEASE HOLDINGS INDIA PVT LTD 9997	RAHUL BHARADWAJ(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	27-02-2023	11-01-2023
			Execution (Comm)/70/2023	SBI CARDS AND PAYMENT SERVICE LTD Vs OMPRIYA MOHANTY	KIRTY AGARWAL(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	24-02-2023	12-01-2023
			OMP (I) (COMM)/489/2023	HDFC BANK LTD Vs TAHJEEB ISRAT ALI 8210	SANJEEV KUMAR(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	28-02-2023	16-01-2023
			CS (COMM)/111/2023	ICICI BANK Vs BOSS	VIKAS(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	24-02-2023	16-01-2023
			OMP (I) (COMM)/490/2023	HDFC BANK LTD Vs POOJA SHARMA 3842	SANJEEV KUMAR(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	28-02-2023	17-01-2023
			OMP (I) (COMM)/491/2023	HDFC BANK LTD Vs DHIRAJ SHARMA 8654	SANJEEV KUMAR(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	28-02-2023	17-01-2023
			Execution (Comm)/68/2023	HDB FINANCIAL SERVICES Vs VED PRAKASH	RAHUL BHARADWAJ(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	24-02-2023	17-01-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/69/2023	HDB FINANCIAL SERVICES Vs RAM KUMAR NAGAR	RAHUL BHARADWAJ(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	24-02-2023	17-01-2023
			Execution (Comm)/67/2023	HDB FINANCIAL SERVICES Vs POOJA ARORA	DEEPANKUR SONDHI(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	24-02-2023	03-02-2023
			OMP (I) (COMM)/492/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs HAMEED ABDUL RHEMAN LALU	RAHUL BHARADWAJ(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	28-02-2023	03-02-2023
			OMP (I) (COMM)/493/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRAVEEN KUMAR SINGH	RAHUL BHARADWAJ(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	28-02-2023	03-02-2023
			OMP (I) (COMM)/494/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOHD FAHAD HASSAN	RAHUL BHARADWAJ(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	28-02-2023	03-02-2023
			OMP (I) (COMM)/495/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GURCHARAN SINGH	RAHUL BHARADWAJ(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	28-02-2023	07-02-2023
			CS (COMM)/110/2023	STERLING ACCURIS WELLNESS PVT LTD Vs MEDEOR HOSPITAL LIMITED	Sakshi Arya(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	24-02-2023	07-02-2023
			Execution (Comm)/66/2023	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs UNIQUE TOURISM PRIVATE LIMITED	DINESH JAIN(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	24-02-2023	09-02-2023
			OMP (I) (COMM)/496/2023	YES BANK LTD Vs NAVEEN SHARMA 2132	SANJEEV KUMAR(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	28-02-2023	10-02-2023
			CS (COMM)/116/2023	GABION TECHNOLOGIES INDIA PVT LTD AND ORS Vs M/S SWASTIK POLYVINYL PVT LTD	DINESH YADAV(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	28-02-2023	30-01-2023
			OMP (I) (COMM)/467/2023	HDFC BANK LTD Vs JAHIRA	SANJEEV KUMAR(P),	FILE TRANSFERRED DATA NOT AVAILABLE	FILE TRANSFERRED DATA NOT AVAILABLE	27-02-2023	20-12-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST	CS (COMM)/114/2023	NEPTUNE SYSTEMS PRIVATE LIMITED Vs HUSK POWER SYSTEMS PRIVATE LIMITED	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	02-02-2023	01.02.2023
			CS (COMM)/129/2023	BANK OF BARODA Vs VIJAY ROHIRA PROPRIETOR OF M/S VIJAY TRADING COMPANY	SUSHIL KUMAR SAPRA(P),	7982175989	aaspresapra2010@gmail.com	08-02-2023	24.01.2023
			CS (COMM)/132/2023	M/S REYNOLD INDIA PVT LTD Vs ICICI LOMBARD GENERAL INSURANCE CO LTD	SUHAIL KHAN(P),	9711190303	suhaikhanadv@gmail.com	09-02-2023	08.02.2023
			CS (COMM)/135/2023	IDBI BANK LTD Vs KIRAN	MANISH KUMAR DEWAN(P),	9213905829	manish@kifindia.com	10-02-2023	03.02.2023
			CS (COMM)/134/2023	M/S RAMACIVIL INDIA CONSTRUCTION PVT LTD Vs NBCC INDIA LIMITED	AVINASH KUMAR TRIVEDI(P),	98714471764	avinashtrivedi.legal@gmail.com	10-02-2023	04.02.2023
			CS (COMM)/136/2023	ICICI BANK LTD Vs ANIL MISHTAN WALA PROP ANIL KUMA GARG	Rahul Chauhan(P),	9971891788	info@avalegal.com	10-02-2023	09.01.2023
			CS (COMM)/137/2023	HEALTH DIVISION THROUGH AR Vs AK NIRBHAY ENTERPRISE THROUGH DIRECTOR AND ORS	NIRBHAY NATH JHA(P),	8802842632	jhalegalvibes@gmail.com	10-02-2023	07.02.2023
			CS (COMM)/149/2023	PAWAN SAGAR JAIN Vs M S HOTSPOTS SALES AND SOLUTIONS PRIVATE LIMITED	DEEPAK KUMAR SRIVASTAVA (P),	8178674311	depaksrivastav408@gmail.com	14-02-2023	10.02.2023
			CS (COMM)/152/2023	SUSHIL KUMAR JAIN Vs SHRI RAJEEV GUPTA SOLE PROPRIOTER OF M/S RAJEEV ASSOCIATES	ANURAG MALIK(P),	9810815307	vineet.legal@gmail.com	15-02-2023	01.02.2023
			CS (COMM)/153/2023	CANARA BANK Vs MANSOOR ALI	A.N TIWARI(P),	--	antadvocate@yahoo.co.in	15-02-2023	07.02.2023
CS (COMM)/163/2023	CHADHA COMPUTERS Vs PUJA MALHOTRA	ANOJ KUMAR SINGH(P),	9811904106	--	17-02-2023	14.02.2023			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/166/2023	DAYA SHANKAR Vs ASHWANI KUMAR	ARABINDA NAYAK(P),	8527665316	--	20-02-2023	17.02.2023
			CS (COMM)/169/2023	CANARA BANK Vs MISHICA GLOBAL PRIVATE LIMITED	SANJEEV CHOPRA(P),	9711142200	chopra6791@gmail.com	21-02-2023	07.02.2023
			CS (COMM)/172/2023	THROUGH SPA SUSHANT JAIN Vs MR MUSHAHID ALI SOLE PROPRIETOR PRIME PACKAGING	MANSI CHADHA(P),	9910772005	chadhandassociates@rediffmail.com	21-02-2023	14.02.2023
			CS (COMM)/180/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs DHIRAJ PASSI	ABHIJIT MITTAL(P),	9971005414	abhijit@legalscriptures.com	23-02-2023	19.02.2023
			CS (COMM)/198/2023	M/S JAIN PIPE TRADERS PVT LTD Vs M/S TRIPATRA GEOMAX INFRA	ANKIT KASHYAP(P),	9315829565	deepaksinghthakuro606@gmail.com	25-02-2023	08.02.2023
			CS (COMM)/207/2023	M/S G H PRINTS PVT LTD Vs M/S VIZWISE COMMERCE PVT LTD	RAJENDRA YADAV(P),	--	--	27-02-2023	24.02.2023
			CS (COMM)/208/2023	V S DWIVEDI Vs M/S HARJI ENGINEERING WORKS PVT LTD	SAROJ KUMAR JHA(P),	9818701001	jhaksarojhl@gmail.com	27-02-2023	15.02.2023
			CS (COMM)/212/2023	PUNJAB NATIONAL BANK Vs MUJEEB	VIKRAM GOLA(P),	9811244209	vikramgola2010@gmail.com	28-02-2023	27.02.2023
18	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST DISTRICT	CS (COMM)/161/2023	CANARA BANK Vs SMT GEETA GIRI	ANKUR AGGARWAL(P),	9990042642	SRI.ANSHU83@GMAIL.COM	16-02-2023	15-02-2023
			CS (COMM)/116/2023	CANARA BANK Vs HAIDER ALI PROP M/S HAIDER ALI FABRICATOR	SANJEEV CHOPRA(P),	9711142200	CHOPRA6791@GMAIL.COM	02-02-2023	01-02-2023
			CS (COMM)/125/2023	FLAKTGROUP INDIA PVT LIMITED Vs PARKSONS ENGINEERING CO PVT LTD	DIXIT MEHTA(P),	8556059335	ADV.MMEHTADIXIT@GMAIL.COM	06-02-2023	05-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/115/2023	JASPAL SINGH Vs M/S ORANGE SKY MAINTENANCE SERVICE PRIVATE LIMITED AND ORS	RAGHAV SABHARWA L(P),	9818844415	RAGHAV@SALF.IN	02-02-2023	01-02-2023
			CS (COMM)/203/2023	EYEP TECHSUIITS PVT LTD Vs MAKSAT TECHONOLOGIES PVT LTD	Prithvi Raj Sikka(P),	9811054562	LAWJURIS09@GMAIL.COM	25-02-2023	24-02-2023
			CS (COMM)/206/2023	M/S NEW INDIA COLOUR COMPANY LIMITED Vs M/S SURYA PROCESSORS PVT LTD THROUGH ITS DIRECTORS	Rohit Gaur(P),	9873645048	RAGHAVLAWFILE@GMAIL.COM	25-02-2023	24-02-2023
			CS (COMM)/142/2023	IDBI BANK LTD Vs RAJEEV KUMAR	MANISH KUMAR DEWAN(P),	9310059490	N/A	10-02-2023	09-02-2023
			CS (COMM)/143/2023	SAI SHUBH HOLIDAYS Vs SILVELINE POWER STATION PVT LTD	TARUNJEET SINGH JOLLY(P),	9654862375	TARUNJEETJOLLY@GMAIL.COM	10-02-2023	08-02-2023
			CS (COMM)/151/2023	BIOMERIEUX INDIA PVT LTD Vs N. MANOJ KUMAR SINGH (PROP OF SRI SAI ENTERPRISES)	MAHABIR(P)	9811694997	CONTACT@LITMUSLEGAL.COM	13-02-2023	11-02-2023
			CS (COMM)/192/2023	UNION BANK OF INDIA Vs SUMIT ENTERPRISES	RAJENDRA YADAV(P),	9312046733	YADAVRAZEN@GMAIL.COM	16-02-2023	15-02-2023
			CS (COMM)/191/2023	PUNJAB AND SIND BANK Vs M/S YARE ENGINEERING PVT LTD THROUGH ITS DIRECTOR	GIRISH VERMA(P),	9811135305	GIRISH.VASSOCIATES@GMAIL.COM	22-02-2023	21-02-2023
			CS (COMM)/171/2023 (TM)	BENTLEY SYSTEMS AND ANR Vs NAKSHATECH PVT LTD (TM)	Ankur Katyal(P),	9811809439	ankurkatyall@asklegal.co.in	20-02-2023	19-02-2023
			CS (COMM)/186/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs SURINDER PAL SINGH	ABHIJIT MITTAL(P),	9971005414	ABHIJIT@LEGALSCRIPTURES.COM	23-02-2023	21-02-2023
			CS (COMM)/187/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs ANIS AHMED AND NOOR JAHAN SAIFI	ABHIJIT MITTAL(P),	9971005414	ABHIJIT@LEGALSCRIPTURES.COM	23-02-2023	21-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/204/2023	ONE97 COMMUNICATIONS LTD Vs BG ENTERTAINMENT PVT LTD	GAURAV JAIN(P),	9811074162	ROHITJAIN2003@GMAIL.COM	25-02-2023	24-02-2023
			CS (COMM)/205/2023	ONE97 COMMUNICATIONS LTD Vs AGASTHYA CINE MAGICS INDIA PVT LTD	GAURAV JAIN(P),	9811074162	ROHITJAIN2003@GMAIL.COM	25-02-2023	24-02-2023
			CS (COMM)/214/2023 (TM)	THE POLO/ LAUREN COMPANY LP Vs S K GARMENTS AND ANR	SHRAVAN KUMAR BANSAL(P),	011-26843455	unitedmark@unitedandunited.com	28-02-2023	27-02-2023
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/112/2023	M/S ABHISHEK ENTERPRISES Vs SOUTH DELHI MUNICIPAL CORPORATION	DIGGAJ PATHAK	9654887889	ABHIGOEL2392@GMAIL.COM	02-02-2023	28-01-2023
			CS (COMM)/113/2023	M/S ABHISHEK ENTERPRISES Vs SOUTH DELHI MUNICIPAL CORPORATION	DIGGAJ PATHAK	9654887889	ABHIGOEL2392@GMAIL.COM	02-02-2023	28-01-2023
			CS (COMM)/121/2023	DEZINETREE PROJECTS PVT LTD Vs SPOKES DIGITAL INC	Akash Ojha	9711851069	Cauveryrawal.lawoffices@gmail.com	04-02-2023	24-01-2023
			CS (COMM)/122/2023	IDBI BANK LTD. Vs EKTA SINGH	MANISH KUMAR DEWAN	9213905829	manish@klfindia.com	04-02-2023	25-01-2023
			CS (COMM)/123/2023	KAILASH SEWANI Vs ARSHDEEP KAUR AND GURPREET SINGH SANDHU	SATYA NARAYAN PADHI	9599823244	narayansatya69@yahoo.com	06-02-2023	30-01-2023
			CS (COMM)/131/2023	SIMMTRONICS INFOTECH PVT. LTD Vs SMARTPRO VENTURES PRIVATE LIMITED	AKHIL VERMA	9999086312	yruristpartners@gmail.com;	08-02-2023	04-02-2023
			CS (COMM)/139/2023	M/S FASHION GARMENTS Vs LOTUS TRAEXIM PVT LTD AND ORS	Sohaib Alam	99993730 17	a1am.sohaib(aJmaiLcom	10-02-2023	30-01-2023
			CS (COMM)/165/2023	KAMA AYURVEDA PRIVATE LIMITED Vs FREESOUL TECHNOLOGY SERVICES LLP	N. MAHABIR	9811694997	CONTACT@LITMUSLEGAL.COM	17-02-2023	02-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/175/2023	KAPSONS VALVES INDIA PVT. LTD. Vs ZAMIL AIR CONDITIONERS INDIA PVT. LTD.	ROHIT RANJAN KUMAR	8427386478	NA	22-02-2023	14-02-2023
			CS (COMM)/176/2023	MS RKG GRAINING SORTING SOLUTIONS PVT LTD Vs MS BALAJEE SYNDICATE	EKANSH BHATNAGAR	8851084281	advocate.ekansh@gmail.com	23-02-2023	12-02-2023
			CS (COMM)/189/2023	VIJAY JAIN Vs DIOS LIFESCIENCES PRIVATE LIMITED	Rohit Pal	9911331276	contactus@akjlaw.in	24-02-2023	20-02-2023
			CS (COMM)/190/2023	IDBI BANK LTD. Vs AMIRUDDIN	MANISH KUMAR DEWAN	9213905829	manish@klfindia.com	24-02-2023	18-02-2023
20	MS. ANU GROVER BALIGA	SOUTH-EAST	CS (COMM)/217/2023	STATE BANK OF INDIA Vs PUSHPENDER YADAV	VAIBHAV YADAV(P),	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	27-02-2023	25-01-2023
			CS (COMM)/215/2023	STATE BANK OF INDIA Vs MR SAMAR KHAN	VAIBHAV YADAV(P),	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	27-02-2023	25-01-2023
			CS (COMM)/216/2023	STATE BANK OF INDIA Vs VIKAS JASMERIA	VAIBHAV YADAV(P),	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	27-02-2023	25-01-2023
			EXECUTION (COMM)/89/2023	HDFC BANK LTD Vs AMIR KUMAR JHA	Manisha Baruah(P),	9958683230	NAVEENK101@GMAIL.COM	10-02-2023	28-01-2023
			CS (COMM)/196/2023	BANK OF INDIA Vs EDUTALENT SGI PVT LTD	SANCHIT KUMAR(P),	9555727968	SANCHIT.LEGAL@GMAIL.COM	25-02-2023	31-01-2023
			CS (COMM)/133/2023	MUKESH BANSAL Vs DELHI TOURISM AND TRANSPORT DEVELOPMENT CORPORATION	AMIT KUMAR(P),	9811217093	ADVODURGES@GMAIL.COM	09-02-2023	01-02-2023
			CS (COMM)/117/2023	NEPTUNE INDIA LIMITED Vs SHAKTI SHARAN MISHRA	ANKUR SINGHAL(P),	9811126091	ANKURSINGHALADVOCATE@GMAIL.COM	02-02-2023	01-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EXECUTION (COMM)/85/2023	M/S KOTAK MAHINDRA BANK LTD Vs M/S SHRI KARNI AIR CARRIERS AND CARGO	RAVI SHANKAR GARG(P),	9811252038	ADVOCATERSGARG@GMAIL.COM	07-02-2023	02-02-2023
			OMP (I) (COMM)/10/2023	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs MOHD ANAS	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	06-02-2023	02-02-2023
			CS (COMM)/140/2023	M/S RAMACIVIL INDIA CONSTRUCTION PVT LTD Vs NBCC INDIA LIMITED	AVINASH KUMAR TRIVEDI(P),	9871441764	AVINASHTRIVEDI.LEGAL@GMAIL.COM	10-02-2023	04-02-2023
			CS (COMM)/147/2023	KOSMOS PROJECT CONSULTANTS PVT LTD Vs ROHIT SHARMA	MD JAWAID HUSSAIN KHAN(P),	9582083447	ADVOCATEJHKHAN@GMAIL.COM	13-02-2023	07-02-2023
			CS (COMM)/155/2023	SIMMTRONICS INFOTECH PVT LTD Vs DEBRATI DEB	AKHIL VERMA(P),	9999086312	YURISTPARTNERS@GMAIL.COM	15-02-2023	08-02-2023
			CS (COMM)/145/2023	RAJESH DUTTA Vs M G MOBILES INDIA PVT LTD	HEMANT MANJANI(P)	9818182925	HEMANTMUNJANI@GMAIL.COM	13-02-2023	08-02-2023
			EXECUTION (COMM)/90/2023	HDB FINANCIAL SERVICES LIMITED Vs KAMRAN HASHMI	NARESH BHARDWAJ(P),	9818334269	RISHABH@RRJASSOCIATE.COM	14-02-2023	08-02-2023
			CS (COMM)/148/2023	M/S SPORTIGO MARKETING COMPANY Vs CELLO INDUSTRIES PRIVATE LIMITED THROUGH ITS DIRECTORS	AASHEESH GUPTA(P),	9897000770	ABDHUL@CCLAW.IN	13-02-2023	09-02-2023
			CS (COMM)/146/2023	M/S A K ASSOCIATES AND ANR Vs SONY RAVINDRANATH AND ORS	SATYA VAN(P),	7982105766	ADVSK15@GMAIL.COM	13-02-2023	09-02-2023
			EXECUTION (COMM)/96/2023	RAHUL AGARWAL Vs GREAT EASTERN ENERGY CORPORATION THROUGH YOGINDRA MODI	D.ASHOK RAJAGOPALAN(P),	9871234550	RAJAGOPALAN.ASHOK@GMAIL.COM	15-02-2023	10-02-2023
			CS (COMM)/150/2023	RAJ KUMAR JALAN Vs GAURI INFOTECH PVT LTD	KUNAL ANAND(P),	9910177603	OFFICE@MARKLEGAL.CO.IN	14-02-2023	13-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/157/2023	M/S SWAMI TRADERS Vs RAKBRO INDUSTRIAL CORPORATION	USHA SHARMA(P),	9899199784	THELAWFIRM@GMAIL.COM	16-02-2023	13-02-2023
			CS (COMM)/202/2023	M/S GB IDENTITY INDUSTRIES PVT LTD Vs M/S DV PROMOTERS AND MARKETERS PVT LTD	VIPIN KUMAR CHAUDHARY(P),	9999448797	KUSHARABANSAL@AKASSOCIATE.ORG.IN	25-02-2023	13-02-2023
			CS (COMM)/158/2023	MITA INDIA PRIVATE LIMITED Vs JUPITER ADMINISTRATIVE AND SECURITY SERVICES PVT LTD	LAKSHAY SAWHNEY(P),	9811870224	SSLAW316@GMAIL.COM	16-02-2023	15-02-2023
			CS (COMM)/159/2023	HI TECH PRODUCTS PRIVATE LIMITED Vs GOPAL RADIOS	SHRAVAN KUMAR BANSAL(P),	011-26843455	UNITEDMARK@UNITEDANDUNITED.COM	16-02-2023	15-02-2023
			CS (COMM)/194/2023	M/S NATH LOGISTICS PVT LTD Vs ACCURATE FREIGHT LOGISTICS	SUMIT SARNA(P),	9650941688	SUMITSARNA@GMAIL.COM	20-02-2023	17-02-2023
			CS (COMM)/174/2023	NIPUN EMBROIDERY Vs INDUSIND BANK LTD	MARKANDEY(P),	9250950582	MARKENDEYGUPTA@YAHOO.CO.IN	22-02-2023	21-02-2023
			CS (COMM)/184/2023	STATE BANK OF INDIA Vs ASHOK SINGH KHUNGA	DHARMENDRA SINGH(P),	8800784740	SUBHI1673@GMAIL.COM	23-02-2023	22-02-2023
			CS (COMM)/185/2023	STATE BANK OF INDIA Vs DAROGA RAM	DHARMENDRA SINGH(P),	8800784740	SUBHI1673@GMAIL.COM	23-02-2023	22-02-2023
			EXECUTION (COMM)/104/2023	KAMAL KUMAR KESHWANI Vs DHL SUPPLY CHAIN INDIA PVT LTD	Gaurav Puri(P),	9899191898	PURICO@ME.COM	23-02-2023	22-02-2023
			CS (COMM)/177/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs NAMITA BHANDARE	ABHIJIT MITTAL(P),	9971005414	ABHIJEET@LEGALSRIPTURES.COM	23-02-2023	22-02-2023
			CS (COMM)/178/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs KAILASH VASDEV	ABHIJIT MITTAL(P),	9971005414	ABHIJEET@LEGALSRIPTURES.COM	23-02-2023	22-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/179/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs SUNITA NIJHAWAN AND SUSHIL NIJHAWAN	ABHIJIT MITTAL(P),	9971005414	ABHIJEET@LEGALSCRIPTURE S.COM	23-02-2023	22-02-2023
			CS (COMM)/195/2023	ONE97 COMMUNICATIONS LTD Vs MR MURALI KRISHNA	GAURAV JAIN(P),	9811074162	ROHITJN2003@GMAIL.COM	25-02-2023	23-02-2023
			CS (COMM)/197/2023	DAKSHIN DILLI SWACHH INITIATIVES PVT LTD Vs RDR HOPITALITY SOLUTIONS PVT LTD	Harsh Vardhan(P),	9467194651	INFO@ZLC.CO.IN	25-02-2023	23-02-2023
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	CS (COMM)/119/2023	DEZINETREE PROJECT PVT LTD Vs RETURNONWEB CONSULTING SERVICE PVT LTD	Akash Ojha(P),	9711851069	ashish.rajput@dezinetree.com	03-02-2023	24-01-2023
			CS (COMM)/127/2023	BANK OF BARODA Vs MR BRAHMA NANAD PANDEY	SUMEET ANAND(P),	9953154353	SUMEETANAND.ADV@GMAIL.COM	07-02-2023	20-01-2023
			CS (COMM)/128/2023	BANK OF BARODA Vs M/S ZBROTHERS	SUMEET ANAND(P),	9953154353	SUMEETANAND.ADV@GMAIL.COM	07-02-2023	20-01-2023
			CS (COMM)/130/2023	M/S SS4 SAFENET Vs M/S PRET STUDY BY JANAK FASHIONS PRIVATE LIMITED	AYUSH GUPTA(P),	9818402326	ayush@guptalegal.in	08-02-2023	02-02-2023
			CS (COMM)/144/2023	CANARA BANK Vs MRS CHANCHAL SINGH PROP SHUBHLABH MULTIMEDIA COMPUTER	SANJEEV CHOPRA(P),	9711142200	CHOPRA6791@GMAIL.COM	13-02-2023	07-02-2023
			CS (COMM)/138/2023	M/s ONE STOP PACKAGING INC Vs CBC Fashions (ASIA) Pvt Ltd	NARENDER POSWAL(P),	9810083588	PARAMVEER_4@HOTMAIL.COM	10-02-2023	02-02-2023
			CS (COMM)/156/2023	RK POLYCREATIONS PVT LTD Vs NIGAM FINE ART CO	ASHOK KUMAR SINGH(P),	8287291544	advashok@gmail.com	16-02-2023	30-01-2023
			CS (COMM)/188/2023	IDBI BANK LTD Vs RESHMA	MANISH KUMAR DEWAN(P),	9213905829	manish@klfindia.coll	24-02-2023	18-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/193/2023	DEFENCE COLONY ASSOCIATION A BLOCK (REGD) Vs NEERAJ DAVID	AMRITA SARKAR(P),	9810182555	defcolablockclub@gmail.com	25-02-2023	12-01-2023
			CS (COMM)/209/2023	STATE BANK OF INDIA Vs JYOTI BASOYA	Shalini Upadhyay(P),	9899408618	SHALINIADVOCATE@GMAIL.COM	27-02-2023	20-02-2023
22	MS NIRJA BHATIA	SOUTH-EAST	CS (COMM)/111/2023	M/S. AMPLE PUBLICATIONS INDIA Vs M/S KARAN BOOKS SUPPLIERS AND ANR	R.S RAJPUT	8802224777	adv.rajput@gmail.com	01-02-2023	12-01-2023
			CS (COMM)/124/2023	WORLDCLASS GOURMET FOODS PRIVATE LIMITED Vs KAFFEE CONCEPTS GURGAON PRIVATE LIMITED	RAKESH SHARMA	99911125245	advocaterakeshsharma2006@gmail.com	06-02-2023	04-02-2023
			CS (COMM)/126/2023	PUNJAB NATIONAL BANK Vs M/S OM ELECTRICALS	RANJANA PATHAK	8744847805	ranjanaspathak@gmail.com	07-02-2023	11-01-2023
			CS (COMM)/141/2023	MWD PRIVATE LTD Vs SALUJA CONSTRUCTIONS PVT LTD	GAGAN KUMAR	9542161941	adv.gagankmar@gmail.com	10-02-2023	09-02-2023
			CS (COMM)/154/2023	CANARA BANK Vs MRS DEEPA AND ANR	AN TIWARI	9811046843	antadvocate@yahoo.co.in	15-02-2023	07-02-2023
			CS (COMM)/167/2023	M/S BDC DISTRIPTION PVT LTD Vs M/S SORICH FOILS LTD AND OTHERS	JATIN SAPRA	9312223345	jatinadvocate@gmail.com	20-02-2023	14-02-2023
			CS (COMM)/168/2023	BENTLEY SYSTEMS PVT. LTD. Vs VMAPS TECH INDIA PVT. LTD.	ANKURKATVAL	981180943	ankurkatval@asklegal.co.in	20-02-2023	16-02-2023
			OMP (COMM.)/16/2023	SPONSON TEA AND ORS Vs RBL BANK LIMITED	Anubhav Bhasin	9971090069	bhubauesh@abcolawoffices.com	22-02-2023	20-02-2023
			CS (COMM)/173/2023	CANARA BANK Vs AHMAD HUSSAIN	ANSHUMAN SRIVASTAVA	9990042642	srianshu83@gmail.com	22-02-2023	22-11-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/181/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs SUNITA NIJHAWAN AND SUSHIL NIJHAWAN	Abhijit Mittai	9971005414	abhiit@legalscriptures.com	23-02-2023	22-02-2023
			CS (COMM)/182/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs MOHAMAD JAWED KHAN AND ZEENAT JAWED KHAN	Abhijit Mittai	9971005414	abhiit@legalscriptures.com	23-02-2023	22-02-2023
			CS (COMM)/183/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs M/S. GANGA ACROWOOLS LIMITED	Abhijit Mittai	9971005414	abhiit@legalscriptures.com	23-02-2023	22-02-2023
			OMP (I) (COMM.)/15/2023	MRS. APARNA GAUTAM Vs M/S DHIRAJ ALK ENTERPRISE THROUGH ITS PARTNERS	DHIRAJ SACHDEVA	9818114050	sachdeva.dhiraj@gmail.com	25-02-2023	24-02-2023
			CS (COMM)/200/2023	STATE BANK OF INDIA Vs KULDEEP KUMAR SHARMA	VAIBHAVYA DAV	9971336611	vaibhav.yadav@hotmail.com	25-02-2023	25-01-2023
			CS (COMM)/201/2023	STATE BANK OF INDIA Vs TARUN BHOOOL	VAIBHAVYA DAV	9971336611	vaibhav.yadav@hotmail.com	25-02-2023	25-01-2023
			CS (COMM)/74/2023	TRILOK KUMAR JHA Vs INDU SHARMA SOLE PROPRIEROR	DHRUV SHARMA	8587030456	dhruvlawfac@yahoo.com	19-01-2023	20-12-2022
			CS (COMM)/83/2023	BIRD INFORMATION SYSTEM PVT LTD Vs NARESH KUMAR BERI	R K MEHTA	9999110690	kunal_mehta@live.in	23-01-2023	16-01-2023
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS (COMM) 118/23	M/S T.S. CLOTHING V/S M/S SPOTON LOGISTICS PVT. LTD.	ABHISHEK PURI/SURBHI GUPTA	1143508322	registrardel@thelawpoint.com	03.02.2023	03.02.2023
			EXEC (COMM)/121/2023	M/S ROOTS MULTICLEAN LTD. V/S M/S ANSH ORGANISATION	L.A. VASHISHTHA	9654701400	lav.vashishthalawoffice@gmail.com	28.02.2023	28.02.2023
24	SH. SHARMA-I SANJAY	East	EC-DLET-01-00279-2023	ICICI BANK LTD. VS SUPREET GUPTA	RAJEEV SAGAR	9810021846	sagarandsagarlawoffice@live.com	03-02-2023	01/02/23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-00284-2023	ICICI BANK LTD VS VIVEK YADAV	DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	03-02-2023	02/02/23
			EC-DLET-01-00285-2023	PUNJAB NATIONAL BANK VS RITU KUDANIA	MEENA GUPTA	9654336403	advmeenagupta89@gmail.com	03-02-2023	02/02/23
			EC-DLET-01-00294-2023	BANK OF BARODA VS PAWAN KHANNA	GEETANJALI SHARMA	8447833470	Advocate.134@gmail.com	04-02-2023	03/02/23
			EC-DLET-01-00298-2023	BANK OF BARODA VS M/S SATVIKA POLYMERS INDIA PVT. LTD.	GEETANJALI SHARMA	8447833470	Advocate.134@gmail.com	04-02-2023	04/02/23
			EC-DLET-01-00308-2023	SHRI GAUTAM GARMENTS PVT. LTD. VS P M TRADING	SHUBHAM TYAGI	9953098837	shubham.advocate0511@gmail.com	08-02-2023	07/02/23
			EC-DLET-01-00310-2023	LEENA ORGANICS PVT. LTD. VS HOWRAH CHEMICALS AND SOLVENT	AKSHAT AGGARWAL	9911441868	lawhawks68@gmail.com	08-02-2023	07/02/23
			EC-DLET-01-00318-2023	VBM INDIA CO. THRU PROP GEETAN LUTHRA VS M.A. CAREWELL	SAYAK BANDYOPADHYAY	9818307300	sayak.law@gmail.com	17-02-2023	09/02/23
			EC-DLET-01-00352-2023	RAKESH KUMAR SHARMA VS ANITA ARORA	FAIMUDDIN	9953290147	faim321@gmail.com	16-02-2023	14/02/23
			EC-DLET-01-00353-2023	OM PRAKASH GUPTA VS SACHIN BHATI	SANDEEP GUPTA	9818530005		15-02-2023	14/02/23
			EC-DLET-01-00364-2023	SHASHIKANT RATILAL VADHAR VS AKASH GOUAL, VENKATESH GOYAL, AMRITA GOYAL, RICHA GOYAL	KANISHK KUMAR	9910183322	kanishk@saikrishnaassociates.com	17-02-2023	16/02/23
			EC-DLET-01-00366-2023	PUNJAB NATIONAL BANK VS SARTHAK BHATIA	AJAY KUMAR SHARMA	8860773975	ajaykumarsharma08@gmail.com	17-02-2023	16/02/23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-00376-2023	DHARA MOTOR FINANCE LTD THRU ARUN HUDA VS SALEEM	TARUN AGGARWAL	9999960284	advtarun1983@gmail.com	20-02-2023	17/02/23
			EC-DLET-01-00381-2023	BANK OF BARODA THRU SUNIL SINGH VS DELEEP KUMAR	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	21-02-2023	20/02/23
			EC-DLET-01-00425-2023	STATE BANK OF INDIA VS PINTU KUMAR	SHALINI UPADHYAY	9899408618	shaliniadvocate@gmail.com	25-02-2023	25/02/23
			EC-DLET-01-00424-2023	STATE BANK OF INDIA VS BHAWNA SADH	SHALINI UPADHYAY	9899408618	shaliniadvocate@gmail.com	28-02-2023	27/02/23
			EC-DLET-01-00427-2023	BANK OF INDIA VS AJAY JAIN	SHAILESH KUMAR	9891285888	advshaileshkumar@gmail.com	28-02-2023	27/02/23
			EC-DLET-01-00432-2023	PUNJAB NATIONAL BANK VS M/S NA ENTERPRISES	MEENA GUPTA	9654336403	advmeenagupta89@gmail.com	28-02-2023	27/02/23
			EC-DLET-01-00436-2023	SWATI HANDA VS ARYANN CHEM. TRADING PVT. LTD.	BHARTI RAM	8882185167	sharma.pradeepkumar3300@gmail.com	28-02-2023	28/02/23
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	EC-DLET-01-00282-2023	INDIAN OVERSEAS BANK VS SHRI RAGHUPATI KASHYAP PROP M/S SIGMA INSTRUMENTATION	PREM CHHETRI	9910817646	advchhetri@gmail.com	06-02-2023	02/02/23
			EC-DLET-01-00278-2023	INDIAN OVERSEAS BANK VS BALA	PREM CHHETRI	9910817646	advchhetri@gmail.com	06-02-2023	03/02/23
			EC-DLET-01-00292-2023	VIJAY COTSWIN PVT. LTD. VS SAURAV RASTOGI	G D SHARMA	8178109123	gdsharma98gmail.com	09-02-2023	04/02/23
			EC-DLET-01-00297-2023	UNION OF INDIA VS M/S DHARA RAIL PROJECTS PVT. LTD.	VINOD KUMAR RAI	9811603482	vinod.kumar.raai@gmail.com	06-02-2023	04/02/23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-00323-2023	UNION BANK OF INDIA VS VIJAY THAKUR	AMIT KUMAR MISHRA	9717743446	amitmishramanu14@gmail.com	15-02-2023	09/02/23
			EC-DLET-01-00325-2023	NVPE CONSTRUCTIONS LLP VS NEHA JAIN PROP M/S HARD ROCK INTERNATIONAL	AMIT GOEL	9810122373	goelassociates42@gmail.com	13-02-2023	10/02/23
			EC-DLET-01-00326-2023	UNION BANK OF INDIA VS ARCHANA SRIVASTAVA	ADITI CHOPRA	9599347754	advocateaditichopra@gmail.com	HARD COPY NOT RECEIVED	10/02/23
			EC-DLET-01-00349-2023	PUNJAB NATIONAL BANK VS ANIL KUMAR SHARMA	ANGAD SINGH	9911403030	baweja.angad@gmail.com	HARD COPY NOT RECEIVED	13/02/23
			EC-DLET-01-00348-2023	PUNJAB NATIONAL BANK VS AADYA CREATIONS	ANGAD SINGH	991403030	baweja.angad@gmail.com	HARD COPY NOT RECEIVED	14/02/23
			EC-DLET-01-00350-2023	VERTEX POWER CONTROLS PVT. LTD. VS ARCHON POWERINFRA INDIA PVT. LTD.	ABHISHEK RANA	9811945115	ramneek87mishra@gmail.com	14-02-2023	14/02/23
			EC-DLET-01-00359-2023	DEVENDER KUMAR VS CA COOPERATIVE THIFT AND CREDIT SOCIETY LTD. THRU PRESIDENT/SECRETARY	SUKHBIR SINGH	9971452626	sukhbir.singh.adv@gmail.com	25-02-2023	17/02/23
			EC-DLET-01-00379-2023	ICICI BANK LTD VS ABHINAV GOYAL	PRANJAL MARWAH	9818198899	marwah.advocate@gmail.com		20/02/23
			EC-DLET-01-00391-2023	VINOD SINGHAL VS OMKAR SINGH	VIKRANT ARORA	9811254260	varora971@gmail.com	24-02-2023	21/02/23
			EC-DLET-01-00386-2023	M/S M M METACRAFT PVT. LTD. VS R M CONTROLS PVT. LTD.	MOHIT MITTAL	9350354932	mmohitmittal@gmail.com	21-02-2023	21/02/23
			EC-DLET-01-00387-2023	M/S M M METACRAFT PVT. LTD. VS BSL SCAFFOLDING LTD.	MOHIT MITTAL	9350354932	mmohitmittal@gmail.com	21-02-2023	21/02/23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-00417-2023	SOBEK AUTO INDIA PVT. LTD. VS NEEL MOTORLAND THRU PROP	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	HARD COPY NOT RECEIVED	24/02/23
			EC-DLET-01-00385-2023	DOLLY MOTORS VS LOGIX CITY DEVELOPERS PVT. LTD.	RAVINDER MEHANDRU	9871011172		25-02-2023	24/02/23
			EC-DLET-01-00416-2023	PUNJAB AND SIND BANK VS SUMIT GUPTA	VIKRAM GOLA	9811244209	wikramgola2010@gmail.com	25-02-2023	25/02/23
			EC-DLET-01-00426-2023	CANARA BNK E SYNDICATE BANK VS U A FASHION	VINOD PAL	9899996502	vinodpal1800@gmail.com	HARD COPY NOT RECEIVED	27/02/23
26	MS. BARKHA GUPTA, DJ(COMM)	NORTH EAST	OMP(I)(COMM)-3/2023	SHRI RAM TRANSPORT FINANCE CO. LTD. VS AVANEESH TIWARI & 1 OTHERS	VIPIN KUMAR	9718433130	advvipinsingh@gmail.com	01.02.2023	02.01.2023
			CS(COMM)-12/2023	M/S DIGAMBER PAPERS AND MILLS PRODUCTS VS SH AMIT JAIN AND 1 OTHERS	SHANTANU BHARDWAJ	9891401428	shantubhardwaj@rediff.com	01.02.2023	01.02.2023
			CS(COMM)-13/2023	KIMITSU STEEL PRIVATE LIMITED VS AFASAR AHMED PROPRIETOR OF F GS TRADERS	BHOOP SINGH	9818462250	agrldeep@gmail.com	01.02.2023	01.02.2023
			CS(COMM)-14/2023	M/S DIGAMBER TRADE LINK VS SH AMIT JAIN AND 1 OTHERS	SHANTANU BHARDWAJ	9891401428	shantubhardwaj@rediff.com	01.02.2023	01.02.2023
			EX(COMM)-16/2023	THE BSES YAMUNA POWER LTD VS CHAMAN SINGH THROUGH LRS	PRASHANT KUMAR SHARMA	9999420408	adv.pks.1985@gmail.com	01.02.2023	31.01.2023
			EX(COMM)-17/2023	THE BSES YAMUNA POWER LTD VS MS SUDESH	PRASHANT KUMAR SHARMA	9999420408	adv.pks.1985@gmail.com	01.02.2023	31.01.2023
			EX(COMM)-18/2023	THE BSES YAMUNA POWER LTD VS MS SABITA	PRASHANT KUMAR SHARMA	9999420408	adv.pks.1985@gmail.com	01.02.2023	31.01.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)-19/2023	ICICI BANK LTD VS SUDHANKAR JHA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	01.02.2023	31.01.2023
			OMP(I)(COMM)-4/2023	PRIMAL CAPITAL AND HOUSING FINANCE LIMITED VS BABU HASAN	RAJESH KUMAR	9958726491	jangraadvocate@gmail.com	02.02.2023	02.02.2023
			OMP(I)(COMM)-5/2023	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SONIA VERMA	RAJESH KUMAR	9958726491	jangraadvocate@gmail.com	02.02.2023	02.02.2023
			OMP(I)(COMM)-6/2023	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS AMIR MALIK	RAJESH KUMAR	9958726491	jangraadvocate@gmail.com	02.02.2023	02.02.2023
			EX(COMM)-20/2023	STANDARD CHARTED BANK VS R.P. SONS AND 1 OTHERS	NAZIA PARVEEN	9810021846	sagarandsagar@live.com	06.02.2023	04.02.2023
			EX(COMM)-21/2023	KOTAK MAHINDRA BANK LTD. VS SUNIL KUMAR AND 1 OTHERS	SUNITA SINGH	9871040589	indolexlaw@gmail.com	08.02.2023	06.02.2023
			EX(COMM)-22/2023	KOTAK MAHINDRA BANK LTD. VS SURINDER KUMAR	SUNITA SINGH	9871040589	indolexlaw@gmail.com	08.02.2023	06.02.2023
			EX(COMM)-23/2023	HDFC BANK LTD. VS VISHAL RAMPAL	MANISHA BARUAH	9958683230	naveenk101@gmail.com	09.02.2023	07.02.2023
			CS(COMM)-15/2023	M/S JINDAL FOAM CO. VS MANISHA	TARUNJEET SINGH JOLLY	8802121212	lovinandan@gmail.com	10.02.2023	07.02.2023
			CS(COMM)-16/2023	CANARA BANK VS SHREE LAXMI TRADING CO	DEEPAK BHARDWAJ	9810662291	N/A	10.02.2023	07.02.2023
			EX(COMM)-24/2023	INDUSING BANK LIMITED VS VIJAY KUMAR SHARMA	SURAJ CHOUDHARY	9711933467	surajchaudharyadv@gmail.com	10.02.2023	06.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)-25/2023	INDUSING BANK LIMITED VS VIJAY KUMAR SHARMA	SURAJ CHOUDHARY	9711933467	surajchaudharyadv@gmail.com	10.02.2023	06.02.2023
			EX(COMM)-26/2023	KOTAK MAHINDRA BANK LTD. VS RAJENDER SINGH	ANMOL SRIVASTAVA	9811898393	N/A	15.02.2023	14.02.2023
			EX(COMM)-27/2023	EQUITAS SMALL FINANCE BANK LIMITED VS TAHIR HUSSAIN & 1 OTHERS	SURAJ CHOUDHARY	9711933467	surajchaudharyadv@gmail.com	17.02.2023	10.02.2023
			EX(COMM)-28/2023	HDB FINANCIAL SERVICES LTD VS SIRAJ AHMAD & 1 OTHERS	GYANCARD HAN SINGH	9971883579	vardhanlawfirms@gmail.com	17.02.2023	16.02.2023
			EX(COMM)-29/2023	SINGH FINLEASE PVT LTD VS KHURSHAD & 1 OTHERS	NITISH SHARMA	9953472718	lexgentem@gmail.com	20.02.2023	17.02.2023
			EX(COMM)-30/2023	SINGH FINLEASE PVT LTD VS SALMAN KHAN & 1 OTHERS	NITISH SHARMA	9953472718	lexgentem@gmail.com	20.02.2023	17.02.2023
			EX(COMM)-31/2023	SINGH FINLEASE PVT LTD VS CHAUDHARY JAMSHED ENTERPRISES & 1 OTHERS	NITISH SHARMA	9953472718	lexgentem@gmail.com	20.02.2023	17.02.2023
			CS(COMM)-17/2023	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS SH. NEERAJ TRIPATHI	MANOJ KUMAR ARORA	9811254078	manvakil378@gmail.com	23.02.2023	23.02.2023
			CS(COMM)-18/2023	UNION BANK OF INDIA VS SACHIN KUMAR	PRABHASH KUMAR JHA	9811909472	advprabhashjh2@gmail.com	23.02.2023	23.02.2023
			EX(COMM)-32/2023	KOTAK MAHINDRA PRIME LIMITED VS MOHD SHARUKH	SAGAR MISHRA	8860535139	sagarmishra2490@gmail.com	23.02.2023	23.02.2023
			EX(COMM)-33/2023	MAHARISHI PARSHURAM COOP UTC. SOCIETY VS JAWAD	PRAVEEN KUMAR SHARMA	9210040583	praveenmilania@gmail.com	24.02.2023	22.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX-10/2023	SHEETAL BABBAR VS BHARTI	ABHISHEK	9711349502	vishwakarmavinay23@gmail.com	27.02.2023	22.02.2023
			CS(COMM)-19/2023	AXIS BANK LIMITED VS B R ENTERPRISES THROUGH ITS PROPRIETOR MANOJ KUMAR	RAJESH KUMAR	9958726491	jangraadvocate@gmail.com	27.02.2023	27.02.2023
			CS(COMM)-20/2023	M/S AMK METALS VS AZEEM INDUSTRIES SAND CASTINGS	MOHD AZEEM	9311184101	akashdeeplove1982@gmail.com	27.02.2023	25.02.2023
			EX(COMM)-34/2023	MANAPURAM FINANCE LIMITED VS SHRI RAJEEV SINGH & 1 OTHERS	PILLAI VIPIN VIJAYAN	9213528073	1980adv@gmail.com	27.02.2023	13.02.2023
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	Shahdara	Execution (Comm)/42/2023	HDB FINANCE SERVICES LTD Vs RAJESH P	RAHUL BHARADWAJ(P),	8376049807	amarnathrbc@yahoo.com	02-02-2023	30.01.2023
			CS (COMM)/53/2023	CANARA BANK Vs MD ASLAM	RISHI CHAWLA(P),	9871457890	chawlaassociates1976@gmail.com	02-02-2023	02.02.2023
			Execution (Comm)/41/2023	ICICI BANK LTD Vs KAPIL SHARMA	SUNITA SINGH(P),	9871040589	indolexlaw@gmail.com	02-02-2023	30.01.2023
			CS (COMM)/76/2023	M/S ETECHIND PVT LTD Vs M/S CABOT ELECTRONICS PVT LTD	SAMIT SHARMA(P),	9810589859	amit506ww@gmail.com	15-02-2023	13.02.2023
			CS (COMM)/77/2023	M/S FAIRDEAL PAPER MERCHANTS PVT LTD Vs M/S MAHI PRINTS AND PACK	SANDEEP JAIN(P),	9999666038	yatharth.rohila@gmail.com	15-02-2023	14.02.2023
			CS (COMM)/82/2023	DR POONAM SEHGAL Vs ANUBHAV SINGH	SHANTNU AGGARWAL(P),	9999347367	advshantnuagg2014@gmail.com	21-02-2023	20.02.2023
			CS (COMM)/83/2023	M/S OM SAI TRADERS Vs M/S SHRI BALAJI NAMKEEN UDYOG	Abhishek Rana(P),	9716151918	advocateabhishekrana@gmail.com	21-02-2023	17.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/85/2023	AXIS BANK LTD Vs ROBOTECH PRIVATE LIMITED	DEEPAK SAHNI(P),	989995598	deepaksahani.adv@gmail.com	22-02-2023	20.02.2023
			Execution (Comm)/52/2023	CMI LIMITED Vs THE CHIEF MATERIALS MANAGER I	Ankur(P),	9643611379	cicero@cicerofirm.in	23-02-2023	22.02.2023
			Execution (Comm)/51/2023	CMI LIMITED Vs THE PRINCIPAL CHIEF MATERIAL MANAGER	Ankur(P),	9643611379	cicero@cicerofirm.in	23-02-2023	22.02.2023
			Execution (Comm)/54/2023	M/S ADITYA BIRLA FINANCE LIMITED Vs SEEMA BATTERY AND INVERTOR AND ORS	Nisha Munjral(P),	9811271436	anisulhaqueadvocate@gmail.com	24-02-2023	24.02.2023
			CS (COMM)/96/2023	PUNJAB AND SIND BANK Vs VIVEK RANJAN	VIKRAM GOLA(P),	9911244209	vikramgola2010@gmail.com	25-02-2023	25.02.2023
			MISC DJ/137/2023	PUSHPAK CAR RENTALS PVT Vs TOYOTA FINANCIAL SERVICES INDIA LTD	NAVEEN KUMAR(P),	9910376565	advocateekta1@gmail.com	27-02-2023	07.02.2023
28	MS. SUKHVINDER KAUR DJ COMM – 02	Shahdara	CS (COMM)/51/2023	RAHUL JAIN Vs REYAZ AHMAD	PIYUSH JAIN(P),	9810421559	reyazsf@gmail.com	02-02-2023	02-02-2023
			CS (COMM)/52/2023	SHREE CHAITANYA INTERNATIONAL Vs M/S SAI CREATIONS A PARTNERSHIP FIRM	MILIND GARG(P),	9711133630	Rohit.prakashlegaledviser@gmail.com	02-02-2023	02-02-2023
			CS (COMM)/56/2023	THROUGH ITS PROPRIETOR LAJPAT RAI ARORA Vs DIRECTORS MANU NIKHANJ RAMESH NIKHANJ	Mohammad Faizan(P),	9354124731	tusharsharma13@gmail.com	04-02-2023	04-02-2023
			CS (COMM)/58/2023	PANKAL PAUL Vs MORPHEUS DEVELOPER PVT LTD	JYOTI VERMA(P),	9999440419	vikasbhatia280@gmail.com	06-02-2023	06-02-2023
			CS (COMM)/66/2023	M/S SANUSHAA TECHNOLOGIES PVT LTD Vs M/S TIRUPATI BAGS AND PURSE PALACE	MAHESH KUMAR TIWARI(P),	9811072861	advmaheshjiwari73@gmail.com	10-02-2023	10-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/64/2023	CANARA BANK Vs MS DARSH BETA COLLECTION	SANDEEP TYAGI(P),	9999886249	s.k.tyagi@ymail.com	10-02-2023	10-02-2023
			CS (COMM)/65/2023	AXIS BANK LTD Vs NAVNEET BHATNAGAR	DHARAM DEV(P),	9810072439	dradevlowassociates@gmail.com	10-02-2023	10-02-2023
			CS (COMM)/63/2023	CANARA BANK Vs SSA ENTERPRISES	SANDEEP TYAGI(P),	9810072439	dradevlowassociates@gmail.com	10-02-2023	10-02-2023
			CS (COMM)/68/2023	SH VISHWA BANDHU @ VISHWA BANDHU Vs SMT ROOPA IYER	KAMAL MEHTA(P),	9868249232	kamal77mehta@gmail.com	13-02-2023	13-02-2023
			CS (COMM)/75/2023	M/S SHIV FABRICS Vs M/S SEJAL GARMENTS	Anuvansh Gupta(P),	7011895246	anuvansh37@gmail.com	14-02-2023	14-02-2023
			CS (COMM)/90/2023	M/S SOURIR INDIA PRIVATE LIMITED Vs MOHD YUNUS	BALRAM(P),	9873188641	br9840@gmail.com	22-02-2023	22-02-2023
			CS (COMM)/88/2023	ALOK JAIN Vs AMAN PANDEY	MANISH MIGLANI(P),	9999965649	mohitmiglani1147@gmail.com	22-02-2023	22-02-2023
			CS (COMM)/89/2023	ALOK JAIN Vs ANIL KUMAR	MANISH MIGLANI(P),	9999965649	mohitmiglani1147@gmail.com	22-02-2023	22-02-2023
			CS (COMM)/87/2023	ALOK JAIN Vs TULSI KUMAR	MANISH MIGLANI(P),	9999965649	mohitmiglani1147@gmail.com	22-02-2023	22-02-2023
			CS (COMM)/101/2023	KAMAL JAIN Vs M/S YADAV WHOLESAL THROUGH ITS PROPRIETOR/DIRECTOR/AR RAVINDRA YADAV	SUMIT JAIN(P),	9999391395	sumitjain@gmail.com	28-02-2023	28-02-2023
			CS (COMM)/100/2023	BRIJ BIHARI CONCAST PVT LTD Vs SHIV SHANKAR STEEL	ASHISH CHAUDHARY(P),	9810567556	ashishchoudhary@gmail.com	28-02-2023	28-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/43/2023	M/S OP AND SONS TRADERS PVT LTD Vs KAMAL KISHORE GARG	RAMA SHARMA(P),	9911855133	ramasharma4579@gmail.com	06-02-2023	06-02-2023
			Execution (Comm)/45/2023	AXIS BANK LTD Vs FAHEEM AHAMAD	ASHISH KUMAR GUPTA(P),	9811517810	ashish@agcpartners.co.in	13-02-2023	13-02-2023
			Execution (Comm)/46/2023	AXIS BANK LTD Vs SAMAY SINGH	ASHISH KUMAR GUPTA(P),	9811517810	ashish@agcpartners.co.in	13-02-2023	13-02-2023
			Execution (Comm)/47/2023	BANK OF INDIA Vs PUSHPENDER VERMA	JASPREET SINGH(P),	9899641617	zo.newdelhi@bankofindia.com	14-02-2023	14-02-2023
			Execution (Comm)/48/2023	KOTAK MAHINDRA BANK LTD Vs AMITA	Anmol Srivastava(P),	9811898393	rardcustomercare@kotak.com	16-02-2023	16-02-2023
			Execution (Comm)/56/2023	AU FINANCIERS INDIA LTD Vs BAHAR MIYAN	RAJIV RANJAN(P),	9811057626	dilippandita@gmail.com	28-02-2023	28-02-2023
			MISC DJ/127/2023	KAPIL GOEL Vs RAM DULARE YADAV @ GANDHI BHAI	Sparsh Sharma(P),	9313362890	nbhandari2009@gmail.com	22-02-2023	22-02-2023
			CS (COMM)/57/2023	AMIT ARORA PROPRIETOR AMIT DESIGNER STUDIO Vs KIRAN BAI GOEL	JUNAID ALAM(P),	8860888011	junid@laljitm.in	06-02-2023	06-02-2023
29	SH. SURENDER S. RATHI	Shahdara	CS (COMM)/70/2023	ANKIT JAIN Vs PANKAJ JAIN	NITIN KUMAR JAIN(P),	9821161301	guptaadvocatetohighcourt@gmail.com	14-02-2023	08-02-2023
			CS (COMM)/78/2023	AXIS BANK LTD Vs HITESH VIRMANI	DHARAM DEV(P),	9810072439	dladewlawassociates@gmail.com	15-02-2023	07-02-2023
			CS (COMM)/71/2023	SUDHIR JAIN Vs PANKAJ JAIN	NITIN KUMAR JAIN(P),	9821161301	guptaadvocatetohighcourt@gmail.com	14-02-2023	06-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/67/2023	SHRI KAPIL AGGARWAL Vs SHRI GAURAV GOSWAMI	SHISHWAR SINGH(P),	9871864925	advbrijeshkumar02@gmail.com	02-02-2023	27-01-2023
			CS (COMM)/93/2023	MAPS CREATION PRIVATE LIMITED Vs RISHI AGGARWAL	SAMRIDHI(P),	9654713565	advocate.samidhi99@gmail.com	24-02-2023	17-02-2023
			CS (COMM)/74/2023	CANARA BANK Vs KAVITA DEVI	SANDEEP TYAGI(P),	9999886249	sk.tyagi@ymail.com	08-02-2023	04-02-2023
			CS (COMM)/72/2023	CANARA BANK Vs SARFRAJ ALAM	SANDEEP TYAGI(P),	9999886249	sk.tyagi@ymail.com	08-02-2023	04-02-2023
			CS (COMM)/73/2023	CANARA BANK Vs RUDRA PRATAP SINGH	SANDEEP TYAGI(P),	9999886249	sk.tyagi@ymail.com	08-02-2023	04-02-2023
			CS (COMM)/99/2023	ASHOK BAHAL Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	sksinghl16@gmail.com	25-02-2023	22-02-2023
			Execution (Comm)/50/2023	M/S NOVA FORMWORKS PVT LTD Vs M/S RAJPUTANA CONSTRUCTIONS PVT LTD	SAJJAN KUMAR AGGARWAL(P),	not available	not available	21-02-2023	17-02-2023
			CS (COMM)/84/2023	M/S ONE ONE APPARELS PVT LTD Vs M/S R R AGENCIES	MOHIT JAIN(P),	9716968829	coat-lawyers@gmail.com	21-02-2023	17-02-2023
			CS (COMM)/94/2023	SHIVA ENGINEERING WORKS Vs KUNAN INDUSTRIES PVT LTD	DEEPAK YADAV(P),	8375082397	mamtadeepak86@gmail.com	23-02-2023	20-02-2023
			CS (COMM)/79/2023	REPRESENTATIVE MR ARVIND KUMAR TIWARI Vs MAHAGUN INDIA PVT LTD THROUGH DIRECTORS	BHARAT SINGH(P),	9711103007	anamoh.law@gmail.com	16-02-2023	20-02-2023
			MISC DJ/131/2023	OPS ENTERPRISES PVT LTD Vs PRATAP MAL JOSHI	RAMA SHARMA(P),	not available	not available	24-02-2023	20-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
30	MS. SAVITA RAO	Shahdara	CS (COMM)/47/2023	PUNJAB NATIONAL BANK Vs RAJESH RAI BHARTIA	DEOKANT TRIPATHI(P)	9868030090		01-02-2023	28-01-2023
			Execution (Comm)/40/2023	ICICI BANK LTD Vs GURPREET SINGH SARNA	SUNITA SINGH(P),	9999243349	indolexlaw@gmail.com	01-02-2023	25-01-2023
			CS (COMM)/49/2023	CENTRAL BANK OF INDIA Vs M/S OM PHARMACUITICALS	KAMALJIT SINGH RANOT(P),	8800013543	Bmdelb3941@centralbank.co.in	01-02-2023	27-01-2023
			CS (COMM)/48/2023	M/S BRAND SERVE PVT LTD Vs M/S NEHSAM IT SERVICES PVT LTD	AMRENDRA KUMAR(P),	9999905294	advocatekumar2009@gmail.com	01-02-2023	28-01-2023
			CS (COMM)/50/2023	PUNJAB NATIONAL BANK Vs MUJEEB ULLA	DEOKANT TRIPATHI(P)	9711332388	deokanttripathy12@gmail.com	02-02-2023	01-02-2023
			CS (COMM)/54/2023	CANARA BANK Vs DOLI	RISHI CHAWLA(P),	9871457890	chawlaassociates1976@gmail.com	02-02-2023	02-02-2023
			CS (COMM)/55/2023	THROUGH ITS DIRECTOR Vs M/S MISHA ELELCTRONICS AND ANOTHER THROUGH ITS PARTNER	KAMAL MEHTA(P),	9868249232	kamal77mehta@gmail.com	03-02-2023	24-01-2023
			CS (COMM)/59/2023	ARUN ARORA Vs KRAN BAI GOEL PROPREITOR OF FAKEER CHAND SONS	JUNAID ALAM(P),	8860888011	junaid@laljitm.in	07-02-2023	04-02-2023
			CS (COMM)/60/2023	PERCOS INDIA PRIVATE LIMITED Vs HEALTHYON PHARMA	JUNAID ALAM(P),	8860888011	junaid@laljitm.in	07-02-2023	04-02-2023
			CS (COMM)/61/2023	CANARA BANK Vs MR KAMAL KOHLI PROP OF M/S VANSHIKA TRADERS	Ankur Aggarwal(P),	9990042642	SRI.ANSHU83@GMAIL.COM	08-02-2023	06-02-2023
CS (COMM)/62/2023	BANK OF BARODA Vs MEWALAL	UMESH JOSHI(P),	9312710467	abhinaventerprises.490@gmail.com	09-02-2023	25-01-2023			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/44/2023	HI TECH ENGINEERING INDUSTRIES Vs M/S NAVYUG INDUSTRIES AND ORS	AMOL SHARMA(P),	9958609042	AMOL-SHARMA@SNGPARTNERS.IN	13-02-2023	10-02-2023
			OMP (COMM)/7/2023	SH CHANCHAL Vs SHRIRAM TRANSPORT FINANCE	SUBHASH CHANDRA LOCHAKIA(P),	9868579849	priyanshusharma315@gmail.com	16-02-2023	15-02-2023
			CS (COMM)/80/2023	M/S RAJ PLASTIC Vs M/S MARKET MOVER EXPORT I PVT LTD	RAM KUMAR SONI(P),	9599338954		17-02-2023	27-10-2022
			MISC DJ/116/2023	SHASHI KANT Vs CHD DEVELOPERS	PRAMOD KUMAR(P),	9013398880	ishank1997@gmail.com	17-02-2023	16-02-2023
			Execution (Comm)/49/2023	VIBHANSHU SHAMI Vs DINESH KUMAR	SUNIL KUMAR(P),	9810305439	SSCHAUDHARYADV8@GMAIL.COM	20-02-2023	15-02-2023
			CS (COMM)/81/2023	SANJEEV JAIN Vs PAYAL	MANOJ KUMAR(P),	9899813888	ADVOCATEMANOJKUMAR@GMAIL.COM	20-02-2023	14-02-2023
			MISC DJ/128/2023	M/S SSND MEDIMART PVT LTD Vs M/S NARAIN DASS DRUG STORE	DASHISH UPPAL(P),	9873124946	uppal.lawyer19@gmail.com	22-02-2023	20-02-2023
			Execution (Comm)/53/2023	SH SIDHARTH RATHI Vs GRADES ENTERTAINMENT PRIVATE LIMITED	SUBHASH CHANDRA LOCHAKIA(P),	9899179583		23-02-2023	21-02-2023
			CS (COMM)/92/2023	GUPTA Vs SHILPI ENGINEERING PRIVATE LIMITED THROUGH ITS DIRECTORS	JASPREET SINGH(P),	9899641617	shilpiengg@rediffmail.com	23-02-2023	20-02-2023
			Execution (Comm)/55/2023	SH SIDHARTH RATHI Vs GRADES ENTERTAINMENT PRIVATE LIMITED	SUBHASH CHANDRA LOCHAKIA(P),	9899179583		24-02-2023	23-02-2023
			CS (COMM)/97/2023	JAI BALAJI LABEL Vs CAMPARTI EXPORTS PVT LTD	RAVINDER KUMAR(P)	9811515475	jaibalajilabel@yahoo.com	27-02-2023	25-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/98/2023	CANARA BANK Vs AGGARWAL TRADERS	SANDEEP TYAGI (P)	9999886249	sk.tyagi@ymail.com	27-02-2023	27-02-2023
31	SH. GURDEEP SINGH, JUDGE (COMMERCIAL)	North-West District	CS/COMM/114/2023	PNB VS MEGHA GUPTA	NITIN GARG	9958986363	info@knowtex.in	06.02.2023	20.01.2023
			CS/COMM/115/2023	AXIS BANK LTD VS JAGDISH KUMAR	DHARAM DEV	9810072439	dladevlawassociates@gmail.com	06.02.2023	03.02.2023
			CS/COMM/116/2023	AXIS BANK LTD VS AJAY GUPTA	DHARAM DEV	9810072439	dladevlawassociates@gmail.com	06.02.2023	03.02.2023
			CS/COMM/117/2023	NAVEEN BANSALVS SANTOSH KUMAR	HANJU KUMAR	9810705617	nitinsoam.14@gmail.com	06.02.2023	03.02.2023
			CS/COMM/118/2023	CANARA BANK VS UMA SHANKAR SAH	SANJAY AGGARWAL	9811179171	legalyukti63@gmail.com	06.02.2023	03.02.2023
			OMP(I)/COMM/104/2023	PIRAMAL CAPITAL & HOUSING FINANCE LTD VS AMIT RANA	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	06.02.2023	03.02.2023
			CS/COMM/126/2023	ADS SPRITS PVT LTD VS JAGAT REALCON PVT LTD	ABHISHEK KUMAR RAI	9899787372	abhi.j.ra@gmail.com	08.02.2023	03.02.2023
			CS/COMM/127/2023	ADS SPRITS PVT LTD VS KUBER PROPCON PVT LTD	ABHISHEK KUMAR RAI	9899787372	abhi.j.ra@gmail.com	08.02.2023	03.02.2023
			CS/COMM/128/2023	ADS SPRITS PVT LTD VS KRISHAN KUMAR	ABHISHEK KUMAR RAI	9899787372	abhi.j.ra@gmail.com	08.02.2023	03.02.2023
			CS/COMM/139/2023	ICICI BANK LTD VS BIBEK BARMAN	PRASHANT KUMAR	9818030800	innduslegalia@gmail.com	320.02.2023	03.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS/COMM/140/2023	BANK OF BARODA VS M/S P.S ENTERPRISES	GOVIND BALLABH PANDEY	9718618928	govind19feb@gmail.com	20.02.2023	17.02.2023
32	SH. VIRENDER BHATT, DISTRICT JUDGE	NORTH	Execution (Comm)/73/2023	HDFC BANK LTD Vs PREET KAINTH	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	10.02.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED
			Execution (Comm)/74/2023	HDFC BANK LTD Vs KISHAN PRASAD	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	10.02.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED
			Execution (Comm)/75/2023	HDFC BANK Vs MANOJ KUMAR	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	10.02.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED
			CS (COMM)/97/2023	SURAJ BHAN JINDAL Vs SARITA DEVI	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	15.02.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED
			CS (COMM)/98/2023	SURAJ BHAN JINDAL Vs MOHD AMIR KHAN	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	15.02.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED
			CS (COMM)/99/2023	SURAJ BHAN JINDAL Vs MANISH KUMAR GOYAL	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	15.02.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED
			CS (COMM)/100/2023	PARTNER MR ANIL JAIN Vs AVISH RUBBERS PRIVATE LIMITED THROUGH ITS DIRECTORS AND ORS	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	15.02.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED
			CS (COMM)/101/2023	SANKAR PK Vs M/S HARSHNA FRUITS THROUGH ITS PARTNERS MR RAKESH KOHLI AND NARESH KOHLI	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	15.02.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01)	South-West	CS COMM. 322/2021	UNION BANK OF INDIA VS JAGDISH KUMAR	ARVIND SINHA	9810618195	arvindsinha1@gmail.com	01.12.2021	29.11.2021
			CS COMM. 325/2021	VINTAGE BLUE GARMENTS VS SHARDA BHATIA	KHUSHAL MOHAL	9868577284	KMOHAL@GMAIL.COM	01.12.2021	24.11.2021

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM. 328/2021	M/S N A ENTERPRISES VS M/S VANITY CUBE MOBILE	SHIUMANSHU BAJAJ	9810424400	rajadvocate1985@gmail.com	04.12.2021	22.09.2021
			CS COMM. 330/2021	CANARA BANK VS JITENDER	ANUJ AGGARWAL	9999490798	advocateanujagarwal@yahoo.com	04.12.2021	04.12.2021
			CS COMM. 349/2021	CANARA BANK VS KAJAL VERMA	VANDANA BHATIA	9810092257	bhatiaandcompany171@gmail.com	15.12.2021	15.12.2021
			OMP COMM. 20/2021	M/S ASR INTERIORS & DESIGNER VS SCHINDLER (I) P. LTD.	NIKHIL MALHOTRA	9811343762	themalhotras7@gmail.com	04.12.2021	03.12.2021
			OMP(I) COMM. 19/2021	KOTAK MAHINDRA BANK VS SUSHIL SHARMA	CHARU SACHDEV	9899635146	charusachdev@gmail.com	02.12.2021	26.11.2021
			OMP (I) COMM. 20/2021	KOTAK MAHINDRA BANK VS KARAN GUPTA	CHARU SACHDEV	9899635146	charusachdev@gmail.com	02.12.2021	30.11.2021
			EX. CIVIL 442/2021	HDFC BANK VS KAMALJEET SINGH	RANJAN & COMPANY	9311022100	RANJANANDCOMPANY@GMAIL.COM	08.12.2021	30.11.2021
			EX. CIVIL. 462/2021	M/S HIVELOOP CAPITAL P. LTD. VS SOHUM FOODS & ORS	ARV CHAMBERS OF LAW	011-41759900	support@arvlawchambers.com	17.12.2021	15.12.2021
			EX. CIVIL. 464/2021	HDFC BANK VS JAMMI SAGAR BABU	RANJAN & COMPANY	9311022100	RANJANANDCOMPANY@GMAIL.COM	17.12.2021	30.11.2021
			EX. CIVIL- 450/2021	HDFC BANK VS SHALINI MAKKAR	SANJEEV PATHAK	8285002845	sanjeev.pathak@srcslegal.com	10.12.2021	06.10.2021
			EX. CIVIL- 451/2021	HDFC BANK VS DEEPAK KUMAR BHARDWAJ	SANJEEV PATHAK	8285002845	sanjeev.pathak@srcslegal.com	10.12.2021	06.10.2021

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX. CIVIL- 452/2021	HDFC BANK VS KAPIL YADAV	SANJEEV PATHAK	8285002845	sanjeev.pathak@srcslegal.com	10.12.2021	06.10.2021
			EX. CIVIL- 453/2021	HDFC BANK VS RAJ LOHIA	SANJEEV PATHAK	8285002845	sanjeev.pathak@srcslegal.com	10.12.2021	20.11.2021
			EX. CIVIL- 438/2021	HDFC BANK VS KAZI BODRUDDOZA	SUMIT AGARWAL	9953518347	lawconnect@hotmail.com	06.12.2021	04.12.2021
			EX. CIVIL- 419/2021	KOTAK MAHINDRA BANK VS SHRI RAM TOURS	KUSHAL KUMAR	9958724670	kushal.kumar@eruditelegal.asia	01.12..2021	17.11.2021
			EX. CIVIL- 418/2021	KOTAK MAHINDRA BANK VS SHRI RAM TOURS & TRAVEL	KUSHAL KUMAR	9958724670	kushal.kumar@eruditelegal.asia	01.12..2021	17.11.2021
			EX. CIVIL- 420/2021	KOTAK MAHINDRA PRIME VS SHRI RAM TOURS & TRAVEL	KUSHAL KUMAR	9958724670	kushal.kumar@eruditelegal.asia	01.12..2021	16.11.2021
			EX. CIVIL- 417/2021	KOTAK MAHINDRA PRIME VS AWNINDRA PRAKASH DUBEY	KUSHAL KUMAR	9958724670	kushal.kumar@eruditelegal.asia	01.12..2021	16.11.2021
			EX. CIVIL- 416/2021	KOTAK MAHINDRA PRIME VS ALKA MALIK	KUSHAL KUMAR	9958724670	kushal.kumar@eruditelegal.asia	01.12..2021	16.11.2021
			EX. CIVIL- 471/2021	HDFC BANK LTD. VS CHINTU KUMAR	SANJEEV PATHAK	8285002845	sanjeev.pathak@srcslegal.com	21.12.2021	20.12.2021
			EX. CIVIL- 472/2021	HDFC BANK LTD. VS SUNIL KUMAR	SANJEEV PATHAK	8285002845	sanjeev.pathak@srcslegal.com	21.12.2021	20.12.2021
34	SH. BHUPESH KUMAR, JDUGE, COMMERCIAL	South-West District	CS (COMM)/103/2023	LTD THROUGH ITS AUTHORIZED REPRESENTATIVE Vs NYSAA RETAIL PVT LTD THROUGH ITS	Sh. VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	28-02-2023	16-01-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
	COURT-02		CS (COMM)/60/2023	M/S ENDOPLUS THROUGH SANJEEV KHURANA Vs M/S SPR INTERNATIONAL THROUGH PIYUSH TYAGI	Sh. Saurabh Upadhyay	9999130332	NITYA@NAKSLAW.COM	01-02-2023	27/01/2023
			CS (COMM)/62/2023	CANARA BANK Vs MUKESH CHAUDHARY	Sh. AMIT GUPTA	9810224624	amitguptaad366@gmail.com	03-02-2023	24/11/2022
			CS (COMM)/66/2023	BANK OF BARODA THROUGH MRS PRATIBHA ROY. Vs SAHABUDIN KHAN	Ms. SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	04-02-2023	31/01/2023
			CS (COMM)/69/2023	CANARA BANK Vs OM SAI ENTERPRISES	Ms.CHITRA SOBTI	9212888057	chitramalhotrallegal@gmail.com	08-02-2023	04/02/2023
			CS (COMM)/73/2023	BANK OF BARODA Vs PINTU VISHWAS	VIJETA OHRI	9971048944	VIJETAOHRI@GMAIL.COM	10-02-2023	07-02-2023
			CS (COMM)/74/2023	BROTHERS PRIVATE LIMITED THROUGH ITS DIRECTOR Vs MUNICIPAL CORPORATION OF DELHI THROUGH ITS	Sh. ASEEM MEHROTRA	9312211157	SPB1234@GMAIL.COM	13-02-2023	04-02-2023
			CS (COMM)/78/2023	M/S LEXUS GRANITO INDIA LTD Vs M/S SHRIOM TRADERS AND ANR	Sh. Mangturam Jangid	9013247132	ADVOCATEMRJ@GMAIL.COM	17-02-2023	15-02-2023
			CS (COMM)/79/2023	CONTINENTAL CARRIERS PVT LTD Vs UDAY ENTERPRISES	Sh. Rajan Miglani	9728410090	rajanmiglani@gmail.com	20-02-2023	23-12-2022
			CS (COMM)/85/2023	DEVI KARAM ASSOCIATES Vs VAISHALI	Sh. NAVNEET SHARMA	9811079493	ACCOUNTS@DEVIKARAM.COM	22-02-2023	21-02-2023
			CS (COMM)/86/2023	M/S SCL LOGISTICS INDIA PVT. LTD. Vs M/s RADHASHYAM INDUSTRIES PVT. LTD...THROUGH ITS MANAGING DIRECTOR	Sh. ANKIT	9315652618	info@sclogistics.com	23-02-2023	01-02-2023
			CS (COMM)/87/2023	NAVIGATORS VISA GLOBAL LOGISTICS LIMITED Vs TAYAL TUFF PVT. LTD.	Sh. Rishab Kaushik	8130280098	justizialegal@gmail.com	23-02-2023	24-01-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/93/2023	BANK OF BARODA Vs MR RAJESH	Ms. SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	25-02-2023	20-02-2023
			CS (COMM)/95/2023	PUNJAB NATIONAL BANK Vs HARIOM ONLINE GENERAL STORE	Sh. ARUN KUMAR SHUKLA	8586863313	connect@snslegal.in	24-02-2023	22-02-2023
			CS (COMM)/96/2023	IDBI BANK LIMITED Vs M/S NIMANSI TRADING THROUGH ITS PROPRITER JAGDISH CHANDRA SAKLANI	Ms. Divya Nanda	9873507574	divyananda605@gmail.com	27-02-2023	23-02-2023
			Execution (Comm.)/65/2023	ICICI BANK Vs SURENDER SOLANKI	Ms. CHETNA BHALLA	9818280772	PUNITBHALLA@GMAIL.COM	03-02-2023	17/01/2023
			Execution (Comm.)/66/2023	50 HERTZ LTD. Vs ICICI BANK	Sh. Prashant Parihar	9971307856	prashant.intralegum@outlook.com	01-02-2023	31-01-2023
			Execution (Comm.)/69/2023	CANYON INNOVATIONS PVT LTD Vs TLG INDIA PVT LTD	Sh. Uday Kumar	9810868162	advudaykumar@gmail.com	06-02-2023	30-01-2023
			Execution (Comm.)/70/2023	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs TARUN RAI	Ms. Manisha Baruah	8851530785	NSABACKOFFICE@GMAIL.COM	06-02-2023	19/01/2023
			Execution (Comm.)/71/2023	HDB FINANCIAL SERVICES LTD. Vs BANSIWALA ROAD LINES	Sh. DEEPANKUR SONDHI	9999925860	deepankur@sondhipartners.com	07-02-2023	02/12/2022
			Execution (Comm.)/72/2023	HDB FINANCIAL SERVICES LTD. Vs PAWAN TRAVELS AND ORS	Sh. DEEPANKUR SONDHI	9999925861	deepankur@sondhipartners.com	07-02-2023	30/11/2022
			Execution (Comm.)/74/2023	INDUSIND BANK LIMITED Vs STAR POWER CENTRE	Sh. AMIT KUMAR SINHA	9953041454	kmpspartner@gmail.com	10-02-2023	26-12-2022
			Execution (Comm.)/75/2023	HDFC BANK LTD Vs VIPIN KUMAR	Sh. SANJEEV PATHAK	8285002845	litigation@srslegal.com	13-02-2023	24-12-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm.)/76/2023	HDFC BANK LTD Vs PAWAN KUMAR	Sh. SANJEEV PATHAK	8285002846	litigation@srcslegal.com	13-02-2023	23-12-2022
			Execution (Comm.)/81/2023	M/S MAHINDRA AND MAHINDRA FINANCE SERVICE LTD. Vs VIJAY PAL	Sh. NITIN MEHTA	9773667288	advocate.mehtaassociates09@gmail.com	14-02-2023	13-02-2023
			Execution (Comm.)/87/2023	KOTAK MAHINDRA BANK LTD Vs YASHBIR SINGH	Ms. SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	16-02-2023	27-01-2023
			Execution (Comm.)/95/2023	DELHI DEVELOPMENT AUTHORITY Vs SHIV BALAK	Sh. Lalit Bohlan	9990987000	divyansh@lexidem.com	27-02-2023	25-02-2023
			MISC DJ ADJ/109/2023	YOGESH MEHTA Vs DEVBRAT SHARMA	Sh PIYUSH RANJAN	9350087086	VK.ANUPAM89@GMAIL.COM	21-02-2023	20-02-2023
			OMP (COMM.)/10/2023	HARVINDER RANA AND ORS Vs THE DELHI STATE CO OPERATIVE BANK LTD	Sh RAJ KUMAR	9212253011	rajcumarg@gmail.com	04-02-2023	02/02/2023
			OMP (COMM.)/15/2023	SEHGAL TRANSPORT SERVICE PVT LTD/INDUSIND BANK LTD.	Sh. Gaurav Kumar	9810260999	ACCOUNTS@SEHGALTRANSPORT.COM	21-02-2023	17/02/2023
			OMP (COMM.)/17/2023	DEEPAK DUA Vs MS PNB HOUSING FINAANCE LTD	Sh. Pujya Kr Singh	9868759344	pujyaksingh@yahoo.com	25-02-2023	20/02/2023
			OMP (I)(COMM.)/24/2023	TOYOTA FINANCIAL SER. INDIA LTD. Vs JANDEL SINGH	Sh. Rahul Bhardwaj	8376049807	advocateashok.1@gmail.com	14-02-2023	11-01-2023
			OMP (I)(COMM.)/25/2023	TOYOTA FINANCIAL SER. INDIA LTD. Vs SATISH SINGH	Sh. Rahul Bhardwaj	8376049808	advocateashok.1@gmail.com	14-02-2023	16-01-2023
			OMP (I)(COMM.)/26/2023	TOYOTA FINANCIAL SER. INDIA LTD. Vs GOPAL NATHU RAM	Sh. Rahul Bhardwaj	8376049809	advocateashok.1@gmail.com	14-02-2023	16-01-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I)(COMM.)/38/2023	TOYOTA FINANCIAL SER. INDIA LTD. Vs GURBHEJ SINGH	Sh. Rahul Bhardwaj	8376049810	advocateashok.1@gmail.com	20-02-2023	13-02-2023
			OMP (I)(COMM.)/39/2023	TOYOTA FINANCIAL SER. INDIA LTD. Vs PRABHU DAYAL SINGH	Sh. Rahul Bhardwaj	8376049811	advocateashok.1@gmail.com	20-02-2023	10-02-2023
			OMP (I)(COMM.)/40/2023	GAURAV GUPTA Vs SHUBHAM JAIN	Sh. VINAYAK BATTI	9873980084	vinayak.batti91@GMAIL.COM	25-02-2023	20-02-2023
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	South- West	CS(Comm.)/61/2023	Canara Bank Vs. M/s Aditi Medicos & Others	Bijay Mohan Goswami	9015893668	advbmg2016@gmail.com	02-02-2023	01-02-2023
			OMP(I)(Comm)/13/2023	Toyota Financial Services India Limited Vs. R K Mahakal Trading Company	Rahul Bhardwaj	9013493108	advocateashok.1@gmail.com	02-02-2023	11-01-2023
			OMP(I)(Comm)/14/2023	Toyota Financial Services India Limited Vs. Rajesh Chandra	Rahul Bhardwaj	9013493108	advocateashok.1@gmail.com	02-02-2023	19-01-2023
			OMP(I)(Comm)/15/2023	Toyota Financial Services India Limited Vs. Jitendra Sisodiya	Rahul Bhardwaj	9013493108	advocateashok.1@gmail.com	02-02-2023	19-01-2023
			OMP(I)(Comm)/16/2023	Toyota Financial Services India Limited Vs. Tranzlease Holdings India Pvt. Ltd.	Rahul Bhardwaj	9013493108	advocateashok.1@gmail.com	02-02-2023	16-01-2023
			OMP(I)(Comm)/17/2023	Toyota Financial Services India Limited Vs. Imran Khan	Rahul Bhardwaj	9013493108	advocateashok.1@gmail.com	02-02-2023	16-01-2023
			CS(Comm.)/65/2023	Bank of Baroda Vs. Mr. Sukhmeet Singh Prop M/s Sukkh Traders	Sudha Shukla	9899913203	advsudhashukla@gmail.com	04-02-2023	31-01-2023
			OMP(I)(Comm)/19/2023	M/s Piramal Capital & Housing Finance Limited Vs. Md. Raqibullah	Rajesh Jangra	9958726491	jangraadvocate@gmail.com	04-02-2023	03-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(Comm.)/67/2023	Shambhu Agrawal Vs. Globus Holidays & Ors.	U K Singhal	9599043045	legal@sigmalegal.in	07-02-2023	04-02-2023
			OMP(I)(Comm)/20/2023	Toyota Financial Services India Limited Vs. Tranzlease Holdings India Pvt. Ltd.	Rahul Bhardwaj	9013493108	advocateashok.1@gmail.com	07-02-2023	16-01-2023
			OMP(I)(Comm)/21/2023	Toyota Financial Services India Limited Vs. Shivendra Prakash Yadav	Rahul Bhardwaj	9013493108	advocateashok.1@gmail.com	07-02-2023	16-01-2023
			OMP(I)(Comm)/22/2023	Toyota Financial Services India Limited Vs. Nafis Sorap	Rahul Bhardwaj	9013493108	advocateashok.1@gmail.com	07-02-2023	16-01-2023
			OMP(I)(Comm)/23/2023	Toyota Financial Services India Limited Vs. Mhaske Dnyaneshwar Laxman	Rahul Bhardwaj	9013493108	advocateashok.1@gmail.com	07-02-2023	24-01-2023
			OMP(Comm)/11/2023	Mr. Sukhbir Singh V/s M/s Aar Kay Fin lease Pvt. Ltd. & Ors.	J. S. Jaiswal	8826692102	jaiswal1512@gmail.com	09-02-2023	28-01-2023
			CS(Comm.)/70/2023	RX Healthcare Limited Vs. Aditya Mehra & Anr.	S.K. Sharma	9871588055	sksharma@candidlex.com	09-02-2023	08-02-2023
			CS(Comm.)/77/2023	M/s. Raghav Aditya Chits Pvt. Ltd. V/s Mr. N.K. Tripathi	Matloob Alam	9810276875	matloob_adv@yahoo.com	17-02-2023	24-01-2023
			OMP(I)(Comm)/32/2023	Toyota Financial Services India Limited Vs. Raj Cars and Business Solutions	Rahul Bhardwaj	9013493108	advocateashok.1@gmail.com	17-02-2023	13-02-2023
			OMP(I)(Comm)/33/2023	Toyota Financial Services India Limited Vs. Karam Enterprise	Rahul Bhardwaj	9013493108	advocateashok.1@gmail.com	17-02-2023	13-02-2023
			OMP(I)(Comm)/34/2023	Toyota Financial Services India Limited Vs. Sanjay Soni	Rahul Bhardwaj	9013493108	advocateashok.1@gmail.com	17-02-2023	10-02-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(Comm.)/82/2023	A 2 Z Trading Vs. M/s Bindu Exports	Shankar Mandal	9899719199	shankarmandal1928@gmail.com	20-02-2023	03-02-2023
			OMP(Comm)/16/2023	Sehgal Transport Service Pvt Ltd. Vs Indusind Bank	Gaurav Kumar	9971279779	info@activelawfirm.com	21-02-2023	17-02-2023
			OMP(Comm)/14/2023	Sehgal Transport Service Pvt Ltd. Vs Indusind Bank	Gaurav Kumar	9971279779	info@activelawfirm.com	20-02-2023	16-02-2023
			Counter Claim /06/2023	Deepak Arora Vs M/s. Lal Sons	Rishi Sood	9650133112	rishisoodadvocate@gmail.com	22-02-2023	16-02-2023
			CS(Comm.)/89/2023	Punjab National Bank Vs. M/s Jai Tulsi Hardware	Sanjay Srivastav	9810240028	sanjayadvocate123@gmail.com	23-02-2023	15-02-2023
			CS(Comm.)/88/2023	Punjab National Bank Vs. Shri Saurabh & Anr	Sanjay Srivastav	9810240028	sanjayadvocate123@gmail.com	23-02-2023	16-02-2023
			Exe(Comm.)/60/2022	M/s Shriram Transport Finance Company Vs Ajay Saxena	Prabhat Kumar	8059777501	stfi.prabhat@gmail.com	01-02-2023	30.01.2023
			Exe(Comm.)/61/2022	M/s Shriram Transport Finance Limited Vs. Monika Kataria	Prabhat Kumar	8059777501	stfi.prabhat@gmail.com	01-02-2023	30.01.2023
			Exe(Comm.)/62/2022	M/s Shriram Transport Finance Vs Praveen Kumar	Prabhat Kumar	8059777501	stfi.prabhat@gmail.com	01-02-2023	30.01.2023
			Exe(Comm.)/77/2023	M/s HDFC Bank Vs Manu Lamba	Sanjeev Pathak	8285002845	litigation@srcslegal.com	13-02-2023	24.12.2022
			Exe(Comm.)/78/2022	Bajaj Housing Finance Vs Subash Chandra	Mohit Kaushik	9911633626	mohitkaushik201313@gmail.com	13/02/2023	01.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing	
			Exe(Comm.)/79/2022	HDFC Bank Vs Sarita Kumari	Navin Sharma	9958683230	naveenk101@gmail.com	13/02/2023	25.01.2023	
			Exe(Comm.)/80/2022	Tata Motors Finance Ltd Vs Pankaj Chouhan	Prabhat Kumar	8059777501	stfi.prabhat@gmail.com	13/02/2023	07.02.2023	
			Exe(Comm.)/89/2023	HDB Financial Ltd Vs Dharmvir K	Gyanvardhan Singh	9971883579	vardhanslawfirms@gmail.com	21/02/2023	23.01.2023	
			Exe(Comm.)/90/2022	Kotak Mahindra Bank Vs SS Tour India	Amit Kumar Vats	8860939556	amitkumar.294@rediffmail.com	21/02/2023	13.02.2023	
			CS(Comm.)/90/2023	M/s Devi Karan Associates Vs M/s Metronic Engineering	Navneet Sharma	9868546432	navneetsharmaadvocate@gmail.com	24/02/2023	24/02/2023	
			CS(Comm.)/91/2023	Union Bank of India Vs GLO Friends	Rajiv Kumar	9899395409	rajeevpathakadvocate@gmail.com	24/02/2023	20/02/2023	
			CS(Comm.)/92/2023	HDFC Vs Gautam Chugh	Shankar Associates	9711404505	office@shankar.associates	24/02/2023	22/02/2023	
Total							1423			

List of cases where e-Payment of Court fees was made during the month of February-2023.

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registratio n	of Date of e- Payment of Court Fees
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	205/2023	ICICI BANK LTD VS VIPIN	SHAILENDER BABBAR	01.02.2023	06.02.2023
			211/2023	ICICI BANK VS VARUN SAGAR	MANISH KUMAR DEWAN	02.02.2023	24.02.2023
			226/2023	ROHIT JAIN VS KRF PVT. LTD.	MUNISH VOHRA	06.02.2023	06.02.2023
			227/2023	SUDHIR KUMAR GUPTA VS AMARJEET SINGH	SAHIL AERON	06.02.2023	29.11.2022
			234/2023	MOHD. SARTAJ VS VIPIN SHARMA	SHARIK ANSARI	07.02.2023	10.02.2023
			243/2023	MANISH GUPTA VS KAPIL KUMAR	SUDHIR KUMAR GUPTA	09.02.2023	12.01.2023
			244/2023	VINOD KUMAR GARG VS VEE ESS BEVERAGES	JAIDEEP KUMAR BHOLA	09.02.2023	08.02.2023
			245/2023	CANARA BANK VS MANISH KUMAR	ANUJ AGGARWAL	09.02.2023	08.02.2023
			250/2023	ICICI VS BALAJI CRANE SERVICE ANR.	PRASHANT KUMAR	10.02.2023	09.02.2023
			251/2023	GURPREET SINGH HUNDAL VS BHARAT KHATTAR	GOVIND SINGH	10.02.2023	07.02.2023
			266/2023	ADIDAD AG VS ASHOK KUMAR	AASTHA SHARMA	14.02.2023	31.01.203
			267/2023	ICICI BANK VS ASHOK TYAGI	SAGAR SHIVAM	14.02.2023	09.02.2023
			268/2023	ICICI BANK VS RAMNIK KHANNA	SAGAR SHIVAM	14.02.2023	14.02.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			269/2023	ICICI BANK VS MEENU VERMA	SAGAR SHIVAM	14.02.2023	09.02.2023
			270/2023	VEDA DEFENCE SYSTEM PVT. LTD. VS. SINGHTO INFRATTECH	R. ILAM PARIDI	14.02.2023	16.02.2023
			271/2023	AAKASH ELECTROTEK ENGINEERS VS. M/s. TRISQUARE SWITCHGEARS	KALPANA	14.02.2023	16.02.2023
			284/23	NEWAGE PUMPS VS. RANJEET MECHATRONICS LTD.	MAMTA CHANDRA	15.02.2023	13.02.2023
			292/23	RANJANA GULATI VS. DABUR INDIA LTD.	SUJOY DUTTA	16.02.2023	16.02.2023
			293/2023	WAHI JEWELLERS VS. AJAY TANEJA	VARUN GUPTA	16.02.2023	13.02.2023
			294/2023	KEWAL KRISHAN VS. KATYANI PAPERS	RAVI SHANKAR GARG	16.02.2023	13.02.2023
			306/2023	ICICI BANK VS. YOGESH KUMAR	SHAIENDRA BABAR	20.02.2023	20.01.2023
			307/2023	ICICI BANK VS. SONU NAGAR	SHAIENDRA BABBAR	20.02.2023	20.08.2021
			308/2023	ICICI BANK VS. RAJENDRA PRASAD	SHAIENDRA BABBAR	20.02.2023	20.08.2021
			319/2023	STATE BANK OF INDIA VS. HINDUSTAN LAUNDRY	ASHOK KUMAR THAKUR	21.02.2023	31.01.2023
			321/2023	BHARTI BHAWAN VS. AJANTA BOOK DEPOT	NIKHIL TRIPATHI	21.02.2023	24.02.2023
			336/2023	VDR COLORS AND CHEMICAL VS. SHREE JAGDAMBA DYEING MILLS	AMARJEET RAI	23.02.2023	23.02.2023
			337/2023	SUNIL VS. VINAY KUMAR	SUNIL KUMAR	23.02.2023	24.02.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			338/2023	UNION BANK OF INDIA VS. ASHISH KUMAR	SHIVA BHARDWAJ	23.02.2023	02.12.2022
			339/2023	UNION BANK OF INDIA VS. VIKKAL KUMAR	SHIVA BHARDWAJ	23.02.2023	20.08.2021
			357/2023	P.P. BOOKS PVT. LTD. VS. ABDIN	SHIVA NAND SHARMA	25.02.2023	31.01.2023
			358/2023	JEET INDIA PVT. LTD. VS. CHEDDAS GRIH UDYOG	ROHIT SEHGAL	25.02.2023	24.02.2023
			359/2023	JINDAL ASSOCIATES VS. BASHI RAM VEERODEVI JAIN	ARAV KAPOOR	25.02.2023	23.02.2023
			371/2023	ICICI BANK VS. JASPAL	PRASHANT KUMAR	27.02.2023	24.02.2023
			374/2023	SANAT KUMAR PAUL VS. SADASHIV SHINDE	SHAMBHU NATH SINGH	28.02.2023	02.12.2022
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	Central	CS (COMM)/218/2023	DEEPAK KHANDUJA Vs PUKHRAJ GULECHA AND COMPANY	ARPIT DUDEJA (P)	04-02-2023	01-02-2023
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, HAZARI COURT, DELHI	Central	CS(COMM) 206/2023	ICICI BANK LTD. V/S SUHAIL RAZA KHAN & ANR.	SH. SHAILENDRA BABBAR	01.02.2023	NOT FILED
			CS(COMM) 209/2023	M/S FEDEX THROUGH ITS PROP. SH. TARUN KHANNA V/S M/S MOTI	SH. GAURAV KAPOOR	02.02.2023	11.01.2023
			CS(COMM) 210/2023	M/S TOYS INDIA V/S M/S GUPTA TOYS & GIFT CORNER	SH. VINEET AGGARWAL	02.02.2023	23.01.2023
			COUNTER CLAIM 5/2023	PURPLE PAPER PRODUCTS PVT. LTD. V/S NARSINGH DASS & CO.	SH. CHANDER MOHAN KAPOOR	07.02.2023	NOT FILED
			CS(COMM) 238/2023	PULAK TRADEX PVT. LTD. V/S JIYA @ ZIYA ENTERPRISES & ORS.	SH. SAURABH MISHRA	08.02.2023	24.01.2023
			CS(COMM) 239/2023	M/S S.R. PRINTING & BINDING HOUSE V/S AAYANSH	SH. SHARIK ANSARI	08.02.2023	05.01.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS(COMM) 241/2023	STATE BANK OF INDIA KISHAN V/S CHANDIOK	SH. VARUN R.	09.02.2023	NOT FILED
			CS(COMM) 242/2023	M/S MANLIFT INDIA PVT. LTD. V/S M/S THEJU INTERIORS	SH. SANGAM SINGH KOCHAR	09.02.2023	01.02.2023
			CS(COMM) 253/2023	JAI KUMAR V/S DHARMENDER	SH. R.B. SINGH	10.02.2023	07.02.2023
			CS(COMM) 254/2023	PUNJAB NATIONAL BANK V/S M/S WHITE AND BLUE & ANR.	SH. SAURAV BHASIN	10.02.2023	31.01.2023
			CS(COMM) 256/202	CANARA BANK (Erstwhile Syndicate Bank) V/S MILLENIUM MARKETING	SH. CHANDRA BHUSHAN TIWARI	13.02.2023	18.01.2023
			CS(COMM) 257/2023	CANARA BANK (Erstwhile Syndicate Bank) V/S M/S ANMOL TRADERS	SH. CHANDRA BHUSHAN TIWARI	13.02.2023	23.01.2023
			CS(COMM) 258/2023	ICICI BANK LTD. V/S RADHIKA ARORA	SH. VIKAS CHOPRA	13.02.2023	08.02.2023
			CS(COMM) 262/2023	ICICI BANK LTD. V/S HEMANT KAUSHAL SAINI	SH. VIKAS CHOPRA	14.02.2023	08.02.2023
			CS(COMM) 263/2023	ICICI BANK LTD. V/S COLOCUBE TECHNOLOGIES PVT. LTD.	SH. VIKAS CHOPRA	14.02.2023	12.01.2023 & 08.02.2023
			CS(COMM) 264/2023	NARESH GUPTA V/S SUBHAM SAINI	SH. NARESH KUMAR	14.02.2023	06.02.2023
			CS(COMM) 265/2023	NIKE INNOVATE C.V. V/S ASHOK KUMAR (UNKNOWN)	SH. PRAMOD KUMAR SINGH	14.02.2023	10.02.2023
			CS(COMM) 283/2023	ICICI BANK LTD. V/S RAJESH & ANR.	SH. SHAILENDRA BABBAR	15.02.2023	13.02.2023
			CS(COMM) 296/2023	PUMA SE V/S ASHOK KUMAR	SH. SHASHI P. OJHA	17.02.2023	30.01.2023
			CS(COMM) 297/2023	SMT. MAYA DEVI, PROP. OF M/S SAKTI CRIATION V/S M/S V.S. TEXTILE & ANR.	SH. SANJAY KUMAR	17.02.2023	19.12.2022

Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
		CS(COMM) 300/2023	ICICI BANK LTD. V/S VIMAL ARYA	SH. SHAILENDRA BABBAR	20.02.2023	16.02.2023
		CS(COMM) 301/2023	ICICI BANK LTD. V/S RAVINDRA PRATAP SINGH & ANR.	SH. SHAILENDRA BABBAR	20.02.2023	13.02.2023
		CS(COMM) 302/2023	ICICI BANK LTD. V/S RAJSONS METAL INDUSTRIES & ANR.	SH. SHAILENDRA BABBAR	20.02.2023	13.02.2023
		CS(COMM) 311/2023	M/S AHMED ZAI YASSER LTD. V/S M/S KESHAR DEO RAMESH KUMAR & ANR.	SH. PRAVEEN PAHUJA	21.02.2023	17.02.2023
		COUNTER CLAIM 9/2023	DO BEST INFOWAY V/S NORTH EASTERN CARRYING CORPORATION	SH. VIKAS KAKKAR	21.02.2023	17.02.2023
		COUNTER CLAIM 10/2023	HLG TRADING V/S NORTH EASTERN CARRYING CORPORATION LTD.	SH. VIKAS KAKKAR	21.02.2023	17.02.2023
		COUNTER CLAIM 11/2023	GOYAL IMPEX AND INDUSTRIES LTD. V/S NORTH EASTERN CARRYING	SH. VIKAS KAKKAR	21.02.2023	17.02.2023
		CS(COMM) 334/2023	KAPIL KUMAR SEHGAL V/S SANJEEV DUGGAL	SH. ASHUTOSH GUPTA	23.02.2023	07.02.2023
		CS(COMM) 335/2023	PUMA SE V/S ASHOK KUMAR (TRADING AS M/S SOMNATH SINDHWANI	SH. SHASHI P. OJHA	23.02.2023	13.02.2023
		CS(COMM) 351/2023	M/S WALSONS SERVICES PVT. LTD. V/S I WORLD BUSINESS SOLUTIONS PVT.	SH. AVINASH AHLAWAT	25.02.2023	22.12.2022
		CS(COMM) 352/2023	TIMES INTERNET LTD. V/S SERVICE MAGIC INFOJOBS PVT. LTD.,	SH. RAJEEV AGGARWAL	25.02.2023	16.02.2023
		CS(COMM) 365/2023	PUNJAB NATIONAL BANK V/S HARRIS ARORA	SH. PARVEEN KUMAR	27.02.2023	22.02.2023
		CS(COMM) 366/2023	ICICI BANK LTD. V/S JASPAL	SH. DEEPAK KAUSHIK	27.02.2023	24.02.2023
		CS(COMM) 367/2022	ICICI BANK LTD. V/S GOPAL SHARMA	SH. DEEPAK KAUSHIK	27.02.2023	24.02.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS(COMM) 368/2023	ICICI BANK LTD. V/S VARUN	SH. DEEPAK KAUSHIK	27.02.2023	24.02.2023
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	Central	CS (COMM) 207/2023	DHARMENDER V/S M/S MUMBAI CAFE AND BAR PVT LTD	NAVEEN KUMAR	02.02.2023	17.01.2023
			CS (COMM)/2 23/2023	M.S KAKKAR TRADING CO. V/S M/ CITY MEGA MART AND ORS	DEEPAK RAO	06.02.2023	01.02.2023
			CS (COMM)/2 28/2023	ICICI BANK LIMITED VS. TRANSEASE HOLDINGS INDIA PVT LTD	CHETNA BHALLA	07.02.2023	22.12.2022
			CS (COMM)/2 29/2023	M/S CAPRISO FINANCE LTD VS. POOJA AGRAWAL RAKESH KUMAR	RAKESH KUMAR	07.02.2023	03.02.2023
			CS (COMM)/2 33/2023	ABC GLOBAL VENTURES VS PARAS JAIN	SAMEER SIDHAR	07.02.2023	02.02.2023
			CS (COMM)/2 40/2023	WRIGHT HEIGHTS LLP VS. SH. SANJAY CHAUDHARY	GAURAV KOCCHAR	09.02.2023	13.12.2022
			CS (COMM)/2 52/2023	LIC VS LOVE MALHIOTRA	VIPIN PILLAI	10.02.2023	02.02.2023
			CS (COMM)/2 95/2023	PUMA SE VS. ASHOK KUMAR	SHASHI. P. OJHA	16.02.2023	13.12.2022
			CS (COMM)- 309/2023	CANARA BANK VS. ASHWINI AHUJA AND ANR	SH. SUMIT SAURAV	21.02.2023	04.02.2023
			CS (COMM)- 309/2023	CANARA BANK VS. JYOTI AHUJA	SH. SUMIT SAURAV	21.02.2023	04.02.2023
			CS (COMM)- 314/2023	SANDEEP JAIN VS. MCD	SH. SAROJ KUMAR JHA	21.02.2023	17.01.2023
			CS (COMM)- 314/2023	SANDEEP JAIN VS. MCD	SH. SAROJ KUMAR JHA	21.02.2023	25.01.2023
			CS (COMM)- 324/2023	M/S BHARATI BHAWAN VS. M/S DAYAL STATIONERS & Anr	SH. NIKHIL TRIPATHI	21.02.2023	13.02.2023

Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
		CS (COMM)-323/2023	M/S BHARATI BHAWAN VS. M/S PUSTAK BHANDAR & Anr	SH. NIKHIL TRIPATHI	21.02.2023	13.02.2023
		CS (COMM)-333/2023	M/S JAINSONS LIGHTS PVT. LTD. VS. M/S HINDUSTAN MILLENNIUM	SH. SHAILENDER NEGI	23.02.2023	20.02.2023
		CS (COMM)-340/2023	ICICI BANK LIMITED VS. M/S DELUX ROADWAYS REGD AND ANR	SATISH KUMAR	24.02.2023	23.01.2023
		CS (COMM)-341/2023	ICICI BANK LIMITED VS. CHANDRA SRIVASTAVA PROP OF M/S	SATISH KUMAR	24.02.2023	07.01.2023
		CS (COMM)-342/2023	ICICI BANK LIMITED VS. LAKHI RAM	SATISH KUMAR	24.02.2023	23.01.2023
		CS (COMM)-345/2023	M/S KRBL LTD VS. JASMER FOODS PVT LTD AND ANR	SK BANSAL	24.02.2023	17.02.2023
		CS (COMM)-346/2023	GKJ SPECIAL FODDS PVT LTD VS. AYAAN FOODS AND ORS	A.S.RASTOGI	24.02.2023	13.02.2023
		CS (COMM)-350/2023	SONAM PRIYA VS GUEST HOUSER PVT LTD & ORS	SACHIN BAJPAI	24.02.2023	10.02.2023
		CS (COMM)356/2023	TIMES INTERNET LTD VS. M/S ZARIA & ANOTHER	RAJEEV AGGARWAL	25.02.2023	16.02.2023
		CS (COMM)355/2023	PUNJAB AND SINDH BANK VS VIPIN JAIN	PRABHAKAR AWASTHI	25.02.2023	13.12.2022
		CS (COMM)361/2023	PUNJAB AND SINDH BANK VS SAJJAN ARORA	PRAVEEN KUMAR GARG	25.02.2023	22.02.2023
		CS (COMM)360/2023	PUNJAB AND SINDH BANK VS B.S PUBLICITY AND OTHERS	PRAVEEN KUMAR GARG	25.02.2023	01.02.2023
		CS (COMM)362/2023	ICICI BANK LIMITED VS. RAMESH GANDHI	DEEPAK KAUSHIK	27.02.2023	22.02.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)37 2/2023	M/S B.R.AGROTECH LTD VS. M/S BACCHUS ENTERPRISES	DEEPAK YADAV	28.02.2023	23.02.2023
			CS (COMM)37 3/2023	BANK OF INDIA VS. SANJANA KHANNA	VARUN SHARMA	28.02.2023	14.02.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	OMP(I) COMM- 73/2023	HDFC BANK LTD. V/S AMIT KUMAR	ANISH BHOLA	01.02.2023	08.02.2023
			OMP(I)CO MM- 74/2023	HDFC BANK LTD. V/S YUSUF ALI	ANISH BHOLA	01.02.2023	08.02.2023
			OMP(I) COMM- 75/2023	HDFC BANK LTD. V/S VIJAN KUMAR	ANISH BHOLA	01.02.2023	08.02.2023
			CS COMM- 204/2023	ICICI BANK LTD V/S POONAM TALWAR	SHAILENDRA BABBAR	01.02.2023	13.02.2023
			OMP(I) COMM- 76/2023	HDFC BANK LTD. V/S GURPREET KAUR RAI	ANISH BHOLA	01.02.2023	08.02.2023
			OMP(I) COMM- 77/2023	HDFC BANK LTD. V/S MADHAVA PANDEY	ANISH BHOLA	01.02.2023	08.02.2023
			OMP(I)CO MM- 78/2023	HDFC BANK LTD V/S ASHOK KUMAR	ANISH BHOLA	01.02.2023	08.02.2023
			OMP(I)CO MM- 79/2023	HDFC BANK LTD. V/S AMZAD KHAN	ANISH BHOLA	01.02.2023	08.02.2023
			OMP(I)CO MM- 80/2023	HDFC BANK LTD. V/S AKS ELECTRICALS AND ELECTRONICS PVT. LTD.	ANISH BHOLA	01.02.2023	08.02.2023
			OMP(I)CO MM- 81/2023	HDFC BANK LTD. V/S PARVEZ KHAN	ANISH BHOLA	01.02.2023	08.02.2023
			OMP(I)CO MM- 96/2023	HDFC BANK LTD. V/S RAJNESH YADAV SETHI	ANISH BHOLA	02.02.2023	13.02.2023
			OMP(I)CO MM- 97/2023	HDFC BANK LTD. V/S AJEET KUMAR	ANISH BHOLA	02.02.2023	13.02.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
			OMP(1)CO MM- 98/2023	HDFC BANK LTD. V/S KRISNA MAHARAJ SINGH	ANISH BHOLA	02.02.2023	13.02.2023
			OMP(1)CO MM- 99/2023	HDFC BANK LTD. V/S VIKRAM SUKHBIR	ANISH BHOLA	02.02.2023	13.02.2023
			OMP(1) COMM- 105/2023	HDFC BANK LTD. V/S VIKAS AZAD RAGHAV	ANISH BHOLA	03.02.2023	09.02.2023
			OMP(1)CO MM- 106/2023	HDFC BANK LTD. V/S SHANKAR SHARMA	ANISH BHOLA	03.02.2023	09.02.2023
			CS COMM- 213/2023	ICICI BANK LTD. V/S GOURAV CHAPRAN	MANISH KUMAR DEWAN	03.02.2023	10.02.2023
			OMP(1)CO MM- 107/2023	HDFC BANK LTD. V/S VIRENDER SINGH RAWAT	ANISH BHOLA	03.02.2023	09.02.2023
			OMP(1)CO MM- 118/2023	M/STATA CAPITAL FINANCIAL SERVICES LTD. AND ANR. V/S NARAYAN SINGH	VIKAS SHARMA	04.02.2023	10.02.2023
			OMP(1)CO MM- 119/2023	M/S TATA CAPITAL FINANCE SERVICE LTD. AND ANR. V/S JASBIR SINGH		04.02.2023	10.02.2023
			EX. COMM- 75/2023	MS VARIETY METAL CORPORATION V/S MS CHAMPHARM		04.02.2023	13.02.2023
			CS COMM- 225/2023	M/S CAPRISO FINANCE LTD. V/S RASHMI AGARWAL	RAKESH KR.	06.02.2023	31.03.2023
			EX COMM- 79/2023	ICICI BANK LTD. V/S NIZAMUDIN	SUNITA SINGH	07.02.2023	16.02.2023
			OMP(1)CO MM- 142/2023	HDFC BANK LTD. V/S MANISH KUMAR	ANISH BHOLA	07.02.2023	10.04.2023
			OMP COMM- 19/2023	SHAYM SINGH VS. SBI CARDS & PAYMENT SERVICES. LTD.	ANMOL PANWAR	08.02.2023	21.03.2023
			OMP COMM- 20/2023	ARUN KUMAR GUPTA V/S HDFC BANK LTD.	DEVANSHU CHAUHAN	09.02.2023	17.02.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP(1)CO MM- 164/2023	HDFC BANK LTD. V/S NITISH CHAUDHARY	SACHIN TOMAR	10.02.2023	21.02.2023
			CS COMM- 249/2023	MOHD. ANWAR V/S M/S MANEK APPARELS PVT. LTD.		10.02.2023	05.04.2023
			CS COMM- 255/2023	CANARA BANK V/S KINKAN HOSIERY THROUGH ITS PROP. MR.	CHANDRA BHUSHAN TIWARI	13.02.2023	13.04.2023
			CS COMM- 259/2023	PRACHI INDIA PVT. LTD. V/S MR. SUKHEN SOMNATH WAGH MARE	RAHUL KR. VERMA	14.02.2023	15.04.2023
			CS COMM- 260/2023	ICICI BANK LTD. V/S VIKAS CHAUHAN	SAGAR SHIVAM	14.02.2023	22.02.2023
			MISC DJ- 100/2023	ICICI BANK LTD V/S KHALIQUER REHMAN	NAZIA PARVEEN	14.02.2023	23.02.2023
			EX. COMM- 93/2023	ICICI BANK LTD. V/S NAKUL SEHGAL	CHARANJEET SINGH	14.02.2023	23.02.2023
			CS COMM- 261/2023	ICICI BANK LTD. V/S SVAM POWER PLANTS PVT. LTD.	SAGAR SHIVAM	14.02.2023	22.02.2023
			CS COMM- 281/2023	ICICI BANK LTD. V/S RAKESH	BABBAR & ASSOCIATION	15.02.2023	24.02.2023
			CS COMM- 282/2023	ICICI BANK LTD. V/S RAJESH	SHAILENDER BABBAR	15.02.2023	24.02.2023
			CS COMM- 290/2023	PUMA SE VS. ASHOK KUMAR	SHASHI PRATAP OJHA	16.02.2023	21.02.2023
			CS COMM- 291/2023	ICICI BANK LTD V/S SUNIL YADAV	SHAILENDRA BABBAR	16.02.2023	25.02.2023
			EX. COMM- 96/2023	HDFC BANK LTD. V/S RAMKUNWAR VISHRAM	ASHIM BHATT	17.02.2023	27.02.2023
			EX. COMM- 97/2023	OM LOGISTICS LIMITED V/S K.P. INTERNATIONAL		17.02.2023	27.02.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
			OMP COMM- 25/2023	MANOJ KUMAR V/S M/S KOTAK MAHINDRA PRIME LIMITED		17.02.2023	18.03.2023
			CS COMM- 304/2023	BINA TIWARI V/S SUMIT PATHAK	SYATI SHARMA	20.02.2023	ON LINE
			EX. COMM- 101/2023	MOTI LAL V/S PRADEEP KUMAR	SASHISH KAPOOR	20.02.2023	ON LINE
			MISC DJ -114/2023	UNION OF INDIA V/S M/S CAPITAL ELECTROTEK PVT. LTD	VINOD KUMAR	20.02.2023	ON LINE
			CS COMM- 313/2023	SHIVANI ENTERPRISES V/S RISHAB COLLECTION	ARVIND KUMAR	21.02.2023	ON LINE
			CS COMM- 315/2023	BHARATI BHAWAN V/S KARAN BOOK SHOP	NIKHL TRIPATHI	21.02.2023	ON LINE
			OMP(I) COMM- 184/2023	HDFC BANK LTD V/S RAJ KUMAR GARAJ	DANISH BHOLA	21.02.2023	ON LINE
			EX COMM- 102/2023	DEEPAK ABHOT V/S MCD		22.02.2023	ON LINE
			EX.COMM- 11/2023	MAMTA GUPTA V/S AMIT DUA	NARENDRA KR.	23.02.2023	ON LINE
			CS COMM- 331/2023	ICICI BANK LTD. V/S CHAHAT RAM	CHETNA BHALLA	23.02.2023	ON LINE
			EX. COMM- 112/2023	SHANKAR LAL & SONS V/S SHIV DENIM ENTERPRISES	LALIT KUMAR SHARMA	23.02.2023	ON LINE
			EX.COMM- 113/2023	SHANKAR LAL & SONS V/S HERITAGE LIFE HIMANSHU	LALIT KUMAR SHARMA	23.02.2023	ON LINE
			CS COMM- 354/2023	ICICI BANK LTD. V/S AMAN KUMAR JATAV	DEEPAK KAUSHIK	25.02.2023	ON LINE
			OMP-I- COMM- 195/2023	HDFC BANK LTD. V/S DEEPAK JAIN	DANISH BHOLA	25.02.2023	ON LINE

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP(I) COMM- 204/2023	HDFC BANK LTD V/S DEEPAK CHAUHAN	ANISH BHOLA	27.02.2023	ONLINE
			OMP(I) COMM- 205/2023	HDFC BANK LTD V/S JAI SHREE MITTAL	ANISH BHOLA	27.02.2023	ONLINE
			CS COMM- 363/2023	ICICI BANK LTD V/S HIMANSHU CHAWLA	PRASHANT KR	27.02.2023	ONLINE
			CS COMM- 364/2023	ICICI BANK LTD V/S CHADALA VENKATA SRINIVAS	PRASHANT KR	27.02.2023	ONLINE
			omp(i) comm- 214/2023	BANSAL CREDITS LTD V/S ANEES	RISHABH GULATI	28.02.2023	ONLINE
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	Central	OMP(COM M) 16/2023	DEVBHOOMI AUTOMOBILES PVT. LTD. VS AXIS BANK LTD.	GAUTAM PANJWANI	03.02.2023	13.01.2023
			CS(COMM) 217/2023	AMIT BAG FACTORY VS JASTER FASHION PVT. LTD.	SUSHIL KUMAR	04.02.2023	30.01.2023
			OMP(I) COMM 131/2023	HDFC BANK LTD. VS JAGDISH SINGH	ANISH BHOLA	06.02.2023	Not availabke
			CS(COMM) 221/2023	RAJEEV JAIN VS NITIKA CHAUHAN	BHUPENDRA TYAGI	06.02.2023	17.11.2022
			CS(COMM) 222/2023	SANTOSH KUMAR TIWARI VS GAYA PANDEY AND ANR.	SUBHASH CHANDRA	06.02.2023	17.01.2023
			CS(COMM) 230/2023	ICICI BANK LTD. VS ASHOK RANA	SHAHROKH INAM	07.02.2023	05.01.2023
			CS(COMM) 231/2023	ICICI BANK LTD. VS VIJAY SHARMA	SHAHROKH INAM	07.02.2023	05.01.2023
			CS(COMM) 232/2023	ICICI BANK LTD. VS PARVINDER PILWAN& ANR.	SHAHROKH INAM	07.02.2023	19.12.2022
			OMP(I) COMM 145/2023	HDFC BANK LTD. VS MOHD. USMAN	ANISH BHOLA	08.02.2023	NA

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP(I) COMM 146/2023	HDFC BANK LTD. VS KANCHAN ASHOK & ANR.	ANISH BHOLA	08.02.2023	NA
			CS(COMM) 237/2023	PUNJAB & SIND BANK VS SURESH SHARMA	PRABHAKAR AWASTHI	08.02.2023	10.01.2023
			CS(COMM) 247/2023	M/S K MOKSHI GEMS VS AJAY AGARWAL	DHIRAJ KOCHAR	10.02.2023	30.01.2023
			CS(COMM) 248/2023	M/S S M HOSIERY VS M/S ASHOK HOSIERY	VIKAS SHARMA	10.02.2023	17.10.2022
			OMP(I) COMM 169/2023	HDFC BANK LTD. VS RITESH BHOLA	ANISH BHOLA	13.02.2023	NA
			OMP(I) COMM 170/2023	HDFC BANK LTD. VS SATISH YADAV YADAV	ANISH BHOLA	13.02.2023	NA
			OMP(I) COMM 171/2023	HDFC BANK LTD. VS RAJ KUMAR THAKUR	ANISH BHOLA	13.02.2023	NA
			OMP(I) COMM 172/2023	HDFC BANK LTD. VS GAJENDRA KUMAR SHARMA	ANISH BHOLA	13.02.2023	NA
			OMP(COM M) 21/2023	DR. A.K. SASTRY VS SBI CARDS & PAYMENTS SERVICES LTD.	AKHIL DEHLAN	13.02.2023	NA
			EX. COMM 87/2023	ICICI BANK LTD. VS TREND SETTERS BOOKS LTD.	AMRENDRA KUMAR	13.02.2023	NA
			EX. COMM 88/2023	ICICI BANK LTD. VS AVDESH KUMAR	AMRENDRA KUMAR	13.02.2023	NA
			EX. COMM 89/2023	ICICI BANK LTD. VS MADHU DEVI	AMRENDRA KUMAR	13.02.2023	NA
			OMP(I) COMM 174/2023	HDFC BANK LTD. VS AJAY KUMAR	ANISH BHOLA	14.02.2023	NA
			OMP(I) COMM 175/2023	HDFC BANK LTD. VS ANURAG DUBEY	ANISH BHOLA	14.02.2023	NA

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP(I) COMM 176/2023	HDFC BANK LTD. VS PRAVEEN RANGA	ANISH BHOLA	14.02.2023	NA
			OMP(I) COMM 177/2023	HDFC BANK LTD. VS DEEPAK YADAV	ANISH BHOLA	14.02.2023	NA
			CS(COMM) 279/2023	ICICI BANK LTD. VS TINKOO	VIKAS CHOPRA	15.02.2023	08.02.2023
			CS(COMM) 280/2023	ICICI BANK VS MANJINDER SINGH	VIKAS CHOPRA	15.02.2023	08.02.2023
			CS(COMM) 285/2023	ICICI BANK LTD. VS OM VIR SINGH	VIKAS CHOPRA	16.02.2023	08.02.2023
			CS(COMM) 286/2023	ICICI BANK LTD. VS RAVINDER KAUSHIK	VIKAS CHOPRA	16.02.2023	08.02.2023
			CS(COMM) 289/2023	CANARA BANK VS SHASHI RANJAN SINGH	ANUJ AGARWAL	16.02.2023	14.02.2023
			CS(COMM) 287/2023	M/S JMT PLASPS PVT. LTD. VS MUDITA EXPRESS CARGO PVT. LTD.	SWETA GARG	16.02.2023	19.01.2023
			OMP(I) COMM 178/2023	HDFC BANK LTD. VS KAMLA AALM	ANISH BHOLA	16.02.2023	NA
			OMP(I) COMM 179/2023	HDFC BANK LTD. VS BHARAT BHUSHAN YADAV	ANISH BHOLA	16.02.2023	NA
			OMP(I) COMM 180/2023	HDFC BANK LTD. VS MONEESH KUMAR PUNDIR	ANISH BHOLA	16.02.2023	NA
			OMP(I)CO MM 182/2023	HDFC BANK LTD. VS MANTOSH MISHRA	ANISH BHOLA	20.02.2023	NA
			OMP(I)CO MM 183/2023	HDFC BANK LTD. VS AMAREESH KUMAR	ANISH BHOLA	20.02.2023	NA
			CS(COMM) 303/2023	M/S KALASH EXPORT VS SOPAN INTERNATIONAL	ADITYA JAIN	20.02.2023	20.01.2023

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			OMP (COMM) 26/2023	VITTAL TGR VS M/S SBI CARDS & PAYMENTS SERVICES LTD.	ABHINAY SHARMA	21.02.2023	NA
			CS (COMM) 312/2023	GIRISH KR. JAIN VS RAKESH MARWAH	SUNIL LALWANI	21.02.2023	06.02.2023
			CS(COMM) 317/2023	BANK OF BARODA VS JAI PECHORI & ORS.	RAJNISH KR. BANYAL	21.02.2023	04.01.2023
			CS(COMM) 316/2023	M/S MAYUR ELECTRICALS VS ROOTS COOLING SYSTEM PVT. LTD.	ISHU KANWAL	21.02.2023	15.02.2023
			OMP(I) COMM 188/2023	HDFC BANK LTD. VS NAVEEN KUMAR	NAVDEEP SINGH	22.02.2023	NA
			CS(COMM) 325/2023	M/S BHARATI BHAWAN VS M/S APNA STATIONERS & ANR.	NIKHIL TRIPATHI	22.02.2023	13.02.2023
			CS(COMM) 326/2023	M/S BHARATI BHAWAN VS M/S LAMBA BOOK DEPOT & ANR.	NIKHIL TRIPATHI	22.02.2023	13.02.2023
			CS(COMM) 328/2023	CANARA BANK VS RAVI SUMAN	SUMIT SAURAV	22.02.2023	04.02.2023
			OMP(I) COMM 189/2023	DCB BANK LTD. VS ROSHAN LAL	ANISH BHOLA	22.02.2023	NA
			OMP(I) COMM 190/2023	DCB BANK LTD. VS ROSHAN LAL	ANISH BHOLA	22.02.2023	NA
			EX. (COMM) 108/2023	HDB FINANCIAL SERVICE LTD. VS PURSHOTAM GAUTAM	DEEPANKUR SONDHI	23.02.2023	NA
			EX. (COMM) 107/2023	HDB FINANCIAL SERVICES LTD. VS RAJEEV KUMAR	DEEPANKUR SONDHI	23.02.2023	NA
			EX. (COMM) 109/2023	ICICI BANK LTD. VS PRADEEP	SUNITA SINGH	23.02.2023	NA
			CS(COMM) 329/2023	PUNJAB NATIONAL BANK VS M/S SHAKUN SPORTS & ANR.	MEENA GUPTA	23.02.2023	05.01.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS(COMM) 330/2023	ICICI BANK LTD. VS KIRTEE RAJ SINGH	Babbar & associateas	23.02.2023	13.02.2023
			CS(COMM) 347/2023	STATE BANK OF INDIA VS MANNU	VARUN CHANDIOK	24.02.2023	13.02.2023
			CS(COMM) 348/2023	SBI VS DIVYA GOYAL	VARUN CHANDIOK	24.02.2023	17.09.2022
			CS(COMM) 349/2023	SARDARI LAL & CO. VS AJNARA REALTECH LTD.	ANIL SETHI	24.02.2023	30.11.2022
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT- 07	Central	CS COMM.212 /2023	SPACE BUSINESS VS DIVISIONAL COMMISSIONER	AMIT KUMAR	02-02-2023	28-01-2023
			CS COMM.216 /2023	M/S JINJER JEANS VS M/S WADHVA	MANISH CHAUHAN	03-02-2023	28-01-2023
			OMPI115/2 023	HDFC BANK VS SHUBHAM RAGHAV	ANISH BHOLA	03-02-2023	28-01-2023
			OMP116/2 023	HDFC BANK VS VIKAS	ANISH BHOLA	03-02-2023	28-01-2023
			OMP117/20 23	HDFC BANK VS SUNIL SHARMA	ANISH BHOLA	03-02-2023	28-01-2023
			CS COMM.235 /2023	PUMA SE VS ASHOK KUMAR	SHASHI PARTAP	07-02-2023	28-01-2023
			CS COMM.236 /2023	SARDARI LAL VS AADEVA INFRA	ANIL SETHI	07-02-2023	28-01-2023
			ARB.1/202 3	NITIN KUMAR VS ADITYA BIRLA	ANIL SETHI	07-02-2023	28-01-2023

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			CS COMM.246 /2023	CANARA BANK VS SHREE RADHAY	BALDEV SINGH	09-02-2023	02-02-2023
			OMP150/2 023	HDFC BANK VS SHIV KUMAR	ANISH BHOLA	09-02-2023	02-02-2023
			OMP151/2 023	HDFC BANK VS SHARDA BHRMA	ANISH BHOLA	09-02-2023	02-02-2023
			OMP152/2 023	HDFC BANK VS ANIL KUMAR	ANISH BHOLA	09-02-2023	02-02-2023
			OMP153/2 023	HDFC BANK VS KARTIK	ANISH BHOLA	09-02-2023	02-02-2023
			OMP154/2 023	HDFC BANK VS SACHIN GARG	ANISH BHOLA	09-02-2023	02-02-2023
			OMP155/2 023	HDFC BANK VS MAHENDER	ANISH BHOLA	09-02-2023	02-02-2023
			OMP157/2 023	HDFC BANK VS SAURABH	ANISH BHOLA	09-02-2023	02-02-2023
			OMP158/2 023	HDFC BANK VS RAMESH	ANISH BHOLA	09-02-2023	02-02-2023
			OMP159/2 023	HDFC BANK VS RAJEEV	ANISH BHOLA	09-02-2023	02-02-2023
			OMP160/2 023	HDFC BANK VS PREM SINGH	ANISH BHOLA	09-02-2023	04-02-2023
			OMP161/2 023	HDFC BANK VS PRADEEP	ANISH BHOLA	09-02-2023	04-02-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			OMP162/2023	HDFC BANK VS PRAVEEN	SANISH BHOLA	09-02-2023	04-02-2023
			OMP163/2023	HDFC BANK VS PURAN LAL	SANISH BHOLA	09-02-2023	05-02-2023
			CS COMM.274/2023	ICICI BANK LTD VS PARMENDER	SAGAR SHIVAM	14-02-2023	07-02-2023
			CS COMM.275/2023	ICICI BANK VS JASVINDER	SAGAR SHIVAM	14-02-2023	07-02-2023
			CS COMM.276/2023	ICICI BANK VS SWARAN KAUR	DO	14-02-2023	07-02-2023
			CS COMM.278/2023	M/S AL. CHAUDHARY VS MS GREEN	RAJEEV	14-02-2023	07-02-2023
			OMP23/2023	VARDHMAN ENT. VS JAI DAYAL	HITESH BHARDWAJ	16-02-2023	08-02-2023
			OMP24/2023	SHIV SHAKTI VS AK PAPER	CHANDRA	16-02-2023	08-02-2023
			CS COMM.298/2023	DHRUV GARMENTS VS MITTALI	SHILPI UPADHYAY	17-02-2023	07-02-2023
			CS COMM.299/2023	ASHOK ARORA VS MANMEET SINGH	SUNIL GOEL	20-02-2023	07-02-2023
			CS COMM.305/2023	NEERAJ JAIN VS ANKAJ	SANYAM JAIN	20-02-2023	07-02-2023
			C CLAIM12/2023	MEDIDIVES MANUF. VS SETHI AGENCIES	NIKHIL	21-02-2023	07-02-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS COMM.320 /2023	CANARA BANK VS ARROW COMM.	SUMIT	21-02-2023	07-02-2023
			COMM.322 /2023	M/S AHMED ZAI VS BAWEJA IMPEX	UPASANA	21-02-2023	07-02-2023
			CS COMM.327 /2023	BHARTI BHAWAN VS KAMAL BOOK	NIKHIL	22-02-2023	07-02-2023
			OMP191/2 023	HANSRAJ SHARMA VS SBI CARDS	AMMAU	22-02-2023	07-02-2023
			CS COMM.332 /2023	ICICI BANK VS SHIV KUMAR	SHAIENDRA KUMAR	24-02-2023	14-02-2023
			CS COMM.344 /2023	ICICI BANK VS IRFAN	SHAIENDRA KUMAR	24-02-2023	14-02-2023
			CS COMM.353 /2023	ICICI BANK VS MURARI	DEEPAK KAUSHIK	25-02-2023	15-02-2023
			OMP203/2 023	HDFC BANK VS SUKHVINDER	ANISH BHOLA	25-02-2023	15-02-2023
			CS COMM369 */2023	ICICI BANK VS HIMANSHU	PRASHANT KUMAR	27-02-2023	17-02-2023
			CS COMM.370 /2023	ICICI BANK VS FARMAN	DEEPAK KAUSHIK	27-02-2023	21-02-2023
8	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	CS (COMM)/1 30/2023	CANARA BANK Vs RUPENDER SINGH YADAV	R B Pandey	01-02-2023	23-01-2023
			CS (COMM)/1 34/2023	CANARA BANK Vs NAVEEN KUMAR	CHITRA MALHOTRA(P),	02-02-2023	21-12-2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/1 35/2023	CANARA BANK Vs SANJEEV KUMAR	CHITRA MALHOTRA(P),	02-02-2023	21-12-2022
			CS (COMM)/1 36/2023	MRS SATWANT KAUR PROP M/S KARAM SINGH GARANDSONS Vs JSM HKS LLP	SUNIL KUMAR SATREYA(P),	02-02-2023	28-01-2023
			CS (COMM)/1 37/2023	PUNJAB AND SINDH BANK Vs BISWASRI MUKHERJEE	Sukhvinder Singh Gulati(P),	02-02-2023	19-01-2023
			CS (COMM)/1 32/2023	UNIWORLD TRANSERV PVT LTD THROUGH AR AMIT GOGNA Vs BANSAL OIL AND LUBRICANTS CO THROUGH ITS PROPRIETER MR HIMANSHU BANSAL	ARCHIT SINGHAL(P),	02-02-2023	21-01-2023
			CS (COMM)/1 31/2023	M/S VDESIGNBUILD PROJECT PRIVATE LIMITED Vs PUNJABI BAGH CLUB	DEEPAK KANDPAL(P),	02-02-2023	31-01-2023
			CS (COMM)/1 33/2023	BANK OF BARODA Vs MRS ANGURI DEVI	SUMEET ANAND(P),	02-02-2023	23-01-2023
			CS (COMM)/1 39/2023	SUPER PLASTIC COATS PRIVATE LIMITED Vs PRIMAFLEX	PANKAJ GUPTA(P),	03-02-2023	12-12-2022
			CS (COMM)/1 40/2023	SATINDER PAL SINGH Vs PAL MOHAN ELECTRONICS PVT LTS	Harshil Gupta(P),	03-02-2023	27-01-2023
			CS (COMM)/1 38/2023	SH NAVEEN KAPOOR AND ANR Vs SH RUPINDER SINGH TALWAR AND ANR	AMARJEET SINGH GAMBHIR(P),	03-02-2023	20-12-2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
			CS (COMM)/1 45/2023	COIM INDIA PVT LTD Vs M/S AVON ELASTOMERS INDIA	DINESH MINOCHA(P),	06-02-2023	31-01-2023
			CS (COMM)/1 44/2023	CANARA BANK Vs M/S IMPERIAL CASTING	CHITRA MALHOTRA(P),	06-02-2023	21-12-2022
			CS (COMM)/1 46/2023	M/S DHRUV INDUSTRIES LTD THROUGH ITS ARSH NARESH KUMAR SHARMA Vs M/S INFOTECH THROUGH ITS PROPRIETOR SH RAJENDER LAXMAN SUTAR	SANJAY KUMAR JHA(P),	08-02-2023	28-01-2023
			CS (COMM)/1 47/2023	EVERSHINE MARBLE CO Vs ORIENTAL INSURANCE CO LTD	DEVENDER SINGH(P),	09-02-2023	01-09-2022
			CS (COMM)/1 51/2023	RAKESH GUPTA Vs PIONEER E SERVICE PVT LTD	VIJAY KUMAR(P),	10-02-2023	27-01-2023
			CS (COMM)/1 52/2023	M/S PIONEER FABRICATORS PVT LTD Vs M/S PIONEER FABRICATORS PVT LTD	SANGAM SINGH KOCHAR(P),	13-02-2023	01-02-2023
			CS (COMM)/1 62/2023	VRINDER KAUR BANGA Vs VISHAL	VINEET KAUSHIK(P),	15-02-2023	12-01-2023
			CS (COMM)/1 96/2023	RAGHBIR SINGH Vs BUREAU OF SYSTEMATIC SPECTACLES THROUGH ITS PROPRIETOR MEHARBAN SINGH BEDI	Deepak Dhyani(P),	27-02-2023	15-02-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/1 97/2023	BANK OF BARODA THROUGH MRRAJAN SAINI Vs MR HEMANT MISHRA	Kamal Singh(P),	27-02-2023	12-01-2023
			CS (COMM)/1 98/2023	BANK OF BARODA Vs MR MAHENDRA	Kamal Singh(P),	27-02-2023	12-01-2023
			CS (COMM)/1 99/2023	DIVYANI SIINGH Vs RIDERS COLLECTION	ARVIND KUMAR(P),	27-02-2023	13-02-2023
			CS (COMM)/2 00/2023	RAJKAMAL PLYWOOD INDIA PVT LTD Vs ATS DREAMZONE PVT LTD	Kapil Sethi(P),	27-02-2023	17-02-2023
			CS (COMM)/2 01/2023	LONGLASST INC Vs TOSHI AUTOMATIC SYSTEM PVT LTD	Abhinav Wadhwa(P),	27-02-2023	23-09-2022
			CS (COMM)/2 02/2023	LONGLASST INC Vs SPARTA SECURITY AND ALLIED SERVICES	Abhinav Wadhwa(P),	27-02-2023	23-09-2022
			Counter Claim/13/2 023	M/S LEARNING LINKS PUBLISHING HOUSE PVT LTD Vs SUPER CASSETTES INDUSTRIES LTD	PRAVEEN KUMAR(P),	27-02-2023	11-01-2023
9	MS. HEMANI MALHOTRA, DISTRICT (COMMERCIAL COURT)-02	West	CS/COMM /142/2023	SANWUD SHOPPE PVT. LTD. VS. ASHOK KHURANA	AJAY GUPTA	06.02.2023	12.12.2022
			CS/COMM /143/2023	SANTOSH TIMBER TRADING CO. LTD VS. GURBACHAN SINGH	AJAY GUPTA	06.02.2023	12.12.2022
			COUNTER CLAIM/9/2 023	NADIM KURASI	VIPIN SONI	06.02.2023	25.01.2023
			COUNTER CLAIM/11/ 2023	SAI VIDEO LLP VS. M/S SUN BROADCAST EQUIPMENTS	VIPOL SRIVASTAVA	09.02.2023	08.02.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS(COMM)/161/2023	OMNIFIC HEALTHCARE PVT. LTD. VS. ATLANTA MEDIWORLD PVT.	ABHINAV GUPTA	15.02.2023	13.01.2023
			CS(COMM)/167/2023	BANK OF BARODA VS. AMIT KUMAR	SUDHA SHUKLA	17.02.2023	12.01.2023
			CS(COMM)/168/2023	SHELIZ OVERSEAS VS. BUDDY RETAIL PVT. LTD	P.K. AGARWAL	17.02.2023	31.01.2023
10	SH. ANURAG JAIN, DISTRICT (COMMERCIAL COURT)-01	NEW JUDGE DELHI	CS (COMM.)/79/2023	KAMAKSHI ENTERPRISES Vs ROBBINS TUNNELING AND TRENCHLESS	SH. SANYAM KHETARPAL	01.02.2023	20.01.2023
			CS (COMM.)/80/2023	CANARA BANK Vs TINA PAUL	SHAILESH KUMAR	01.02.2023	23.01.2023
			CS (COMM.)/84/2023	RAMANLAL KISHANDAS KOTHARI AND ANR Vs ASKA EQUIPMENTS	ADITYA SAURABH	02.02.2023	31.01.2023
			CS (COMM.)/86/2023	SATO ARGOX INDIA PVT. LTD Vs WAGTAIL TECHNOLOGIES INDIA PVT LTD	VISHAL SINGH	02.02.2023	20.12.2019
			CS (COMM.)/85/2023	ICICI BANK LTD. Vs YOGYA TRAVEL CONSULTANTS PVT LTD	SH. RAHUL CHAUHAN	02.02.2023	05.01.2023
			CS (COMM.)/90/2023	SKYWAYS AIR SERVICES PVT LTD Vs GIRISH KUMAR	NEERAJ GUPTA	03.02.2023	21.01.2023
			CS (COMM.)/91/2023	M/S YASHIKA PRINTERS Vs M/S DELTON CABLES LIMITED	SH. SAURABH SUPADHYAY	03.02.2023	10.01.2023
			CS (COMM.)/92/2023	UNION BANK OF INDIA Vs KANHA BOOK DEPO ANAD GIFT ITEMS THROUGH	UZAIR ELAHI	03.02.2023	22.10.2022
			CS (COMM.)/93/2023	JDL INDIA PVT LTD. THROUGH ITS AUTHORISED REPRESENTATIVE MR. JI SEONG	NISHANT KUMAR SRIVASTAVA	03.02.2023	16.01.2023
			CS (COMM.)/94/2023	INDIA GRAPHIC SYSTEM PVT. LTD. Vs TDI INFRACORP INDIA LTD	SH. NITISH SHARMA	04.02.2023	18.01.2023
			CS (COMM.)/99/2023	CANARA BANK Vs M/S AVENUE MANTRA SPA THROUGH ITS PROPRIETOR MS.	SH. SUMIT SAURABH	08.02.2023	30.01.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM.)/1 03/2023	RAVINDER TOKAS Vs FUTURE RETAIL LTD	DALJEET SINGH	13.02.2023	17.01.2023
			CS (COMM.)/1 04/2023	THE BRITISH MOTOR CAR CO 1934 PVT LTD Vs M/S APEEJAY TEA LTD	RAHUL DUBEY	13.02.2023	02.02.2023
			CS (COMM.)/1 16/2023	SH. PARMOD GOEL Vs M/S LIGHT AND SHADES	SURESH BHARTI	17.02.2023	02.02.2023
			CS (COMM.)/1 17/2023	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs ANKIT KUMAR JAISWAL	BHAWANI GUPTA	17.02.2023	30.12.2022
			CS (COMM.)/1 19/2023	MERA TRAVELS PRIVATE LIMITED Vs M/S GIBBSON GLOBAL	IZHAR HASHMI	21.02.2023	23.12.2022
			CS (COMM.)/1 20/2023	LEVI STRAUSS AND COMPANY Vs ASHOK KUMAR UNKNOWN	AASTHA SHARMA	21.02.2023	14.02.2023
			CS (COMM.)/1 21/2023	M/S AERO TREK INTERNATIONAL Vs M/S RADHEY RADHEY CREATION	IZHAR HASHMI	21.02.2023	20.01.2023
			CS (COMM.)/1 22/2023	THE INDIAN HOTELS CO. LTD. Vs DR. NAHIDA ABDULAKADIR	JITENDER VASHISHT	21.02.2023	01.08.2022
			CS (COMM.)/1 33/2023	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs YOG RAJ VERMA	PRADEEP KUMAR JHA	23.02.2023	02.02.2023
			CS (COMM.)/1 34/2023	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs YOG RAJ VERMA	PRADEEP KUMAR JHA	23.02.2023	02.02.2023
			CS (COMM.)/1 35/2023	KMERICAA FOODS AND SERVICES PVT LTD Vs M/S FIRST FIDDLE	ASEEM NAYYAR	23.02.2023	06.02.2023
			CS (COMM.)/1 32/2023	STATE BANK OF INDIA Vs ADITYA MOBILE ZONE	ARVIND GUPTA	23.02.2023	14.02.2023
			CS (COMM.)/1 40/2023	SHAILA CROWN PVT LTD Vs BHARAT SANCHAR NIGAN LIMITED	SH. ARJUN SANJAY	25.02.2023	19.01.2023
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM.) 78/2023	M/S JAILAXMI ENTERPRISES PVT. LTD. Vs M/S AV INDUSTRIES AND ANR	SH. HIMANSHU DHAWAN	01.02.2023	30.05.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
			CS (COMM.) 82/2023	HOUSING DEVELOPEMENT FINANCE CORP. LTD. Vs NAGUR SAHEB SHEIK	MS. MANDIRA MITRA	02.02.2023	30.12.2022
			CS (COMM.) 83/2023	HOUSING DEVELOPEMENT FINANCE CORP. LTD. Vs AMIR HASSAN	MS. MANDIRA MITRA	02.02.2023	30.12.2022
			CS (COMM.) 81/2023	OPPLE LIGHTING INDIA PVT. LTD. Vs ANKUR SOHAMLALJI LODHA	SH. ATUL KUMAR	02.02.2023	13.01.2023
			CS (COMM.) 89/2023	M/S YASHIKASH PRINTERS Vs M/S PICCADILY SUGAR AND ALLIED INDUSTRIES	SH. SAURABH SUPADHYAY	03.02.2023	10.01.2023
			CS (COMM.) 88/2023	UNION BANK OF INDIA Vs A K PROPERTIES	MR. UZAIR ELAHII	03.02.2023	22.10.2022
			CS (COMM.) 87/2023	UNION BANK OF INDIA Vs QUEEN BOUTIQUE	MR. UZAIR ELAHII	03.02.2023	22.10.2022
			CS (COMM.) 97/2023	FUTURE ORGANIC PVT. LTD. Vs KRISHNA INDIA	MS. LEKHA BHANDARI	07.02.2023	25.01.2023
			CS (COMM.) 98/2023	THE SUPREME INDUSTRIES LIMITED Vs VISHAL HIRE	SH. SHRIHAR TRIPATHI	07.02.2023	26.01.2023
			OMP (1) COMM. 06/2023	J S HOSPITALITY SERVICES PVT. LTD. Vs TANVEER HOSPITALITY AND	SH. VIKAS TOMAR	14.02.2023	04.01.2023
			CS (COMM.) 112/2023	STATE BANK OF INDIA Vs KHURSHID ALAM SOLE PROP. M/S P.K. BOYS	SH. VARUN CHANDIOK	16.02.2023	08.02.2023
			CS (COMM.) 111/2023	STATE BANK OF INDIA Vs KANISH CHAWLA SOLE PROP. M/S SHIVOHAM	SH. VARUN CHANDIOK	16.02.2023	08.02.2023
			CS (COMM.) 108/2023	TOYSONS INDIA REGISTERED PARTNERSHIP FIRM Vs FASHION BULL INDIA	SH. LOVE SHARMA	16.02.2023	30.05.2022
			CS (COMM.) 109/2023	IPL BIOLOGICALS LTD Vs AHMAD BEEJ STORE	MR. UMAKANT KATARIA	16.02.2023	24.12.2022
			CS (COMM.) 110/2023	IPL BIOLOGICALS LTD Vs SHRI MAHALAKSHMI AGENCY	MR. UMAKANT KATARIA	16.02.2023	17.12.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM.) 113/2023	HOUSING DEVELOPEMENT FINANCE CORP. LTD Vs NISHIT THAKKAR	MR. BHAWANI GUPTA	17.02.2023	30.12.2022
			CS (COMM.) 114/2023	PUNJAB AND SIND BANK Vs HARISH AND ORS.	MR. ANSHU SHUKLA	17.02.2023	02.02.2023
			CS (COMM.) 115/2023	PUNJAB AND SIND BANK Vs M/S VIVID SAI MARKETING	MR. ANSHU SHUKLA	17.02.2023	02.02.2023
			CS (COMM.) 118/2023	LEVI STRAUSS AND COMPANY Vs ASHOK KUMAR (UNKNOWN)	MS. AASTHA SHARMA	21.02.2023	14.02.2023
			CS (COMM.) 126/2023	M/S HOTELBEDS S.L.U. Vs ZENITH LEISURE HOLIDAYS LIMITED	MR. KARTIKAY NAYYAR	22.02.2023	21.12.2022
			CS (COMM.) 138/2023	MS PEAREY LAL AND SONS P LTD Vs PUNJAB NATIONAL BANK	MR. DEEPAK JAIN	23.02.2023	13.02.2023
			CS (COMM.) 139/2023	KAMLESH KASSAL Vs M/S RABJOT HOSPITALITY AND ORS.	MR. GHANSHYAM JHA	24.02.2023	13.02.2023
			CS (COMM.) 142/2023	M/S OVERSEAS LOGISTICS PVT. LTD. Vs M/S LEATHERWOOD INTERNATIONAL	MR. UJJAWAL JAIN	27.02.2023	09.01.2023
			CS (COMM.) 142/2023	M/S OVERSEAS LOGISTICS PVT. LTD. Vs RAJAN AGGARWAL	MR. UJJAWAL JAIN	27.02.2023	09.01.2023
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (COMM)/9 5/2023	DEVINDER SINGH AND SONS HUF Vs M/S JAY HALDER ACME INFO HI TECH PVT LTD	AKASH KUMAR SRIVASTAVA(P),	06-02-2023	25-01-2023
			CS (COMM)/9 6/2023	ANY TIME SECURITY SERVICES Vs NORTHERN RAILWAY	AVINASH KUMAR TRIVEDI(P),	06-02-2023	25-01-2023
			OMP (COMM)/2 1/2023	BHARAT HEAVY ELECTRICALS LIMITED (TRICHY) Vs SARR FREIGHT	SURAJ KUMAR SINGH(P),	08-02-2023	06-02-2023
			CS (COMM)/1 00/2023	CANARA BANK Vs GOPAL AYURVEDIC AND COSMETICS	Sumit Saurav(P),	08-02-2023	23-01-2023
			CS (COMM)/1 06/2023	GOLD CORP GLOBAL LOGISTICS P LTD Vs BAJAJ ALLIANZ GENERAL	NAVNEET GOYAL(P),	14-02-2023	27-01-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
			CS (COMM)/1 23/2023	MERA TRAVELS PRIVATE LIMITED Vs RADHEY CREATION	IZHAR HASHMI(P),	21-02-2023	23-12-2022
			CS (COMM)/1 25/2023	SHRIRAM PISTONS RING LIMITED Vs ASHOK KUMAR	AASTHA SHARMA(P),	21-02-2023	17-02-2023
			CS (COMM)/1 24/2023	AERO TREK INTERNATIONAL Vs ALAKAI TRADING AND ORS	IZHAR HASHMI(P),	21-02-2023	23-12-2022
			CS (COMM)/1 27/2023	ANIL MANTRA LOGISTIX PVT LTD Vs GYAN CHAND AND SONS	Ankit Bhatt(P),	22-02-2023	13-07-2022
			OMP (COMM)/2 6/2023	GOVT OF NCT Vs AEY KEY AND ASSOCIATES	BHANITA(P),	23-02-2023	17-02-2023
			CS (COMM)/1 36/2023	KMERICAA FOOD AND SERVICES PVT LTD Vs VIVA RESTURANTS PVT LTD AND ORS	ASEEM NAYYAR(P),	23-02-2023	06-02-2023
			CS (COMM)/1 37/2023	HOUSING DEVELOPEMENT FINANCE CORPORATION LTD Vs SANJAY	PRADEEP KUMAR JHA(P),	23-02-2023	01-02-2023
			OMP (COMM)/3 0/2023	ANAN MOHAN Vs SHRIRAM TRANSPORT FINANCE COMP LTD	ONKAR NATH ROY(P),	25-02-2023	22-02-2023
			OMP (COMM)/2 9/2023	IRCTC LTD Vs FOOD WORLD	Sachin Gupta(P),	25-02-2023	23-02-2023
			OMP (COMM)/2 8/2023	IRCTC LTD Vs FOOD WORLD	Sachin Gupta(P),	25-02-2023	23-02-2023
			CS (COMM)/1 43/2023	HUGO BOSS TRADE MARK MANAGEMENT GMBH AND CO KG Vs BOSS	Shravan Bansal(P),	27-02-2023	22-02-2023
13	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-03	SOUTH	CS (COMM.) 67/2023	SARDA EXPORTS VS EMAAR INDIA LTD. AND ANR.	JITIN MANN	09.02.2023	17.01.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS(COMM.)91/2023	CANARA BANK VS M/S. SHIVAM SEEDS	KRISHAN KUMAR	17.02.2023	26.12.2022
			CS(COMM.)92/2023	CANARA BANK VS M/S. APS FASHION EMBROIDERY	KRISHAN KUMAR	17.02.2023	26.12.2022
			CS(cOMM)114/2023	SHUBHAM GOLDIES MASALA VS CHAUDHARY SWADIST MASALA	S.K.BANSAL	27.02.2023	22.11.2022
15	SH. SANJEEV AGGARWAL	South	NIL				
16	SH. MUKESH KUMAR GUPTA	South	NIL				
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH- DISTRICT JUDGE EAST	NIL				
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH- DISTRICT JUDGE EAST	CS (COMM)/1 61/2023	CANARA BANK Vs SMT GEETA GIRI	ANKUR AGGARWAL(P),	16-02-2023	30-12-2022
			CS (COMM)/1 16/2023	CANARA BANK Vs HAIDER ALI PROP M/S HAIDER ALI FABRICATOR	SANJEEV CHOPRA(P),	02-02-2023	21-01-2023
			CS (COMM)/1 25/2023	FLAKTGROUP INDIA PVT LIMITED Vs PARKSONS ENGINEERING CO	DIXIT MEHTA(P),	06-02-2023	23-01-2023
			CS (COMM)/1 15/2023	JASPAL SINGH Vs M/S ORANGE SKYS MAINTENANCE SERVICE PRIVATE LIMITED AND	RAGHAV SABHARWAL(P),	02-02-2023	23-01-2023
			CS (COMM)/2 03/2023	EYEP TECHSUITS PVT LTD Vs MAKSAT TECHONOLOGIES PVT LTD	Prithvi Raj Sikka(P),	25-02-2023	11-01-2023
			CS (COMM)/2 06/2023	M/S NEW INDIA COLOUR COMPANY LIMITED Vs M/S SURYA	Rohit Gaur(P),	25-02-2023	23-01-2023
			CS (COMM)/1 42/2023	IDBI BANK LTD Vs RAJEEV KUMAR	MANISH DEWAN(P),	10-02-2023	25-01-2023
			CS (COMM)/1 43/2023	SAI SHUBH HOLIDAYS Vs SILVELINE POWER STATION PVT LTD	TARUNJEET SINGH JOLLY(P),	10-02-2023	01-02-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/1 51/2023	BIOMERIEUX INDIA PVT LTD Vs MANOJ KUMAR SINGH (PROP OF SRI SAI	N. MAHABIR(P),	13-02-2023	09-02-2023
			CS (COMM)/1 92/2023	UNION BANK OF INDIA Vs SUMIT ENTERPRISES	RAJENDRA YADAV(P),	16-02-2023	08-02-2023
			CS (COMM)/1 91/2023	PUNJAB AND SIND BANK Vs M/S YARE ENGINEERING PVT LTD	GIRISH VERMA(P),	22-02-2023	06-02-2023
			CS (COMM)/1 71/2023	BENTLEY SYSTEMS AND ANR Vs NAKSHATECH PVT LTD	Ankur Katyal(P),	20-02-2023	10-02-2023
			CS (COMM)/1 86/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs SURINDER PAL SINGH	ABHIJIT MITTAL(P),	23-02-2023	16-02-2023
			CS (COMM)/1 87/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs ANIS AHMED AND NOOR	ABHIJIT MITTAL(P),	23-02-2023	16-02-2023
			CS (COMM)/2 04/2023	ONE97 COMMUNICATIO NS LTD Vs BG ENTERTAINMENT PVT LTD	GAURAV JAIN(P),	25-02-2023	21-02-2023
			CS (COMM)/2 05/2023	ONE97 COMMUNICATIO NS LTD Vs AGASTHYA CINE MAGICS INDIA	GAURAV JAIN(P),	25-02-2023	21-02-2023
			CS (COMM)/2 14/2023	THE POLO/ LAUREN COMPANY LP Vs S K GARMENTS AND ANR	SHRAVAN KUMAR BANSAL(P),	28-02-2023	25-02-2023
19	SH. AJAY KUMAR JAIN	SOUTH- EAST	CS (COMM)/1 12/2023	M/S ABHISHEK ENTERPRISES Vs SOUTH DELHI MUNICIPAL CORPORATION	DIGGAJ PATHAK	02-02-2023	28-01-2023
			CS (COMM)/1 13/2023	M/S ABHISHEK ENTERPRISES Vs SOUTH DELHI MUNICIPAL CORPORATION	DIGGAJ PATHAK	02-02-2023	28-01-2023
			CS (COMM)/1 21/2023	DEZINETREE PROJECTS PVT LTD Vs SPOKES DIGITAL INC	Akash Ojha	04-02-2023	24-01-2023
			CS (COMM)/1 22/2023	IDBI BANK LTD. Vs EKTA SINGH	MANISH KUMAR DEWAN	04-02-2023	25-01-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
			CS (COMM)/123/2023	KAILASH SEWANI Vs ARSHDEEP KAUR AND GURPREET SINGH SANDHU	SATYA NARAYAN PADHI	06-02-2023	30-01-2023
			CS (COMM)/131/2023	SIMMTRONICS INFOTECH PVT. LTD Vs SMARTPRO VENTURES PRIVATE LIMITED	AKHIL VERMA	08-02-2023	04-02-2023
			CS (COMM)/139/2023	M/S FASHION GARMENTS Vs LOTUS TRAXIM PVT LTD AND ORS	Sohaib Alam	10-02-2023	30-01-2023
			CS (COMM)/165/2023	KAMA AYURVEDA PRIVATE LIMITED Vs FREESOUL TECHNOLOGY SERVICES LLP	N. MAHABIR	17-02-2023	02-02-2023
			CS (COMM)/175/2023	KAPSONS VALVES INDIA PVT. LTD. Vs ZAMIL AIR CONDITIONERS INDIA PVT. LTD.	ROHIT RANJAN KUMAR	22-02-2023	14-02-2023
			CS (COMM)/176/2023	MS RKG GRAINING SORTING SOLUTIONS PVT LTD Vs MS BALAJEE SYNDICATE	EKANSH BHATNAGAR	23-02-2023	12-02-2023
			CS (COMM)/189/2023	VIJAY JAIN Vs DIOS LIFESCIENCES PRIVATE LIMITED	Rohit Pal	24-02-2023	20-02-2023
			CS (COMM)/190/2023	IDBI BANK LTD. Vs AMIRUDDIN	MANISH KUMAR DEWAN	24-02-2023	18-02-2023
20	MS. ANU GROVER-BALIGA	SOUTH-EAST	CS (COMM)/217/2023	STATE BANK OF INDIA Vs PUSHPENDER YADAV	VAIBHAV YADAV(P),	27-02-2023	18-01-2023
			CS (COMM)/215/2023	STATE BANK OF INDIA Vs MR SAMAR KHAN	VAIBHAV YADAV(P),	27-02-2023	18-01-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/2 16/2023	STATE BANK OF INDIA Vs VIKAS JASMERA	VAIBHAV YADAV(P),	27-02-2023	18-01-2023
			EXECUTIO N (COMM)/8 9/2023	HDFC BANK LTD Vs AMIR KUMAR JHA	Manisha Baruah(P),	10-02-2023	23-02-2023
			CS (COMM)/1 96/2023	BANK OF INDIA Vs EDUTALENT SGI PVT LTD	SANCHIT KUMAR(P),	25-02-2023	12-01-2023
			CS (COMM)/1 33/2023	MUKESH BANSAL Vs DELHI TOURISM AND TRANSPORT DEVELOPMENT	AMIT KUMAR(P),	09-02-2023	nil
			CS (COMM)/1 17/2023	NEPTUNE INDIA LIMITED Vs SHAKTI SHARAN MISHRA	ANKUR SINGHAL(P),	02-02-2023	30-01-2023
			EXECUTIO N (COMM)/8 5/2023	M/S KOTAKRAVI MAHINDRA BANK LTD Vs M/S SHRI KARNI AIR CARRIERS AND	RAVI SHANKAR GARG(P),	07-02-2023	01-02-2023
			OMP (I) (COMM)/1 0/2023	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs	RAJESH JANGRA(P),	06-02-2023	02-02-2023
			CS (COMM)/1 40/2023	M/S RAMACIVIL INDIA CONSTRUCTION PVT LTD Vs NBCC INDIA LIMITED	AVINASH KUMAR TRIVEDI(P),	10-02-2023	03-02-2023
			CS (COMM)/1 47/2023	KOSMOS PROJECT CONSULTANTS PVT LTD Vs ROHIT SHARMA	MD JAWAID HUSSAIN KHAN(P),	13-02-2023	23-12-2022
			CS (COMM)/1 55/2023	SIMMTRONICS INFOTECH PVT LTD Vs DEBRATI DEB	AKHIL VERMA(P),	15-02-2023	04-02-2023
			CS (COMM)/1 45/2023	RAJESH DUTTA Vs M G MOBILES INDIA PVT LTD	HEMANT MANJANI(P),	13-02-2023	31-01-2023
			EXECUTIO N (COMM)/9 0/2023	HDB FINANCIAL SERVICES LIMITED Vs KAMRAN HASHMI	NARESH BHARDWAJ(P),	14-02-2023	06-02-2023
			CS (COMM)/1 48/2023	MANUJ KHANNA PROPRIETOR M/S SPORTIGO MARKETING COMPANY Vs	AASHEESH GUPTA(P),	13-02-2023	04-02-2023
			CS (COMM)/1 46/2023	M/S A K ASSOCIATES AND ANR Vs SONY RAVINDRANATH AND ORS	KSATYA VAN(P),	13-02-2023	07-02-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
			EXECUTION (COMM)/96/2023	JAKSON LIMITED THROUGH RAHUL AGARWAL Vs GREAT EASTERN ENERGY	D.ASHOK RAJAGOPALAN(P),	15-02-2023	25-04-2023
			CS (COMM)/150/2023	RAJ KUMAR JALAN Vs GAURINFOTECH PVT LTD	KUNAL ANAND(P),	14-02-2023	10-01-2023
			CS (COMM)/157/2023	M/S SWAMI TRADERS Vs RAKBRO INDUSTRIAL CORPORATION	USHA SHARMA(P),	16-02-2023	09-02-2023
			CS (COMM)/202/2023	M/S GB IDENTITY INDUSTRIES PVT LTD Vs M/S DVPROMOTERS AND MARKETERS PVT	VIPIN KUMAR CHAUDHARY(P),	25-02-2023	09-01-2023
			CS (COMM)/158/2023	MITA INDIA PRIVATE LIMITED Vs JUPITER ADMINISTRATIVE AND SECURITY	LAKSHAY SAWHNEY(P),	16-02-2023	13-02-2023
			CS (COMM)/159/2023	HI TECH PRODUCTS PRIVATE LIMITED Vs GOPAL RADIOS	SHRAVAN KUMAR BANSAL(P),	16-02-2023	09-02-2023
			CS (COMM)/194/2023	M/S NATH LOGISTICS PVT LTD Vs ACCURATE FREIGHT LOGISTICS	SUMIT SARNA(P),	20-02-2023	28-11-2022
			CS (COMM)/174/2023	NIPUN EMBROIDERY Vs INDUSIND BANK LTD	MARKANDEY(P),	22-02-2023	17-02-2023
			CS (COMM)/184/2023	STATE BANK OF INDIA Vs ASHOK SINGH KHUNGA	DHARMENDRA SINGH(P),	23-02-2023	13-02-2023
			CS (COMM)/185/2023	STATE BANK OF INDIA Vs DAROGAS RAM	DHARMENDRA SINGH(P),	23-02-2023	13-02-2023
			EXECUTION (COMM)/104/2023	KAMAL KUMAR KESHWANI Vs DHL SUPPLY CHAIN INDIA PVT LTD	Gaurav Puri(P),	23-02-2023	21-09-2022
			CS (COMM)/177/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs NAMITA BHANDARE	ABHIJIT MITTAL(P),	23-02-2023	16-02-2023
			CS (COMM)/178/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs KAILASH VASDEV	ABHIJIT MITTAL(P),	23-02-2023	16-02-2023
			CS (COMM)/179/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs SUNITA NJHAWAN AND	ABHIJIT MITTAL(P),	23-02-2023	16-02-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/1 95/2023	ONE97 COMMUNICATIONS LTD Vs MR MURALI KRISHNA	GAURAV JAIN(P),	25-02-2023	16-02-2023
			CS (COMM)/1 97/2023	DAKSHIN DILLI SWACHH INITIATIVES PVT LTD Vs RDR HOPITALITY	Harsh Vardhan(P),	25-02-2023	21-02-2023
21	MS AGGARWAL GUPTA	SOUTH- EAST	CS (COMM)/1 19/2023	DEZINETREE PROJECT PVT LTD Vs RETURNONWEB CONSULTING	Akash Ojha(P),	03-02-2023	24-01-2023
			CS (COMM)/1 27/2023	BANK OF BARODA Vs MR BRAHMA NANAD PANDEY	SUMEET ANAND(P),	07-02-2023	20-01-2023
			CS (COMM)/1 28/2023	BANK OF BARODA Vs M/S Z BROTHERS	SUMEET ANAND(P),	07-02-2023	20-01-2023
			CS (COMM)/1 30/2023	M/S SS4 SAFENET Vs M/S PRET STUDY BY JANAK FASHIONS PRIVATE LIMITED	AYUSH GUPTA(P),	08-02-2023	02-02-2023
			CS (COMM)/1 44/2023	CANARA BANK Vs MRS CHANCHAL SINGH PROP SHUBHLABH MULTIMEDIA	SANJEEV CHOPRA(P),	13-02-2023	07-02-2023
			CS (COMM)/1 38/2023	M/s ONE STOP PACKAGING INC Vs CBC Fashions (ASIA) Pvt Ltd	NARENDER POSWAL(P),	10-02-2023	02-02-2023
			CS (COMM)/1 56/2023	RK POLYCREATIONS PVT LTD Vs NIGAM FINE ART CO	ASHOK SINGH(P), KUMAR	16-02-2023	30-01-2023
			CS (COMM)/1 88/2023	IDBI BANK LTD Vs RESHMA	MANISH DEWAN(P), KUMAR	24-02-2023	18-02-2023
			CS (COMM)/1 93/2023	DEFENCE COLONY ASSOCIATION A BLOCK (REGD) Vs NEERAJ DAVID	AMRITA SARKAR(P),	25-02-2023	12-01-2023
			CS (COMM)/2 09/2023	STATE BANK OF INDIA Vs JYOTI BASOYA	Shalini Upadhyay(P),	27-02-2023	20-02-2023
22	MS NIRJA BHATIA	SOUTH- EAST	CS (COMM)/1 11/2023	M/S. AMPLER.S PUBLICATIONS INDIA Vs M/S KARAN BOOKS SUPPLIERS AND	S RAJPUT	01-02-2023	03-11-2022
			CS (COMM)/1 24/2023	WORLDCLASS GOURMET FOODS PRIVATE LIMITED Vs KAFFEE CONCEPTS	RAKESH SHARMA	06-02-2023	01-02-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/1 26/2023	PUNJAB NATIONAL BANK Vs M/S OM ELECTRICALS	RANJANA PATHAK	07-02-2023	03-01-2023
			CS (COMM)/1 41/2023	MWD PRIVATE LTD Vs SALUJA CONSTRUCTIONS PVT LTD	GAGAN KUMAR	10-02-2023	04-02-2023
			CS (COMM)/1 54/2023	CANARA BANK Vs MRS DEEPA AND ANR	AN TIWARI	15-02-2023	07-02-2023
			CS (COMM)/1 67/2023	M/S BDC DISTRIPUTION PVT LTD Vs M/S SORICH FOILS LTD AND OTHERS	JATIN SAPRA	20-02-2023	09-02-2023
			CS (COMM)/1 68/2023	BENTLEY SYSTEMS PVT. LTD. Vs VMAPS TECH INDIA PVT. LTD.	ANKURKATYAL	20-02-2023	10-02-2023
			OMP (COMM.)/1 6/2023	SPONSON TEA AND ORS Vs RBL BANK LIMITED	Anubhav Bhasin	22-02-2023	08-02-2023
			CS (COMM)/1 73/2023	CANARA BANK Vs AHMAD HUSSAIN SRIVASTAVA	ANSHUMAN SRIVASTAVA	22-02-2023	11-10-2022
			CS (COMM)/1 81/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs SUNITA NIJHAWAN AND	Abhijit Mittai	23-02-2023	16-02-2023
			CS (COMM)/1 82/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs MOHAMAD JAWED KHAN	Abhijit Mittai	23-02-2023	16-02-2023
			CS (COMM)/1 83/2023	SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED Vs M/S. GANGA ACROWOOLS	Abhijit Mittai	23-02-2023	16-02-2023
			OMP (1) (COMM.)/1 5/2023	MRS. APARNA GAUTAM Vs M/S ALK ENTERPRISE ROUGH ITS	DHIRAJ SACHDEVA	25-02-2023	22-02-2023
			CS (COMM)/2 00/2023	STATE BANK OF INDIA Vs KULDEEP KUMAR SHARMA	VAIBHAVYADAV	25-02-2023	18-01-2023
			CS (COMM)/2 01/2023	STATE BANK OF INDIA Vs TARUN BHOOL	VAIBHAVYADAV	25-02-2023	18-01-2023
23	SH. RAJESH KUMAR SINGH	SOUTH- EAST	COUNTER CLAIM CS (COMM)/1 18/2023	M/S T.S. CLOTHING PVT. LTD. V/S M/S SPOTON LOGISTICS PVT.	SH. ABHISHEK PURI/MS. SURBHI GUPTA	03.02.2023	30.01.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
24	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM.NO. 59/2023	ICICI BANK LTD. VS. SUPREET GUPTA	NAZIA PARVEEN	03-02-2023	03-01-2022
			CS COMM.NO. 60/2023	ICICI BANK LTD. VS. VIVEK YADAV	PRASHANT KUMAR	03-02-2023	29-10-2022
			CS COMM.NO. 62/2023	BANK OF BARODA VS. PAWAN KHANNA	GEETANJALI SHARMA	04-02-2023	01-02-2023
			CS COMM.NO. 63/2023	BANK OF BARODA VS. M/S SATVIKA POLYMERS INDIA PVT.LTD.	GEETANJALI SHARMA	04-02-2023	01-02-2023
			CS COMM.NO. 72/2023	OM PRAKASH GUPTA VS. SACHIN BHATI	SANDEEP GUPTA	04-02-2023	01-02-2023
			CS COMM.NO. 74/2023	SHASHIKANT RATILAL VADHAR AND ANR. VS. AKASH GOYAL	ABHITI VACHHER	17-02-2023	19-01-2023
			CS COMM.NO. 82/2023	STATE BANK OF INDIA VS. PINTU KUMAR	SHALINI UPADHYAY	25-02-2023	24-02-2023
			CS COMM.NO. 89/2023	STATE BANK OF INDIA VS. BHAWNA SADH	SHALINI UPADHYAY	25-02-2023	24-02-2023
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CSCOMM/ 84/2023	M/S DOLLYSH. MOTORS VS M/S LOGIX CITY DEVELOPERS PVT. LTD.	SH. RAVINDER MEHNADRU	25/02/23	15-02-2023
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	OMP(I) (COMM)- 3/2023	SHRI RAM TRANSPORT FINANCE CO. LTD. VS AVANEESH TIWARI & 1 OTHERS	VIPIN KUMAR	01.02.2023	COURT FEES NOT FILED
			CS(COMM) -12/2023	M/S DIGAMBER PAPERS AND MILLS PRODUCTS VS SH AMIT JAIN AND 1 OTHERS	SHANTANU BHARDWAJ	01.02.2023	COURT FEES FILED ONLINE ON 28.01.2023
			CS(COMM) -13/2023	KIMITSU STEEL PRIVATE LIMITED VS AFASAR AHMEDPROPRIET OR OF F G TRADEMS	BHOOP SINGH	01.02.2023	COURT FEES FILED OFFLINE ON 24.01.2023
			CS(COMM) -14/2023	M/S DIGAMBER TRADE LINK VS SH AMIT JAIN AND 1 OTHERS	SHANTANU BHARDWAJ	01.02.2023	COURT FEES FILED ONLINE ON 28.01.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			EX(COMM)-16/2023	THE BSES YAMUNA POWER LTD VS CHAMAN SINGH THROUGH LRS	PRASHANT SHARMA KUMAR	01.02.2023	COURT FEES NOT FILED
			EX(COMM)-17/2023	THE BSES YAMUNA POWER LTD VS MS SUDESH	PRASHANT SHARMA KUMAR	01.02.2023	COURT FEES NOT FILED
			EX(COMM)-18/2023	THE BSES YAMUNA POWER LTD VS MS SABITA	PRASHANT SHARMA KUMAR	01.02.2023	COURT FEES NOT FILED
			EX(COMM)-19/2023	ICICI BANK LTD VS SUDHANKAR JHA	SUNITA SINGH	01.02.2023	COURT FEES NOT FILED
			OMP(I) (COMM)- 4/2023	PRIMAL CAPITAL AND HOUSING FINANCE LIMITED VS BABU HASAN	RAJESH KUMAR	02.02.2023	COURT FEES NOT FILED
			OMP(I) (COMM)- 5/2023	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SONIA VERMA	RAJESH KUMAR	02.02.2023	COURT FEES NOT FILED
			OMP(I) (COMM)- 6/2023	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS AMIR MALLIK	RAJESH KUMAR	02.02.2023	COURT FEES NOT FILED
			EX(COMM)-20/2023	STANDARD CHARTED BANK VS R.P. SONS AND 1 OTHERS	NAZIA PARVEEN	06.02.2023	COURT FEES NOT FILED
			EX(COMM)-21/2023	KOTAK MAHINDRA BANK LTD. VS SUNIL KUMAR AND 1 OTHERS	SUNITA SINGH	08.02.2023	COURT FEES NOT FILED
			EX(COMM)-22/2023	KOTAK MAHINDRA BANK LTD. VS SURINDER KUMAR	SUNITA SINGH	08.02.2023	COURT FEES NOT FILED
			EX(COMM)-23/2023	HDFC BANK LTD. VS VISHAL RAMPAL	MANISHA BARUAH	09.02.2023	COURT FEES NOT FILED
			CS(COMM)-15/2023	M/S JINDAL FOAM CO. VS MANISHA	TARUNJEET SINGH JOLLY	10.02.2023	COURT FEES FILED OFFLINE ON 02.01.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS(COMM)-16/2023	CANARA BANK VS SHREE LAXMI TRADING CO	DEEPAK BHARDWAJ	10.02.2023	COURT FEES FILED OFFLINE ON 24.01.2023
			EX(COMM)-24/2023	INDUSING BANK LIMITED VS VIJAY KUMAR SHARMA	SURAJ CHOUDHARY	10.02.2023	COURT FEES NOT FILED
			EX(COMM)-25/2023	INDUSING BANK LIMITED VS VIJAY KUMAR SHARMA	SURAJ CHOUDHARY	10.02.2023	COURT FEES NOT FILED
			EX(COMM)-26/2023	KOTAK MAHINDRA BANK LTD. VS RAJENDER SINGH	ANMOL SRIVASTAVA	15.02.2023	COURT FEES NOT FILED
			EX(COMM)-27/2023	EQUITAS SMALL FINANCE BANK LIMITED VS TAHIR HUSSAIN & 1 OTHERS	SURAJ CHOUDHARY	17.02.2023	COURT FEES NOT FILED
			EX(COMM)-28/2023	HDB FINANCIAL SERVICES LTD VS SIRAJ AHMAD & 1 OTHERS	GYANCARDHAN SINGH	17.02.2023	COURT FEES NOT FILED
			EX(COMM)-29/2023	SINGH FINLEASE PVT LTD VS KHURSHAD & 1 OTHERS	NITISH SHARMA	20.02.2023	COURT FEES NOT FILED
			EX(COMM)-30/2023	SINGH FINLEASE PVT LTD VS SALMAN KHAN & 1 OTHERS	NITISH SHARMA	20.02.2023	COURT FEES NOT FILED
			EX(COMM)-31/2023	SINGH FINLEASE PVT LTD VS CHAUDHARY JAMSHED	NITISH SHARMA	20.02.2023	COURT FEES NOT FILED
			CS(COMM)-17/2023	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS SH. NEERAJ	MANOJ KUMAR ARORA	23.02.2023	COURT FEES FILED OFFLINE ON 15.02.2023
			CS(COMM)-18/2023	UNION BANK OF INDIA VS SACHIN KUMAR	PRABHASH KUMAR	23.02.2023	COURT FEES FILED OFFLINE ON 27.04.2022
			EX(COMM)-32/2023	KOTAK MAHINDRA PRIME LIMITED VS MOHD SHARUKH	SAGAR MISHRA	23.02.2023	COURT FEES NOT FILED
			EX(COMM)-33/2023	MAHARISHI PARSHURAM COOP SOCIETY VS JAWAD	PRAVEEN KUMAR SHARMA	24.02.2023	COURT FEES NOT FILED

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
			EX-10/2023	SHEETAL BABBAR VS BHARTI	ABHISHEK	27.02.2023	COURT FEES NOT FILED
			CS(COMM)-19/2023	AXIS BANK LIMITED VS B R ENTERPRISES THROUGH ITS PROPRIETOR	RAJESH KUMAR	27.02.2023	COURT FEES FILED OFFLINE ON 27.07.2022
			CS(COMM)-20/2023	M/S AMK METALS VS AZEEM INDUSTRIES SAND CASTINGS	MOHD AZEEM	27.02.2023	COURT FEES FILED OFFLINE ON 22.02.2023
			EX(COMM)-34/2023	MANAPURAM FINANCE LIMITED VS SHRI RAJEEV SINGH & 1 OTHERS	PILLAI VIPIN VIJAYAN	27.02.2023	COURT FEES NOT FILED
27	SH. BRIJESH KUMAR GARG, JUDGE, COMMERCIAL COURT	SHAH DAR	CS (COMM)/53/2023	CANARA BANK Vs MD ASLAM	RISHI CHAWLA(P),	02-02-2023	30.01.2023
			CS (COMM)/76/2023	M/S ETECHIND PVT LTD Vs M/S CABOT ELECTRONICS PVT LTD	AMIT SHARMA(P),	15-02-2023	10.02.2023
			CS (COMM)/77/2023	M/S FAIRDEAL PAPER MERCHANTS PVT LTD Vs M/S MAHI PRINTS AND PACK	SANDEEP JAIN(P),	15-02-2023	09.02.2023
			CS (COMM)/82/2023	DR POONAM SEHGAL Vs ANUBHAV SINGH	SHANTNU AGGARWAL(P),	21-02-2023	16.02.2023
			CS (COMM)/83/2023	M/S OM SAI TRADERS Vs M/S SHRI BALAJI NAMKEEN UDYOG	Abhishek Rana(P),	21-02-2023	16.02.2023
			CS (COMM)/85/2023	AXIS BANK LTD Vs ROBOTECH PRIVATE LIMITED	DEEPAK SAHNI(P),	22-02-2023	17.02.2023
			CS (COMM)/96/2023	PUNJAB AND SIND BANK Vs VIVEK RANJAN	VIKRAM GOLA(P),	25-02-2023	20.02.2023
28	MS. SUKHVINDER KAUR, JUDGE, COMMERCIAL COURT	SHAH DAR	CS (COMM)/51/2023	RAHUL JAIN Vs REYAZ AHMAD	PIYUSH JAIN(P),	02-02-2023	20.01.2023
			CS (COMM)/52/2023	SHREE CHAITANYA INTERNATIONAL Vs M/S SAI CREATIONS PARTNERSHIP FIRM	MILIND GARG(P),	02-02-2023	30.11.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/5 6/2023	MS SADA SHIV ENTERPRISES THROUGH ITS PROPRIETOR LAJPAT RAI ARORA Vs DIRECTORS	Mohammad Faizan(P),	04-02-2023	30.01.2023
			CS (COMM)/5 8/2023	PANKAL PAUL Vs MORPHEUS DEVELOPER PVT LTD	JYOTI VERMA(P),	06-02-2023	06.01.2023
			CS (COMM)/6 6/2023	M/S SANUSHAA TECHNOLOGIES PVT LTD Vs M/S TIRUPATI BAGS AND PURSE PALACE	MAHESH KUMAR TIWARI(P),	10-02-2023	27.01.2023
			CS (COMM)/6 4/2023	CANARA BANK Vs MS DARSH BETA COLLECTION	SANDEEP TYAGI(P),	10-02-2023	25.01.2023
			CS (COMM)/6 5/2023	AXIS BANK LTD Vs NAVNEET BHATNAGAR	DHARAM DEV(P),	10-02-2023	02.10.2022
			CS (COMM)/6 3/2023	CANARA BANK Vs SSA ENTERPRISES	SANDEEP TYAGI(P),	10-02-2023	25.01.2023
			CS (COMM)/6 8/2023	SH VISHWA BANDHU @ VISHWA BANDHU Vs SMT ROOPA IYER	KAMAL MEHTA(P),	13-02-2023	09.02.2023
			CS (COMM)/7 5/2023	M/S SHIV FABRICS Vs M/S SEJAL GARMENTS	Anuvansh Gupta(P),	14-02-2023	23.12.2022
			CS (COMM)/9 0/2023	M/S SOURIR INDIA PRIVATE LIMITED Vs MOHD YUNUS	BALRAM(P),	22-02-2023	07.02.2023
			CS (COMM)/8 8/2023	ALOK JAIN Vs AMAN PANDEY	MANISH MIGLANI(P),	22-02-2023	17.02.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/8 9/2023	ALOK JAIN Vs ANIL KUMAR	MANISH MIGLANI(P),	22-02-2023	17.02.2023
			CS (COMM)/8 7/2023	ALOK JAIN Vs TULSI KUMAR	MANISH MIGLANI(P),	22-02-2023	17.02.2023
			CS (COMM)/1 01/2023	M/S KAMAL TRADING CO THROUGH ITS PROPRIETOR KAMAL JAIN Vs M/S YADAV WHOLESALE	SUMIT JAIN(P),	28-02-2023	15.12.2022
			CS (COMM)/1 00/2023	BRIJ BIHARI CONCAST PVT LTD Vs SHIV SHANKAR STEEL	ASHISH CHAUDHARY(P),	28-02-2023	16.02.2023
			CS (COMM)/5 7/2023	AMIT ARORA PROPREITOR AMIT DESIGNER STUDIO Vs KIRAN BAI GOEL	JUNAID ALAM(P),	06-02-2023	10.01.2023
29	SH. SURENDER RATHI	S.Shahdara	CS (COMM)/7 0/2023	ANKIT JAIN Vs PANKAJ JAIN	NITIN KUMAR JAIN(P),	14-02-2023	08-02-2023
			CS (COMM)/7 8/2023	AXIS BANK LTD Vs HITESH VIRMANI	DHARAM DEV(P),	15-02-2023	07-02-2023
			CS (COMM)/7 1/2023	SUDHIR JAIN Vs PANKAJ JAIN	NITIN KUMAR JAIN(P),	14-02-2023	06-02-2023
			CS (COMM)/6 7/2023	SHRI KAPIL AGGARWAL Vs SH GAURAV GOSWAMI	ISHWAR SINGH(P),	02-02-2023	27-01-2023
			CS (COMM)/9 3/2023	MAPS CREATION PRIVATE LIMITED Vs RISHI AGGARWAL	SAMRIDHI(P),	24-02-2023	17-02-2023
			CS (COMM)/7 4/2023	CANARA BANK Vs KAVITA DEVI	SANDEEP TYAGI(P),	08-02-2023	04-02-2023
			CS (COMM)/7 2/2023	CANARA BANK Vs SARFRAJ ALAM	SANDEEP TYAGI(P),	08-02-2023	04-02-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/7 3/2023	CANARA BANK Vs RUDRA PRATAP SINGH	SANDEEP TYAGI(P),	08-02-2023	04-02-2023
			CS (COMM)/9 9/2023	ASHOK BAHAL Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	25-02-2023	22-02-2023
			Execution (Comm)/5 0/2023	M/S NOVA FORMWORKS PVT LTD Vs M/S RAJPUTANA CONSTRUCTIONS	SAJJAN KUMAR AGGARWAL(P),	21-02-2023	17-02-2023
			CS (COMM)/8 4/2023	M/S ONE ONE APPARELS PVT LTD Vs M/S R R AGENCIES	MOHIT JAIN(P),	21-02-2023	17-02-2023
			CS (COMM)/9 4/2023	SHIVA ENGINEERING WORKS Vs KUNAN INDUSTRIES PVT LTD	DEEPAK YADAV(P),	23-02-2023	20-02-2023
			CS (COMM)/7 9/2023	CROSS SECTION INTERACTIVE PVT LTD THROUGH AUTHORIZED REPRESENTATIVE	BHARAT SINGH(P),	16-02-2023	13-02-2023
			MISC DJ/131/20 23	OPS ENTERPRISES PVT LTD Vs PRATAP MAL JOSHI	RAMA SHARMA(P),	24-02-2023	Not Available
30	MS. SAVITA RAO	Shahdara	CS (COMM)/4 7/2023	PUNJAB NATIONAL BANK Vs RAJESH RAI BHARTIA	DEOKANT TRIPATHI(P),	01-02-2023	27-01-2023
			CS (COMM)/4 9/2023	CENTRAL BANK OF INDIA Vs M/S OM PHARMACUTICA LS	KAMALJIT SINGH SRANOT(P),	01-02-2023	25-01-2023
			CS (COMM)/4 8/2023	M/S BRAND SERVE PVT LTD Vs M/S NEHSAM IT SERVICES PVT LTD	AMRENDRA KUMAR(P),	01-02-2023	27-01-2023
			CS (COMM)/5 0/2023	PUNJAB NATIONAL BANK Vs MUJEEB ULLA	DEOKANT TRIPATHI(P),	02-02-2023	31-01-2023
			CS (COMM)/5 4/2023	CANARA BANK Vs DOLI	RISHI CHAWLA(P),	02-02-2023	01-02-2023
			CS (COMM)/5 5/2023	M/S JP CABLES PVT LIMITED THROUGH ITS DIRECTOR Vs M/S MISHA	KAMAL MEHTA(P),	03-02-2023	21-01-2023
			CS (COMM)/5 9/2023	ARUN ARORA Vs KRAN BAI GOEL PROPREITOR OF FAKEER CHAND SONS	JUNAID ALAM(P),	07-02-2023	03-02-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
			CS (COMM)/60/2023	PERCOS INDIA PRIVATE LIMITED Vs HEALTHYON PHARMA	JUNAID ALAM(P),	07-02-2023	03-02-2023
			CS (COMM)/61/2023	CANARA BANK Vs MR KAMAL KOHLI PROP OF M/S VANSHIKA TRADERS	Ankur Aggarwal(P),	08-02-2023	04-02-2023
			CS (COMM)/62/2023	BANK OF BARODA Vs MEWALAL	UMESH JOSHI(P),	09-02-2023	23-01-2023
			OMP (COMM)/7/2023	SH CHANCHAL Vs SHRIRAM TRANSPORT FINANCE	SUBHASH CHANDRA LOCHAKIA(P),	16-02-2023	10-02-2023
			CS (COMM)/80/2023	M/S RAJ PLASTIC Vs M/S MARKET MOVER EXPORT I PVT LTD	RAM KUMAR SONI(P),	17-02-2023	24-10-2022
			MISC DJ/116/2023	SHASHI KANT Vs CHD DEVELOPERS	PRAMOD KUMAR(P),	17-02-2023	16-02-2023
			CS (COMM)/81/2023	SANJEEV JAIN Vs PAYAL	MANOJ KUMAR(P),	20-02-2023	13-02-2023
			MISC DJ/128/2023	M/S SSND MEDIMART PVT LTD Vs M/S NARAIN DASS DRUG STORE	DASHISH UPPAL(P),	22-02-2023	17-02-2023
			CS (COMM)/92/2023	V J CRANES PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE	JASPREET SINGH(P),	23-02-2023	16-02-2023
			CS (COMM)/97/2023	JAI BALAJI LABEL Vs CAMPARTI EXPORTS PVT LTD	RAVINDER KUMAR(P)	27-02-2023	24-02-2023
			CS (COMM)/98/2023	CANARA BANK Vs AGGARWAL TRADERS	SANDEEP TYAGI (P)	27-02-2023	24/02/2023
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	CS/COMM/90/2023	ICICI BANK LTD VS SURENDER GUPTA	PRASHANT KUMAR	02-02-2023	07-01-2023
			91/2023	ICICI BANK LTD VS VARSHA	PRASHANT KUMAR	02-02-2023	06-01-2023
			92/2023	ICICI BANK LTD VS SUMIT	PRASHANT KUMAR	02-02-2023	07-01-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			93/2023	ICICI BANK LTD VS PRABESH SHARMA	PRASHANT KUMAR	02-02-2023	04-01-2023
			94/2023	BAGHLA STEEL AND POLYMERS VS FLIPKART INTERNET PVT LTD	KAJAL	02-02-2023	30-01-2023
			95/2023	SHREE JEE ELECTRONICS VS SHRI UDAY SINGH	RAJESH KUMAR GUPTA	02-02-2023	30-01-2023
			96/2023	CANARA BANK VS M/S CHIRAJ ENT.	CHITRA MALHOTRA	03-02-2023	17-01-2023
			97/2023	GANESHILAL OMPRAKASH VS SALIKA SAREE	MAYANK RUSTAGI	03-02-2023	11-01-2023
			98/2023	GAMESHILAL OMPRAKASH VS DEEPAK GOYAL HUF	MAYANK RUSTAGI	03-02-2023	11-01-2023
			99/2023	ICICI BANK LTD VS SUMAN	R.K RANJAN	03-02-2023	17-01-2023
			100/2023	ICICI BANK LTD VS GRATIS MANAGMENT	DEEPAK KAUSHIK	03-02-2023	04-01-2023
			101/2023	ICICI BANK LTD VS MOSRAFIL LASKAR	DEEPAK KAUSHIK	03-02-2023	07-01-2023
			102/2023	ICICI BANK LTD VS BHABEN ROY	DEEPAK KAUSHIK	03-02-2023	04-01-2023
			103/2023	ICICI BANK LTD VS ANKITA DAWAR	DEEPAK KAUSHIK	03-02-2023	10-01-2023
			104/2023	CANARA BANK VS OM BUILDING	CHITRA MALHOTRA	03-02-2023	17-01-2023
			105/2023	AXIS BANK LTD VS NITIN VIJAYARAN	DHARAM DEV	03-02-2023	09-01-2023
			106/2023	ASADEEP FURNISHING VS M/S LOYAL TRADING	MADHURENDRA JHA	03-02-2023	25-11-2022 AND 28-01- 2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			107/2023	SWIFT SECURITIES VS GOOD YEAR INDIA	SUNIL GOYAL	03-02-2023	02-02-2023
			109/2023	ICICI BANK LTD VS MANOJ NEHRA	SHAHRUKH INAMI	04-02-2023	05-01-2023
			110/2023	ICICI BANK LTD VS DHARMENDER YADAV	SHAHRUKH INAMI	04-02-2023	05-01-2023
			111/2023	ICICI BANK LTD VS JITENDER KUMAR	SHAHRUKH INAMI	04-02-2023	05-01-2023
			112/2023	AMAGING RESEARCH LABORATE VS GAURAV PUROHIT	ARVIND JHA	04-02-2023	26-12-2022
			113/2023	SHAGUN FURNITURE VS NEW YORK KITCHEN	AJIT SINGH	04-02-2023	30-01-2023
			114/2023	PUNJAB NATIONAL BANK VS MEGHA GUPTA	NITIN GARG	06-02-2023	12-01-2022
			115/2023	AXIS BANK LTD VS JAGDISH KUMAR	DHARAM DEV	06-02-2023	02-09-2022
			116/2023	AXIS BANK LTD VS AJAY GUPTA	DHARAM DEV	06-02-2023	09-06-2022
			117/2023	NAVEEN BANSAL VS SANTOSH GAUR	NITIN SOAM	06-02-2023	12-01-2023
			118/2023	CANARA BANK VS UMA SHANKAR	SANJAY AGGARWAL	06-02-2023	NIL
			119/2023	BEHARI DARSHAN LAL P LTD. VS VERTIKA FUND PRODUCTS P LTD	LAJAGRITI JAIN	06-02-2023	24-01-2023
			120/2023 21/2023	PUMA SE VS BALAJI FOOTWEAR	NAVLIN SWAIN	07-02-2023	04-02-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			121/2023	PUMASE VS ASHOK KUMAR	NAVLIN SWAIN	07-02-2023	04-02-2023
			122/2023	MORNI SAREES P LTD VS MORNI HANDLOOM	NAVLIN SWAIN	07-02-2023	04-02-2023
			123/2023	HB BRANDED APPAREL VS BALAJI FOOTWEAR	NAVLIN SWAIN	07-02-2023	04-02-2023
			124/2023	KR COSMETICS LAB PVT LTD VS ROYAL ENT.	JAGRITI JAIN	07-02-2023	24-01-2023
			125/2023	M/S RAJDHANI FURNISHING P LTD VS SEEMA SHARMA	ARUN	08-02-2023	06-02-2023
			126/2023	ADS SPIRITS PVT LTD VS JAGAT REALCON PVT LTD	ABHISHEK KUMAR	08-02-2023	18-01-2023
			127/2023	ADS SPIRITS LTD VS M/S KUBER PROPCON P LTD	ABHISHEK KUMAR	08-02-2023	18-01-2023
			128/2023	ADS SRIRIT PVT LTD VS JAGAR REALCON PVT LTD	ABHISHEK KUMAR	08-02-2023	18-01-2023
			129/2023	M/S CUTECUMBER DESIGNS VS ANIL STORES AND ORS.	PRATIBHA CHOPRA	09-02-2023	17-11-2022
			130/2023	SM/S SHREE MAHAVEER PAPER VS M/S SEA PACKAGING	AMIT KR. TANWAR	09-02-2023	20-11-2019 AND 15/11/2022
			131/2023	SHAIL AGGARWAL VS AJAY JAIN	KAMAKSHI GARG	09-02-2023	08-02-2023
			132/2023	GOPI LAL VS PINTU GUPTA	DEEPAK KOHL	09-02-2023	07-02-2023
			133/2023	UNION BANK OF INDIA VS M/S SAI KRIPA SOLUTION	RAJIV KUMAR	09-02-2023	30-01-2023
			134/2023	SUNTECH INFRA SOLUTION VS M/S KEEN AND CORE DEVELOPERS	ANURAG SINGH	14-02-2023	18-01-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			135/2023	PUMA SE VS R .K ENTERPRISES	NAVLIN SWAIN	14-02-2023	11-02-2023
			136/2023	URVASHI INFRASTRUCTUR E LTD VS SURENDER KUMAR	BERIWAL	14-02-2023	14-02-2023
			137/2023	ALKA CONFECTIONERY P LTD VS ANWAR KHAN TRADING	MAHESH KR MIGLANI	16-02-2023	13-02-2023
			138/2023	CHAPTER 4 CROP VS ASHOK KUMAR	GAUTAM BHASIN	17-02-2023	15-02-2023
			139/2023	ICICI BANK LTD VS BIBEK BARMAN	PRASHANT KUMAR	20-02- 202310-01- 2023	
			140/2023	BANK OF BARODA VS M/S P SPANDEY ENTERPRISES	GOVIND BALLABH SPANDEY	20-02- 202310-01- 2023	14-02-2023
			141/2023	POONAM VS TATA AIG GENERAL INSURANCE CO. LTD	SHASHI JAISWAL	21-02-2023	17-02-2023
			144/2023	PURE AND CARE PVT LTD VS PREMEDIUM PHARMECEUTICA LS P LTD	ARVIND JHA	23-02-2023	13-02-2023
			146/2023	M/S RAJSHREE REFI CHEM PVT LTD VS M/S VDH STORES AND ANR	GULSHAN KUMAR	23-02-2023	20-02-2023
			147/2023	HEALTHWAY REMEDIES VS FAGREEN PRODUCT MARKETING	NANCY CHOUDHARY	23-02-2023	21-02-2023
			148/2023	SHRI RADHABALLABH PLASTICS LTD VS SANJEEV SHARMA	NEERAJ GUPTA	24-02-2023	03-02-2023
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH- WEST	CS COMM. 318/2021	WISE TRAVEL (I) P. LTD. VS IREO HOSPITALITY CO. LTD.	SATISH KUMAR	01.12.2021	29.11.2021

Court No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
			CS COMM. 319/2021	SHAILENDER SHARMA VS CHANDER PRAKASH YADAV	ANKITA BHATIA	01.12.2021	22.11.2021
			CS COMM. 320/2021	SHAILENDER SHARMA VS MUKESH KUMAR JAISWAL	ANKITA BHATIA	01.12.2021	19.04.2021
			CS COMM. 321/2021	SDIA PROJECTS P. LTD. VS AIMTREX TECH. P. LTD.	JITENDRA KUMAR TIWARI	01.12.2021	29.11.2021
			CS COMM. 322/2021	UNION BANK OF INDIA VS JAGDISH KUMAR	ARVIND SINHA	01.12.2021	23.11.2021
			CS COMM. 323/2021	CANARA BANK VS GAURAV TENT	R.B. PANDEY	01.12.2021	21.10.2021
			CS COMM. 324/2021	CANARA BANK VS RAJ KUMAR	R.B. PANDEY	01.12.2021	08.11.2021
			CS COMM. 325/2021	VINTAGE BLUE GARMENTS VS SHARDA BHATIA	KHUSHAL MOHAL	01.12.2021	24.11.2021
			CS COMM. 326/2021	RAM LAKHAN VS SUMAN BANSAL	HEMANT GOEL	02.12.2021	24.11.2021
			CS COMM. 327/2021	CANARA BANK VS RAMESH BABU GUPTA	R.B. PANDEY	01.12.2021	08.11.2021
			CS COMM. 328/2021	M/S N ENTERPRISES VS M/S VANITY CUBE MOBILE	AHIUMANSHU BAJAJ	04.12.2021	22.09.2021
			CS COMM. 329/2021	MIRAZ FACILITY MANAGEMENT VS NAVNEET MAHESHWARI	JITENDRA RAJPUT	04.12.2021	01.12.2021
			CS COMM. 330/2021	CANARA BANK VS JITENDER	ANUJ AGGARWAL	04.12.2021	30.11.2021
			CS COMM. 331/2021	CANARA BANK VS HARISH AHUJA	ARUN KUMAR SHUKLA	06.12.2021	03.12.2021
			CS COMM. 332/2021	CANARA BANK VS STICH IMPEX	ARUN KUMAR SHUKLA	06.12.2021	03.12.2021

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS COMM. 333/2021	BANK OF BARODA VS SHASHI BALA	SUDHA SHUKLA	06.12.2021	11.11.2021
			CS COMM. 334/2021	BANK OF BARODA VS SUNITA KUMARI	SUDHA SHUKLA	06.12.2021	11.11.2021
			CS COMM. 335/2021	M/S PS ENTERPRISES VS M/S ADVANCE METERING	S.K. SINHA	9.12.2021	07.12.2021
			CS COMM. 336/2021	AJAY KUMAR JAIN VS SUNITA THAREJA	M.P CHAUDHARY	09.12.2021	04.12.2021
			CS COMM. 337/2021	RAJ KUMAR SHARMA VS M/S SHIV CONSTRUCTION	MANJIT SINGH SCHAUGHAN	09.12.2021	07.09.2021
			CS COMM. 338/2021	MATABAR SINGH CHAUHAN VS NOOR ALAM	YOGRAJ GULLAIYA	09.12.2021	04.12.2021
			CS COMM. 339/2021	UNION BANK OF INDIA VS HEMANT KUMAR	RAVI KUMAR	09.12.2021	25.10.2021
			CS COMM. 340/2021	UNION BANK OF INDIA VS ANITA	RAVI KUMAR	09.12.2021	25.10.2021
			CS COMM. 341/2021	UNION BANK OF INDIA VS SANDEEP	RAVI KUMAR	09.12.2021	25.10.2021
			CS COMM. 342/2021	UNION BANK OF INDIA VS ASHOK KUMAR	RAVI KUMAR	09.12.2021	25.10.2021
			CS COMM. 343/2021	UNION BANK OF INDIA VS LAKHMI CHAND	RAVI KUMAR	09.12.2021	25.10.2021
			CS COMM. 344/2021	UNION BANK OF INDIA VS MANISH MITTAL	RAVI KUMAR	09.12.2021	25.10.2021
			CS COMM. 345/2021	UNION BANK OF INDIA VS ISHWAR SINGH	RAVI KUMAR	09.12.2021	25.10.2021
			CS COMM. 346/2021	UNION BANK OF INDIA VS SANJIT KUMAR BISHWAS	RAVI KUMAR	09.12.2021	25.10.2021

Court No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
			CS COMM. 348/2021	M/S HEMADIAZ LIFE SCIENCE VS M/S DIAGNOSTIC SERVICES	VIPIN KUMAR	14.12.2021	13.12.2021
			CS COMM. 349/2021	CANARA BANK VS KAJAL VERMA	VANDANA BHATIA	15.12.2021	07.10.2021
			CS COMM. 350/2021	SUNRISE ENTERPRISES VS ADWIN INDIA	UMASHANKAR VATS	16.12.2021	06.09.2021
			CS COMM. 351/2021	STATE BANK OF INDIA VS MD. ALI	ASHOK KR. BAHL	17.12.2021	10.12.2021
			CS COMM. 352/2021	STATE BANK OF INDIA VS WASIM AHMED	ASHOK KR. BAHL	17.12.2021	10.12.2021
			CS COMM. 353/2021	STATE BANK OF INDIA VS MUNESH KUMAR	ASHOK KR. BAHL	17.12.2021	10.12.2021
			CS COMM. 354/2021	STATE BANK OF INDIA VS SURESH KUMAR	ASHOK KR. BAHL	17.12.2021	10.12.2021
			CS COMM. 355/2021	STATE BANK OF INDIA VS VIJAY KUMAR	ASHOK KR. BAHL	17.12.2021	10.12.2021
			CS COMM. 356/2021	CANARA BANK VS M/S UPMANYAN JEWELLERS	S.K. JHA	17.12.2021	16.12.2021
			CS COMM. 357/2021	CANARA BANK VS M/S M.G. TRADERS	S.K. JHA	17.12.2021	15.12.2021
			CS COMM. 358/2021	CANARA BANK VS M/S KHF MILK PROCESSING	S.K. JHA	17.12.2021	15.12.2021
			CS COMM. 359/2021	CANARA BANK VS M/S SHAH TRADERS	S.K. JHA	17.12.2021	15.12.2021
			CS COMM. 360/2021	SHREEJEE ENTERPRISES VS MAGNUM FINE PROTECTION	SANJAY SOTI	17.12.2021	06.12.2021
			CS COMM. 361/2021	CANARA BANK VS SATISH KUMAR	REKHA RUSTAGI	18.12.2021	16.12.2021

Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
		CS COMM. 362/2021	CANARA BANK VS AJAY THAKUR	REKHA RUSTAGI	18.12.2021	16.12.2021
		CS COMM. 363/2021	RAM MEHAR VS M/S METAL MAN INDUSTRIES	DS.K. SHARMA	18.12.2021	17.12.2021
		COUNTER CLAIM- 454/2021	M/S INTERCONTINENTAL CONSULTANTS VS M/S KAMLADITYA	NISHANT DAS	18.12.2021	06.04.2021
		CS COMM. 364/2021	PRAMENDRA KUMAR KHOKHER VS HDFC GENERAL	UMESH YADAV	20.12.2021	18.12.2021
		CS COMM. 365/2021	M/S LAMONEA VS MADHAV SHASTRI	VIGNESH SINGH	20.12.2021	15.12.2021
		CS COMM. 366/2021	SANJAY NAGPAL VS KIASHI PVT. LTD.	GAURA V KR. CHITKARA	21.12.2021	09.12.2021
		CS COMM. 367/2021	M/S AFFLE (I) LTD. VS M/S MOBIGOSSIP INFOTECH P. LTD.	KALIP MADAN	21.12.2021	23.10.2018
		CS COMM. 368/2021	PUNJAB NATIONAL BANK VS NEHA MEHTA	NITESH KUMAR	21.12.2021	27.10.2021
		CS COMM. 369/2021	BANK OF INDIA VS PREETY PROVISIONAL STORE	SHAILESH KUMAR	21.12.2021	20.12.2021
		CS COMM. 370/2021	BANK OF INDIA VS TRARUN GENERAL STORE	SHAILESH KUMAR	21.12.2021	20.12.2021
		CS COMM. 371/2021	MR. SHEIKH MOHD. VS M/S NATH SONS	SACHIN KATYAL	22.12.2021	21.12.2021
		CS COMM. 372/2021	INDIA BANK VS M/S GURBACHAN SINGH	JASDEV SINGH	22.12.2021	21.12.2021
		CS COMM. 373/2021	ICICI BANK VS MUKESH TEOTIA	C. PARKASH KR.	22.12.2021	21.12.2021
		CS COMM. 374/2021	ICICI BANK VS KALYAN SAHAY	C. PARKASH	22.12.2021	21.12.2021

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
34	SH. BHUPESH KUMAR, JUDGE, COMMERCIAL COURT-02	SOUTH- WEST	CS (COMM)/1 03/2023	HPL ELECTRIC AND POWER LTD THROUGH ITS AUTHORIZED REPRESENTATIVE	Sh. VIJAY PRAKASH	28-02-2023	20/12/2022
			CS (COMM)/6 0/2023	M/S ENDOPLUS THROUGH SANJEEV KHURANA Vs M/S SPR	Sh. Saurabh Upadhyay	01-02-2023	19/01/2023
			CS (COMM)/6 2/2023	CANARA BANK Vs MUKESH CHAUDHARY	Sh. AMIT GUPTA	03-02-2023	09-09-2022
			CS (COMM)/6 6/2023	BANK OF BARODA THROUGH MRS PRATIBHA ROY. Vs SAHABUDIN KHAN	Ms. SUDHA SHUKLA	04-02-2023	20/01/2023
			CS (COMM)/6 9/2023	CANARA BANK Vs OM SAI ENTERPRISES	Ms. CHITRA SOBTI	08-02-2023	30-01-2023
			CS (COMM)/7 3/2023	BANK OF BARODA Vs PINTU VISHWAS	VIJETA OHRI	10-02-2023	03-02-2023
			CS (COMM)/7 4/2023	SATYA PARKASH AND BROTHERS PRIVATE LIMITED THROUGH ITS DIRECTOR Vs	Sh. ASEEM MEHROTRA	13-02-2023	04-01-2023
			CS (COMM)/7 8/2023	M/S LEXUS GRANITO INDIA LTD Vs M/S SHRIOM TRADERS AND	Sh. Mangtaram Jangid	17-02-2023	09-02-2023
			CS (COMM)/7 9/2023	CONTINENTAL CARRIERS PVT LTD Vs UDAY ENTERPRISES	Sh. Rajan Miglani	20-02-2023	22-12-2022
			CS (COMM)/8 5/2023	DEVI KARAM ASSOCIATES Vs VAISHALI	Sh. NAVNEET SHARMA	22-02-2023	15-02-2023
			CS (COMM)/8 6/2023	M/s SCL LOGISTICS INDIA PVT. LTD. Vs M/s RADHASHYAM INDUSTRIES PVT. LTD...THROUGH	Sh. ANKIT	23-02-2023	30-01-2023
			CS (COMM)/8 7/2023	NAVIGATORS VISA GLOBAL LOGISTICS LIMITED Vs TAYAL TUFF PVT.	Sh. Rishab Kaushik	23-02-2023	19-01-2023
			CS (COMM)/9 3/2023	BANK OF BARODA Vs MR RAJESH	Ms. SUDHA SHUKLA	25-02-2023	20-01-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/9 5/2023	PUNJAB NATIONAL BANK Vs HARIOM ONLINE GENERAL STORE	Sh. ARUN KUMAR SHUKLA	24-02-2023	08-02-2023
			CS (COMM)/9 6/2023	IDBI BANK LIMITED Vs M/S NIMANSI TRADING THROUGH ITS PROPRITER JAGDISH CHANDRA SAKLANI	Ms. Divya Nanda	27-02-2023	10-02-2023
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT- 03	SOUTH- WEST	CS(Comm.) /61/2023	Canara Bank Vs. M/s Aditi Medicos & Others	Bijay Mohan Goswami	02-02-2023	01-02-2023
			CS(Comm.) /65/2023	Bank of Baroda Vs. Mr. Sukhmeet Singh Prop M/s Sukkh Traders	Ms Sudha Shukla	04-02-2023	31-01-2023
			CS(Comm.) /67/2023	Shambhu Agrawal Vs. Globus Holidays & Ors.	U K Singhal	07-02-2023	04-02-2023
			CS(Comm.) /70/2023	RX Healthcare Limited Vs. Aditya Mehra & Anr.	S.K. Sharma	09-02-2023	08-02-2023
			CS(Comm.) /77/2023	M/s. Raghav Aditya Chits Pvt. Ltd. V/s Mr. N.K. Tripathi	Matloob Alam	17-02-2023	24-01-2023
			CS(Comm.) /82/2023	A 2 Z Trading Vs. M/s Bindu Exports	Shankar Mandal	20-02-2023	03-02-2023
			Counter Claim 06/2023	Deepak Arora Vs M/s. Lal Sons	Rishi Sood	22-02-2023	16-02-2023
			CS(Comm.) /89/2023	Punjab National Bank Vs. M/s Jai Tulsi Hardware	Sanjay Srivastav	23-02-2023	15-02-2023
			CS(Comm.) /88/2023	Punjab National Bank Vs. Shri Saurabh & Anr	Sanjay Srivastav	23-02-2023	16-02-2023
			CS(Comm.) /90/2023	M/s Devi Karan Associates Vs M/s Metronic Engineering	Navneet Sharma	24/02/2023	15.02.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS(Comm.) /91/2023	Union Bank of India Vs GLO Friends	Rajiv Kumar	24/02/2023	15.02.2023
			CS(Comm.) /92/2023	HDFC Vs Gautam Chugh	Shankar & Associates	24/02/2023	30.12.2022
Total					748		

List of cases in which Electronic Service of process has taken place during the month of February 2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL				
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	OMP(I) COMM-73/2023	IHDFC BANK LTD. V/S AMIT KUMAR	ANISH BHOLA	01.02.2023	08.02.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I)CO MM- 74/2023	HDFC BANK LTD. V/S YUSUF ALI	ANISH BHOLA	01.02.2023	08.02.2023	
			OMP(I) COMM- 75/2023	HDFC BANK LTD. V/S VIJAN KUMAR	ANISH BHOLA	01.02.2023	08.02.2023	
			CS COMM- 204/2023	ICICI BANK LTD V/S POONAM TALWAR	SHAIEND RA BABBAR	01.02.2023	13.02.2023	
			OMP(I) COMM- 76/2023	HDFC BANK LTD. V/S GURPREET KAUR RAI	ANISH BHOLA	01.02.2023	08.02.2023	
			OMP(I) COMM- 77/2023	HDFC BANK LTD. V/S MADHAVA PANDEY	ANISH BHOLA	01.02.2023	08.02.2023	
			OMP(I)CO MM- 78/2023	HDFC BANK LTD V/S ASHOK KUMAR	ANISH BHOLA	01.02.2023	08.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP(I)CO MM- 79/2023	HDFC BANK LTD. V/S AMZAD KHAN	ANISH BHOLA	01.02.2023	08.02.2023	
			OMP(I)CO MM- 80/2023	HDFC BANK LTD. V/S AKS ELECTRICALS AND ELECTRONICS PVT. LTD.	ANISH BHOLA	01.02.2023	08.02.2023	
			OMP(I)CO MM- 81/2023	HDFC BANK LTD. V/S PARVEZ KHAN	ANISH BHOLA	01.02.2023	08.02.2023	
			OMP(I)CO MM- 96/2023	HDFC BANK LTD. V/S RAJNESH YADAV SETHI	ANISH BHOLA	02.02.2023	13.02.2023	
			OMP(I)CO MM- 97/2023	HDFC BANK LTD. V/S AJEET KUMAR	ANISH BHOLA	02.02.2023	13.02.2023	
			OMP(I)CO MM- 98/2023	HDFC BANK LTD. V/S KRISNA MAHARAJ SINGH	ANISH BHOLA	02.02.2023	13.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP(I)COMM-99/2023	HDFC BANK LTD. V/S VIKRAM SUKHBIR	MANISH BHOLA	02.02.2023	13.02.2023	
			OMP(I)COMM-105/2023	HDFC BANK LTD. V/S VIKAS AZAD RAGHAV	MANISH BHOLA	03.02.2023	09.02.2023	
			OMP(I)COMM-106/2023	HDFC BANK LTD. V/S SHANKAR SHARMA	MANISH BHOLA	03.02.2023	09.02.2023	
			CS COMM-213/2023	ICICI BANK LTD. V/S GOURAV CHAPRAN	MANISH KUMAR DEWAN	03.02.2023	10.02.2023	
			OMP(I)COMM-107/2023	HDFC BANK LTD. V/S VIRENDER SINGH RAWAT	MANISH BHOLA	03.02.2023	09.02.2023	
			OMP(I)COMM-118/2023	M/STATA CAPITAL FINANCIAL SERVICES LTD. AND ANR. V/S NARAYAN SINGH SHARMA	VIKAS SHARMA	04.02.2023	10.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I)CO MM- 119/2023	M/S TATA CAPITAL FINANCE SERVICE LTD. AND ANR. V/S JASBIR SINGH		04.02.2023	10.02.2023	
			EX. COMM- 75/2023	MS VARIETY METAL CORPORATION V/S MS CHAMPHARM INDUSTRIES INDIA		04.02.2023	13.02.2023	
			CS COMM- 225/2023	M/S CAPRISO FINANCE LTD. V/S RASHMI AGARWAL	RAKESH KR.	06.02.2023	31.03.2023	
			EX COMM- 79/2023	ICICI BANK LTD. V/S NIZAMUDIN	SUNITA SINGH	07.02.2023	16.02.2023	
			OMP(1)C OMM- 142/2023	HDFC BANK LTD. V/S MANISH KUMAR	MANISH BHOLA	07.02.2023	10.04.2023	
			OMP COMM- 19/2023	SHAYM SINGH VS. SBI CARDS & PAYMENT SERVICES. LTD.	ANMOL PANWAR	08.02.2023	21.03.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP COMM- 20/2023	ARUN KUMAR GUPTA V/S HDFC BANK LTD.	DEVANSHU CHAUHAN	09.02.2023	17.02.2023	
			OMP(I)CO MM- 164/2023	HDFC BANK LTD. V/S NITISH CHAUDHARY	SACHIN TOMAR	10.02.2023	21.02.2023	
			CS COMM- 249/2023	MOHD. ANWAR V/S M/S MANEK APPARELS PVT. LTD.		10.02.2023	05.04.2023	
			CS COMM- 255/2023	CANARA BANK V/S KINKAN HOSIERY THROUGH ITS PROP. MR. NARENDER KR.	CHANDRA BHUSHAN TIWARI	13.02.2023	13.04.2023	
			CS COMM- 259/2023	PRACHI INDIA PVT. LTD. V/S MR. SUKHEN SOMNATH WAGH MARE	RAHUL KR. VERMA	14.02.2023	15.04.2023	
			CS COMM- 260/2023	ICICI BANK LTD. V/S VIKAS CHAUHAN	SAGAR SHIVAM	14.02.2023	22.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			MISC DJ- 100/2023	ICICI BANK LTD V/S KHALIQUER REHMAN	NAZIA PARVEEN	14.02.2023	23.02.2023	
			EX. COMM- 93/2023	ICICI BANK LTD. V/S NAKUL SEHGAL	CHARANJE ET SINGH	14.02.2023	23.02.2023	
			CS COMM- 261/2023	ICICI BANK LTD. V/S SVAM POWERS PLANTS PVT. LTD.	SAGAR SHIVAM	14.02.2023	22.02.2023	
			CS COMM- 281/2023	ICICI BANK LTD. V/S RAKESH	BABBAR & ASSOCIATI ON	15.02.2023	24.02.2023	
			CS COMM- 282/2023	ICICI BANK LTD. V/S RAJESH	SHAIEND ER BABBAR	15.02.2023	24.02.2023	
			CS COMM- 290/2023	PUMA SE VS. ASHOK KUMAR	SHASHI PRATAP OJHA	16.02.2023	21.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 291/2023	ICICI BANK LTD V/S SUNIL YADAV	SHAIEND RA BABBAR	16.02.2023	25.02.2023	
			EX. COMM- 96/2023	HDFC BANK LTD. V/S RAMKUNWAR VISHRAM	ASHIM BHATT	17.02.2023	27.02.2023	
			EX. COMM- 97/2023	OM LOGISTICS LIMITED V/S K.P. INTERNATIONAL		17.02.2023	27.02.2023	
			OMP COMM- 25/2023	MANOJ KUMAR V/S M/S KOTAK MAHINDRA PRIME LIMITED		17.02.2023	18.03.2023	
			CS COMM- 304/2023	BINA TIWARI V/S SUMIT PATHAK	SYATI SHARMA	20.02.2023	ON LINE	
			EX. COMM- 101/2023	MOTI LAL V/S PRADEEP KUMAR	SASHISH KAPOOR	20.02.2023	ON LINE	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			MISC DJ -114/2023	UNION OF INDIA V/S M/S CAPITAL ELECTROTEK PVT. LTD	VINOD KUMAR	20.02.2023	ON LINE	
			CS COMM- 313/2023	SHIVANI ENTERPRISES V/S RISHAB COLLECTION	ARVIND KUMAR	21.02.2023	ON LINE	
			CS COMM- 315/2023	BHARATI BHAWAN V/S KARAN BOOK SHOP	NIKHL TRIPATHI	21.02.2023	ON LINE	
			OMP(I) COMM- 184/2023	HDFC BANK LTD V/S RAJ KUMAR GARAJ	ANISH BHOLA	21.02.2023	ON LINE	
			EX COMM- 102/2023	DEEPAK ABHOT V/S MCD		22.02.2023	ON LINE	
			EX.COM M- 11/2023	MAMTA GUPTA V/S AMIT DUA	NARENDRA KR.	23.02.2023	ON LINE	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 331/2023	ICICI BANK LTD. V/S CHAHAT RAM	CHEITNA BHALLA	23.02.2023	ON LINE	
			EX. COMM- 112/2023	SHANKAR LAL & SONS V/S SHIV DENIM ENTERPRISES	LALIT KUMAR SHARMA	23.02.2023	ON LINE	
			EX.COM M- 113/2023	SHANKAR LAL & SONS V/S HERITAGE LIFE HIMANSHU	LALIT KUMAR SHARMA	23.02.2023	ON LINE	
			CS COMM- 354/2023	ICICI BANK LTD. V/S AMAN KUMAR JATAV	DEEPAK KAUSHIK	25.02.2023	ON LINE	
			OMP-I- COMM- 195/2023	HDFC BANK LTD. V/S DEEPAK JAIN	ANISH BHOLA	25.02.2023	ON LINE	
			OMP(I) COMM- 204/2023	HDFC BANK LTD V/S DEEPAK CHAUHAN	ANISH BHOLA	27.02.2023	ONLINE	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I) COMM- 205/2023	HDFC BANK LTD V/S JAI SHREE MITTAL	ANISH BHOLA	27.02.2023	ONLINE	
			CS COMM- 363/2023	ICICI BANK LTD V/S HIMANSHU CHAWLA	PRASHANT KR	27.02.2023	ONLINE	
			CS COMM- 364/2023	ICICI BANK LTD V/S CHADALA VENKATA SRINIVAS	PRASHANT KR	27.02.2023	ONLINE	
			omp(i) comm- 214/2023	BANSAL CREDITS LTD V/S ANEES	RISHABH GULATI	28.02.2023	ONLINE	
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMME RCIAL)-06, CENTRAL	CENTRAL	NIL					
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
8	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL					
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) - 834/2022	M/S. ARCEE TRADING CORP. VS. GREEN LIFE INFRASTRUCTURE DEVELOPMENT	SH. VED PRAKASH	12.10.2022	01.02.2023	
			CS (COMM.) - 834/2022	M/S. ARCEE TRADING CORP. VS. GREEN LIFE INFRASTRUCTURE DEVELOPMENT	SH. VED PRAKASH	12.10.2022	01.02.2023	
			CS (COMM.) - 640/2023	M/S. CALPRO SPECIALITIES PVT. LTD. Vs BASH FOODS PVT. LTD.	SH. DIWAN SINGH CHAUHAN	20.07.2022	01.02.2023	
			CS (COMM.) - 633/2023	CALPRO SPECIALITIES PVT. LTD. Vs M/S AQUA ENERGY BEVERAGES LLP	SH. DIWAN SINGH CHAUHAN	18.07.2022	01.02.2023	
			CS (COMM.) - 633/2023	CALPRO SPECIALITIES PVT. LTD. Vs M/S AQUA ENERGY BEVERAGES LLP	SH. DIWAN SINGH CHAUHAN	18.07.2022	01.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS (COMM.) - 634/2023	CALPRO SPECIALITIES PVT. LTD Vs M/S ROSEATE MEDICARE	SH. DIWAN SINGH CHAUHAN	18.07.2022	01.02.2023	
			OMP (COMM.) - 125/2022	DELHI URBAN SHELTER IMPROVEMENT BOARD Vs M/S GANGA PARSHAD SINGAL AND PROS	MR. VIJENDER KR. VATS	18.08.2022	03.02.2023	
			OMP (COMM.) - 15/2023	PARANDEEP SINGH Vs SHRI RAM TRANSPORT FINANCE CO. LTD.	MR. H. S. ARORA	30.01.2023	03.02.2023	
			MISC. DJ - 587/2022	MOHAN RAM TRADING PVT LTD Vs GULAB SINGH TRADERS	MR. MANMOHA N	14.11.2022	04.02.2023	
			MISC. DJ - 587/2022	MOHAN RAM TRADING PVT LTD Vs GULAB SINGH TRADERS	MR. MANMOHA N	14.11.2022	04.02.2023	
			CS (COMM.) - 878/2022	ADVISORY, THROUGH ITS SOLE PROPRIETOR KAMAL BHANOT Vs EUCLID	MR. AAMIR SIRAJ	02.11.2022	04.02.2023	
			CS (COMM.) - 23/2023	M/S AURA HERBAL PVT. LTD. Vs M/S GO EXPLORE PVT. LTD.	MR. ASHISH VAID	06.01.2023	06.02.2023	
			CS (COMM.) - 93/2022	TAPINDU EDUCATIONAL SOCIETY Vs YES BANK LTD	MR. CHANDRA SHEKHAR YADAV	06.01.2022	13.02.2023	
			CS (COMM.) - 905/2022	POOJA SHARMA Vs ATAL BIHARI VAJPAYEE INSTITUTE OF MEDICAL SCIENCE	MR. ANURAG KAUSHIK	18.11.2022	14.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS (COMM.) - 905/2022	POOJA SHARMA Vs ATAL BIHARI VAJPAYEE INSTITUTE OF MEDICAL SCIENCE	MR. ANURAG KAUSHIK	18.11.2022	14.02.2023	
			CS (COMM.) - 906/2022	POOJA SHARMA Vs ATAL BIHARI VAJPAYEE INSTITUTE OF MEDICAL SCIENCE	MR. ANURAG KAUSHIK	18.11.2022	14.02.2023	
			CS (COMM.) - 906/2022	POOJA SHARMA Vs ATAL BIHARI VAJPAYEE INSTITUTE OF MEDICAL SCIENCE	MR. ANURAG KAUSHIK	18.11.2022	14.02.2023	
			OMP (COMM.) - 07/2023	THE PRINCIPAL, ITI WOMEN, VIVEK VIHAR Vs SARVESH SECURITY SERVICES PVT. LTD.	MS. ADITI GUPTA	17.02.2023	22.02.2023	
			OMP (COMM.) - 23/2023	SUNIL KUMAR AND ANOTHER Vs CAPRI GLOBAL CAPITAL LIMITED	MR. RAJESH KUMAR DUDANI	17.02.2023	22.02.2023	
			OMP (COMM.) - 129/2022	M/S. KEDIA CAPITAL SERVICES PVT. LTD. Vs MR. ARPIT GUPTA	MS. SONAM GUPTA	22.08.2022	22.02.2023	
			OMP (COMM.) - 129/2022	M/S. KEDIA CAPITAL SERVICES PVT. LTD. Vs MR. ARPIT GUPTA	MS. SONAM GUPTA	22.08.2022	22.02.2023	
			OMP (COMM.) - 129/2022	M/S. KEDIA CAPITAL SERVICES PVT. LTD. Vs MR. ARPIT GUPTA	MS. SONAM GUPTA	22.08.2022	22.02.2023	
			CS (COMM.) - 309/2022	TCI EXPRESS LIMITED Vs M/S ARIHANT PRINTERS	MR. SATYMEV SABARN	30.03.2022	25.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) - 48/2023	ALOK CHUGH Vs ELIOS FINTECH PVT. LTD	MR. ASHOK RAJAGOPALAN	19.01.2023	25.02.2023	
			CS (COMM.) - 131/2022	M/S GLOBE COMMODITIES LIMITED Vs NOKHA COMMODITY SERVICES	MS. S. S. SOBTI	24.08.2022	25.02.2023	
			CS (COMM.) - 112/2023	STATE BANK OF INDIA Vs KHURSHID ALAM SOLE PROP. M/S P.K. BOYS	MR. VARUN CHANDIOK	16.02.2023	25.02.2023	
			CS (COMM.) - 111/2023	STATE BANK OF INDIA Vs KANISH CHAWLA	MR. VARUN CHANDIOK	16.02.2023	25.02.2023	
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (Comm.) - 898/2022	RCA Techmart Pvt. Ltd. VS. AVAS Merchandising Solution Pvt. Ltd.	Sh. Kirit Javali	16-11-2022	16-02-2023	
			CS (Comm.) - 739/ 2022	Asahi india Glens Ltd. Vs. Lacolam India Pvt. Ltd.	Sh. Rajdeep Singh	27-08-2022	20-02-2023	
			CS (Comm.) - 592/2022	M/s International Vs. M.J. Sivaraman Dhanasekhar	Ms. Rashmi Jain	05-07-2022	20-02-2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS (Comm.) 665/2022	Digirovers Solutions Pvt. Ltd. Vs. Livepools Pvt. Ltd. (Blitz pools)	Sh. Sidharth Shiv Kumar	14-07-2022	23-02-2023	
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM)551/22	IFFCO MC CROP SCIENCE PVT. LTD. VS AGRIS JUNCTION ONE STOP SHOP KRISHI KENDRA	SHUBHAM SAIGAL	19.09.2022	06.02.2023	
			CS(COMM)550/22	IFFCO MC CROP SCIENCE PVT. LTD. VS PANKAJ KUMAR SARKAR	SHUBHAM SAIGAL	19.09.2022	06.02.2023	
			CS(COMM)42/22	M/S. SUKH SAGAR SILK AND SAREEN VS M/S. HARI OM TEXTILE	AAYUSH MALHOTRA	13.01.2022	06.02.2023	
			CS(COMM)701/22	LEVI STRAUSS & CO. VS ASHOKS. WOVEN LABELS AND ORS.	S.K. BANSAL	12.12.2022	06.02.2023	
			OMP(I) (COMM.)2 00/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS TRANZLEASE HOLDINGS INDIA PVT. LTD.	RAHUL BHARDWAJ	24.01.2023	08.02.2023	
			OMP(I) (COMM.)1 99/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS IMRAN SAJAUDDIN GOUR	RAHUL BHARDWAJ	24.01.2023	08.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS(COMM)543/22	VIRGO LAMINATES LTD. VS MR. PIYUSH KUMAR PARSOTTAMBHAI BHIMANI	N.K. JHA	13.09.2022	10.02.2023	
			CS(COMM)704/22	M/S. REW CONTRACTS PVT. LTD. VS M/S. TBEA ENERGY INDIA PVT. LTD.	DEEPAK SINGH THAKUR	15.12.2022	13.02.2023	
			CS(COMM)11/23	M/S. RASHIK SOAP FACTORY VS TALKAJI BHAGUJI PRAJAPATI	SANJEEV KR. SINGH	05.01.2023	13.02.2023	
			CS(COMM)613/22	M/S. AAKRITI TRADING COMPANY VS M/S. WELLNESS QED PVT. LTD. AND ANR.	SANKUSH YADAV	31.10.2022	14.02.2023	
			CS(COMM)491/22	NIRMAL TEA TRADERS VS M/S. JAI GURUDEV AND ORS.	MOHIT SHARMA	26.08.2022	14.02.2023	
			CS(COMM)182/22	CANARA BANK VS NAVEEN BHANDARI AND ORS.	ANKUR AGGARWAL	07.03.2022	15.02.2023	
			OMP(I) (COMM.)2 94/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SATISH KUMAR	RAHUL BHARDWAJ	08.02.2023	16.02.2023	
			OMP(I) (COMM.)2 95/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SUNIL KUMAR	RAHUL BHARDWAJ	08.02.2023	16.02.2023	
			OMP(I) (COMM.)2 96/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS KULDIP SETHI	RAHUL BHARDWAJ	08.02.2023	16.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of	
			OMP(CO MM.)7/23	M/S. M E ELECTRICLAS PVT. LTD. AND ANR. VS M/S. MAHAVIR TRANSMISSION	SAKIE JAKHARIA	28.01.2023	16.02.2023		
			CS(COMM.)53/23	DARSHANA AGRO VS ANTIDOT AND ORS.	ANIS MOHD.	30.01.2023	22.02.2023		
15	SH. SANJEEV AGGARWAL	South	NIL						
16	SH. MUKESH KUMAR GUPTA	South	CS COMM-725/2022	ENVISION EXIM PVT LTD VS ROAD BUILDING INTERNAIONAL INDIA PVT LTD	SUNIL KUMAR VERMA	24-12-2022	4.2.2023		
			CS COMM-364/2022	SAMIR SARAN VS MEB COSMETIC PVT LTD	IMRAN ALI	06-06-2022	04-02-2023		
			CS COMM-429/2022	M/S H.N.H ESCORTS GARMENTS VS M/S HALF SHADOW FILMS	SALMAN ALI KHAN	23-07-2022	04-02-2023		
			CS COMM-425/2022	CANARA BANK VS M/S RR SOLUTION	ANSHUMA N SRIVASTAVA	22-07-2022	7-2-2023		
			CS COMM-313/2022	ICCI BANK VS SUDEEP NASKAR	MOHIT SHARMA	18-05-2022	7-2-2023		

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 709/2022	RH AGRO VS SHRI DHIRAJ KUMAR	PRASHANT KUMAR	15-12-2023	7-2-2023	
			CS COMM- 27/2023	STATE BANK OF INDIA VS INDERJEET SINGH	SHAILINI SHARMA	11-01-2023	07-2-2023	
			CS COMM- 26/2022	STATE BANK OF INDIA VS LAL SHARMA	SHAILINI SHARMA	11-01-2023	07-02-2023	
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)- 01	SOUTH- EAST	NIL					
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH- EAST	NIL					
19	SH. AJAY KUMAR JAIN	SOUTH- EAST	NIL					
20	MS. ANU GROVER BALIGA	SOUTH- EAST	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	NIL					
22	MS NIRJA BHATIA	SOUTH-EAST	NIL					
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST		M/S MERCOR GLOBAL EXECUTORS PVT. LTD. VS VIJAY GUPTA & ANR.	SH. HARDIK VASHISHT	03.06.2022	03.02.2023	
				MS P. LAKSHMI AND ORS. VS M/S JUBILANT FOOD WORKS LTD. & ORS.	SH. RISHI KAPOOR	17.07.2022	03.02.2023	
				SMT. SANTOSH KUMARI VS AXIS BANK	SH. ANUJ KUMAR GARG	20.09.2022	03.02.2023	
				M/S DEEP BLUE EXPRESS PVT. LTD. THROUGH MR. K VKHANNA VS ANSHU ENTERPRISES HOLDING INC	HIMANSHU JAIN	13.04.2022	06.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
				PUNJAB CS(COMM) 388/22 VS SHIV BATHLA	SH. QUAISHAR ALI	23.04.2022	27.02.2023	of
24	SH. SANJAY SHARMA-I	EAST	NIL					
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL					
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-EAST	NIL					
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	CS(COMM)-599/2022	SBI VS RAVINDER KUMAR SAHU	RAJESH KUMAR SANDILYA	29.10.2022	22.02.2023	
28	MS. SUKHVINDER KAUR		NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
29	SH. SURENDER S. RATHI			NIL				
30	MS. SAVITA RAO			NIL				
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West		NIL				
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North		NIL				
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST		NIL				
34	SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02			NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of of
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL					
Total					118			

List of total no. of cases randomly allocated during the month of February-2023

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)	
1	TIS COURT	HAZARI	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	34
						OMP (I)(COMM)	23
						OMP(T)(COMM)	0
						Counter Claim	0
						Misc DJ	2
						OMP (COMM)	1
						Execution	11
2	TIS COURT	HAZARI	CENTRAL	SH.RAJNESH KR.GUPTA, DISTRICT JUDGE(COMMERCIAL)	785	CS (COMM)	8
						OMP (I)(COMM)	5
						Counter claim	0
						OMP (COMM)	0
						Execution	1
						OMP (COMM)	0

					Execution	0	
3	TIS COURT	HAZARI	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	35
						OMP (I)(COMM)	15
						OMP (COMM)	1
						Misc/CC/Arbitration DJ	2
						Execution	9
4	TIS COURT	HAZARI	CENTRAL	MS.NISHA SAXENA	787	CS (COMM)	31
						OMP (COMM)	0
						OMP(I)(COMM)	15
						OMP(COMM)	4
						OMP MISC. (COMM)	4
						Execution	4
						Misc Execution	8
5	TIS COURT	HAZARI	CENTRAL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	19
						OMP (I)(COMM)	24
						OMP(COMM)	3

					Dept	0	
					OMP MISC. (COMM)	2	
					Execution	11	
					ARB (COM)	1	
6	TIS COURT	HAZARI	CENTRAL	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL) -06, CENTRAL	789	CS (COMM)+CS DJ	27
						OMP (I)(COMM)	18
						OMP(COMM)	4
						OMP(E)(COMM)	0
						OMP MISC. (COMM)	0
						Execution	7
						Contempt Petition	0
7	TIS COURT	HAZARI	CENTRAL	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT- 07		CS (COMM)	45
						Misc DJ	0
						Execution	0
						OMP(I) (COMM) +OMP (T) (COMM)	0
						COUNTER CLAIM/CONTEM PT	0

					OMP (COMM)	0
					ARBN	0
TOTAL						374
8	TIS HAZARI WEST COURT		Sh. Dinesh Bhatt District Judge (Commercial Court-01)	789	Cs comm	46
					OMP	58
					Ex	43
					Contempt Petition	0
					Misc	0
9			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	OMP (COMM.)	27
					CS (COMM.)	45
					EX	25
					Misc RCA	8
TOTAL						252
10	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS COMM	21
					OMP (COMM)	5
					OMP (T)(COMM)	0
					EX	9
11			SH. GURVINDER PAL SINGH, LD. DISTRICT JUDGE (COMM.)-02	24	CS COMM	30
					OMP(I) (COMM)	1

					EX	6
					OMP (T)(COMM)	4
12			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	25	CS COMM	12
					OMP(T) (COMM)	0
					OMP(I) (COMM)	3
					OMP(COMM)	5
					EX	12
TOTAL						108
13	SAKET COURT	SOUTH	SH. PREM KUMAR BARTH WAL, DJ- COMM-01	614	CS (COMM)	19
				614	OMP (COMM)	3
				614	OMP (I) COMM.	78
				614	OMP (E) COMM.	0
				614	EX comm	11
14	SAKET COURT	SOUTH	SH. V. K..KHANNA, DJ- COMM-02	503	CS (COMM)	20
				503	OMP (COMM)	1
				503	OMP (I) COMM.	62
				503	OMP (E) COMM.	0

				503	EX comm	7
15			SH. SANJEEV AGGARWAL	614	CS (COMM)	13
				614	OMP (COMM)	1
				614	EX comm	9
				614	OMP (I) COMM.	76
16			SH. MUKESH KUMAR GUPTA	503	CS (COMM)	3
					EX comm	0
					OMP (I) COMM.	15
TOTAL						318
17	DWARKA	SOUTH-EAST	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	502	(COMM)	40
18			MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	613	(COMM)	17

19			SH. AJAY KUMAR JAIN		(COMM)	29
20			MS. ANU GROVER BALIGA		(COMM)	32
21			MS PREETI AGGARWAL GUPTA		(COMM)	29
22			MS NIRJA BHATIA		(COMM)	15
23			SH. RAJESH KUMAR SINGH		(COMM)	0
TOTAL						162

24	KARKARDOOMA	EAST	SH. SANJAY SHARMA, DISTRICT JUDGE, (CC)	12	CS (COMM)	18
				12	OMP (COMM)	1
				12	OMP (COMM)	0
				12	OMP (T) (COMM)	0
25	KARKARDOOMA	EAST	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	12	CS (COMM)	18
					OMP (COMM)	1
					OMP (COMM)	0
					OMP (T) (COMM)	0
TOTAL						38
26	KARKARDOOMA	North-East	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	74	CS(COMM)	0
Total						0
27	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(COMM)	7
				57	OMP(COMM)	0
				57	OMP(I) COMM	1

			57	Misc	2
			57	Ex	5
			57	Restored	1
28		MS. SUKHVINDER KAUR	56	CS(COMM)	17
			56	EX	0
			56	OMP(I) COMM	0
			56	OMP COMM	0
			56	Misc	1
29		SH. SURENDER S. RATHI		CS(COMM)	11
				EX	6
				OMP(I) COMM	5
				Misc Cases	6
				Restored	4
				RBT	4
30		MS. SAVITA RAO		CS(COMM)	15
				EX	5
				OMP(I) COMM	1
				OMP COMM	2
				RBT	1
Total					94

31	Rohini Court	North-West	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	758	Misc	2
					CS (COMM)	70
					OMP (COMM)	58
					EX	93
Total						223
32	Rohini Court	North	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	760	CS (COMM)	58
					OMP (COMM)	3
					OMP(I) (COMM)	7
Total						68
33	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)		CS (COM)	15
					OMP (COM)	3
					ARB (COM)	0
					OMP (I) (COMM.)	3
					OMP (T) (COMM)	0
					OMP (MISC) COMM	0
					OMP (E) (COMM)	0

34	DWARKA COURTS		SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT- 02	CS (COM)	15
				OMP (COM)	3
				ARB (COM)	0
				OMP (I) (COMM.)	6
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
35	DWARKA COURTS		SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT- 03	CS (COM)	14
				OMP (COM)	2
				ARB (COM)	1
				OMP (I) (COMM.)	4
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
TOTAL					66
GRAND TOTAL					1703

List of cases where Case Management Hearing was held during the month of February-2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-1713/20	BRAHAM PRAKASH VS. INDER KUMAR	YASH MITTAL AND MANISH AGGARWAL	12.11.2020	02.02.2023
			CS COMM-1942/20	NARINDER KUMAR GUPTA VS BANK OF BARODA	KANISH AHUJA AND MANOJ KUMAR	24.12.2020	02.02.2023
			CS COMM-2405/22	SUNIL BANSAL VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SANJEET MALIK	29.10.2022	03.02.2023
			CS COMM-165/22	HAIKO LOGISTICS INDIA PVT. LTD. VS. PRADEEP KUMAR KHANDELWAL	MANDEEP SINGH AND N.K. BANSAL	14.01.2022	03.02.2023
			COUNTER CLAIM-46/22	POLYVALENT DIGITAL SERVICES VS. BRAVOO MEDIA LLP	MADHUR VERMA AND RASHI BANSAL	03.09.2022	03.02.2023
			CS COMM-108/21	BRAVOO MEDIA LLP VS. POLYVALENT DIGITAL SERVICES	MADHUR VERMA AND RASHI BANSAL	03.09.2022	03.02.2023
			CS COMM-175/20	PRAGATI POWER WELFARE ASSOCIATION VS. MRS. RUNGTA IRRIGATION	ANKUR KAUSHIK AND S.K. JHA	27.01.2020	06.02.2023
			CS COMM-1468/22	NETRA KUMAR VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SANJEET MALIK	03.06.2022	25.03.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Date of Registration	Date of Case Management Hearing
			COUNTER CLAIM-32/22	ESSKAY GUEST HOUSE VS. MARS ENTERPRISES	MANOJ SHARMA AND J.K. JAIN	16.07.2022	14.02.2023
			CS COMM-1018/21	TIMES INTERNET LTD. VS. VOKIN BIOTECH LTD.	VIVEK MUNSHI AND VARUN SIKKA	22.03.2021	15.02.2023
			CS COMM-1053/21	MARION BIOTECH VS. BRAUN LABORATORIES	NITIN GARG AND PRASHANT KHERA	23.03.2021	15.02.2023
			CS COMM-1769/22	ANIL KUMAR BANSAL VS. GANGA SAGAR SINGH	ANIL KUMAR BANSAL VS. GANGA SAGAR SINGH	14.07.2022	16.02.2023
			CS COMM-2519/21	RAJENDER KUMAR GUPTA VS. SOUTH DELHI MUNICIPAL CORPORATION	RAJENDER KUMAR GUPTA VS. SOUTH DELHI MUNICIPAL CORPORATION	27.07.2021	16.02.2023
			CS COMM-1886/20	PARAS RICE PRODUCTS VS. ANAND HR. MANAGEMENT LTD.	SURBHI NAUTIYAL AND ABHINANDAN JAIN	22.12.2020	16.02.2023
			CS COMM-2653/22	PARVEEN KUMAR VS. MUNICIPAL CORPORATION OF DELHI	SWENKTA TRIPATHI AND SANJEET MALIK	09.12.2022	20.02.2023
			CS COMM-1177/22	SUKESH KUMAR CHAUHAN VS. SOUTH DELHI MUNICIPAL CORPORATION	SWENKTA TRIPATHI AND SANJEET MALIK	29.04.2022	20.02.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Date of Registration	Date of Case Management Hearing	
		CS COMM-2054/22	UMESH TYAGI VS. MUNICIPAL CORPORATION OF DELHI	RAHUL SHOKEEN AND SANJEET MALIK	27.08.2022	20.02.2023	
		CS COMM-1729/20	PUNJAB NATIONAL BANK VS. SUNIL KUMAR MISHRA	PAWAN KUMAR GUPTA AND S.K. JAISWAL	21.11.2020	22.02.2023	
		CS COMM-4367/21	SUMIT GUPTA VS. NORTH DELHI MUNICIPAL CORPORATION	VIDYA SAGAR AND VASU SINGH	27.10.2021	23.02.2023	
		CS COMM-1525/22	RAVINDER KUMAR WADHWA VS. MUNICIPAL CORPORATION OF DELHI	SWENKTA TRIPATHI AND SANJEET MALIK	07.06.2022	24.02.2023	
		CS COMM-4882/21	RAKESH CHITANGIA VS. PRIME GOLD SAIL JVC LTD.	ANIL KUMAR SINGH AND MONIS FARIDI	22.11.2021	25.02.2023	
		CS COMM-4111/21	ADIDAS A.G. VS. PANKAJ GUPTA	SIMRAN ARORA AND DEEPANSHU KUKRETI	12.10.2021	28.02.2023	
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL				
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 1340/2022	M/S BISHAN CHAND V/S M/S BHAGIRATH MUTHA & CO.	SH. AAYUSH SKHETRAPAL	27.05.2022	07.02.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS(COMM) 225/2022	RAJESH KUMAR V/S NORTH DELHI MUNICIPAL CORPORATION	SH. SATYENDRA KUMAR SINGH	20.01.2022	11.02.2023
			CS(COMM) 253/2022	RAJESH KUMAR V/S NORTH DELHI MUNICIPAL CORPORATION	SH. SATYENDRA KUMAR SINGH	21.01.2022	11.02.2023
			CS(COMM) 671/2020	MAHESH TRADING COMPANY V/S M/S SWAMINATHAN INTERNATIONAL PVT. LTD.	SH. RISHKANT MISHRA	19.02.2020	11.02.2023
			CS(COMM) 1483/2022	RAJ KUMAR KAPOOR V/S AJAY KUMAR AND COMPANY	SH. SUNIL SAHA	06.06.2022	17.02.2023
			CS(COMM) 1144/2021	RAVI KANT V/S M/S S.K. SYSTEM	SH. VASDEV LALWANI	16.10.2021	20.02.2023
			CS(COMM) 3609/2021	ICICI BANK LTD. V/S KAMAL KUMAR GOLA	SH. NEERAJ KUMAR	24.09.2021	24.02.2023
			CS(COMM) 2670/2019	RAJAT MALHOTRA V/S NORTH DELHI MUNICIPAL CORPORATION	MS. SHWENKA TRIPATHI	18.11.2019	27.02.2023
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS (COMM)-406/2020	M/S SURYA ROSHNI LTD VS. GOPAL KUMAR GUPTA PROP. OF M/S PINTOO TRADING CO	VINEET JAIN	10.02.2022	01.02.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM)-861/2022	RAJESH KUMAR SHARMA VS SRI RAM GENERAL INSURANCE CO. LTD	NARENDER CHAUHAN	10.03.2022	14.02.2023
			CS (COMM)-1493/2022	ICICI BANK LTD VS. MANISH KUMAR	C. PARKASH	06.06.2022	14.02.2023
			CS(COMM)-155/2022	MUKESH KUMAR YADAV VS. M/S ALTESTIFIED PVT. LTD	AMIT KUMAR TRIPATHI	10.02.2022	15.02.2023
			CS(COMM)-1031/2022	MAYANK SINGHAL VS. KAMAL KISHORE JAIN	R.S. SHARNA	06.04.2022	17.02.2023
			CS (COMM)-2152/2021	NAGPAL FABRICS PVT. LTD. VS M/S KAHAN CHAND SURENDRA PAL AND App	SH. RAJIV MEHRA	05.07.2021	22.02.2023
			CS (COMM)-2843/2021	M/S RICON PURIFIERS PVT LTD. VS. SHRI GAUTAM JAIN AND Ors.	SH. BHUPINDER MEHTANI	12.08.2021	23.02.2023
			CS (COMM)-1444/2022	M/S SHAKTI TRADING O. VS. M/S ABS BEVRAGES AND Ors.	SH. PANKAJ KUMAR VERMA	03.06.2022	23.02.2023
			CS 2070/2018	DJ MOHAN CLOTHING COMPANY PVT LTD. Vs. SAPAN AHLAWAT AND ORS	DEEPAK CHAUHAN	03.07.2018	23.02.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS DJ-313/2020	RAJESH GUPTA VS THE COMMISSIONER NDMC	SH. SANJAY RATHI	01.07.2020	28.02.2023
			CS (COMM) 1833/2019	VIKAS GUPTA VS. SAHNI COSMETICS	SACHIN GUPTA	06.06.2019	28.02.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL				
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	CS(COMM)1667/2022	BANKEY BIHARI GOYAL VS SANJAY GOYAL	PANKAJ SHARMA	07.07.2022	24.03.2023
			CS(COMM) 2587/2019	ICICI BANK LTD. VS ABHIMANYU SHARMA	BARKHA SHARMA	30.10.2023	29.03.2023
			CS(COMM) 1848/2022	UMESH JAIN VS MUNICIPAL CORP. OF DELHI	ASHUTOSH KUMAR	22.07.2022	24.04.2023
			CS(COMM)2305/2022	PANKAJ ARORA VS MUNICIPAL CORP. OF DELHI	VIDYA SAGAR	10.10.2022	03.04.2023
			CS(COMM) 1399/2022	SURAJ PRAKASH VS MCD	SWENKA STRIPATHI	01.06.2022	03.04.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	458/2021	SUMIT GUPTA VS NDMC	SATENDER SINGH	10-01-2021	27-02-2023
8	Sh. Dinesh Bhatt DJ (Commercial Court)-01	West	CS (COMM)/685/2021	M/S UTECH AUTOTECH I P LTD Vs M/S RKT TRADING COMPANY AND ORS	UEISHANT(P),	22-12-2021	01-02-2023
			CS (COMM)/525/2022	M/S KLM FOODWORKS Vs M/SP, MAGICBOWEL HOSPITALITY PVT LTD	KLMOHD. AZHARUDDIN(P)	01-07-2022	07-02-2023
			CS (COMM)/435/2022	SHRI PRAFUL DOSHI Vs M/S PME INFRATECH PRIVATE LIMITED		01-06-2022	07-02-2023
			CS (COMM)/297/2022	JITENDER KUMAR AGARWAL PROPRIETOR OF VINAYAK ELECTRICALS Vs MS RAKHI	Deepak Dhyani(P),	23-04-2022	08-02-2023
			CS (COMM)/553/2022	M/S SOPHISTICATED INDUSTRIAL MATERIALS ANALYTIC LABS PVT LTD Vs MR	Prithvi Raj Sikka(P),	13-07-2022	08-02-2023
			CS (COMM)/386/2021	ASKAYS SOLUTION Vs KAP LAMIPACK AND ORS	VIVEK SHARMA(P),	09-09-2021	14-02-2023
			CS (COMM)/642/2022	M/S SHREEGANESH POLYMERS THROUGH ITS PROP SHRI SUNIL GARG Vs M/S BAC	JANMA JAI TYAGI(P),	03-08-2022	16-02-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM)/586/2022	BANK OF MAHARASHTRA Vs BALJEET KAUR DUA PROP OF M/S PINKY CREATION	SWEETY SOOD(P),	22-07-2022	16-02-2023
			CS (COMM)/639/2022	M/S GARG PLASTIC INDUSTRIES (THROUGH ITS PROP KISHAN LAL GUPTA) Vs M/S BAC POLY	JANMA JAI TYAGI(P),	02-08-2022	16-02-2023
			CS (COMM)/218/2020	M/S ACTION INTERNATIONAL P LTD Vs M/S INDIAN BOOT HOUSE AND ANR	ABHISHEK HARJIKA(P),	05-09-2020	16-02-2023
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS COMM 786/2022	NUEVE ENTERPRISES P LTD VS USHA ARORA	SHYAM SUNDER GUPTA VS ANIL KUMAR AHUJA	GAURAV GUPTA	06.02.2023
			CS COMM 450/2021	STONEX INDIA P LTD VS SHUBHASH EVENTS	HEALTH CARE AT HOME INDIA VS. BALA PRITAM MEDIVAC	SUDHIR MISHRA	07.02.2023
			CS COMM 536/2021	NIKUNJ WOODS P LTD VS M RMKT. PANELS	ASHA ADVERTISING VS. MICROTECH INTERNATIONAL PVT. LTD.	VINAY KUMAR	07.02.2023
			CS COMM 608/2021	COM TRANS LOGISTIC LTD VS HLADA ENGINEERS	M/S RAJ SAHIB TRADING CO. VS. M/S ARROW INFROMATION	VINEET BAHL	08.02.2023
			CS COMM 539/2021	SHAILESH PODDAR VS RAJESH	M/S PSAR.L. POLYMERS VS. SANJAY JAIN	R.L. BHAGAT	10.02.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS COMM/122/2021	METALORE OVERSEAS LTD VS MAHALAXMI ENTERPRISES	BHARTIYA PLOHA UDYOG VS. PRAKASHINI STEEL	RAHUL MADHWA NI	13.02.2023	
		CS COMM/513/2021	DINESH KHANNA VS RAMESH CONSTRUCTION	M/S SALORA INTERNATIONAL VS. M/S KUNAL TRADERS	AJAY MALVIYA	14.02.2023	
		CS COMM/672/2021	SITA RAM & CO P LTD VS KRISHNA TIMBER STORE	SANJEEV DANODA VS. M/S AKSHARA HOSPITALITY LLP	RAJINDER MATHUR	15.02.2023	
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/129/2021	TIRUPATI INDUSTRIES Vs MOHD ASHRAF QURESHI	SH. ARUN	24.03.2021	02.02.2023
		CS (COMM.)/734/2019	PUNJAB NATIONAL BANK Vs SANTOSH CHAUDHARY ETC.	BIJAYA MOHAN GOSWAMI	18.12.2019	02.02.2023	
		CS (COMM.)/683/2021	CHAUDHARY ENTERPRISES INC THROUGH PROPRIETOR PUSHPA Vs PROVENANCE TRADING INDIA PVT LTD AND ORS	PANKAJ SHARMA	24.12.2021	08.02.2023	
		CS (COMM.)/90/2022	MIRAZ FACILITY MANAGEMENT SERVICES PVT LTD Vs NAVNEET MAHESHWARI	JITENDRA RAJPUT	06.01.2022	08.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM.)/727/2019	M/S B K GARG ISPAT(P) LTD Vs VIPIN GUPTA	S C SINGHAL	17.12.2019	13.02.2023
			CS (COMM.)/19/2020	SURYA CARGO FORWARDERS PVT LTD Vs M/S YUANTAI INTERNATIONAL SUPPLY CHAIN MANAGEMENT PVT LTD AND	VIVEK SHARMA	13.01.2020	15.02.2023
			CS (COMM.)/471/2021	SKYWAYS AIR SERVICES PVT. LTD. Vs LOGISTICS LINKAGE INDIA PVT. LTD.	ABHISHEK KUMAR	08.11.2021	15.02.2023
			CS (COMM.)/748/2022	KGL NETWORK PVT. LTD. Vs SEQUEL ALLOYS AND WIRES PRIVATE LTD.	AMIT KUMAR MAIHAN	31.08.2022	16.02.2023
			CS (COMM.)/787/2022	SWAR SANGAM MARKETING PRIVATE LIMITED Vs DEUTSCHE BANK AG	SH. SAHIL SHARMA	16.09.2022	24.02.2023
			CS (COMM.)/266/2020	M/S A RRAI AND RAI CONSTRUCTION Vs M/S TDI INFRASTRUCTURE LTD	RRAI AND RAI	13.02.2020	24.02.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
11	NEW DELHI	CS (COMM.)424/2022	ASAHI INDIA GLASS LTD. VS. ALUMILITE ARCHITECTURALS LTD.	MR. PAJUDANI	11.05.2022	14.02.2023
12	NEW DELHI	CS (COMM.)/493/2020	DELHI MARKETING Vs. ZYDUS WELLNESS LTD.	SH. MAHESH KUMAR MIGLANI	22-10-2020	16-02-2023
		CS/7/2019	SAURABH PRAKASH Vs. DELTA MECHCONS INDIA LTD.	SH. KUNAL GOSAIN	03-01-2019	15-02-2023
13	SOUTH	CS (COMM)662/22	M/S K.S. AGENCIES Vs. VPS HEALTHCARE PVT. LTD.	Sh. Anubhav Tyagi	25.11.2022	15.04.2023
		CS (COMM)599/22	AJIT SINGH Vs. AM WEBSHOP INDIA PVT LTD	Sh. Rajat Sharma	19.10.2022	23.03.2023
		CS (COMM)118/22	PUNJAB NATIONAL BANK Vs. AJAY LAL	Sh. Nitin	09.02.2022	01.04.2023
		CS (COMM)568/22	M/S HIMALAYAN ALES PRIVATE LIMITED Vs. M/S ADAABHOTELS LTD.	Sh. Pawan Kumar	30.09.2022	05.04.2023
14	SOUTH	CS(COMM.)370/19	M/S. SURBHI BODY PRODUCTS PVT. LTD. VS M/S. A.S. ENTERPRISES AND ANR.	NADEEM ABBASI	21.11.2019	07.02.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
15	SH. SANJEEV AGGARWAL	South	CS (COMM)598/22	BORDER FREE CUISINES LLP Vs. AZIMUTH BUSINESS ON WHEELS PRIVATE LIMITED	Sh. Abhishek	18.10.2022	16.03.2023
			CS (COMM)148/19	RAJ KUMAR DHINGRA Vs. ROYALTY HOTELS PVT. LTD. AND ORS.	Ms. Asiya Khan	24.04.2019	22.03.2023
			CS (COMM)36/20	M/S. MIM TRADING AND CONSTRUCTION COMPANY Vs. MUKEEM KHAN	Sh. Apoorv Sisdoia,	23.01.2020	03.03.2023
			CS (COMM)272/20	M/S HAMILTON MEDICAL AG THROUGH SPECIAL POWER OF ATTORNEY HOLDER MR. AMIT BHALLA Vs. M/S VAISHNO ENTERPRISES THROUGH ITS MANAGING PARTNER	Ms. K. Pallavi	29.09.2020	21.03.2023
			CS (COMM)23/23	NEENA SINGH Vs. BRIGADIER NAVDEEP BRAR	Sh. Surender Chauhan	10.01.2023	01.05.2023
			CS DJ42/21	MULTI EMBROIDERY AND SEQUENCE Vs. GLASSWING AND ANR.	Sh. Syed Tousif	15.01.2021	18.04.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
16	SH. MUKESH KUMAR GUPTA	South	NIL				
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST	NIL				
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	CS/COMM/628/21	UNION BANK OF INDIA VS. SANJAY KUMAR GUPTA	MS. INDU KAUL	17-12-2021	07-02-2023
			CS/COMM/1201/22	SBI VS. VIJAY	SH. DHARMENDER SINGH	15-12-2022	09-02-2023
			CS/COMM/402/21	CICO TECHNOLOGIES LIMITED VS. M/S RITHWIK PROJECTS PVT LTD	SH. ABHINAY	20-09-2021	21-02-2023
			CS/COMM/642/21	M/S PASHUPATI MANUFACTURERS LTD VS. LALIT KANWER	SH. KANUL SINHA	23-12-2021	25-02-2023
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/101/2022	M/S GAYA PRINTERS AND ORS Vs M/S SILVERLINE GRAPHICS (P) LTD	A DV(P),	12-01-2022	15-03-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COMM)/251/2021	SHASHWANI CHOPRA S/O BALRAJ CHOPRA Vs POSH PERSONAL CARE THROUGH ITS PARTNERS	Ankit Dang(P),	09-07-2021	15-03-2023
		CS (COMM)/253/2021	BISWAJIT DAS Vs RAILTEL CORPORATION OF INDIA LTD	A DV(P),	13-07-2021	21-04-2023
		CS (COMM)/279/2022	UCO BANK Vs MRS SUDESH	Binay kumar Mishra(P),	14-03-2022	09-03-2023
		CS (COMM)/284/2019	M/S TEAM WORK EDUCATION FOUNDATION Vs JAPJEET SINGH	ABHISHEK HARJIKA(P),	15-05-2019	06-04-2023
		CS (COMM)/336/2020	PRAKASH BHUSAL DIRECTOR Vs SANTOSH GAUR PROPRIETOR	PUSHKAR ARYAL(P),	18-11-2020	17-03-2023
		CS (COMM)/417/2021	SABHYATA COTTON PVT LTD Vs PUNEET BUDHIRAJA	Aman Ahmad(P),	22-09-2021	16-03-2023
		CS (COMM)/449/2019	M/S RG BIO COSMETICS PVT LTD Vs M/S SAI WORLD	HARSH VARDHAN(P),	30-07-2019	15-04-2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Date of Registration	Date of Case Management Hearing
		CS (COMM)/456/2019	DHIRAJ GROVER Vs IMPERIA STRUCTURES LTD	RAHUL SOOD(P),	02-11-2019	10-04-2023
		CS (COMM)/505/2019	INNOVENT PANEL WORKS PVT LTD Vs M/S AIRTEC ELECTROVISION PVT LTD	KUMAR NIKHIL(P),	16-10-2019	12-04-2023
		CS (COMM)/543/2019	M/S SILVERLINE GRAPHICS PVT LTD Vs M/S GAY PRINTERS	RAJENDRA YADAV(P),	23-12-2019	15-03-2023
		CS (COMM)/64/2022	INTEX TECHNOLOGIES INDIA LIMITED Vs HCL INFOTECH LIMITED	PRANAV KRISHNA(P),	18-12-2021	20-04-2023
		CS (COMM)/70/2019	ROOMS WORLDWIDE PVT LTD Vs YN CHAUDHARY	PRITI VERMA(P),	02-04-2019	20-03-2023
		CS DJ/161/2021	M/S BKIS IMPEX THRU PROP MANISH GUPTA Vs M/S MSD FABRICS THRU PROP SMT RENU GUPTA	SUNEET NAGPAL(P),	15-02-2021	21-03-2023
		CS DJ/592/2019	BRAND PROTECTORS INDIA PVT LTD Vs KENT RO SYSTEMS LTD	SARESH SINGH(P),	16-07-2019	13-03-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
			CS DJ/91/2021	SK CHANDANI Vs SH ALOK KUMAR	GIAN SANJAY KUMAR(P),	29-01-2021	10-04-2023	
			CS DJ/93/2021	BIPIN KUMAR GUPTA Vs ROOTS COOLING SYSTEMS PRIVATE LIMITED	VIVEK GUPTA(P),	30-01-2021	11-04-2023	
			TM/75/2018	MH ONE TV NETWORK PRIVATE LIMITED Vs M/S CREATIVE CHANNEL ADVTG AND	ADV(P),	25-04-2018	18-01-2023	
20	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL					
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	CS (COMM)/36/2020	PUNJAB AND SIND BANK Vs AMARINDER SINGH	VAIBHAV MIRG(P),	14-01-2020	03-04-2023	
			CS (COMM)/35/2020	PUNJAB AND SIND BANK Vs BALJEET KAUR (DECEASED BOIRROWER) LRS	VAIBHAV MIRG(P),	14-01-2020	03-04-2023	
			CS (COMM)/115/2022	ADITYA INFOTECH LIMITED Vs RAJKUMAR (PROP HINDUSTAN BUSINESS	AMIT KUMAR SINGH(P),	25-01-2022	13-04-2023	
			CS (COMM)/68/2020	M/S ROSS INTERNATIONAL Vs SARAL TRANSPORT SYSTEMS PVT LTD	RAJESAH GUPTA(P),	28-01-2020	06-04-2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Date of Registration	Date of Case Management Hearing
			CS (COMM)/80/2020	M/S SUNTECH VISION LTD Vs ANAND SWARUP GARG	RAKESH SINGH(P),	01-02-2020	09-05-2023
			CS (COMM)/84/2020	M/S SBVIKAS MOVERS AND LIFTERS PVT LTD Vs M/S SANGHA ERECTORS PVT LTD	SETHI(P),	04-02-2020	07-03-2023
			CS (COMM)/101/2021	AVG LOGISTICS LIMITED Vs INTERNATIONAL PRINT OPAC LIMITED	ADITYA JAIN(P),	17-02-2021	07-03-2023
			CS (COMM)/144/2020	M/S NUMBERS ONE ADVERTISING , AND MARKETING CO Vs M/S GARUDA ADVERTISING PVT LTD	NARENDER VASHISHTA(P)	05-03-2020	08-05-2023
22	MS NIRJA BHATIA	SOUTH-EAST	NIL				
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS (COMM)/531/22	M/S RAJDHANI FLOUR MILLS V/S NAYIM	SH. SANJAY KUMAR	25.05.2022	02.02.2023
			CS (COMM)/531/22	UFLEX LTD. V/S ORGANO VEDICS AND VIMAL	SH. SUNIL KUMAR	28.05.2022	03.02.2023

Sr. No.	Court Name	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Date of Registration	Date of Case Management Hearing
			CS (COMM)/461/22	PRAVEEN MITTAL V/S NBCC INDIA LTD.	SH. AVINASH KUMAR TRIVEDI	06.05.2022	09.02.2023
			CS (COMM)/330/22	PARAMOUNT SURGIMED LTD. V/S BHAVYAM PHARMACY LTD.	SH. BHUVNESH SEHGAL	04.04.2022	28.02.2023
24	SH. SANJAY SHARMA-I	EAST	CS COMM.NO.145/2022	PUNJAB NATIONAL BANK VS. M/S ANSARI ENTERPRISES	SURENDER SINGH VS. SURJEET SINGH	19-05-2023	06-02-2023
			CS COMM.NO.70/2021	SANJEEV KUMAR GUPTA VS. M/S J.R. BUILDWAYS	KANCHAN VS. SANJAY KUMAR	24-03-2023	28-02-2023
			CS COMM.NO.222/2021	CANARA BANK (ERSTWHILE SYNDICATE BANK) VS. YOGESH KUMAR SHARMA	PRANAY SHARMA VS. ASHISH RAIZADA	23-11-2021	28-02-2023
			CS COMM.NO.145/2022	PUNJAB NATIONAL BANK VS. M/S ANSARI ENTERPRISES	SURENDER SINGH VS. SURJEET SINGH	19-05-2023	06-02-2023
			CS COMM.NO.70/2021	SANJEEV KUMAR GUPTA VS. M/S J.R. BUILDWAYS	KANCHAN VS. SANJAY KUMAR	24-03-2023	28-02-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM.NO.222/2021	CANARA BANK (ERSTWHILE SYNDICATE BANK) VS. YOGESH KUMAR SHARMA	PRANAY SHARMA VS. ASHISH RAIZADA	23-11-2021	28-02-2023
			CS COMM.NO.145/2022	PUNJAB NATIONAL BANK VS. M/S ANSARI ENTERPRISES	SURENDER SINGH VS. SURJEET SINGH	19-05-2023	06-02-2023
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM/117/22	DEEPAK JAIN VS SKY BOOK CENTRE	SH. MANISH KUMAR	22-04-2022	02.02.2023
			CS COMM/143/21	BANK OF INDIA CHETNA JINDAL	SH. DEVENDRA KUMAR	13-09-2021	06.02.2023
			CS COMM/407/19	KAMLA KANT VS VIVEK GUPTA	SH. P.C ARYA	11-07-2019	20.02.2023
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	NIL				
27	SH. BRIJESH KUMAR GARG	Shahdara	CS COMM.561/2022	VARUN AGGARWAL VS YOGESH DHAWAN	AKANSHI JAIN	06.10.2022	07.02.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS COMM. 219/2022	RAJESH KUMAR VS AJAY KUMAR @AJAY SINGH	DINESH KUMAR MALHOTRA	25.03.2022	08.02.2023
		CS COMM. 220/2022	APPOLO PIPES LIMITED VS SATISH MITTAL AND ANR	TUSHAR JOHN	25.03.2022	14.02.2023
		CS COMM. 26/2020	M/S JAI BHOLE GARMENTS VS M/S JEYAM TEXTILES AND READYMADE	VISHESH VERMA	14.02.2020	15.02.2023
		CS COMM. 394/2021	RAJ KUMAR SINGH VS JAY SHARMA	DEEPAK KUMAR DINGRA	11.10.2021	21.02.2023
		CS COMM. 107/2020	PRV INDUSTRIES LLP VS DURGA AUTO PRODUCTS	DINESH KUMAR GUPTA	22.01.2020	28.02.2023
28	MS. SUKHVINDER KAUR	NIL				
29	SH. SURENDER S. RATHI	NIL				
30	MS. SAVITA RAO	CS (COM)/271/2019	CARANATION TRADING Vs PRAVEEN KR	SANJIV NIRWANI (P)	22-11-2019	08-02-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Date of Registration	Date of Case Management Hearing
			CS (COM)/284/2022	NARENDER KR VS EDMC	SATYANDER KR SINGH (P)	21/04/2022	08/02/2023
			CS (COM)/238/2022	SHUBHAM JAIN VS RAJENDER KR	AVDESH KUMAR (P)	02/04/2022	21/02/2023
			CS (COM)/574/2022	MANISH KR GUPTA VS SUCH CONTROLS	MANOJ KUMAR (P)	17/10/2022	27/02/2023
31	SH. GURDEEP SINGH, JUDGE (COMMERCIAL)	North-West	CS/COMM/429/2019	GSI LOGISTICS PVT LTD VS KKK LEATHER MART	HARMESH KUMAR	26.08.2019	02.02.2023
			CS/COMM/49/2020	M/S NAVAK BHARAT ENTERPRISES VS M/S L AND G ENGG	AK JAIN	29.01.2020	03.02.2023
			CS/COMM/176/2022	SANJAY BANSAL VS RASHID HUSSAIN KURESHI	RAKESH KUMAR	03.01.2022	06.02.2023
			CS/COMM/229/2022	SHALINI JAIN VS SAROJ PODDAR	MAHAVIR SHARMA	31.03.2022	06.02.2023
			CS/COMM/157/2021	SARTHAK INTERNATIONAL VS SHREE BALAJI ENTERPRISES	SUMIT GABA	25.02.2021	08.02.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS/COMM/174/2020	MAA SUMAN ENTERPRISES VS FANCY READY MADE STORE	HARSHIT JAIN	12.10.2020	13.02.2023	
		CS/COMM/711/2022	SURINDER SINGH DHINGRA VS SATISH KUMAR GUPTA	ANUBHAV TYAG	31.01.2022	13.02.2023	
		CS/COMM/563/2021	PARDEEP KUMAR PANKAJ KUMAR LOHIA VS KUMAR	RAKESH KUMAR	25.10.2021	14.02.2023	
		CS/COMM/331/2021	RK ELECTROCOMPONETS PVT LTD VS MS KIRAN NARANG	KULDEEP BENIWAL	13.07.2021	16.02.2023	
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 21/2018	BANK OF MAHARASHTRA VS MANISH MALKOTI	S.K. ROUT	05.11.2018	02.12.2021
			CS COMM. 220/2019	PUNJAB NATIONAL BANK VS PRATAP SINGH	SUNIL GULIYA, I.P. SINGH	05.12.2019	06.12.2021
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS (COMM)/130/2021	BANARAS MANUFACTURERS PVT LTD Vs MAX ELECTRONICS	Sh. RAJESH KHAWARE	25/03/2021	03/02/2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COMM)/257/2022	CANARA BANK Vs M/S MANOJ TRANSPORT SERVICE	Ms. CHITRA SOBTI	24/05/2022	08/02/2023
		CS (COMM)/412/2022	CANARA BANK vs SHREE BALAJI AUTO ELECTRICAL WORKS	Sh HIMANSHU KAUSHIK	27/08/2022	10-02-2023
		CS (COMM)/169/2021	PUNJAB NATIONAL BANK TH. ITS GM/AR vs REBARI TRADERS (TH. GIRWAR REBARI)AND ANR	Sh HIMANSHU KAUSHIK	11/08/2021	16/02/2023
		CS (COMM)/165/2021	HOSANG PASRICHA FOR JAI BAHWANI EARTHMOVERS Vs GOLDSTONE INFTRATECH TH. PARTNER/DIRECTOR	Ms TANU SINGHAL	11/05/2021	08-02-2023
		CS (COMM)/360/2022	YES GLOBAL CARGO MOVERS Vs M/S ANSHUL INTERNATIONAL	Ms MANJULA KHATRI	15/07/2022	21-02-2023
		CS (COMM)/314/2022	M/S AHMEDABAD ROADLINES PVT LTD VS THE NEW INDIA ASSURANCE CO. LTD	Sh MILIND AWASTHI	07/06/2022	23-02-2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COMM)/221/2022	STATE BANK OF INDIA VS NIKHIL PRATAP TYAGI	Ms Vaishali	12/05/2022	25-02-2023
		CS (COMM)/337/2022	KOHINOOR RIBBON FACTORY PRIVATE LIMITED VS MS. NAZMA BEE	Sh Arvind Gupta	10/06/2022	27-02-2023
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (Comm)44/21	Canara Bank Vs Ghansyam	Sanjay Bhatia	08.02.2021	07.02.2023
		CS (Comm)71/22	Mascot Health Services Vs Alpesh Patel	Sh. Naveen Chandra	16.02.2022	13.02.2023
		CS (Comm)11/22	M/s BSS Environments Infracon Vs Vij Contractor	Sh. KK Sinha	24.01.2022	13.02.2023
		CS (Comm)134/22	M/s Fuji Film India Vs Abhay Pratap	Sh. Shrestha Kumar	24.01.2022	21.02.2023

List of cases received for Pre-Institution Mediation and Settlement during the month February 2023

Sr. No.	Delhi Centre	Mediation	Total number of applications pending the 1st of month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month	Remarks(Unsettled matter)	Remarks
1	<i>Central</i>		346	199	1	235	309	2	
2	<i>West</i>		162	120	1	102	179	2	
3	<i>East</i>		81	43	2	70	52	2	
4	<i>North-East</i>		21	17	0	19	19	0	
5	<i>Shahdara</i>		92	63	0	88	67	2	
6	<i>South</i>		98	78	0	57	119	0	
7	<i>South-East</i>		171	127	0	120	178	0	
8	<i>New Delhi</i>		242	79	1	82	238	0	
9	<i>North</i>		125	98	0	70	153	0	
10	<i>North-West</i>		124	173	0	110	187	0	
11	<i>South-West</i>		145	57	1	54	147	0	
	Total		1607	1054	6	1007	1648	8	
12	<i>DHCLSC</i>		97	14	1	8	102	8	
	Overall Total		1704	1068	7	1015	1750	16	

Note: Application received through NALSA App during the month:- Nil

Contested commercial cases disposed during the month of February-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Insititution Mediation of did not take place (Yes/No)	Date Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	days for execution of decree from date of decision	Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-354/21	SVL MULTIVENTURES LTD. VS. SUMIT KUMAR	PUNEET KUMAR AND VISHAL KUMAR	28.01.2021	No	01.02.2023	734	CONTESTED	NA	NA	Suit for Recovery
			CS COMM-5202/21	RAVINDER KUMAR SACHDEVA VS. SOUTH DELHI MUNICIPAL CORPORATION	S.K. SINGH AND SANJEET MALIK	10.12.2021	No	02.02.2023	419	CONTESTED	NA	NA	Suit for Recovery
			CS COMM-208/22	DEEPAK ABHOT VS. NORTH DELHI MUNICIPAL CORPORATION	S.K. SINGH AND SANJEET MALIK	18.01.2022	No	03.02.2023	381	CONTESTED	NA	NA	Suit for Recovery
			CS COMM-166/22	PANKAJ TIWARI VS. NORTH DELHI MUNICIPAL CORPORATION	S.K. SINGH AND SANJEET MALIK	14.01.2022	No	07.02.2023	389	CONTESTED	NA	NA	Suit for Recovery
			CS COMM-5390/21	PRABODH TIWARI VS. NORTH DELHI MUNICIPAL CORPORATION	S.K. SINGH AND SANJEET MALIK	18.12.2021	No	15.02.2023	424	CONTESTED	NA	NA	Suit for Recovery
			CS COMM-1480/2020	PAWAN BANSAL VS. ASHOK RAJPAL	MOHIT MUDGAL AND PAWAN GUPTA	15.10.2020	No	21.02.2023	859	CONTESTED	NA	NA	Suit for Recovery
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL										
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS(COMM) 1272/2020	SATYA NARAYAN SHARMA V/S UNION BANK OF INDIA	SH. ASHISH CHAUHAN	03.09.2020	NO	23.02.2023	903	CONTESTED	NIL	NIL	SUIT RECOVERY FOR
			CS(COMM) 129/2020	RAJEEV MITTAL V/S NORTH DELHI MUNICIPAL CORPORATION & ANR.	SH. SARVESH RAI	17.01.2020	NO	25.02.2023	1135	CONTESTED	NIL	NIL	SUIT RECOVERY FOR
			CS(COMM) 1811/2022	UMESH JAIN V/S MUNICIPAL CORPORATION OF DELHI	SH. S.K. SINGH	19.07.2022	NO	28.02.2023	224	CONTESTED	NIL	NIL	SUIT RECOVERY FOR
			CS (COMM)-2183/2022	VINAY GOEL VS. MUNICIPAL CORPORATION OF DELHI	SH. S.K. SINGH	16.09.2022	NO	01.02.2023	138 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation of did not take place (Yes/No)	Date Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	days for execution of decree from date of decision	Act Section
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM)-978/2021	ICICI BANK LTD. VS. PRAVIN MISHRA	SH. MANISH DEEWAN	22.03.2021	YES	07.02.2023	687 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM)-524/2022	ICICI BANK LTD. VS. INDRESH KUMAR SINGH	MS. CHETNA BHALLA	08.02.2022	YES	24.02.2023	381 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			OMP (COMM)-5/2023	SURESH GAGANDAS THADANI VS. M/S SBI CARDS AND PAYMENT SERVICES LTD.	SH. ANANT GUPTA	06.01.2023	YES	09.02.2023	34 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT
			OMP (COMM)-89/2021	MARS FILMS P LTD. VS. SHRI RAM TRANSPORT FINANCE LTD.	SH. VIPIN DIAWARI	26.11.2021	YES	13.02.2023	444 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT
			OMP (COMM)-164/2022	NEERAJ GUPTA VS. KOTAK MAHINDRA PRIME LTD.		03.11.2022	YES	23.02.2023	112 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL										
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL										
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	266/2019	M/S DURGA INTERNATIONAL VS. M/S NISHA SCIENTIFIC	SHIV KUMAR GAUTAM	07-03-2019	NO	08-02-2023	1434	CONTESTED	NA	NA	Suit for recovery
			1355/2020	M/S A.B PAL ELECTRICALS PVT. LTD. VS M/S ELECTRICALS SOLUTIONS	PRAVEEN KAPOOR	06-09-2018	NO	16-02-2023	1623	CONTESTED	NA	NA	Suit for recovery
			799/2022	ASHA RAM & SONS PVT. LTD. VS TARUN BABBR	SACHIN KUMAR JAIN	03-03-2022	NO	21-02-2023	355	CONTESTED	NA	NA	Suit for recovery
			3043/2019	UFLEX LTD. VS R.P FOAM HOME PVT. LTD.	VIVEK MUNSHI	24-12-2019	NO	24-02-2023	1158	CONTESTED	NA	NA	Suit for recovery
			762/2020	M/S DELTA BUSINESS SYSTEM VS M/S THINVEST TECHNOLOGIES PVT. LTD.	VAIBHAV JAIN	08-06-2018	NO	27-02-2023	1725	CONTESTED	NA	NA	Suit for recovery

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation of did not take place (Yes / No)	Date Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	days for execution of decree from date of decision	Act Section
8	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	CS (COMM)/564/2019	SH BHOOP SINGH DIGWAL AND ANR Vs BSES YAMUNA POWER LTD	NARESH KUMAR GOEL(P)	22-11-2019	no	07-02-2023	1173	Contested	nil	nil	Recovery of Money--6
			CS (COMM)/500/2022	SIMPLY CHEF THROUGH NARESH KUMAR BHASIN Vs LITTLE CHEF PRIVATE LIMITED	IRFAN AHMED ABBASI(P)	09-06-2022	no	07-02-2023	243	Contested	nil	nil	Recovery of Money--6
			CS (COMM)/289/2020	GULSHAN VERMA -- Vs SMT SHANTI MAHATO	SAMEER DEWAN(P)	28-10-2020	no	16-02-2023	841	Contested	nil	nil	Specific Relief Act 1963--19
			CS (COMM)/273/2020	M/S MATRIX GUARDETCH PVT LTD Vs M/S MIST AVENUE PVT LTD	JOBY P. VARGHESE(P)	19-10-2020	no	22-02-2023	856	Contested	nil	nil	Recovery of Money--6
			CS (COMM)/463/2019	M/S KHANDELWAL METALS Vs MR SANJEEV BANSAL THROUGH SURYA ALUMEX PVT LTD	ANJANI KUMAR(P)	26-09-2019	no	22-02-2023	1245	Contested	nil	nil	Recovery of Money--6
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS (COMM)/144/2021	AMORPHOS CHEMICALS PVT LTD Vs V R PLASTIC UDYOG	AMIT BHARNAGAR	23-02-2021	NO	15.02.2023	723 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
			CS COMM 400/2019	GORAMAL HARI RAM LTD VS P C TAHIR	NAVNEET KISHORE SINGH	13-07-2018	NO	28.02.2023	1665 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
			CS (COMM)/406/2020	RAGHAV INTERNATIONAL THROUGH GOVERDHAN KUMAR SINGHAL VS PASHUPATI POLYMERS COMM	AMIT KUMAR MAIHAN	17-12-2020	NO	15.02.2023	788 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01		OMP(COMM)/159/2022	DELHI JAL BOARD VS. M/S DIGVIJAY SANITATION	AMIT SHARMA	28.10.2022	NO	02.02.2023	97	DISMISSED	N/A	N/A	U/S 34
			CS (COMM.) 306 / 2021	HG GRAPHICS PVT. LTD. VS. VIAROMANNA FASHION INDIA PVT. LTD.	MR. JEEVESH MEHTA	13.08.2021	NO	28.02.2023	565	DECREED	NA	NA	SUIT FOR RECOVERY
			OMP (COMM.) 130 / 2022	M/S. DIVINE INFRACON PVT. LTD. VS. MAYA DEVI	MR. VIJAY KASANA	20.08.2022	NO	28.02.2023	193	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 140 / 2022	M/S. ANN MARRIA PRESENTATIONS VS. THE DIRECTOR GENERAL DOORDARSHAN KENDRA	MR. JOGY SCARIA	02.09.2022	NO	28.02.2023	180	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Insititution Mediation of did not take place (Yes/No)	Date Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	days for execution of decree from date of decision	Act Section
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP (COMM.) 147 / 2022	SAK BUILDTECH PVT. LTD. VS. ENVISAGE	MR. BRIJ BHUSHAN SOLANKI	15.09.2022	NO	28.02.2023	167	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	OMP (COMM.)/156/2022	VIJAY BHATIA AND ANOTHER Vs ART HOUSING FINANCE INDIA LIMITED ALSO KNOWN AS RAAS HOUSING FINANCE INDIA LTD	NIL	12-10-2022	NO	20-02-2023	131	PETITION ALLOWED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			OMP (COMM)/157/2022	UNION OF INDIA Vs APCON INDIA	NIL	13-10-2022	NO	27-02-2023	137	DISMISSED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
13	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	ARB. A.(COMM.)/9/2021	GARG AND CO Vs IDFC FIRST BANK LTD	Sh S Pathak	12-10-2023	NO	09-02-2023	485	CONTESTED	NA	NA	Appeal U/s 37 of the Arbitration & Conciliation Act
			OMP (COMM.)/67/2021	KAPIL JAIN Vs IIFL HOME FINANCE LIMITED	Sh Jatin Goel	01-11-2021	NO	24-02-2023	480	CONTESTED	NA	NA	Petition U/s 34 of the Arbitration & Conciliation Act
			CS (COMM)/182/2021	SHREEJI IMAGING AND DIAGNOSTIC CENTRE PVT.LTD. Vs FOCUS IMAGING AND RESEARCH CENTRE P LTD	Sh Hires Choudhary	19.04.2021	No	28-02-2023	680	CONTESTED	NA	NA	Suit for Recovery
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS (COMM)/176/2021	M/S SAI ENTERPRISES Vs M/S RAYS CULINARY DELIGHT PVT. LTD.	YOGESH PACHAURI	16-04-2021	Yes	04-02-2023	660	CONTESTED	04-02-2023	04-02-2023	SUIT FOR RECOVERY
			OMP (COMM.)/62/2021	SHAHEED BHAGAT SINGH COLLEGE THROUGH ITS PRINCIPAL Vs M/S AK BUILDERS THROUGH ITS PROP. ARUN KUMAR TANDON	GIRINDRA KUMAR PATHAK	01-10-2021	N/A	07-02-2023	495	CONTESTED	N/A	N/A	PETITION U/S. 34 OF THE ARB. AND CONC. ACT, 1996
			CS (COMM) 311/2020	RADHA KRISHNA DAIRY VS HOTEL PICCADILY	GURDEEP CHAUHAN	19-10-2020	YES	09-02-2023	844	CONTESTED	09-02-2023	09-02-2023	SUIT FOR RECOVERY
			OMP (COMM.)63/2021	BHARAT HEAVY ELECTRICALS LTD VS DELKON INDIA PVT LTD	MANI GUPTA	04.10.2021	N/A	09-02-2023	493	CONTESTED	N/A	N/A	PETITION U/S. 34 OF THE ARB. AND CONC. ACT, 1996
			CS D.J/797/2018	Corporation Bank Vs DEO KUMAR AND ORS	Sh. Sachin Miglani	27.08.2018	NO	04.02.2023	1622	CONTESTED	NA	NA	suit for recovery
			CS D.J/799/2018	Corporation Bank Vs VLJAY KUMAR AND ORS	Sh. Sachin Miglani	27.08.2018	NO	04.02.2023	1622	CONTESTED	NA	NA	suit for recovery

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation of did not take place (Yes/No)	Date Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	days for execution of decree from date of decision	Act Section
			CS (COMM)/297/2021	ANKUSH SHARMA, PROPRIETOR ROYAL PERFUMERS VS DIRECTOR/AR NATURON HEALTHCARE LIMITED	PUSHKAR ARYAL	21-08-2021	01-02-2023	529	Contested	Recovery of Money--74			
			CS (COMM)/528/2021	CENTRAL BANK OF INDIA Vs M/S CHAUHAN INTERIOR AND DECORATORS AND ANR	KUSUM PANDEY	10-12-2021	06-02-2023	423	Contested	Civil Procedure Code 1908--12			
			CS (COMM)/309/2022	OP AND SONS TRADERS PVT. LTD. Vs MAA SUSWANI TEXTILE THROUGH ITS PROP HANSRAJ SURANA	MANJU JAIN	02-05-2022	10-02-2023	284	Contested	Recovery of Money--74			
			CS (COMM)/493/2022	VATSAL MITTAL Vs ABBAS RAJA	VINAY KUMAR	20-08-2022	16-02-2023	180	Contested	Recovery of Money--74			
29	SH. SURENDER S. RATHI		CS (COMM)/285/2022	PUNJAB NATIONAL BANK Vs HRL AND CO AND ANR	Bijaya Mohan Goswami	22-04-2022	22-02-2023	306	Contested	Civil Procedure Code 1908--12			
			CS (COMM)/266/2022	BANK OF BARODA Vs SANDEEP PANCHAL	GEETANJALI SHARMA(P),	18-04-2022	01-02-2023	289 DAYS	DECREED	Civil Procedure Code 1908--151			
			CS (COMM)/281/2021	ARUN KUMAR AGGARWAL DIRECTOR ASHISH CABLES PVT LTD Vs SUNITA KATARIYA	pankaj(P),	03-08-2021	04-02-2023	545 DAYS	DECREED	Recovery and Mesne Profit-- COMM,COURT,ACT			
			CS (COMM)/373/2022	TARUN KUMAR JAIN Vs EAST MUNICIPAL CORPORATION OF DELHI	HEMANT GUPTA(P),	01-06-2022	06-02-2023	250 DAYS	JUDGEMENT PASSED	Civil Procedure Code 1908--151			
			CS (COMM)/670/2022	MALTI AGGARWAL Vs M/S COSMIC CONSUMER GOODS PVT LTD	ASHISH AGGARWAL(P),	27-01-2022	07-02-2023	1489 DAYS	REJECTED	Recovery of Money-- SUT,FOR,RECOVERY			
			OMP (COMM)/8/2022	SUDHIR KUMAR Vs DHANI LOANS AND SERVICES LTD	TARA CHAND GUPTA(P),	15-07-2022	09-02-2023	209 DAYS	ALLOWED	Arbitration & Conciliation Act, 1996--34			
			OMP (COMM)/3/2021	M/s AMIT BROTHERS Vs INSTITUTE OF HUMAN BEHAVIOUR AND ALLIED SCIENCE	ANKIT GUPTA(P),	16-01-2021	23-02-2023	758 DAYS	DISMISSED	Arbitration petitions and Objections-- 34			
			OMP (COMM)/13/2020	INSTITUTE OF HUMAN BEHAVIOUR AND ALLIED SCIENCE Vs M/S AMIT BROTHERS	JITENDER SINGH(P),	04-08-2020	23-02-2023	923 DAYS	DISMISSED	Act, 1996--34Arbitration & Conciliation Act, 1996--36			

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF February 2023

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	1133	71	5	1	93	1115
2	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	1220	14	1	0	14	0
2a	VACANT COURT OF SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	Central	0	0	0	0	0	0
2B	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	0	0	0	0	0	1221
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	1175	66	1	1	87	1154
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)-04	Central	998	81	1	1	88	991
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	686	60	0	1	56	689
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	Central	1194	56	1	11	78	1162
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	790	45	0	0	54	781
8	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL)-01	West	1297	147	3	2	105	1340
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	1479	102	3	0	88	1496
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	830	43	3	0	49	827

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	557	40	8	8	39	558
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	627	52	12	0	23	668
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01	South	624	112	92	87	91	650
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	477	68	5	0	87	463
15	SH. SANJEEV AGGARWAL	South	418	95	6	1	93	425
16	SH. MUKESH KUMAR GUPTA	South	408	66	1	14	21	0
16A	VACANT COURT OF SH.MUKESH KUMAR GUPTA	South	0	32	0	4	0	0
16B	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01 w.e.f 27.02.2023	South-East	0	0	0	0	0	468
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	673	40	0	85	59	0
17b	SH. LAL SINGH, DISTRICT JUDGE	South	0	2	0	0	0	571
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	South-East	537	0	0	0	0	0
18A	MS. NEELAM SINGH, DISTRICT JUDGE	South-East	0	0	0	0	0	537

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
19	SH. AJAY KUMAR JAIN	South-East	535	29	3	3	34	530
20	MS. ANU GROVER BALIGA	South-East	522	32	3	0	23	534
21	MS PREETI AGGARWAL GUPTA	South-East	544	20	3	2	44	521
22	MS NIRJA BHATIA	South-East	499	22	2	2	84	437
23	SH. RAJESH KUMAR SINGH	South-East	309	3	0	11	32	269
24	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	577	30	0	0	71	536
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	671	46	1	0	42	676
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	458	33	0	1	18	472
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	463	15	1	0	37	442
28	MS. SUKHVINDER KAUR, DISTRICT JUDGE (COMMERCIAL)-02	Shahdara	436	24	1	0	47	414
29	SH. SURENDER S. RATHI	Shahdara	216	14	1	2	38	191
30	MS. SAVITA RAO	Shahdara	277	23	1	0	42	259
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	3065	223	4	9	83	3200

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
32	SH. VIRENDRA BHATT, DISTRICT JUDGE (COMMERCIAL)	North	2295	108	2	11	138	2256
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	642	41	11	2	97	595
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH WEST	619	37	0	2	40	614
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	593	38	4	3	51	581
GRAND TOTAL			27844	1930	179	264	2046	27643

S.N O	Name of Commercial Court	District	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal (Yes/No)	Whether Management Hearing done or not (Yes/No)	No. of adjournments granted	No. of days between the final hearing and Judgment
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	CS 354/21	COMM-28.01.2021	01.02.2023	734	Yes	1	18
CS 5202/21			COMM-10.12.2021	02.02.2023	419	Yes	1	67	
CS 3552/21			COMM-24.09.2021	02.02.2023	496	No	0	50	
CS 208/22			COMM-18.01.2022	03.02.2023	381	Yes	1	35	
CS 2242/19			COMM-26.09.2019	03.02.2023	1226	No	2	48	
CS 166/2022			COMM-14.01.2022	07.02.2023	389	Yes	0	47	
CS 1152/21			COMM-30.03.2021	07.02.2023	679	No	1	53	
CS 2955/19			COMM-17.12.2019	08.02.2023	1149	No	2	57	
CS 4620/21			COMM-09.11.2021	09.02.2023	457	No	1	64	
CS 857/20			COMM-16.03.2020	10.02.2023	1061	No	2	36	
CS COMM-53/21			05.01.2021	13.02.2023	769	No	1	38	
CS 4705/21			COMM-15.11.2021	13.02.2023	455	No	0	55	
CS 5390/21	COMM-18.12.2021	15.02.2023	424	Yes	1	52			

			CS 1894/19	COMM-01.11.2018	16.02.2023	1568	No	3	19
			CS 4758/21	COMM-16.11.2021	16.02.2023	457	No	0	39
			CS 1670/2020	COMM-02.11.2020	20.02.2023	840	No	2	25
			CS 714/222	COMM-26.02.2022	21.02.2023	359	No	0	39
			CS 1480/20	COMM-15.10.2020	21.02.2023	859	Yes	3	10
			CS 4601/21	COMM-09.11.2021	22.02.2023	470	No	1	27
			CS 517/22	COMM-08.02.2022	22.02.2023	379	No	0	40
			CS 5315/21	COMM-16.12.2021	27.02.2023	438	No	1	56
			CS 1576/20	COMM-26.10.2020	27.02.2023	854	No	2	39
2	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS (COMM)/2971/2021	8/26/21	2/2/23	525	NO	1	90
3	SH ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	CS(COMM) 3171/2021	03.09.2021	01.02.2023	516	NO	NO	SAME DAY
			CS(COMM) 1150/2020	13.08.2020	02.02.2023	908	NO	NO	SAME DAY
			CS(COMM) 2667/2021	02.08.2021	03.02.2023	550	NO	NO	SAME DAY
			CS(COMM) 5142/2021	04.12.2021	06.02.2023	429	NO	NO	SAME DAY
			CS(COMM) 2462/2021	23.07.2021	08.02.2023	565	NO	NO	SAME DAY

CS(COMM) 4837/2021	18.11.2021	08.02.2023	447	NO	NO	SAME DAY
CS(COMM) 1689/2021	05.06.2021	09.02.2023	614	NO	NO	SAME DAY
CS(COMM) 5366/2021	16.12.2021	10.02.2023	421	NO	NO	SAME DAY
CS(COMM) 1883/2020	21.12.2020	13.02.2023	784	NO	NO	SAME DAY
CS(COMM) 1830/2020	15.12.2020	14.02.2023	791	NO	NO	SAME DAY
CS(COMM) 2756/2021	06.08.2021	14.02.2023	557	NO	NO	SAME DAY
CS(COMM) 3900/2021	04.10.2021	14.02.2023	498	NO	NO	SAME DAY
CS(COMM) 9/2022	24.12.2021	14.02.2023	417	NO	NO	SAME DAY
CS(COMM) 1830/2021	16.06.2021	15.02.2023	609	NO	NO	SAME DAY
CS(COMM) 4043/2021	08.10.2021	15.02.2023	495	NO	NO	SAME DAY
CS(COMM) 1829/2021	16.06.2021	16.02.2023	610	NO	NO	SAME DAY
CS(COMM) 4029/2021	07.10.2021	17.02.2023	498	NO	NO	SAME DAY
CS(COMM) 1222/2022	09.05.2022	17.02.2023	284	NO	NO	SAME DAY
CS(COMM) 5505/2021	22.12.2021	20.02.2023	425	NO	NO	SAME DAY
CS(COMM) 2257/2021	12.07.2021	21.02.2023	589	NO	NO	SAME DAY

CS(COMM) 445/2021	08.02.2021	22.02.2023	744	NO	NO	SAME DAY			
CS(COMM) 1338/2021	07.04.2021	22.02.2023	686	NO	NO	SAME DAY			
CS(COMM) 1372/2022	28.05.2022	22.02.2023	270	NO	NO	SAME DAY			
CS(COMM) 1272/2020	02.09.2020	23.02.2023	904	NO	NO	8 DAYS			
CS(COMM) 4148/2021	12.10.2021	23.02.2023	499	NO	NO	SAME DAY			
CS(COMM) 4185/2021	16.10.2021	23.02.2023	495	NO	NO	SAME DAY			
CS(COMM) 4186/2021	16.10.2021	23.02.2023	495	NO	NO	SAME DAY			
CS(COMM) 2254/2022	26.09.2022	24.02.2023	151	NO	NO	SAME DAY			
CS(COMM) 129/2020	16.01.2020	25.02.2023	1136	NO	NO	SAME DAY			
CS(COMM) 4347/2021	25.10.2021	27.02.2023	490	NO	NO	SAME DAY			
CS(COMM) 1811/2022	18.07.2022	28.02.2023	225	NO	NO	1 DAY			
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)-04	Central	CS (COMM)- 2183/2022	16.09.2022	01.02.2023	138 DAYS	YES	NIL	SAME DAY
			CS (COMM)- 978/2021	22.03.2021	07.02.2023	687 DAYS	YES	NIL	ONE DAY
			CS (COMM)- 524/2022	08.02.2022	24.02.2023	381 DAYS	YES	NIL	ONE DAY
			OMP (COMM)- 5/2023	06.01.2023	09.02.2023	34 DAYS	PETITION U/S 34 OF ARBITRATION ACT	NIL	SAME DAY

			OMP (COMM)-26.11.2021 89/2021	13.02.2023	444 DAYS	PETITION U/S 34 OF ARBITRATION ACT	NIL	3 DAYS	
			OMP (COMM)-03.11.2022 164/2022	23.02.2023	112 DAYS	PETITION U/S 34 OF ARBITRATION ACT	NIL	ONE DAY	
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	NIL						
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	Central	NIL						
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	NIL						
8	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL						
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL						
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	NIL						
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	CS (COMM.) 673 / 2021	23.12.2021	04.02.2023	409	NO	3	44
			CS (COMM.) 103 / 2022	05.01.2022	10.02.2023	402	NO	1	38
			CS (COMM.) 237 / 2022	21.02.2022	27.02.2023	372	NO	2	30
			CS (COMM.) 301 / 2022	26.03.2022	28.02.2023	340	NO	1	29
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	NIL						
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01	South	NIL						

14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	NIL						
15	SH. SANJEEV AGGARWAL	South	NIL						
16	SH. MUKESH KUMAR GUPTA	South	NIL						
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South-East	CS (COMM)/9/2020	06/01/22	03/02/23	1124	--	--	20
			CS (COMM)/239/2022	07/03/22	04/02/23	334	--	--	22
			CS DJ/145/2021	09/02/21	05/02/23	726	--	--	23
			CS (COMM)/65/2020	27/01/20	07/02/23	1107	--	--	21
			CS (COMM)/80/2019	09/04/19	21/02/23	1414	--	--	24
			CS (COMM)/11/2020	07/01/20	21/02/23	1141	--	--	4
			CS (COMM)/476/2021	04/10/21	22/02/23	506	--	--	22
			CS (COMM)/479/2021	04/10/21	22/02/23	506	--	--	22
			CS (COMM)/20/2022	15/12/21	22/02/23	434	--	--	14
			CS (COMM)/341/2020	24/11/20	25/02/23	823	--	--	0
CS (COMM)/189/2021	16/03/21	28/02/23	714	--	--	6			
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	South-East	CS (COMM)/828/2022	23/08/22	07/02/23	3	N/A	NO	N/A

			CS (COMM)/602/20 22	08/06/22	08/02/23	4	N/A	NO	N/A
			CS (COMM)/44/201 8	20/11/18	16/02/23	3	N/A	NO	N/A
			EXECUTION (COMM.)/348/20 22	23/12/22	16/02/23	3	N/A	NO	N/A
			EXECUTION (COMM.)/349/20 22	23/12/22	16/02/23	3	N/A	NO	N/A
			CS (COMM)/409/20 21	22/09/21	20/02/23	2	N/A	NO	N/A
			CS DJ/703/2018	08/05/18	21/02/23	3	N/A	NO	N/A
			EX/525/2021	15/12/21	23/02/23	4	N/A	NO	N/A
			EX/527/2021	15/12/21	22/02/23	3	N/A	NO	N/A
			EX/532/2021	18/12/21	22/02/23	3	N/A	NO	N/A
			EX/7/2022	04/01/22	22/02/23	3	N/A	NO	N/A
19	SH. AJAY KUMAR JAIN	South-East	CS(COMM.) 628/2022	19/05/22	08/02/23	265	NIL	NIL	NIL
			CS(COMM.) 520/2019	12/12/19	16/02/23	1162	NIL	NIL	NIL
20	MS. ANU GROVER BALIGA	South-East	CS (COMM)/620/20 21	03/12/21	09/02/23	433	NO	3	1
			OMP (COMM.)/54/202 2	02/11/22	14/02/23	104	NO	3	1
			CS (COMM)/66/202 0	28/01/20	15/02/23	1114	NO	3	1

			EX/171/2022	19/02/22	15/02/23	361	NO	3	1
21	MS PREETI AGGARWAL GUPTA	South-East	CS (COMM)/180/2021	20/03/21	17/02/23	699	NO	3	--
			EX/368/2021	06/09/21	17/02/23	529	NO	3	--
			EX/38/2022	06/12/21	14/02/23	435	NO	3	--
			EX/39/2022	06/12/21	14/02/23	435	NO	3	--
			EX/78/2022	07/02/22	10/02/23	368	NO	3	--
			EXECUTION (COMM.)/214/2022	13/10/22	16/02/23	126	NO	3	--
22	MS NIRJA BHATIA	South-East	OMP (COMM.)/244/2021 (I)	26-08-2021	01-02-2023	585	NO	3	N/A
			EX/377/2021	17-09-2021	06-02-2023	507	NO	4	N/A
			EX/395/2020	17-11-2020	08-02-2023	448	NO	4	N/A
			EX/494/2019	15-05-2019	09-02-2023	1000	NO	5	N/A
			CS DJ/1355/2018	11-09-2018	20-02-2023	1622	NO	5	N/A
			CS DJ/1356/2018	11-09-2018	20-02-2023	1622	NO	5	N/A
			CS DJ/1038/2018	13-07-2018	22-02-2023	1684	NO	5	N/A
			CS DJ/1039/2018	13-07-2018	22-02-2023	1684	NO	5	N/A

			EX/426/2020	26-11-2020	22-02-2023	818	NO	4	N/A
			EX/459/2020	01-12-2020	23-02-2023	815	NO	4	N/A
			EX/510/2021	02-11-2021	23-02-2023	478	NO	4	N/A
			EX/455/2020	01-12-2020	24-02-2023	816	NO	4	N/A
			EX/456/2020	01-12-2020	24-02-2023	816	NO	4	N/A
			EX/457/2020	01-12-2020	24-02-2023	816	NO	4	N/A
			EX/458/2020	01-12-2020	24-02-2023	816	NO	4	N/A
			EX/381/2020	04-11-2020	25-02-2023	843	NO	4	N/A
			OMP (I) (COMM.)/158/2020	25/09/20	30/01/23	857	NO	3	--
			CS (COMM)/501/2021	11/11/21	30/01/23	445	NO	4	--
			EX/815/2019	30/07/19	31/01/23	1281	NO	3	--
23	SH. RAJESH KUMAR SINGH	South-East	NIL						
24	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	CS COMM.NO.93/2022	07-01-2019	22-02-2023	1505	YES	NIL	30
			CS COMM.NO.160/2022	23-05-2022	08-02-2023	255	YES	NIL	28
			CS COMM.NO.377/2019	11-10-2019	02-02-2023	1206	YES	NIL	30

			CS COMM.NO.406/2019	01-11-2019	28-02-2023	1212	YES	NIL	28
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	NIL						
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	CS(COMM)-90/2022	30.08.2022	24.02.2023	178	NO	NIL	1
27	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	NIL						
28	MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)-02	Shahdara	NIL						
29	SH. AJAY KUMAR JAIN, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	NIL						
30	MS. ANU GROVER BALIGA, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	NIL						
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL						
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL						
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	OMP (COMM) 21/2019	04.05.2019	13.12.2021	926	NIL	4	4
34	SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	CS (COMM)/220/2022	11-05-2022	15-02-2023	274		11	9
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL						